RISHTON KA SANSAR

2470267 01/02/2013
MR. MAHESH SHARMA
trading as; MAHESH SHARMA
15 DEV SHREE PLAZA BAGPAT ROAD MEERUT UP
SERVICE PROVIDER

Address for service in India/Attorney address:
MANOJ GUPTA (AD)
209 WEST END ROAD MEERUT CANTT U.P.-250001

Proposed to be Used
DELHI
SERVICES RELATING TO ENTERTAINMENT AND EDUCATION, CULTURAL TELEVISION DOCUMENTARY FILMS AND T.V. SERIALS & REALTY T.V. SHOWS

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
2491752    08/03/2013

HT MEDIA LTD
HINDUSTAN TIMES HOUSE 18-20, KASTURBA GANDHI MARG NEW DELHI 110003
SERVICE PROVIDER

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :15/01/2013

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; EVENT MANAGEMENT, SPORTING AND OTHER ACTIVITIES
No exclusive right to the use of the word “GURGAON ”. Mark shall be used as whole..
RODNEY D. RYDER
B-43 SEC-21 NOIDA UP
SERVICE PROVIDING

Address for service in India/Attorney address:
SCRIBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :01/10/2005

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL
WEALTHY FISHER

2603526   27/09/2013
P.S. HARIRAM
ABHISHEK RAM
trading as; WEALTHY FISHER EDUCATIONAL SERVICES
E - 330 GK II NEW DELHI 110048
SERVICES PROVIDER

Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since : 28/12/2012

DELHI
EDUCATION; PROVIDING OF TRAINING.
NSURE GROUP

2626219  12/11/2013
MS. SHEFALI MUNJAL
1-A, Friends Colony (West), New Delhi-110065
Merchant & Service Provider

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used

DELHI

Services of education & training via academies, schools, institutes, universities, correspondence, instruction, teaching &
tuitions, Entertainment, sporting & cultural activities, publication of books & magazines, arranging, organizing &
conducting colloquiums, conferences, seminars, symposiums, workshops, competitions, exhibitions, music or dance
shows, cinema presentation, entertainment information, party planning, golf facilities, Services of holiday camp,
discotheque, pubs, casino and club.

MARK SHOULD BE READ AND USE AS A WHOLE..
Trade Marks Journal No: 1903, 27/05/2019 Class 41

2684002 21/02/2014
SH. AMIT AGARWAL
trading as ;M/S SEETU ELECTRICALS
SERVICE PROVIDER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
2700642  18/03/2014
SH. SANJAY KUMAR SHARMA,
trading as; COUNSEL FOR INTERNATIONAL
H.NO. 95, SECTOR 10 B, VASUNDHRA GHAZIABAD-201014
SERVICE PROVIDER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 30/01/2014
DELHI
PROVIDING SERVICES IN THE FIELD OF EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES,(NOT INCLUDED IN OTHER CLASSES).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS OF DESCRIPTIVE NATURE.
INDIA TODAY MEDIA INSTITUTE

2713190 07/04/2014
TV TODAY NETWORK LTD.
F-26, IST FLOOR, CANNAUGHT CIRCUS, NEW DELHI-110001
SERVICE PROVIDER

Address for service in India/Attorney address:
SAJAD SULTAN ADV.,
C-4 TOWER 2 A-273 SANGAM APARTMENTS CHATTARPUR ENCLAVE PHSE-II NEW DELHI 74

Used Since: 01/01/2014
DELHI

ENTERTAINMENT; RADIO & TV PROGRAMMING: EDUCATION AND IMPARTING OF TRAINING

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE India.
WEBWISE TECHNOLOGIES

2714196 08/04/2014
RAHUL CHOPRA
trading as ;WEBWISE TECHNOLOGIES
SHOP NO - 16, FIRST FLOOR, JAIPURIA SUNRISE PLAZA, VIP ROAD, ZIRAKPUR, MOHALI, PUNJAB.
COACHING, PRACTICAL TRAINING [DEMONSTRATION], [EDUCATION OR TRAINING ADVICE]EDUCATION INFORMATION.

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since :01/04/2014
DELHI
COACHING, PRACTICAL TRAINING [DEMONSTRATION], [EDUCATION OR TRAINING ADVICE]EDUCATION INFORMATION.
2796763   25/08/2014

VIKRANT MEHTA

trading as ;VIKRANT TUTORIALS

39-Z, XYZ QUARTERS, CHITRA GUPTA ROAD, PAHAR GANJ, NEW DELHI 110055

SERVICES

Address for service in India/Agents address:

KAMAL TRADE MARK & LIAISON SERVICE BUREAU
D-4/1, Rana Pratap Bagh, Delhi-110007

Used Since :01/04/2010

DELHI

EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
SIX SENSES

2865403  18/12/2014
SUSTAINABLE LUXURY MAURITIUS LIMITED
Level 3, Tower 1, Nexcelacom Towers, Cybercity, Ebene, Mauritius
service providers
A Limited company formed in Mauritius
Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49
Used Since :01/06/2012
DELHI
Services and management of health clubs, fitness clubs; swimming baths, swimming pools; all aforesaid services solely in connection with the operation of resorts, hotels and spas.
2872007  29/12/2014
R. JAYAPAL
trading as ;GLOBAL CITY EDUCATIONAL TRUST
#135, 5th Main, 6th Cross, Mallesh Palya, New Thippasandra Post, Near C.V. Raman Nagar, Bangalore-560075
SERVICE PROVIDER
Address for service in India/Agents address:
SENTHIL KUMAR N
INTEPAT IP SERVICES PVT. LTD., 176, INDRA COMPLEX, SARAKKI MAIN ROAD, SARAKKI, JP NAGAR 1ST PHASE,
BANGALORE - 560 078, KARNATAKA
Used Since :27/10/2010
CHENNAI
EDUCATIONAL SERVICE
Disclaimed: generic words shown in image.
The mark should be used as a whole.
2880298  12/01/2015
BAWA ANGAD SINGH
2/12 ANSARI ROAD, DARYA GANJ NEW DELHI 110002
SERVICE PROVIDER
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :15/09/2012
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
2882770   14/01/2015
DALBIR SINGH SODHI
JASWINDER SINGH SODHI
GURVINDER SINGH SODHI
DILPREET KAUR SODHI
trading as ;LANDCORP DEVELOPMENTS
378, G.T.B. NAGAR, JALANDHAR (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/06/2011
DELHI
Entertainment: Sporting & Cultural Activities; Water Theme Parks, Amusement Parks Recreation Parks & Water Falls.
2883141 13/01/2015
EDGAR RICE BURROUGHS, INC.
18354 Ventura Boulevard, Tarzana, California, United States of America.
Service Providers
a corporation organized and existing under the laws of the State of California, United States of America.
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since :31/12/1987
To be associated with:
1748778
DELHI
Entertainment & Films
2886440 21/01/2015
HT MEDIA LTD.
HT HOUSE, 18-20, KASTURBA GANDHI MARG, NEW DELHI - 110001
SERVICE PROVIDERS
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :01/10/2014
DELHI
SPORTING & CULTURAL ACTIVITIES; EDUCATION AND PROVIDING OF TRAINING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole..
MATCHPOINT

2897982  09/02/2015
STAR INDIA PRIVATE LIMITED
Star Centre, Plot No. 77, Institutional Area, Sec- 32, Gurgaon 122 001, Haryana Also registered office at: Star House, Urmi Estate, 95 Ganpatrao Kadam Marg, Lower Parel West, Mumbai 400 013
Manufacturers, Traders and Service Providers
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Educational and entertainment services; Production of programs for television, cable television, radio, on-line broadcasting and interactive services; production, presentation, distribution, syndication and rental of audio, video, still and moving images and data whether in compressed or uncompressed form; publishing, organization production and presentation of shows, contests, concerts and events; information and advisory services for aforesaid services;
2898265 10/02/2015
SH. SURINDER KUMAR
trading as ; M/S A2Z PHOTO PLAZA
NEAR SHAHEED BHAGAT SINGH MARKET, G. T. ROAD, MOGA, PUNJAB.
SERVICES
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2004
DELHI
SERVICES RELATING TO WEDDING PHOTOGRAPHY, DIGITAL PHOTOGRAPHY AND VIDEO SHOOTING, FAMILY PHOTO SESSION, STUDIO PORTRAITS, MATRIMONIAL PHOTOS, MODELING, PASSPORT PHOTOS AND VISA SPECIAL SIZES PHOTOS IN CLASS-40.
IES MADE EJEE

2907467  23/02/2015
BALENDRA SINGH
trading as ;IES MADE EASY
44-A/1 KALU SARAI (NEAR HAUZ KHAS METRO STATION) NEW DELHI 110016
SERVICE PROVIDER
Address for service in India/Agents address:
GLOBAL TRADE MARK BUREAU
SECTOR C, POCKET 8, 8414, VASANT KUNJ, NEW DELHI-70
Used Since :07/03/2012
To be associated with:
2889558, 2907466
DELHI
EDUCATIONAL SERVICES & PROVIDING OF TRAINING
IES MADE EASY

2907469   23/02/2015
BALENDRA SINGH
trading as ;IES MADE EASY
44-A/1 KALU SARAI (NEAR HAUZ KHAS METRO STATION) NEW DELHI 110016
SERVICE PROVIDER

Address for service in India/Agents address:
GLOBAL TRADE MARK BUREAU
SECTOR C, POCKET 8, 8414, VASANT KUNJ, NEW DELHI-70

Used Since :07/03/2012

To be associated with:
2889558, 2907466, 2907467, 2907468

DELHI
EDUCATIONAL SERVICES & PROVIDING OF TRAINING

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2907470.
MADE EAZY

2911457   27/02/2015
MADE EASY EDUCATION PVT. LTD
44-A/1, KALU SARAI (NEAR HAUZ KHAS METRO STATION) NEW DELHI-16
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
GLOBAL TRADE MARK BUREAU
SECTOR C, POCKET 8, 8414, VASANT KUNJ, NEW DELHI-70
Used Since :07/03/2012

To be associated with:
2889561

DELHI
EDUCATIONAL SERVICES & PROVIDING OF TRAINING
THE LEARNING CURVE

2928232    24/03/2015
LEARNING CURVE EDUTECH SOLUTIONS PVT. LTD.
3RD FLOOR, KANCHWALA BUILDING, OPP OLD PASSPORT OFFICE, ABOVE SARASWAT BANK, 266, DR. ANNIE BEASANT ROAD, WORLI, MUMBAI-400052, MAHARASHTRA-INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
RAJESH SANAT UPADHYAYA
M/s RSU LEGAL, D/003, VISHAL APARTMENTS, OPP. ANDHERI GYMKHANA, SIR M. V. ROAD, ANDHERI (EAST), MUMBAI-400 069.
Used Since :14/11/2011
MUMBAI
PROVIDING OF EDUCATIONAL SERVICES IN THE FIELD OF ACADEMIC PRESCHOOL, PLAYGROUP AND NURSERY, KINDERGARTEN, PLAYCHOOL, DAYCARE AND CHILD CARE FOR KIDS INCLUDING EDUCATING, TEACHING, ACTIVITIES, ENRICHMENT PROGRAMS, CONDUCTING TRAINING, ADVISORY AND VOCATIONAL GUIDANCE, COACHING, EXHIBITING, ARRANGING AND ORGANIZING OF EDUCATIONAL WORKSHOPS, COMPETITIONS, CONFERENCES, SEMINARS, AND CAMPS FOR KIDS AND PRESCHOOL TEACHERS, PROVIDING OF EDUCATIONAL CONTENT, ONLINE CONTENT AND TEXTS

with the condition services restricted to day care for children, kindergarten, child care and pre-school only..
2954725  01/05/2015
ANI MEDIA PVT LTD
6G VANDIANA BUILDING 11 TOLSTOY MARG NEW DELHI
SERVICES PROVIDER
INTEGRATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/03/2015

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; NEWS REPORTERS SERVICES; TALK SHOWS; PROVIDING ENTERTAINMENT PROGRAMS AND CONTENT, NAMELY, TV PROGRAMS, CLIPS, GRAPHICS AND INFORMATION RELATING TO TV PROGRAMS IN THE FIELDS OF COMEDY, DRAMA, ACTION, VARIETY, ADVENTURE, SPORTS, MUSICALS, CURRENT EVENTS AND ENTERTAINMENT NEWS, DOCUMENTARY AND ANIMATION, VIA THE INTERNET; ONLINE ELECTRONIC PUBLICATIONS (NOT DOWNLOADABLE); PRODUCTION OF PROGRAMS FOR TV, CABLE TV, RADIO, ON-LINE BROADCASTING AND INTERACTIVE SERVICES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1623841.
3005391  10/07/2015

MALAIKA MIRANDA
trading as ;BHASHA PRAKASHAN
B-206, LAJPAT NAGAR PART-I DELHI 110024
SERVICES
Used Since :01/01/2015

DELHI
PUBLICATION OF BOOKS, JOURNALS, NEWSPAPERS, MAGAZINES, CATALOGUES, EDUCATIONAL PRINTED MATERIALS.
3037405   20/08/2015
LUCKY SHIKSHAN SANSTHAN
EXTN. 1st, KAMLA NEHRU NAGAR, JODHPUR-342009 (RAJ.)
Service provider as
SOCIETY
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2005
AHMEDABAD
Educational Services, Providing Of Training; Entertainment; Sporting & Cultural Activities, Coaching Center, Schools, College, Correspondence Courses.
RAHUL
trading as; GOODWAYS FITNESS
8-A/1, BASEMENT, GEETA COLONY, DELHI 110031
SERVICE PROVIDER
Used Since: 12/06/2012
DELHI
AEROBICS, YOGA, ENDURANCE WORKOUT, STRENGTH WORKOUT AND PROVIDE ALL TYPE OF FITNESS SOLUTION ETC
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. This is condition of registration that no exclusive right to use the word FITNESS.
3044960  01/09/2015
TOPGUN FLYING SERVICES INDIA PRIVATE LIMITED
G.T. ROAD, HOTEL MID TOWN, PANIPAT-132103 (HARYANA)
SERVICE PROVIDERS
AN INDIAN COMPANY INCORPORATED UNDER COMPANY ACT, 1956
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA
Used Since :18/08/2015
DELHI
TRAINING, EDUCATION, EXAMINATIONS FOR PILOTS, CIVIL AVIATION ALL BEING SERVICES INCLUDED IN CLASS-41
PRAYER FOR PEACE

3049280  07/09/2015

TEHRUNA C. MERESH
F-14, TOP FLOOR, RIGHT SIDE, EAST OF KAILASH, NEW DELHI-110065
SERVICE PROVIDER
AN INDIVIDUAL

Address for service in India/Attorney address:

SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :15/07/2015

DELHI

Teaching of meditation practices; Education services relating to meditation; Training in yoga; Educational services relating to spiritual development; Instruction in social graces; Health education; Special event planning; Education and instruction; Management of education services; Educational courses (Provision of -); Organisation of teaching activities; Organisation of training seminars; Arranging, conducting and organisation of workshops; Information services relating to arranging, conducting and organisation of workshops; Instruction in group exercise; Organization of seminars
3049283 07/09/2015
TEHRUNA C. MERESH
F-14, TOP FLOOR, RIGHT SIDE, EAST OF KAILASH, NEW DELHI-110065
SERVICE PROVIDER
AN INDIVIDUAL

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since: 15/07/2015

To be associated with:
3049280

DELHI
Teaching of meditation practices; Education services relating to meditation; Training in yoga; Educational services relating to spiritual development; Instruction in social graces; Health education; Special event planning; Education and instruction; Management of education services; Educational courses (Provision of -); Organisation of teaching activities; Organisation of training seminars; Arranging, conducting and organisation of workshops; Information services relating to arranging, conducting and organisation of workshops; Instruction in group exercise; Organization of seminars
TALKING FUTURES

3049588  08/09/2015

NANAK BHATIA
113 Sukhdev Vihar, Delhi-25
SERVICES

Address for service in India/Attorney address:
AJAY SAJNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026
Used Since :27/01/2015

DELHI

EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES ETC.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
EMERITUS

3051627    09/09/2015

ERUDITUS LEARNING SOLUTIONS PTE. LTD.
112 Robinson Road, #05-01 Singapore 068902, Singapore

Service Provider
A Limited exempt private company of Singapore

Address for service in India/Attorney address:
SHEETAL VOHRA
B-6/10, Safdarjung Enclave, New Delhi - 110 029

Proposed to be Used
DELHI

Educational services, namely, conducting online classes at the executive, university and graduate school levels
ARINDAM GLOBAL SCHOOL
3055471  15/09/2015
AVNEESH KAUR
C/O MR. RAJENDRA SINGH, KANCHAN TOWER, OPP. WATER FILTER HOUSE, SHEESMAHAL, KATHGODAM, HALDWANI DISTT. NAINITAL (UTTARAKHAND) 263126
SERVICE PROVIDER
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :01/08/2015
DELHI
EDUCATION, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVITIES .
3056090   16/09/2015
PAHAL EK PRAYAS
288, PANCHSEEL COLONY IN FRONT OF RADHA GOVIND MANDAP, GARH ROAD, MEERUT.
SERVICE PROVIDERS
Used Since :06/08/2015
DELHI
TO PROVIDING EDUCATION AND TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES AND OTHER SERVICES OF ABOVE SAID CLASS
MARK SHOULD BE READ AND USE AS A WHOLE..
SPICE MONEY

3057278  17/09/2015
SPICE DIGITAL LIMITED
S GLOBAL KNOWLEDGE PARK, 19A & 19B, SECTOR 125, NOIDA, UP 201301
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBALLEX LEGAL
J-1102, NEEALPADAMKUNJ, SEC-1 VAISHALI GAZAIBAD -201010
Used Since :09/06/2015
DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
3057280  17/09/2015
SPICE DIGITAL LIMITED
S GLOBAL KNOWLEDGE PARK, 19A & 19B, SECTOR 125, NOIDA, UP 201301
SERVICE PROVIDER

Address for service in India/Attorney address:
GLOBALLEX LEGAL
J-1102, NEEALPADAMKUNJ, SEC-1 VAISHALI GAZAIABAD -201010

Used Since : 09/06/2015

To be associated with:
3057278

DELHI
EDUCATION PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
3057370  17/09/2015
PANWORLD BOOKS PVT.LTD.
B-300 OKHLA INDUSTRIAL AREA, PHASE I NEW DELHI 110020
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
D.S. ASSOCIATES
1-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since :17/02/2014

DELHI
PUBLISHING & PRINTING OF BOOKS ON A VARIETY OF TOPICS; PUBLISHING OF ADVERTISING TEXT; PRINTED MATTERS, MAGAZINES, NEWS PAPERS, PERIODICALS, ADVERTISEMENT MATERIALS, PHOTOGRAPHS, BUSINESS PAPERS, PRINTED BOOKS & NOVELS; EXERCISE BOOKS, NOTE BOOKS, PAPER ARTICLES, DAIRIES & PAPER STATIONERIES
3057564  16/09/2015
FRONTLINE (NCR) BUSINESS SOLUTIONS PRIVATE LIMITED trading as ;FRONTLINE (NCR) BUSINESS SOLUTIONS PRIVATE LIMITED, a body-incorporate established as per laws of India
B-48, Ground Floor, Frontline House, Naraina Industrial Area, Phase II New Delhi-110028
PROVIDING TRAINING, CULTURAL ACTIVITIES, EDUCATION ETC AS INCLUDED IN CLASS 41.
SERVICE PROVIDER
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
R-9, WEST UTTAM NAGAR NEAR WEST UTTAM NAGAR METRO STATION NEW DELHI 110059
Used Since :18/07/2007
DELI
PROVIDING TRAINING, CULTURAL ACTIVITIES, EDUCATION ETC AS INCLUDED IN CLASS 41.
3057565    16/09/2015
FRONTLINE (NCR) BUSINESS SOLUTIONS PRIVATE LIMITED
trading as ;FRONTLINE (NCR) BUSINESS SOLUTIONS PRIVATE LIMITED, a body incorporate established as per laws of India
B-48, Ground Floor, Frontline House, Naraina Industrial Area, Phase II New Delhi-110028
PROVIDING TRAINING, CULTURAL ACTIVITIES, EDUCATION ETC AS INCLUDED IN CLASS 41.
SERVICE PROVIDER
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
R-9, WEST UTTAM NAGAR NEAR WEST UTTAM NAGAR METRO STATION NEW DELHI 110059
Used Since :18/07/2007
DELHI
PROVIDING TRAINING, CULTURAL ACTIVITIES, EDUCATION ETC AS INCLUDED IN CLASS 41.
COURTLINK

3058475   18/09/2015

RELX INC.
230 PARK AVENUE, SEVENTH FLOOR NEW YORK, NY 10169.
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
TRAINING IN THE USE AND OPERATION OF COMPUTER DATABASES.
9X BAJAO
3062497  23/09/2015
9X MEDIA PRIVATE LIMITED
206, First Floor, Okhla Industrial Estate, Phase-III, New Delhi-110020 Also at Urmia Corporate Park, First Floor, Solaris-D, Opp. L&T Gate No. 6, Saki Vihar Road, Powai, Mumbai-400 072
TRADERS AND SERVICE PROVIDERS
An Indian Company Incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
To be associated with:
2079913, 2863856, 2896382, 3062495
DELHI
Educational and entertainment services; Production of programs for television, cable television, radio, on-line broadcasting and interactive services; production, presentation, distribution, syndication and rental of audio, video, still and moving images and data whether in compressed or uncompressed form; publishing, organization production and presentation of shows, contests, concerts and events; information and advisory services for aforesaid services;
3066242  29/09/2015

NOVARTIS AG
4002 BASEL, SWITZERLAND.

SERVICE PROVIDERS

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used

DELHI
EDUCATIONAL AND TRAINING SERVICES IN THE FIELD OF OPHTHALMOLOGY AND EYE CARE; PUBLICATION OF INFORMATION IN THE FIELD OF OPHTHALMOLOGY AND EYE CARE; ARRANGING AND CONDUCTING CLASSES, SEMINARS AND WORKSHOPS IN THE FIELD OF OPHTHALMOLOGY AND EYE CARE.
CONNECT TO OPPORTUNITY
Priority claimed from 24/03/2015; Application No. : 13873104 ;European Union
3066943 24/09/2015
LinkedIn Corporation
2029 Stierlin Court, Mountain View, California 94043, U.S.A.
Service Providers
A Delaware Corporation
Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region

Proposed to be Used
DELHI
Providing of training; entertainment and education services; disseminating information and providing, sponsoring and hosting seminars, presentations and discussion groups and providing training in the fields of personal development, career development, relationship building, training, recruiting; electronic publishing services for others; publishing services for others; electronic and online publishing services; hosting of exhibitions, conferences for cultural and educational purposes; organizing and conducting online educational and training events; organizing and conducting online educational and training events namely virtual meetings and seminars; publication of reports in the fields of physical, mathematical, social, political, behavioral, applied sciences, international studies, technical sciences, namely statistics and information technology, available over a global computer network; hosting of conferences and seminars for business purposes, business consulting, business development; research and consulting in the field of educational development; information, advisory and consultancy services in relation to all of the aforesaid services.
3068575  01/10/2015
BINDAL PAPERS MILLS LTD.
8TH KM BHPA ROAD, MUZAFFARNAGAR 251001 U.P
SERVICES PROVIDER
Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026
Proposed to be Used
DELHI
EDUCATION,. PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
3068813  01/10/2015
RANJANA AWASTHI
trading as ;KIDSPIRATION
124/B/365, GOVIND NAGAR, KANPUR, UTTAR PRADESH, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
EDUCATION: PROVIDING OF TRAINING: ENTERTAINMENT: SPORTING AND CULTURAL ACTIVITIES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3069900    01/10/2015
C. U. SHAH EDUCATION FOUNDATION
trading as ;C. U. Shah Education Foundation
Hague Building, Sprott Road, Ballard Estate, Mumbai 400001
Service Provider
Public Trust
Address for service in India/Attorney address:
FORAM SHAH
57, Walchand Terrace, Tardeo Road, Mumbai - 400033
Used Since :01/01/1959
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
3083747  21/10/2015  
CONSUMER ELECTRONICS AND APPLIANCES MANUFACTURERS ASSOCIATION  
F-4/23, 4th floor, Wave 1st Silver tower, plot no.D-6, Sector 18, Noida, 201301 (U.P)  
Service Providers  
A COMPANY INCORPORATED UNDER SECTION 25 OF THE INDIAN COMPANIES ACT, 1956  
Address for service in India/Attorney address:  
SAIKRISHNA & ASSOCIATES  
B-140, SEC-51, NOIDA-201301  
Used Since :23/07/2015  
DELHI  
Education, teaching and training services; training; vocational skills training; organizing and conducting events, seminars, symposiums, conferences and exhibitions; arranging and conducting of workshops; business training services; online magazine, online news letter, online periodical (non-downloadable); publication services including online publishing
CFO INSIGHTS

3086172  26/10/2015

YES BANK LIMITED
48, Nyaya Marg, Chanakyapuri, New Delhi 110 021 also at: 9th Floor, Nehru Centre, Discovery of India, Dr. A. B. Road, Worli, Mumbai- 400 018

Service Providers

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :22/01/2015

DELHI

Publication of books, newspapers, magazines and other printed matter, including in electronic publication; Arranging of conferences, workshops, seminars, exhibitions and award ceremonies; Organization of recreational, sports and cultural activities; Arrangement and presentation of events; Awards programme for major corporations, individuals and groups who have made significant contributions in various fields; Providing recognition and incentives by the way of awards to demonstrate excellence in various fields;
3089325  29/10/2015
NEHA NIGAM
13, Jagmal Ka Hata, Rajrooppur, Post - Dhoomanganj, GTB Nagar, Allahabad, Uttar Pradesh - 211016
Service Provider

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :28/06/2015
DEHLI

Party and wedding reception planning, coordination and consultation services, Photography, Photographic reporting.
WUDT

3091514   02/11/2015
OM PARKASH BANSAL EDUCATIONAL & SOCIAL WELFARE TRUST
trading as ;OM PARKASH BANSAL EDUCATIONAL & SOCIAL WELFARE TRUST
RIMT CAMPUS, SIRHIND SIDE, NEAR FLOATING RESTAURANT, MANDI GOBINDGARH
SERVICE PROVIDER
A SOCIETY REGISTERED SOCIETY ACT 1860
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
3093136  05/11/2015
RISK EDUCATORS PRIVATE LIMITED
PLOT NO. D-3, P3B, B-WING, FIRST FLOOR, DISTRICT CENTRE, SAKET, NEW DELHI 110017
SERVICE PROVIDER
Address for service in India/Attorney address:
ANUBHAV BHASIN & BHUVANESW SENGAL
C-17, FRIENDS COLONY (E), LOWER GROUND FLOOR, NEW DELHI 110025
Used Since :01/07/2015
DELHI
TO ESTABLISH, CARRY ON AND CONDUCT, RUN AND OPERATE EDUCATIONAL INSTITUTION, TO ADVANCE LEARNING AND KNOWLEDGE IN ALL THEIR ASPECTS AND TO EDUCATE STUDENTS OF THE INSTITUTION SO THAT THEY ARE ABLE TO DEVELOP THEIR ABILITIES AND APTITUDES AND TO CONTRIBUTE TO THE INDUSTRIAL, COMMERCIAL, SCIENTIFIC, TECHNOLOGICAL, SOCIAL, PROFESSIONAL AND ARTISTIC LIFE OF THE COMMUNITIES, TO PROVIDE COURSES OF EDUCATION BOTH FULL TIME AND PART TIME FOR STUDENTS AT ANY LEVEL OF AND IN ANY BRANCH OF HIGHER EDUCATION, TO PROVIDE OPPORTUNITIES AND FACILITIES FOR DEVELOPMENT AND RESEARCH OF ANY KIND INCLUDING THE PUBLICATION OF RESULTS, PAPERS, REPORTS, TREATISES, THESES OR OTHER MATERIAL IN CONNECTION WITH OR ARISING OUT OF SUCH RESEARCH, TO PROVIDE FOR THE RECREATIONAL AND SOCIAL NEEDS OF STUDENTS OF THE INSTITUTION.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. This is condition of registration that no exclusive right to use all descriptive matter appearing in the label.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
BALWINDE Kaur trading as; THE DAZZLER
S.S. TOWER, MALL ROAD, MANBRO CHOWK, MODEL TOWN, JALANDHAR (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2012
DELHI
Educational & Training Services in the field of Hygiene & Beauty Care Services, Nail Studio, Skin Treatment, Hair Care & Treatment; Mehndi Designing; Spa Treatment & Boody Massage, Beauty Saloon & Beauty Parlour Services for the State of Punjab, Haryana, J&K, Himachal Pradesh, Chandigarh & Rajasthan.
AMYRA ENTERPRISES
3095394   07/11/2015
GHANSHYAM PURI
trading as ;AMYRA ENTERPRISES
236 AX, MODEL TOWN EXTN., LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/06/2012
DELHI
Educational Services including Vocational Training, Organization of Study Courses, English Speaking Courses & Personality Development, Preparation for IELTS, TOEFL & Study Abroad, Organization of Examination & Competition for Education.
3098358  17/11/2015
NOVA GAMING VENTURES PRIVATE LIMITED
1003, LVORY COURT 1, ESSEL TOWERS, MG ROAD, GURGAON-122002.
SERVICE PROVIDERS
Address for service in India/Attorney address:
THE LAW OFFICES OF JAFA & JAVALI
S-316, PANCHSHEEL PARK, NEW DELHI 110017
Used Since :28/05/2015
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3098413 13/11/2015
AKSHAYA SINGH CHAUHAN
H-7/9, 2nd Floor, Qutub Enclave, DLF Phase-1, Gurgaon,122002, Haryana
Service Providers
An Indian Citizen
Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
To be associated with:
3098411
DELHI
Education; providing of training; entertainment; sporting and cultural activities; organizing, managing and promoting cultural and entertainment events, educational events; concerts and live performances for entertainment purposes.
3109224   26/11/2015
TATA MEMORIAL CENTRE
Dr. E Borges Road, Parel, Mumbai - 400 012.
Service Providers
Address for service in India/Agents address:
ANJAN SEN & ASSOCIATES
17 CHAKRABERIA ROAD (SOUTH), KOLKATA 700025, WEST BENGAL, INDIA.
Used Since: 10/01/2014
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. ATOMS IN THE SERVICE OF THE NATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3114426  02/12/2015
LEARNERS EDUCATION SOCIETY
2/5 EAST PATEL NAGAR, NEW DELHI 110008
EDUCATIONAL ACTIVITIES
Address for service in India/Attorney address:
SATYA PAL ARORA
6457, Sector C 6 and 7, Vasant Kunj, New Delhi-110070
Used Since :22/01/2001
DELHI
EDUCATIONAL INSTITUTES, SCHOOLS, TRAINING CENTRES, COACHING INSTITUTES, DAY CARE CENTRE, BOARDING SCHOOLS, PLAY SCHOOLS, CRECHES
no exclusive right to the use of the word “LEARNERS”. Mark shall be used as whole.
Acumen Personified

3125046  14/12/2015
NOVELUCENT TECHNOLOGIES PVT. LTD.
trading as ;NOVELUCENT TECHNOLOGIES PVT. LTD.
142A, LANE NO.6, SANT AVENUE, G.T. ROAD, AMRITSAR-143001
Service Provider
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/12/2015

DELHI

Education; providing of training; entertainment; sporting and cultural activities
3132826  18/12/2015
PLANET M RETAIL LIMITED
TECHWEB CENTRE, BEHRAMBAUG, NEW LINK ROAD, JOGESHWARI (W), MUMBAI - 400102, MAHARASHTRA, INDIA
SERVICE PROVIDERS
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
ORGANISATION OF ENTERTAINMENT EVENTS & CULTURAL ACTIVITIES
YOGSATTVA
3153838  07/01/2016
SUMIT SAPRU
trading as ;YOGSATTVA
D-3/26, 2ND FLOOR, SECTOR 16, ROHINI, NEW DELHI - 110089
YOGA & MEDITATION CLASSES,
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2014
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
AISHA BEAUTY PARLOUR

3155288  09/01/2016

SMT. KAMLA RANI

trading as ;M/S AISHA BEAUTY PARLOUR
VPO GHUMAN, TEHSIL BANGA, DISTT. S.B.S. NAGAR, PUNJAB.

SERVICES

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

SHARMA & ASSOCIATES.

8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2012

DELHI

EDUCATION, TRAINING, SEMINARS AND WORKSHOPS SERVICES RELATED TO BEAUTY, SALON, SPA, MAKE-UP AND BEAUTY COURSES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., BEAUTY PARLOUR and MARK TO BE USED AS A WHOLE.
3166804   25/01/2016
HUMANS IN MOTION LLP
DAIVESH DILIP BHAI SHAH
M-44 3RD FLOOR LAJPAT NAGAR SOUTH DELHI 110024
HEALTH CONSULTANCY SERVICES
Address for service in India/Attorney address:
PANKAJ KUMAR SINGHAL
A-233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE-IV DELHI 110052
Used Since :06/01/2016
DELHI
"EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES"
BACHPAN GULLY
3170178  27/01/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :14/10/2015
DELHI
Education; providing of training; entertainment; presentation of works of visual art or literature to the public for cultural or educational purposes, organization of exhibitions for educational purposes; the web carnival involving contests, quizzes, road shows, organize games, sports officiating, organize sports events, music programs, cinema & theatre facilities, live performances, providing on-line electronic publications, electronic books and journals; other than publicity texts
3170182  27/01/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi-110103
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since: 14/10/2015

To be associated with:
3170178, 3170180

DELHI
Education; providing of training; entertainment; presentation of works of visual art or literature to the public for cultural or educational purposes, organization of exhibitions for educational purposes; the web carnival involving contests, quizzes, road shows, organize games, sports officiating, organize sports events, music programs, cinema & theatre facilities, live performances, providing on-line electronic publications, electronic books and journals; other than publicity texts
3170188  27/01/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :18/01/2016

DELHI
Education; providing of training; providing entertainment and recreational services including radio and TV entertainment; web carnival involving contests, quizzes, live chats with entrepreneurs/ investors/ policy change agents/ celebrities, road shows, music programs, cinema & theatre facilities, live performances, sporting and cultural activities, arranging, organizing and conducting of shows and exhibitions or workshops relating to all kinds of cultural activities, providing on-line electronic publications, electronic books and journals
TEAM TESLA

3172306   31/01/2016

M/S HOLISTIC ALLIANCE EDUCATION PRIVATE LIMITED

H.O.: 3RD FLOOR, KESHAV TOWER, MANAV ASHRAM BUILDING, GOPALPURA PULIA, TONK ROAD, JAIPUR-302018, RAJASTHAN. B.O.: HAMBRAN ROAD, LUDHIANA, PUNJAB.

SERVICES

(A COMPANY DULY REGISTERED UNDER THE COMPANY'S LAW)

Address for service in India/Agents address:

SHARMA & ASSOCIATES.

8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since : 01/04/2015

DELHI

PROVIDING OF EDUCATION IN CLASS-41.
3173853  02/02/2016
ODISHA TELEVISION LIMITED
B - 7/122 A, SAFDARJUNG ENCLAVE, NEW DELHI - 110029
SERVICES PROVIDER
A COMPANY DULY REGISTERED UNDER THE INDIAN COMPANY ACT 1956
Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.
Used Since :13/11/1998
DELHI
PRODUCTION OF TELEVISION, RADIO PROGRAMS, SHOWS AND FILMS, ENTERTAINMENT PROGRAMMES INCLUDING EDUCATION, SPORTS, RELIGIOUS, CULTURAL, NEWS & CURRENT AFFAIRS, PRODUCTION OF AUDIO, VIDEO, STILL & MOVING IMAGES; PRODUCTION, PRESENTATION, DISTRIBUTION, SYNDICATION & RENTAL OF TELEVISION, RADIO, CABLE, SATELLITE & INTERNET PROGRAMMES AND OF FILMS, ENTERTAINMENT SERVICES, PUBLISHING SERVICES (INCLUDING ELECTRONIC PUBLISHING SERVICES); PROVIDING NON-DOWNLOADABLE ELECTRONIC PUBLICATIONS; INFORMATION & ADVISORY SERVICES RELATING TO AFORESAID SERVICES.
Yaar Mera Superstar

3176763 04/02/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE,
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :15/12/2015

DELHI
Education; providing of training; providing entertainment and recreational services including radio and TV entertainment; the web carnival involving contests, quizzes, live chats with celebrities, road shows, music programs, cinema & theatre facilities, live performances, sporting and cultural activities, arranging, organizing and conducting of shows and exhibitions or workshops relating to all kinds of cultural activities including fashion and its related activities, providing on-line electronic publications, electronic books and journals
3183367  10/02/2016
MR YOGESH GUPTA
trading as ;MR YOGESH GUPTA
CARE OF OP FOUNDATION, PLOT NO. 218, WARD NO. 06, PATAUDI ROAD, HALLY MANDI, DISTT GURGAON, HARYANA.
Education
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2016
DELHI
Education; providing of training; entertainment; sporting and cultural activities
OM'S WORLD SCHOOL

3183368    10/02/2016
MR YOGESH GUPTA
trading as ;MR YOGESH GUPTA
CARE OF OP FOUNDATION, PLOT NO. 218, WARD NO. 06, PATAUDI ROAD, HALLY MANDI, DISTT GURGAON, HARYANA.
Education
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2016
DELHI
Education; providing of training; entertainment; sporting and cultural activities
No exclusive right over the words WORLD SCHOOL..
3183400    11/02/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Education; providing of training; conducting award winning functions; providing entertainment and recreational services including radio and TV entertainment; web carnival involving contests, quizzes, live chats with celebrities, road shows, music programs, cinema & theatre facilities, live performances, sporting and cultural activities, arranging, organizing and conducting of shows and exhibitions or workshops relating to all kinds of cultural/academic activities; providing on-line electronic publications, electronic books and journals
3187421  17/02/2016
DARPAN SINGAPORE PTE. LTD.
50 BAYSHORE PARK, 03-08 SINGAPORE 469977.
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE LAWS OF SINGAPORE
Address for service in India/Attorney address:
ATTICUS LAW PARTNERS
E-150, LOWER GROUND FLOOR, GREATER KAILASH-II, NEW DELHI-110048
Used Since :21/04/2014
To be associated with:
3187421
DELHI
ENTERTAINMENT SERVICES; PRODUCTION AND TELECAST OF SCRIPTED AND UNSCRIPTED TELEVISION PROGRAMS,
MOTION PICTURE JILMS, INTERACTIVE AUDIO OR VISUAL PROGRAMS PROVIDED THROUGH TELEVISION, RADIO,
INTERNET OR THROUGH ANY OTHER DISTRIBUTION PLATFORM; AUDIO-VISUAL CONTENT DISTRIBUTION; ONLINE
COMPUTER PUBLICATIONS; ORGANIZATION AND CONDUCT OF LIVE EVENTS INCLUDING FDM FESTIVALS, AWARDS,
CULTURAL SHOWS, FASHION SHOWS; ORGANIZING EVENTS FOR ENTERTAINMENT, EDUCATION & TRAINING
3187422   17/02/2016
DARPAN SINGAPORE PTE. LTD.
50 BAYSHORE PARK, 03-08 SINGAPORE 469977.
SERVICE PROVIDER
Address for service in India/Attorney address:
ATTICUS LAW PARTNERS
E-150, LOWER GROUND FLOOR, GREATER KAILASH-II, NEW DELHI-110048
Used Since :29/08/2012
To be associated with:
3187421
DELHI
ENTERTAINMENT SERVICES; PRODUCTION AND TELECAST OF SCRIPTED AND UNSCRIPTED TELEVISION PROGRAMS, MOTION PICTURE FILMS, INTERACTIVE AUDIO OR VISUAL PROGRAMS PROVIDED THROUGH TELEVISION, RADIO, INTERNET OR THROUGH ANY OTHER DISTRIBUTION PLATFORM; AUDIO-VISUAL CONTENT DISTRIBUTION; ONLINE COMPUTER PUBLICATIONS; ORGANIZATION AND CONDUCT OF LIVE EVENTS INCLUDING FILM FESTIVALS, AWARDS, CULTURAL SHOWS, FASHION SHOWS; ORGANIZING EVENTS FOR ENTERTAINMENT, EDUCATION & TRAINING.
Times News

3188665  17/02/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :04/08/2001

DELHI
Education; providing of training; providing entertainment and recreational services including radio and TV entertainment; web carnival involving contests, quizzes, live chats with celebrities, road shows, music programs, cinema & theatre facilities, live performances, sporting and cultural activities, arranging, organizing and conducting of shows and exhibitions or workshops relating to all kinds of cultural activities including fashion and its related activities, providing on-line electronic publications, electronic books and journals
3189342 19/02/2016
SUMAN GERA
trading as ;SARVAANG YOGA
5E/40, B.P IST FLOOR, NIT FARIDABAD (HARYANA).
SERVICE PROVIDER
Address for service in India/Agents address:
PUNJAB REGISTRATION SERVICE
4/67, NEHRU NAGAR, NEW DELHI - 110 065.
Used Since :06/05/2013
DELHI
YOGA CLASSES, YOGA TRAINING.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., SARVAANG YOGA and MARK TO BE USED AS A WHOLE.
3195226  25/02/2016
MISSION LITERACY & WELFARE SOCIETY (REGD.)
C/O M/S SARUP SINGH & SONS, GRAIN MARKET, MACHIWARA -141115, DISTT. LUDHIANA (PB).
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/02/2016
DELI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES INCLUDED IN CLASS 41
3265250 20/05/2016
ZION TRUST
No 7/2, Issac Street, Opp Wcc college, Corporation Bank Upstairs, Behind Vijayadha Hotel, W.C.C Road, Nagercoil - 629001
Services
Address for service in India/Agents address:
C. PRAKASH
558E, V.M. COMPLEX, ERODE ROAD, VELLAKOVIL - 638 111, DIST. - TIRUPUR.
Used Since :06/05/2011
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities. Educating at university or colleges,
Education information, Educational consultancy, Education and training services
3287001  16/06/2016
HEMAL MANEK
104, Kanchan Ganga, Bldg no. 7, Dattani Park, Kandivali East, Mumbai - 400101
Service Provider
Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.
Used Since :01/04/2016
MUMBAI
Education, Providing of training, education academies, Arranging and conducting of workshops training, Education information, Arranging and conducting of Conferences , Coaching, Life Coaching, Business Coaching, Executive Coaching, Group Coaching, educational services, Practical training
3309355    15/07/2016

BOSS INDIA ENTERTAINMENT LLP
2ND FLOOR BUENA VISTA, 70, SIR, POCHKHARAWALA ROAD, WORLI, MUMBAI 400025
SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP ACT 2008

Proposed to be Used

MUMBAI

ENTERTAINMENT, SPORTING, EDUCATIONAL AND CULTURAL ACTIVITIES, PROVIDING OF TRAINING, SPORTS CAMP SERVICES, ORGANIZING AND CONDUCTING SPORTS COMPETITIONS, PROVIDING SPORTS FACILITIES, ORGANISATION OF SPORTING EVENTS, ORGANIZING AND CONDUCTING LIVE EVENTS, PRODUCTION OF TV AND RADION PROGRAMMES, ARRANGING TALENT SHOWS, REALITY SHOWS, PRESENTING MUSICAL PROGRAMMES, STAGE EVENTS, INTERACTIVE AUDIENCE PARTICIPATION EVENT IN CLASS 41

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
SHABIRA EDUCATION SOCIETY
S.N.35/3/1, B 27, 05, AADARSH COLONY, HADAPSAR, PUNE-411028.
SERVICE PROVIDER
A SOCIETY REGISTERED UNDER THE SOCIETIES REGISTRATION ACT,1860.
Address for service in India/Agents address:
ANIL KUMAR GIRI
FLAT NO: B/13 PLEASANT AVENUE NEAR NICO GARDEN, VIMAN NAGAR, PUNE- 411014.
Used Since :16/02/2016
Mumbai
School services especially primary education, sports and social awareness and training.
3339476  18/08/2016
SHAILESH KUMAR
trading as ;DECO INDIA
NEAR DEVISTHAN,BHIKHNA PAHARI,BARI PATH,PATNA,BIHAR
SERVICE PROVIDERS
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Used Since :01/04/2005
KOLKATA
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; INCLUDED IN CLASS 41.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD INDIA.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF BIHAR AND JHARKHAND IN INDIA.
ADAR POONAWALLA CLEAN CITY

3340031  17/08/2016
AGNIMITRA TRADING AND FINANCE PRIVATE LIMITED
trading as ;Agnimitra Trading and Finance Private Limited
16/B- 1, Dr. Ambedkar Road, Pune – 411001, Maharashtra, India

Service Providers

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPÉ NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
3352434 02/09/2016
MISS TEEN INDIA CO IN PRIVATE LIMITED
trading as ;MISS TEEN INDIA CO IN PRIVATE LIMITED
GUMMADI VILLA, SECOND FLOOR, 2-B, SECOND FLOOR, NEW NO, 103 (OLD NO. 33), HABIBULLAH ROAD, T. NAGAR,
CHENNAI - 600 017.
SERVICE PROVIDER
PRIVATE LIMITED COMPANY
Used Since :17/07/2016

CHENNAI
PROVIDING OF TRAINING 'ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, AMUSEMENT PARKS,
ARRANGING AND CONDUCTING OF CONFERENCES SEMINARS, SYMPOSIUMS AND WORKSHOP, ARRANGING OF
BEAUTY CONTESTS, BEAUTY PAGEANTS, ACADEMY, PROVIDING CINEMA FACILITIES, CLUB SERVICES, EXHIBITIONS
FOR CULTURAL OR EDUCATIONAL PURPOSES, RADIO AND TELEVISION ENTERTAINMENT, VOCATIONAL GUIDANCE,
EDUCATIONAL INSTITUTIONS OF ANY KINDS, ALL SERVICES BEING INCLUDED

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS MISS TEEN
EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION..
3366551  20/09/2016
MT EDUCARE LIMITED
220, 2ND FLOOR, FLYING COLOURS, PANDIT DIN DAYAL UPADHYAY MARG, OFF L.B.S. CROSS ROAD, MULUND (WEST), MUMBAI-400080
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA
Address for service in India/Agents address:
HETAL SHAH & ASSOCIATES.
5, NAVSWROOP SOCIETY, NEAR PARLE COLLEGE, VILE PARLE (E), MUMBAI-400 057.

Proposed to be Used
MUMBAI
EDUCATION, ENTERTAINMENT AND SPORTS; EDUCATION; EDUCATION SERVICES, ACADEMIES, EDUCATIONAL RESEARCH, EDUCATIONAL SEMINARS AND CONFERENCES; SPORTING AND CULTURAL ACTIVITIES; PROVISION OF CHILDRENS EDUCATIONAL SERVICES THROUGH PRESCHOOLS AND PLAYGROUPS; PUBLICATION OF EDUCATIONAL TEXTS; ELECTRONIC ONLINE PUBLICATION OF PERIODICALS AND BOOKS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3365378.
3442833  27/12/2016
KAILASHBEN NAVNEET PATEL
trading as ;PATEL JEWELLERS
Shop No. 34, Sahyog Nagar, Joshi Ali, Panvel, Raigad - 410206, Maharashtra
SERVICE PROVIDER
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Used Since :12/12/2006
MUMBAI
Organization of exhibitions for cultural or educational purposes
INDEX KITCHEN & BATH

3472762  02/02/2017

UNIVERSAL EXPOSITIONS LTD.
401, SANSKRITI PARK, COMMERCIAL BLOCK, 50B MAHAKALI CAVES ROAD, ANDHERI (EAST), MUMBAI-400 093.

Service Provider
( A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956).

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Used Since :01/09/1991

To be associated with:
3472758, 3472759, 3472760, 3472761

MUMBAI
Conducting and organizing workshops, exhibitions, competitions, festivals and seminars on sports, art, sculptures, paintings, dance, music, self-awareness, art appreciation, heritage markets; online and off-line publications included in class 41
INDEX FURNITURE JOURNAL

3472766    02/02/2017

UNIVERSAL EXPOSITIONS LTD.
401, SANSKRITI PARK, COMMERCIAL BLOCK, 50B MAHAKALI CAVES ROAD, ANDHERI (EAST), MUMBAI-400 093.
Service Provider
( A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956).

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Used Since :01/09/1991

To be associated with:
3472758, 3472759, 3472760, 3472761, 3472762, 3472763, 3472764

MUMBAI

conducting and organizing workshops, exhibitions, competitions, festivals and seminars on sports ,art, sculptures, paintings, dance, music, self-awareness, art appreciation, heritage markets included in class 41
3476503   07/02/2017
MASTER BRAIN INTERNATIONAL PVT. LTD.
trading as MASTER BRAIN INTERNATIONAL Pvt. Ltd.
HOUSE NO. 14, DURGA SHANKAR LANE, AMBICAPATTY SILCHAR CACHAR ASSAM, INDIA 788004.
SERVICE PROVIDERS.
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR, ST. NO.7, POST-HINDUSTHAN CABLES, BURDWAN-713335, WEST BENGAL, INDIA.
Used Since: 01/01/2016
KOLKATA
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS “MASTER BRAIN INTERNATIONAL ACADEMY” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
NAKSHATRA
3481568 13/02/2017
NATIONAL CENTRE FOR THE PERFORMING ARTS
National Centre For The Performing Arts, NCPA Marg, Nariman Point, Mumbai 400021
Service Provider
Address for service in India/Attorney address:
DIPAK G PARMAR
Dipak Girdharlal Parmar Cyber-IPR 13/A, Bhaijivanji Lane, Thakurdwar Road, Mumbai 400 002.
Used Since :31/10/2009
MUMBAI
Organisation of stage shows; production of stage shows; theatre production; organisation and arranging of musical events and other cultural and artistic events; training and education for performing artists; arranging, conducting and organisation of training workshops for performing artists.
Trade Marks Journal No: 1903, 27/05/2019 Class 41

3486121 17/02/2017

NISHCHAL KAWALE
trading as ;M/S. FITNESS FACTS LIVE FIT
LG-30, TRADE CENTER 18, SOUTH TUKOGANJ, INDORE-452001, M.P.
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :28/11/2016
MUMBAI
Fitness center, health and body fitness club, gymnasium, providing training for body building and yoga
3489054   21/02/2017
OSBERT TECHNOLOGIES PVT. LTD.
112, Bansi Trade Centre, 581/5, MG Road, Indore - 452001, Madhya Pradesh
SERVICE PROVIDER
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Organization of shows; entertainment; production of television programmes, movies, music shows
3489733  22/02/2017
TATA CAPITAL FINANCIAL SERVICES LIMITED
ONE FORBES, DR. V.B. GANDHI MARG, FORT, MUMBAI-400001
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :30/10/2015
To be associated with:
3489732
MUMBAI
PROVIDING EDUCATION AND TRAINING IN FINANCE IN VARIOUS LANGUAGES, FINANCIAL TRAINING AND
MANAGEMENT; ONLINE EDUCATIONAL COURSE IN FINANCE THROUGH WEBSITE AND MOBILE APPLICATION;
EDUCATIONAL SERVICES; EDUCATION INFORMATION; PROVIDING EDUCATIONAL MODULE; LIBRARY AND
ELECTRONIC LIBRARY SERVICES; PROVIDING ONLINE ELECTRONIC PUBLICATION; ARRANGING AND CONDUCTING
OF COLLOQUIUMS, SEMINARS AND WORKSHOPS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3489732..
ITALICA

3496468 02/03/2017
ITALICA FLOOR TILES LTD
8-A, NATIONAL HIGHWAY, AT : MAKANSAR (BANDHU NAGAR), MORBI - 363642. GUJARAT - INDIA

SERVICE PROVIDER

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, 2ND FLOOR, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KANKARIA, AHMEDABAD - 380022.
GUJARAT - INDIA.

Proposed to be Used
AHMEDABAD

SERVICES RELATED EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES INCLUDED IN CLASS - 41.
3500148  02/03/2017
THE ROYAL RECEPTION
SIKHA MITRA
PRATIMA SAHA
MITA GHOSAL
1K, Jadu Mitra Lane, Kolkata- 700004, India.
SERVICE PROVIDER
Used Since : 27/08/2015

KOLKATA
Organizing and Conducting Sporting Events, Ceremonial Events, Educational Events, Recreational Events, Entertainment Events, Organizing Cultural and Arts Events, Arranging, Presenting, Conducting of Live Entertainment Events, Disc Jockeys for Parties and Special Events, Ticket Reservation and Booking Services for Cultural Entertainment, Sports Events, Master of Ceremony Services for Parties and Special Events.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS "THE ROYAL RECEPTION "EXCEPT AS DEPICTED."
3500156  02/03/2017
BAKULBHAI DURLABHBHAI DOMADIYA
trading as ;M/S. AFTERSCHOOL EDUCATION
D-202, YASH PLAZA COMPLEX, OPP. DHANAMAL COMPOUND, VARACHHA ROAD, SURAT. GUJARAT - INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :01/04/2016
AHMEDABAD
SERVICES RELATED TO PROVIDING EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND
CULTURAL ACTIVITIES INCLUDED IN CLASS - 41.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE device of ARROW.
restriction of services for providing in the state of GUJARAT only.
3524905 13/04/2017
PRIYANKA SAMANTRAY
SHAKTI NAGAR, LINK ROAD, CUTTACK-753012, ODISHA, INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
ODISHA TRADE MARK ASSOCIATION
SRIMAA LANE, MADHUPATNA, KALYANI NAGAR, CUTTACK-753013

Used Since: 01/07/2016

KOLKATA

EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Jack & Jill AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL...

THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF FOR PROVIDING SERVICE IN THE STATES OF "ODISHA." ONLY..
INDIAN DEV N DIVA

3536495  28/04/2017

ABHILJEET DAS
34 VIVEKANANDA ROAD, KOLKATA- 700007
PROPRIETOR

Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
CULTURAL ACTIVITY, EVENTS AND MEDIA MANAGEMENT.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD INDIAN.
3537572    29/04/2017
AJMER AHMAD TRADING AS THE ACHIEVEMENT
DAV SCHOOL ROAD, NEAR HOTEL POONAM, DARI MOHALLA, PURANA BAZAR, IN BUILDING OF ASCENT COMPUTER
EDUCATION, DHANBAD - 826001
STANDARD TRADE MARK
Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54,1ST FLOOR,SHREE DURGA COLONY,JEESORE ROAD,KOLKATA 700 028,WEST BENGAL,INDIA
Proposed to be Used
KOLKATA
SERVICE PROVIDER FOR EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING & CULTURAL
ACTIVITIES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ACHIEVEMENT AND
ALL OTHER DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF BIHAR AND JHARKHAND IN INDIA.
GREEN CHILI SCHOOL OF ACTING

3541185  03/05/2017
GREEN CHILI EVENT SPORTS MEDIA PVT LTD
401, 4th Floor, Jai Krishna Commercial Complex, Fun Republic Lane, Off. Link Road, Andheri (West), Mumbai - 400053, Maharashtra
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Education, providing of training and entertainment services
3545891   10/05/2017
SWAMI GROUP
422, City Light Shopping Center, City Light Road, Surat-395007 (Gujarat)
Partnership Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used
AHMEDABAD
Music, Dance Events, Orchestra, Event Planner, Event Organizer, Club

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LIFE STYLE..
3550910   17/05/2017
KARUNA SARAOGI
1st Floor, Ganpati Mansion, Bolaidih Road, Gamharia, Jamshedpur, Saraikella-Kharsawan - 832108, Jharkhand
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :26/01/2016
KOLKATA
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, BOARDING SCHOOL EDUCATION, NURSERY SCHOOLS
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
Voice of Science
3550942 17/05/2017
CEDAR PROPERTIES & TRADING LLP
Apeejay Chambers 1st Floor Wallace Street, Fort, Mumbai 400001
Limited Liability Partnership firm incorporated under the Limited Liability Partnership Act, 2008

Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE.
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.

Proposed to be Used
MUMBAI
Education; providing of consultancy and training; entertainment; sports and cultural activities; all kinds of teaching; printing, editing, publications such as books, newspapers, periodical, catalog, calendar, prospectus, journal and magazines; information relating to education and entertainment; arranging and conducting of educational events, colloquium, conferences, congress, seminar, symposium, workshops, training courses, class and lecture; audio-visual display presentation services; production of educational materials; providing facilities for movie, show, play, music or education
3561699  01/06/2017
VINOD SACHDEV
603, Natasha Towers, Seven Bungalows, Versova Link Road, Andheri (West), Mumbai-400061
An Indian National

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Entertainment services, entertainment services in relation to music; providing films; film production; production of shows; arranging and conducting events; audio visual and multimedia publishing services
3562971  03/06/2017

DEVENDRA LILADHAR SHAH TRUSTEE OF SHREE CHANGDAI JAIN MAHAJAN TRUST
C/O., LILADHAR PASOO FORWARDERS PVT LTD., PLOT NO.4, SECTOR-1, KANDLA SPECIAL ECONOMIC ZONE, GANDHIDHAM 370230, GUJARAT, INDIA
A Public Trust

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used

AHMEDABAD
EDUCATIONAL, SPORTS, AND CULTURAL SERVICES FOR CHARITABLE PURPOSE, PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; EDUCATION SERVICES; TEACHING; PUBLICATION OF BOOKS, ELECTRONIC BOOKS AND JOURNALS; ORGANISATION OF EXHIBITIONS, SEMINARS, CONFERENCES, WORKSHOPS, EVENTS COMPETITIONS; DISTANCE AND ONLINE EDUCATION; PROFESSIONAL TRAINING CONSULTANCY SERVICES

Transliteration : SHREE CHANGDAI JAIN MAHAJAN TRUST
SADDAM'S COACHING CLASSES
DEFINING QUALITY EDUCATION

3596796  21/07/2017
SADDAM SHARAFAT QURESHI (TRADING AS:-SADDAM'S COACHING CLASSES)
HANIFAN MANZIL, MOHAMMED NAGAR, UTTAN, BHAYANDER WEST, THANE-401106
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :06/06/2016
MUMBAI
SERVICE PROVIDER OF COACHING CLASSES FOR 1 ST TO 12 TH COMMERCE AND SCIENCE, JEE/NEET, F.Y B.COM,
S.Y B.COM, T.Y B.COM, M.COM, SELF FINANCING COURSES INCLUDED IN CLASS 41
3620206  24/08/2017
PRODIGEE PRIVATE LIMITED
Z-18, IIIRD FLOOR, ZONE-I, M.P NAGAR, BHOPAL (M.P.) - 462011
A PVT. LTD. CO. INCORPORATED UNDER COMPANIES ACT 2013.

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE ( M.P.) - 452 001.
Used Since :30/04/2016

MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, SCHOOL AND EDUCATIONAL INSTITUTE INCLUDED IN CLASS 41.
Noble Kids

3679975  16/11/2017
S.PRITPAL SINGH WAHLA
Head Office : Flat No. 8 First Floor, Chaitanya Apartment, Chikhalwadi Gurudwara Road, Nanded - 431601, Maharashtra.
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
ALPHA 7 SEAS
3701214  13/12/2017
ALPHA 7 SEAS
Bungalow No. 6, Sureshwari Villa, New Link Road, Borivali West, Mumbai 400092
A Partnership Firm
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :01/11/2017
MUMBAI
Providing of training and in particular training for body building, power lifting, general fitness, cardio vascular exercises, fitness centre, gymnastic centre, gymnastic instructions, health club services, conducting work shop and practical training, conducting fitness classes, entertainment, sporting and cultural activities, providing services in the development of mental faculties of persons to entertain or to engage the attention, services consisting of all forms of education of persons and providing recreation facilities, teaching and guidance for health and fitness training, yoga training, yoga education, providing physical fitness and yoga instruction consulting services, entertainment in the form of gymnastic performances
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3701211..
3705976  19/12/2017
SIDDHARTH RANDERIA
24 RANDERIA HOUSE, CEASER CROSS LANE, OPP. YASHODHAM BUILDING, AMBOLI, ANDHERI WEST MUMBAI 400058
AN INDIAN CITIZENSHIP
Address for service in India/Attorney address:
M. K. SABOO & ASSOCIATES
M.K. Saboo & Associates, C/o. Jhawar Cement & Steels, Gandhi Mansion, 3rd Floor, Bomanjee Master Lane, Kalbadevi Road, Mumbai –400 002, Maharashtra
Used Since :01/04/2004
To be associated with:
2892907

MUMBAI
DUBBING, EDITING, ENTERTAINMENT, ENTERTAINMENT SERVICES, ENTERTAINMENT INFORMATION, FILM PRODUCTION, EDUCATION INFORMATION, MOVIE THEATRE PRESENTATIONS, ORGANIZATIONS FOR CULTURAL PURPOSES, ORGANIZATION OF SHOWS, PRODUCTION OF RADIO AND TELEVISION PROGRAMS, RADIO ENTERTAINMENT, MOVIE STUDIOS, TELEVISION ENTERTAINMENT, PRODUCTION OF RADIO AND TELEVISION PROGRAMS, THEATRE SETS, THEATRE PRODUCTIONS AND VIDEOTAPE FILM PRODUCTION
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..APPLICATION NO.2892907..

Trade Mark : GUJJUBHAI MOST WANTED
SOUTH VALLEY

3711322  26/12/2017

RAVI KHANDELWAL
401, Ahinsa Tower, M.G. Road, Indore (M.P.)
Indian Individual

Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Education, training and entertainment services
3711325  26/12/2017
K. VEDAANT EDUCATION SOCIETY
401, Ahinsa Tower, M.G. Road, Indore (M.P.)
Registered Society under Act through Authorized Signatory
Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Proposed to be Used
MUMBAI
Education, training and entertainment services.
M/s. HOLY ALEXANDER LEARNING ORGANISATION PRIVATE LIMITED
#1008, Ideal Homes Township,Jayanna Circle,Rajarajeshwarinagar,Next to Reliance Digital World,Bangalore-560098,Karnataka,India
A Company Incorporated Under the Indian Companies Act 2013

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :04/03/2016

CHENNAI
Nursery school services; Nursery school services [educational]; Education services; Providing play facilities for children; Provision of children's educational services through play groups; Pre-school teaching; Pre-school education, Educational Institution.
3713245    28/12/2017
LEARNING ROOTS
249 A, Old MSEB ,Near Ginger Mall ,Jaripatka ,Nagpur -440014
A Proprietary Concern
Address for service in India/Attorney address:
SHILPA DAMANIA
D-18, Jai Rameshwar Soct, S.V. Road, Next to Mahesh Nagar, Goregaon (W), Mumbai - 400 062
Used Since :01/04/2017
MUMBAI
educational services, Provision of children’s educational services through play groups
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
GYPSY TIGER

3722982    09/01/2018
TORERO CAPITAL PRIVATE LIMITED
251 Kewal Industrial Estate, Senapati Bapat Marg, Lower Parel, Mumbai 400018
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since: 22/10/2017

MUMBAI
Photography; videography; wildlife photography; wildlife videography; education; providing of training; entertainment; sporting and cultural activities.
3724255  11/01/2018

ZORBA RENAISSANCE PRIVATE LIMITED
C/o. T. B C. V. F. Ltd., NCL building 7th floor, Bandra Kurla Complex, Bandra - East, Mumbai 400 051.

Company
Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING , CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used
MUMBAI
Instruction; conducting exercise classes; conducting fitness classes; health club services [health and fitness training];
instruction in physical fitness; meditation training; physical fitness instruction; yoga instruction; personal trainer services
[health and fitness training]; arranging and conducting of conferences, congresses and symposiums; arranging and
conducting of seminars and workshops; arranging and conducting of training courses; arranging group recreational
activities; arranging the provision of recreation facilities; coaching [training]; educational and instruction services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE
LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. YOGA..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF
REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.. ASSOCIATED WITH REGISTERED APPLICATION
NO. 3724250 AND 3724254.
WORLD OF KIRAN AGARWAL
3728920  17/01/2018
KIRAN AGARWAL
113/114, Samundar Mahal, Dr. Annie Besant Road, Near Lotus, Worli, Mumbai – 4000018
Individual

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI
Production of films, music, shows, television and radio programmes, competition programmes; orchestra services; musical events; presentation of live performances; entertainer services; providing of entertainment information; production of audio/ video tapes; rental of cine-films, motion pictures, music albums; publication of texts, books, electronic books, organisation of events; training, entertainment and cultural activities.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3732146   19/01/2018
INDUSIND BANK LIMITED
2401 GEN THIMMAYYA ROAD, CANTONMENT, PUNE-411001
SERVICE PROVIDER
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
3739881  30/01/2018
MR. GURCHARAN SINGH SANDHU
105 106 Bansali Co Op Hou Soc, Hanuman road, Vile Parle East, Mumbai - 400057;
Service Provider
Address for service in India/Agents address:
DEEPAK MEHRA
612, WING-B, CASCADE-III, KULUPWADI, BORIVALI (E), MUMBAI-400 066, MAHARASHTRA.

Proposed to be Used
MUMBAI
Event Planning and Management, being included in class 41.
YOGAROCKS

3746142  06/02/2018

DEEPAK KUMAR SHARMA
Ward No. 4, Near Chattisgarh School, Gandhi Nagar, Nehru Nagar, Bilaspur, C. G. - 495001

INDIAN NATIONAL

Address for service in India/Attorney address:
DIPAK G PARMAR
Shreenath Sadan, Ground Floor, 13/A, Bhajjivanji Lane, J. S. S. Road, Thakurdwar, Mumbai - 400 002.

Proposed to be Used
MUMBAI

Education related to yoga; and providing of training related to yoga, fitness centres for yoga and other fitness activities and exercises.
NACHIKETA YOGA

3746145  06/02/2018

DEEPAK KUMAR SHARMA
Ward No. 4, Near Chattisgarh School, Gandhi Nagar, Nehru Nagar, Bilaspur, C. G. - 495001

INDIAN NATIONAL

Address for service in India/Attorney address:
DIPAK G PARMAR
Shreenath Sadan, Ground Floor, 13/A, Bhaijivanji Lane, J. S. S. Road, Thakurdwar, Mumbai - 400 002.

Proposed to be Used
Mumbai

Education related to yoga; and providing of training related to yoga, fitness centres for yoga and other fitness activities and exercises.
3756348   17/02/2018
SONAL ARUN CHAUDHARI
A/ 503, Bdl No. 25, Green Hill Soc., New Dindoshi, Mhada, Goregaon-400 065, Mumbai, Maharashtra,
INDIAN NATIONAL SOLE PROPRIETOR OF YOGASRISHTI

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Used Since : 10/06/2014

To be associated with:
3125527

MUMBAI
HEALTH AND FITNESS TRAINING YOGA INSTRUCTION CONDUCTING FITNESS CLASSES, FITNESS CLUB SERVICES
PERSONAL FITNESS TRAINING PHYSICAL FITNESS INSTRUCTION, PROVIDING FITNESS AND EXERCISE FACILITIES
HEALTH CLUB SERVICES CONSULTANCY RELATED TO PHYSICAL FITNESS TRAINING
COMMERCE OLYMPIC
3757947   19/02/2018
RAJGOPAL SANGHI
C/O Education Tree, Plot No.8, Canal Road, Ramdaspeth, Nagpur-440010
An Individual
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V. Road, Goregaon west, Mumbai - 400062
Proposed to be Used
MUMBAI
Providing the Services of Education, Conducting Exam, & Training
3767202  01/03/2018
BLOOM SPORTS AND FITNESS STUDIO PRIVATE LIMITED
C/o. T. B. V. F. Ltd., NCL building 7th floor, Bandra Kurla Complex, Bandra - East, Mumbai 400 051.

Company
Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING, CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU
COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used
MUMBAI
Instruction; conducting exercise classes; conducting fitness classes; health club services [health and fitness training];
instruction in physical fitness; meditation training; physical fitness instruction; yoga instruction; personal trainer services
[health and fitness training]; arranging and conducting of conferences, congresses and symposiums; arranging and
carried out conference; arranging and conducting of seminars and workshops; arranging and conducting of training courses; arranging group recreational
activities; arranging the provision of recreation facilities; coaching [training]; educational and instruction services
UV ASSOCIATES
PLOT NO 10, MOHAN NAGAR MAIN ROAD, CHENNAI 73
PRESCHOOL
Unregistered Partnership Firm

Proposed to be Used
CHENNAI
Education - School, Preschool and Daycare

The mark as a label should be viewed as whole as a composite mark depicting the distinctive lettering style, colour combination and artwork and there is no exclusive right over the descriptive words in the mark and with restriction to use within the territorial jurisdiction of State of Tamilnadu, Karnataka, Kerala, Telangana & Andhra Pradesh.
MADHUKAR NAGAPPA KOTIAN
trading as ;FINGERPRINT FILMS
402, BHAVYA PLAZA, 5TH ROAD, KRISHNA CHAYA HOTEL, KHAAR WEST, MUMBAI- 400052
SERVICE PROVIDER
A INDIAN NATIONAL

Proposed to be Used

MUMBAI

FILM PRODUCTION
TIME MACHINE

TIME MACHINE BEAUTY SOLUTIONS PRIVATE LIMITED
SHOP NO. 35, BOMBAY ANNEXE CO-OP. HSG. SOC.LTD, SECTOR-17, VASHI, NAVI MUMBAI-400 703, MAHARASHTRA.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

MUMBAI
EDUCATIONAL SERVICES PROVIDED BY BEAUTY SCHOOLS; EDUCATION; PROVIDING OF TRAINING; ACADEMIES [EDUCATION]; COACHING [TRAINING]; TEACHING; EDUCATIONAL SERVICES; INSTRUCTION SERVICES; ARRANGING, CONDUCTING AND ORGANISATION OF CONFERENCES, CONGRESSES, COLLOQUIUMS, WORKSHOPS [TRAINING], SEMINARS AND SYMPOSIA; EDUCATION INFORMATION; EDUCATIONAL EXAMINATION; VOCATIONAL GUIDANCE [EDUCATION OR TRAINING ADVICE]; RECORDING STUDIO SERVICES; FILM STUDIO SERVICES; ARRANGING AND CONDUCTING OF BEAUTY CONTESTS; INSTRUCTION SERVICES PROVIDED BY BEAUTY SCHOOLS; TEACHING OF BEAUTY SKILLS; ENTERTAINMENT IN THE NATURE OF BEAUTY PAGEANTS
SACRED AVENUE

3795622  03/04/2018
VIKAASHH CHANDRU K RIPALLANI
H-803, ROYSTONEA, MAGARPATTA CITY, MAGARPATTA ROAD, HADAPSAR, PUNE - 411028, MAHARASHTRA

Individual

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI

LIFE COACHING AND LEADERSHIP COACHING; EDUCATION, PROVIDING OF TRAINING, ARRANGING AND CONDUCTING OF WORKSHOPS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3796228  04/04/2018  
PINNACLE INDUSTRIES LTD.
PLOT NO. 26, YASHWANT GHATGE NAGAR CO.OP.HSG SOCIETY, YASHWANT NAGAR, RANGE HILLS ROAD, PUNE 411 007
BODY INCORPORATED INCLUDING LIMITED COMPANY
Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.
Proposed to be Used
MUMBAI
ORGANISATION OF AUTOMOBILE, VEHICLE AND MOTOR RACING EVENTS, RACING INFORMATION SERVICES, EDUCATION, TRAINING FOR AUTOMOBILE COMPETITIONS, ORGANISING EVENTS FOR ENTERTAINMENT PURPOSES, TRAINING IN COMPETITION MECHANICS, ENTERTAINMENT ON DRIVING SIMULATORS, SPORTS AND CULTURAL ACTIVITIES ORGANISING TESTS AND EXHIBITIONS OF VEHICLES
Trade Marks Journal No: 1903, 27/05/2019 Class 41

3803178  11/04/2018
MRS. PRATHIBHA NAIR
BadmintoNAIRe Flat no. 21,22, Raje Manor Apts, Wing B-II, Karve Nagar, Pune-4111052, Maharashtra, India
Proprietor

Address for service in India/Agents address:
GOURI N. BHAVE
"CHHAYA", PLOT NO. 42, SANGAM SOCIETY, PADMAVATI, PUNE-SATARA ROAD, PUNE - 411 037.

Proposed to be Used
MUMBAI
Badminton Coaching being included in class 41
3803341  12/04/2018
AMEYA SHRIRANG VAIDYA
trading as ;VAIDYAS CHESS HUB
A/9 SHAMBHAVI SOCIETY, PANDURANG WADI, OPP. RENUKA MANDIR, MODEL ENGLISH SCHOOL LANE, DOMBIVALI (EAST) THANE-421201
SERVICE PROVIDER
INDIVIDUAL
Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING;
3804940  13/04/2018
RAKH VISHWAS AGAWANE
CHARMS CORNER CHS, B-203, KHADEGOLOVALI, KALYAN (EAST) 421306, MAHARASHTRA, INDIA
SERVICE PROVIDER
INDIVIDUAL
Used Since :30/06/2017
MUMBAI
EDUCATIONAL SERVICES PROVIDED BY SCHOOLS, ORGANIZATION OF EDUCATIONAL AND TRAINING SERVICES,
3811652    20/04/2018
SANDEEP NATH
D-302, OM SHREE KARTIKYA COMPLEX, HIGHNESS PARK, NEAR ST. PAUL HIGH SCHOOL, NITYANAND NAGAR, MIRA ROAD (EAST), THANE-401 107.
SERVICE PROVIDER
AN INDIAN NATIONAL
Proposed to be Used
MUMBAI
MUSICAL BAND
4050228  08/01/2019
SUNITA PRAVIN JADHAV
KAMAL KUNJ, SHOP NO 1&2, SECTOR 30, PLOT NO 40, OWE, KHARGHAR, NAVI MUMBAI, MAHARASHTRA 410210
INDIVIDUAL

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
134/137, 1ST FLOOR, OSWAL SHOPPING CENTER, BHAYANDAR - 401 105

Proposed to be Used
MUMBAI
EDUCATIONAL SERVICES PROVIDED BY PRE-SCHOOL AND ELEMENTARY SCHOOLS.
PROBABILITY SPORTS INDIA PVT. LTD.
Suite 1603, 16th Level, Lodha Supremus, Opp. The World Towers, Senapati Bapat Marg Road, Lower Parel (West), Mumbai-400013 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since :15/02/2018

To be associated with:
4093131

MUMBAI
Entertainment in the field of sports; Organisation of sporting activities, sporting events, sporting competitions; Education, training and development in the field of sporting activities, sporting events, sporting competitions; Providing sporting facilities; Information relating to sporting activities, sporting events, sporting competitions; talent management services; talent agency services in the nature of business management.
eNewsChamp
4093265  19/02/2019
SRIRUPA GOVIND SAXENA
D 502, Imperial Residence, Kalyani Nagar, Near Aga Khan Palace, Pune 411006, Maharashtra.
Individual
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
19/3, Naik Chawl, Bopodi, Pune 411012
Proposed to be Used
MUMBAI
Providing online publications, not downloadable, in the nature of news articles for children.
4109079  06/03/2019
THE BOARD OF CONTROL FOR CRICKET IN INDIA
2nd Floor, Cricket Centre, Wankhede Stadium, ‘D’ Road, Churchgate, Mumbai 400 020, Maharashtra, India
A Society registered under the Tamil Nadu Societies Registration Act, 1975
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :18/12/2018
To be associated with:
1656213, 1931421
MUMBAI
Education; Providing Of Training; Entertainment; Sporting And Cultural Activities
4110292 07/03/2019
SIVAKOTESWARA RAO GONUGUNTLA
#9, First Floor, Arul Pmn Complex, Denkanikotta Road, Hosur, Krishnagiri, Tamilnadu - 635109
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since:08/12/2016

CHENNAI
Education; providing of training; entertainment; sporting and cultural activities
4111110  08/03/2019
MR. IQBAL SINGH CHEEMA S/O MR. APJINDER SINGH CHEEMA
HOUSE NO. 1411, SECTOR-68, MOHALI-160062, PUNJAB.
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2017

DELI

PRODUCTION OF FILMS, PROGRAMMES AND SOUND RECORDINGS, EDUCATION; PROVIDING OF TRAINING;
SPORTING AND CULTURAL ACTIVITIES; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; PRODUCTION OF
SHOWS; TELEVISION ENTERTAINMENT; THEATRE PRODUCTIONS; VIDEOTAPE FILM PRODUCTIONS;
ENTERTAINMENT, ENTERTAINMENT THROUGH FILM STUDIO, FILM CITY, CINEMATIC TOURISM, THEME PARK,
AMUSEMENT PARK, PRE-WED SHOOTS, FASHION SHOOTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD PUNJAB
4115287  12/03/2019
SARJITKUMAR HARSADBHA DAVE
Shraddha Plaza complex Shop No- 211 Tarsadi kosamba Hathuran Road. Tal- Mangrol dist- Surat 394120
Tuition Classes
Proprietor

Proposed to be Used

AHMEDABAD
Tuition and coaching services, coaching for student of primary education, graduation and other professional educational courses.
Trade Marks Journal No: 1903, 27/05/2019 Class 41

4120670 18/03/2019
M/S.WINNING TRANSFORMATIONS PVT LTD.
Duplex 1, Golden Park Apartments, Deverchikanahalli Road, Bengaluru-560076, Karnataka, India.

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
RUDRADIVINE

4126850  25/03/2019
MR. HARSH GOYAL TRADING AS RUDRADIVINE.
ASLOMAL VIJAY KUMAR BADA BAZAR, HARIDWAR-249401, UTTRAKHAND.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :26/04/2016
DELHI
Education; Providing Of Training; Entertainment; Sporting And Cultural Activities.
ICHAIS PRODUCTIONS

4127281   25/03/2019
ICHAIS PRODUCTIONS LLP
ROOM NO: 121, CC-55/1495, DD CORNERSTONE KADAVANTHARA, COCHIN-20, ERNAKULAM, KERALA-682019, INDIA.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955

Proposed to be Used
CHENNAI
ENTERTAINMENT AND CULTURAL ACTIVITIES, PRODUCTION OF FILM, OPERATION OF CINEMAS, MOTION PICTURES AND RELATED EVENTS, CINE FILMS (RENTAL), CINEMA FACILITIES (PROVIDING), DUBBING, EDITING (VIDEOTAPES), SHOWCASING MOVIES AND EVENTS RELATED THERETO.
4127399  25/03/2019
WINTERSUN STUDIOS PRIVATE LIMITED
1F, PAVAN PARANJYOTHI APTS, 22/1, 4TH CROSS, KAVERINAGAR, BSK 3RD STAGE BANGALORE - 560085
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Film production, Television entertainment, Film production services
CENTAKNIGHT EDUCATION PRIVATE LIMITED
VRP-13/329,HRISHIKESH MANDI, VALLATHALA MEL PULLANIMUKKU ROAD, TRIVANDRUM - 695523

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Education; Providing of training; Entertainment; Sporting and cultural activities
4127740    25/03/2019
SAREGAMA INDIA LIMITED
33 Jessore Road, Dumdum, Kolkata – 700028, West Bengal
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2133382, 3350747

KOLKATA
Education; providing of training; entertainment; sporting and cultural activities.
CARE AND AWARE VENTURES INTERNATIONAL LLP
BUILDING NO.8/430, CHAMMANOOR POST, PUNNAYOORKULAM, THRISSUR-679 561, KERALA STATE, INDIA
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
SERVICES RELATING TO EDUCATION, EDUCATIONAL DEMONSTRATION, RESEARCH, CONSULTANCY AND TESTING, ONLINE EDUCATION SERVICES, CAREER CONSULTANCY, TECHNICAL AND NON-TECHNICAL EDUCATION, MANAGEMENT EDUCATION, ORGANIZING OF EDUCATIONAL CONFERENCE, SEMINAR AND SYMPOSIUMS, ENTERTAINMENT SERVICES RELATED TO INTERACTIVE, MUSICAL, CINEMA, THEATRE, RADIO, TELEVISION, ENTERTAINMENT PARTY PLANNING, ONLINE ENTERTAINMENT SERVICES, CLUB ENTERTAINMENT SERVICES, ENTERTAINMENT BOOKING SERVICES, AMUSEMENT PARK, LEISURE, RECREATIONAL PARK SERVICES AND SPORTS PARK SERVICES.
4128052  26/03/2019
VIPIN DAS K
KOOZHAMPARABIL HOUSE, CHEMMALASSERY, PULAMANTHOLE, MALAPPURAM-679323
THE TRADEMARKS ACT,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Education; Providing of training; Entertainment; Sporting and cultural activities
Gabblin
4128199  26/03/2019
APARNA CHAUDHRY
H-22B , Kalkaji, New Delhi-110019
Individual
Address for service in India/Agents address:
YOGESH GUPTA
TC-345, 3RD FLOOR, RTECCH, PHOOL BAGH, BHIWADI-301019
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
BUZZBITES MEDIA & ENTERTAINMENT (P) LTD.
Chowdhury Para Manirampur, Barrackpore, 24 Parganas (North), Pin No.-743101, West Bengal.
a Company incorporated under the Companies Act, 2013.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA

Provision of Entertainment Services through the media of Television.
NOMADIC TRAILS - INDIA

4128325    26/03/2019
MOHIT GULIA
H. No. 8051, Block C-8, Vasant Kunj, New Delhi – 110070
Sole Proprietor

Address for service in India/Attorney address:
KARISHMA SINGH
B-21, 3rd Floor, Dayanand Colony, Lajpat Nagar IV, New Delhi - 110024
Used Since :29/07/2017

DELHI

training and organising sports activities, adventure sports, trekking, mountaineering, cycling, climbing, rafting, rappelling, river crossing, camp services, rental services relating to sports equipment and facilities, sports and fitness services, conducting guided climbing tours
4128326  26/03/2019
MOHIT GULIA
H. No. 8051, Block C-8, Vasant Kunj, New Delhi – 110070
Sole Proprietor

Address for service in India/Attorney address:
KARISHMA SINGH
B-21, 3rd Floor, Dayanand Colony, Lajpat Nagar IV, New Delhi - 110024
Used Since : 15/10/2018

DELHI
training and organising sports activities, adventure sports, trekking, mountaineering, cycling, climbing, rafting, rappelling, river crossing, camp services, rental services relating to sports equipment and facilities, sports and fitness services, conducting guided climbing tours
4128683   26/03/2019
WOMEN'S GOLF ASSOCIATION OF INDIA
D-1033, New Friends Colony 110065
Society registered under the Societies Registration Act, 1860
Address for service in India/Attorney address:
ANGAD SINGH DUGAL
8A Panchsheel Marg, Chanakyapuri, New Delhi – 110 021
Used Since :28/08/2015
DELHI
Services pertaining to providing of training, entertainment, sporting and cultural activities; Coaching (training); games equipment rental; providing golf facilities; organization of sports competitions; physical education; providing recreational facilities; sport camp services; providing sporting facilities; rental of sport equipment; timing of sports events; arranging and conducting of workshops
4128886    26/03/2019
SHIVA KUMAR GUDLAWAR
H.NO 181,SILENT AVENUE,DAMMAIGUDA, ROAD NO.01 HYDERABAD 500083
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Education services,Education information,Research in the field of education.
4129011   26/03/2019
KULDIP MAITY
F-6, Geentanjali Park, 18/3A, Kumud Ghoshal Road, Near Kalachand High School, Ariadaha, North 24 Parganas, Kolkata - 700057,
West Bengal, India.
Individual

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
KOLKATA
Education; providing of training, entertainment; sporting and cultural activities.
4129402    27/03/2019
APTECH LIMITED
APTECH HOUSE, A-65, M. I. D. C., MAROL, ANDHERI (EAST), MUMBAI-400 093. MAHARASHTRA INDIA

Proposed to be Used
To be associated with:

2015972

MUMBAI
IMPARTING SERVICES FOR EDUCATION AND TRAINING COURSE IN AVIATION
Trade Marks Journal No: 1903, 27/05/2019  Class 41

4129499  27/03/2019
NIYASALI PM
PICHENMADAHIL CHEMMANGADAVU, KODUR PO, MALAPURRAM - 676504
SINGLE FIRM
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES ALL INCLUDED IN CLASS 41
WAFT EDUCATION SOCIAL TRUST
KHASRA NO - 1170, 2ND FLOOR, BABA NAGAR, MEERUT ROAD, OPP. TVS SHOWROOM, GHAZIABAD - 201003
TRUST

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
DELHI

Education; Providing of training; Entertainment; Sporting and cultural activities
THE GOLDEN HEART
4129807  27/03/2019
MOHAMMED ABDUR RAHEEM MALIK
8-9-40/17.Sri datta colony, D
Educational Institute
INDIVIDUAL

Proposed to be Used
CHENNAI

Educational Academy/ Educational Services
Trade Marks Journal No: 1903, 27/05/2019  Class 41

4129817  27/03/2019
GAGAN TOSHENDRA AGRAWAL
H-143, AKANKSHA DUPLEX, SAMTA LAXMIPURA ROAD, SUBHANPURA, VADODARA-390023
Used Since: 16/02/2019

AHMEDABAD
EDUCATION PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
4129832  27/03/2019
ASHOK KUMAR
EMART DIGITAL, B-2, PARK AVENUE, 21/22, MEDAVAKKAM TANK, 2ND STREET, KILPAUK, CHENNAI- 600010
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Educational institute services, Educational services provided by schools, Advisory services relating to education, education academy services, Education services, Provision of facilities for education, provision of information relating to education.
4130034   27/03/2019
SATS ACADEMY OF CRITICAL CARE MEDICINE
153, NABALIA PARA ROAD, BEHALA CHOWRASTA KOLKATA 700008
ACADEMICS & EDUCATION
Director of PVT LTD Company

Proposed to be Used
KOLKATA
Medical Training Course
Trade Marks Journal No: 1903, 27/05/2019

Class 41

4130461 27/03/2019
SKYSTAR ENTERTAINMENT PRIVATE LIMITED
B -51/201, Siddha Co-operative Housing Society Ltd, Siddharth Nagar, Part - II, Goregaon (West), Mumbai - 400104
Private Limited Company

Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 1202, 12th Floor, Regent Chambers, Jamnalal Bajaj Marg, Nariman Point, Mumbai - 400021.

Proposed to be Used
Mumbai
entertainment services; entertainer services; television entertainment; providing films, not downloadable, via video on demand services; rental of motion pictures; providing television programmes, not downloadable, via video on demand services; cinema, movie theatre presentations; presentation of live performances; television and radio entertainment.
KODEKLOUD

4130599   27/03/2019
ZAURAC CONSULTING PRIVATE LIMITED
SRA NO 3, TC 12/1053 Law college road Barton Hill, Vanchiyoor PO, Thiruvananthapuram
Online Education
PRIVATE LIMITED COMPANY
Proposed to be Used
CHENNAI
Teaching, Educational Services, Instruction Services
UXDesign
4130891   28/03/2019
CREATIVE MULTIMEDIA SERVICES PVT LTD
Sri Datta Sai Towers, 5th Floor, 16-11-741/C/1, Main Road, Dilsukhnagar, Hyderabad-500036, Telangana, India.

Body Incorporate.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :06/04/2018

CHENNAI
Teaching, educational services, vocational guidance, vocational education, vocational training, vocational skills training, instruction services, publication of books, services of schools [education], arranging and conducting of workshops and seminars, coaching [training], academies [education], digital media services, providing of training, entertainment; sporting and cultural activities, microfilming, arranging contests, organising competitions, organising of educational exhibitions, providing on-line electronic publications [non-downloadable].
4131001  28/03/2019
ZEE LEARN LIMITED
FC 19-20, FILM CITY, SECTOR 16A, NOIDA-201301
SERVICE PROVIDERS
Used Since :26/03/2019
DELHI
EDUCATIONAL SERVICES; ESTABLISHING & RUNNING EDUCATIONAL INSTITUTIONS & ACADEMIES; CONDUCTING CLASSES AND TRAINING ONLINE; CONDUCTING DISTANCE EDUCATION AND INTERACTIVE SEMINARS AND SYMPOSIUMS ONLINE; VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); PUBLICATION OF BOOKS & TEXTS, PUBLICATION OF ELECTRONIC BOOKS & JOURNALS ON-LINE, LIBRARY SERVICES; ORGANIZATION OF EDUCATIONAL, CULTURAL, ENTERTAINMENT COMPETITIONS & SHOWS; CONDUCTING SEMINARS & SYMPOSIUMS, TRAINING WORKSHOPS; PROVIDING AWARDS.
VARINDER KUMAR PROPRIETOR OF VARINDER & DJ PRIYA ENTERTAINMENT
601, ST. NO.-12, NIRMAL NAGAR, LUDHIANA, PUNJAB-141001.
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
ENTERTAINMENT SERVICES INCLUDING ORGANIZING AND PRESENTING MUSICAL PROGRAMMES, FESTIVALS AND CULTURAL EVENTS; ARTISTIC PERFORMANCES, LIVE PERFORMANCES AND COMPETITIONS; LIVE ENTERTAINMENT SERVICES; MUSIC ENTERTAINMENT SERVICES; ENTERTAINMENT SERVICES; DJ SERVICES.
4131556    28/03/2019

NAJEEB RAHMAN
Proprietor

Address for service in India/Attorney address:
KAMAL RAM R
UNIVERSAL LAW CHAMBERS,AMBATTU HOUSE,MARIYAPPADY,U.C.COLLEGE. P O, ALUVA 683102
Used Since :02/12/2012

CHENNAI
Orchestra,Musical Programs,Stage Shows,Entertainment Programs,Dance Programs
4131703  29/03/2019
RECRUWIZ SERVICES PRIVATE LIMITED
FE-356, SECTOR-III, SALT LAKE CITY, NEAR TANK NO: 12, NORTH 24 PARGANAS, WEST BENGAL, KOLKATA - 700106
SERVICE PROVIDER

Proposed to be Used
KOLKATA
ARRanging PROFESSIONAL WORKSHOP AND TRAINING COURSES
4131852   29/03/2019
NISHANT TRADING AS ANOOP SPORTS VILLAGE
1092/30, GARHI BRAHMNAN, NEAR VARDHA ASHRAM, SONIPAT, SONIPAT HARYANA - 131001.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities.
MINITHON
4131893  29/03/2019
BHUVANESWARI RANGANATHAN
Anukampa Platina, E 1103, E Block, 11th Floor, Iskcon Road, Manasarovar Extension, Jaipur, Rajasthan - 302020
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :03/03/2019

AHMEDABAD
Education; providing of training; entertainment; sporting and cultural activities
Thuramukham
4131992  29/03/2019
JAINY KURIAKOSE
Parathuvayalil House, Keezhillam P.O, Ernakulam-683541
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJI THKUMAR D
2/496, Nakeerar Street, Mogapair East, Chennai-600037
Proposed to be Used
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities.
AH FITNESS
4132210  29/03/2019
HIMAY S. CHIKANI
95/2, Shiv Kailash, Abhinandan swami Marg, opp Tamilnad Bank, Sion (west), Mumbai - 22.
INDIVIDUAL
Address for service in India/Attorney address:
ADV NANDINI CHANDRAKANT SHAHASANE
A/11 Rahul Complex Near Krishna Hospital Paud Road Kothrud Pune411038

Proposed to be Used
MUMBAI
PROVIDING PHYSICAL FITNESS AND EXERCISE TRAINING; PHYSICAL FITNESS CONDITIONING CLASSES; PERSONAL FITNESS TRAINING SERVICES; FITNESS BOOT CAMPS; SPORTS SPECIFIC PROGRAM; GYMNASIUM AND FITNESS TRAINING; COACHING FOR FITNESSTRAINERS; PROVIDING NUTRITION AND DIETETIC INSTRUCTIONS
MR. JAYRAM VITTHAL SHINDE TRADING AS MANDESH PRAKASHAN
At Panvan, Post. Pulkoti, Tal. Maan(Dahiwadi), Dist. Satara- 415509
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhunal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since :01/01/2013

MUMBAI
PROVIDING EXAMINATION SERVICES & PUBLICATION OF NEWS PAPER
4132255   29/03/2019

VIVA GLOBIZE
NO.42/4, KALAS BAGARGUNDA STREET, VELLORE - 632001, TAMIL NADU, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :07/11/2018

CHENNAI

EDUCATION, PROVIDING OF TRAINING, EDUCATIONAL TRAINING INSTITUTE, ARRANGING OF FILM EVENTS, MUSICAL EVENTS, CULTURAL AND SPORTING EVENTS AND LIVE ENTERTAINMENT
4132473  29/03/2019
EDUMENT FINDIN1 SOLUTIONS PRIVATE LIMITED
No.27, OPP. Petrol Pump , Top Floor Tulasi House , Nandini Layout, Bangalore-560096
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Education services.
4132485    29/03/2019
NUPUR AGARWALA
502, SILVER OAK APTS., KATOL ROAD, RAJ NAGAR, NAGPUR-440013
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
BHISHMA RAJIV SAGAR
314 UNIQUE INDUSTRIAL ESTATE, TWIN TOWER LANE, PRABHADEVI MUMBAI 400026

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Organisation of entertainment events, Organization of cultural events, Arranging of film events, musical events, cultural and sporting events and live entertainment events
4132494    29/03/2019

KAMALDEEP SINGH
#47 Vishal Nagar Extension Gate:2 Pakhowal Road-141002 Ludhiana, Punjab
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
Acumen Edumall’s
Smart
wings

4132696  29/03/2019
NEELAM PANDEY
35 RAI BAHADUR ROAD,1ST FLOOR, BEHALA,KOLKATA,WEST BENGAL ,700034
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities
4132697    29/03/2019
NEELAM PANDEY
35 RAI BAHADUR ROAD,1ST FLOOR, BEHALA,KOLKATA,WEST BENGA,700034
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities
ACTALYA
4132741  29/03/2019

NOVARTIS AG
4002 Basel, Switzerland
A Swiss Corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Educational services, training services and know-how transfer for medical sales representatives, provided by means of indirect methods of medical communication, namely application-based and Internet-based digital communication channels.
LUPA
Priority claimed from 01/10/2018; Application No. : 88138567 ;United States of America
4132746    29/03/2019
LUPA INVESTMENT MANAGEMENT LLC
363 Lafayette Street New York, NY 10012
A Delaware limited liability company
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Proposed to be Used
DELHI
Television and film production services.
LUPA FUTURA
Priority claimed from 01/10/2018; Application No. : 88138569 ;United States of America
4132749   29/03/2019
LUPA INVESTMENT MANAGEMENT LLC
363 Lafayette Street New York, NY 10012
A Delaware limited liability company
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Television and film production services.
4132803   29/03/2019
M K JOKAI AGRI PLANTATIONS PRIVATE LIMITED
62/13, Promotesh Barua Sarani (Formerly Ballygunge Circular Road), Kolkata - 700 019, WB
Private Limited Company
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
KOLKATA
Educational Services Relating to Preschool, Training and Information, Educational Examination, Organising; Conducting of Exhibitions, Workshops and Seminars for Educational Purposes; Providing Online Non-Downloadable Electronic Publications, Publication of Books, Texts, E-Books; Teaching and Tuitions; Day care and Activity Centre included in Class 41.
4132804  29/03/2019
M K JOKAI AGRI PLANTATIONS PRIVATE LIMITED
62/13, Promotesh Barua Sarani (Formerly Ballygunge Circular Road), Kolkata - 700 019, WB
Private Limited Company

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
KOLKATA
Educational Services Relating to Preschool, Training and Information, Educational Examination, Organising; Conducting of Exhibitions, Workshops and Seminars for Educational Purposes; Providing Online Non-Downloadable Electronic Publications, Publication of Books, Texts, E-Books; Teaching and Tuitions; Daycare and Activity Centre included in Class 41.
ARJUN TENDULKAR

4132859   29/03/2019

MR. ARJUN TENDULKAR
19A Perry Cross Road, Bandra West, Mumbai 400050
An Indian National
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used

MUMBAI
Education; providing of training; entertainment; sporting and cultural activities; organising and arranging of sporting events and games; booking of sports facilities; sport camp services; club sporting facilities; coaching services for sporting activities; coaching and training of players; cricket coaching and academies; education and training services relating to sports; sports entertainment service; organization of sports competitions; ticket information and procurement services for sporting events; electronic games services; cricket games; game arcade services; fan club services; appearance by a sports personality; publications; publications featuring biography, accomplishment and exploits by a sportsman; films and film productions; and health club services.
4133018  29/03/2019
IOTAM PRIVATE LIMITED
23, Anukampa, Janakpuri, Ajmer Road, Jaipur -302024
Private Limited Company
Address for service in India/Attorney address:
DEEPIKA JAIN
G-11, Geetanjali Tower, Ajmer Road, Jaipur-06
Proposed to be Used
AHMEDABAD
Books, Magazines, Periodicals and Other Paper and Publications
CROSSBLADE

BRINGING MUSIC ALIVE PRIVATE LIMITED
2608, PHASE 11, SAS NAGAR MOHALI 160061 PB IN
PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52

Used Since :31/01/2014

To be associated with:
3813289

DELHI

ENTERTAINMENT; EDUCATIONAL AND AMUSEMENT SERVICES; EVENT MANAGEMENT, ARTIST MANAGEMENT, CASTING OF ARTISTS FOR MOTION PICTURES, TELEVISION AND ADVERTISEMENTS; LIVE AND RECORDED PERFORMANCE, PARTY HALLS, ENTERTAINMENT AND AMUSEMENT SERVICE PROVIDED THROUGH LIVE, RECORDED PERFORMANCE OF EVENTS, FESTIVALS, FESTS, STAGE PERFORMANCE, DJ, RADIO, TV, YOUTUBE CHANNELS, MAGAZINES, NEWSPAPERS, BOOKS AND ONLINE STREAMING PLATFORMS, MUSIC, FILM PRODUCTION AND COMPOSITION (OTHER THAN ADVERTISING CONTENT), CINEMA AND MOVIE THEATER PRESENTATION, RECORDING STUDIO SERVICES, RENTAL SERVICES OF – VIDEOTAPES, CASSETTES, SOUND RECORDING, CINE FILMS, MOTION PICTURES, DISK JOKEY AND CLUB SERVICES, DUBBING OF SONGS AND FILMS SERVICES; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING OF SEMINARS, COACHING [TRAINING], ARRANGING AND CONDUCTING OF CONFERENCES, EDUCATION INFORMATION, CONDUCTING FITNESS CLASSES, GYMNASIc INSTRUCTION, HEALTH CLUB SERVICES [HEALTH AND FITNESS TRAINING], PERSONAL TRAINER SERVICES [FITNESS TRAINING], PHYSICAL EDUCATION, RECREATION INFORMATION, TEACHING / EDUCATIONAL SERVICES / INSTRUCTION SERVICES, ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING] ALL INCLUDED IN CLASS 41
4133059  30/03/2019
AKASH DAHARIYA (INDIAN NATIONAL, PROPRIETOR), TRADING AS SKD ACADEMY
R - 2 Gali, Bhartiya Nagar, Bilaspur - 495001, Chhattisgarh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :10/04/2015
MUMBAI
Education; Providing of training; Health club [fitness] services
Trade Marks Journal No: 1903 , 27/05/2019          Class 41

QUEEN OF MASHUPS

4133082   30/03/2019
CHAND YUSUF SETH (INDIAN NATIONAL, PROPRIETOR), TRADING AS SOS NITELIFE
Office No- 213, 2nd Floor, Mohid Heights, 4 Bungalows, RTO Signal Junction, Lokhandwala Road, Mumbai - 400053, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
3429627

MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities; Arranging of entertainment events
4133358  30/03/2019
MRS. MARY VINCE JOSE
M/s MANIMANGALAM FILM HOUSE, MANIMANGALAM, 33/3401C, PUTHIYA ROAD, VENNALA, KOCHI-682 028, KERALA
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
FILM PRODUCTION, FILM DISTRIBUTION, ENTERTAINMENT, ANIMATION FILM, TELESERIAL, CINEMA EDITING, MIXING,
EVENT MANAGEMENT, PRODUCTION OF AUDIO, VIDEO, RADIO AND TELEVISION PROGRAMMES, CULTURAL
ACTIVITIES, RENTAL OF CINE FILMS, PROVIDING CINEMA FACILITIES, PRODUCTION OF MUSIC, AD FILMS AND
BEAUTY CONTEST
4133426   30/03/2019
HPSN PLAYOUT SERVICES PRIVATE LIMITED
H.NO.1709, SHANBHUSHETE GALLI, NANDANI, TAL - SHIROL,
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NITIN KARANDE
Unit No. 202, 2nd Floor, Lotus Plaza, Behind Laxmi Narayan Temple, Venus Corner, Kolhapur - 416101

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
4133463    30/03/2019

MAXCITY AND URBAN REALTY PVT LTD
3/2, CHANDRODAYA CHS, SWATIK PARK, CHEMBUR, MUMBAI - 400071

Company

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI

Education; providing of training; entertainment; sporting and cultural activities as covered under class 41.
TALK CONCEPTS
4133509  30/03/2019
PRAGATI GUPTA TRADING AS TALK CONCEPTS
N-8, SAKET NAGAR, INDORE (M.P.)-452018
PROPRIETOR SHIP CONCERN
Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
1-74,LIG COLONY, INDORE (M.P.)-452007
Used Since : 24/03/2013
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, EVENT MANAGEMENT & ARRANGING OF EDUCATIONAL, ENTERTAINMENT, SPORTING & CULTURAL EVENTS INCLUDED IN CLASS 41.
KSHTRASHAL SINGH
S/O VINAY KUMAR SINGH (RICE MILL), RAGHUNATHPUR, BUXAR, BIHAR, INDIA, 802134

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Research in the field of education, Publication services
Trade Marks Journal No: 1903, 27/05/2019 Class 41

4133630 30/03/2019
SURINDER KUMAR PROPRIETOR OF JANTAK TV
17, JJ COLONY, OPP. HEMKUNT PUBLIC SCHOOL, PATHANKOT ROAD, JALANDHAR-144001
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Videotape film production; Music video production services; Production of audio and video recordings; Production of sound and video recordings; Live band performances; Live musical performances; Recording studios; Film studios; Television studio services; Sound recording studios; Audio production
4133635   30/03/2019
DR. SADAF KHAN TRADING AS: SMART BEEZ PLAY SCHOOL
1ST FLOOR, ANIS COMPOUND, ANDHERI GHATKOPAR LINK ROAD, ANDHERI (E), MUMBAI- 400072, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
EDUCATION, PROVIDING OF TRAINING, PRE-SCHOOL EDUCATION SERVICES, SPORTING AND CULTURAL ACTIVITIES
INDERJIT K SHARMA
22, PRATIBHA ROW HOUSE, OPP. SARASWATI VIDYALAY, HONEYPARK ROAD, ADAJAN, SURAT-395009
SERVICE
INDIVIDUAL
Proposed to be Used
AHMEDABAD
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
Trade Marks Journal No: 1903, 27/05/2019 Class 41

KAIIVE

4133899 31/03/2019

KAIIVE
FLAT-536, TOP FLOOR, POCKET-E, MAYUR VIHAR PHASE 2, EAST DELHI, DELHI
TRADE MARK 35
KAIIVE INFOTECH INDIA PRIVATE LIMITED

Proposed to be Used
DELHI

film production, other than advertising films, photography, organization of fashion shows for entertainment purposes, organization of shows [impresario services], recording studio services, television entertainment.
VINOD BANSODE
trading as ;VINOD B PROJECT
ROOM NO.3 CHAWL-EE KHANNA COMPOUND VITHALWADI ULHASNAGAR- 421003
A INDIAN NATIONAL
Used Since :01/01/2016
MUMBAI
ENTERTAINMENT IN THE NATURE OF LIVE PERFORMANCES BY MUSICAL BANDS
MotoSoul Ride Days

4134254   01/04/2019
SUNDARAM-CLAYTON LIMITED
trading as ;SUNDARAM-CLAYTON LIMITED
JAYALAKSHMI ESTATES, NO.29, (OLD NO. 8), HADDOWS ROAD, CHENNAI-600 006.TAMILNADU, INDIA
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
4074203

CHENNAI
FESTIVAL FOR BIKING COMMUNITY, ENTERTAINMENT, RECREATIONAL ACTIVITY WITH MOTORCYCLE, TRAINING ACTIVITY WITH MOTORCYCLE, MUSIC FESTIVAL MOTORCYCLE BASIC COMPETITION.
4134424  02/04/2019
GURUDEEP SHIKSHAN EVAM JAN KALYAN SAMITI
SEDARIYA CHOUHRAHA, BEAWAR, DISTT- AJMER
SOCIETY INCORPORATED UNDER SOCIETY ACT
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN
Used Since :07/06/2003

AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; SCHOOL, TRAINING, STUDY CIRCLE, COACHING, GROUP EDUCATION, EDUCATION CLASSES, STUDY POINT, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES INCLUDING IN CLASS 41
TRIPURA ART SOCIETY
Vill: SHYAMALI BAZAR, P.O: KUNJABAN, AGARTALA, SADAR SUB-DIVITION, Dist. WEST TRIPURA, TRIPURA, INDIA

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
KOLKATA

Education; providing of training; entertainment; sporting and cultural activities; health club services [health and fitness training].
Nirbeeja Yoga
4134968  02/04/2019
BITHA SADANANDAN
NO.689, 2ND FLOOR, 5TH MAIN,SRINAGAR, BANGALORE - 560050
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
OCTOPOD EDU LLP
SF 22, ABHISHREE COMPLEX, OPP STAR BAZAAR, OPP OM TOWER, SATELLITE, AHMEDABAD-380015, GUJARAT, INDIA.
LIMITED LIABILITY PARTNERSHIP(LLU)

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Used Since: 16/07/2018

AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; CULTURAL ACTIVITIES; PUBLICATION OF TEXTS, BOOKS AND JOURNALS AND PUBLICITY TEXTS; PUBLICATION OF DIAGRAMS, IMAGES AND PHOTOGRAPHS; CONSULTANCY SERVICES RELATING TO THE DESIGNING OF TRAINING COURSES; ARRANGING, CONDUCTING, HOSTING, ORGANIZING AND PROVISION OF CONFERENCES, SEMINARS, PODCASTS AND WORKSHOPS; AND CONDUCTING EVENTS AND COMPETITIONS FOR EDUCATION OR ENTERTAINMENT PURPOSES; DESIGN OF EDUCATIONAL COURSES, EXAMINATIONS AND QUALIFICATIONS; LENDING LIBRARIES; TRANSLATION; INTERPRETATION; CONSULTANCY
4135184  02/04/2019
KETKI VYANKAT KULKARNI
N- 803, Sun Universe, near Nawle Bridge, Narhe, Sinhagad Road, Pune – 411041
a sole proprietor

Address for service in India/Attorney address:
PADMAJA PATHAK
L1 103 Amrut Ganga Sinhagad Road

Proposed to be Used
MUMBAI
interviewing of contemporary figures for entertainment & educational purposes; providing online educational classes via
a live video chat; online entertainment services; providing online tutorials, online entertainment services, providing online
services, online interactive entertainment, providing online classes via an online forum, providing online training
seminars, providing online electronic publications, online digital publishing services, publication of multimedia material
online, providing online information related to education of entertainment,
4135225   01/04/2019
KANISHK PRAVIN SANGHAVI
4/6 Ganesh Lane, Mazda Mansion, Near Colaba Market, Mumbai - 400005
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :15/03/2019

MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
4135434  01/04/2019
SANYUKTA GULATI
629, Sector 22B, Gurgaon, Haryana 122015
Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :02/09/2018
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities Under Class 41
4135632   01/04/2019
CHAITRA SPOORTHI SURESH KUMAR
1160 Aprameya, 21st Cross, 14th Main, 3rd Sector, HSR, Bengaluru, Karnataka, India-560102
PROPRIETOR

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, Udupi-576283, Karnataka, India
Used Since: 05/01/2018

CHENNAI
Arranging award ceremonies and conducting of conferences, congresses, symposiums, training courses, classes, lectures, workshop and seminars of self awareness, Entertainment; Radio & TV Programming; Education and training; Conducting of Events
CHAITRA SPOORTHI SURESH KUMAR
1160 Aprameya, 21st Cross, 14th Main, 3rd Sector, HSR, Bengaluru, Karnataka, India-560102
PROPRIETOR

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, udupi-576283, karnataka, india

Used Since: 05/01/2018

CHENNAI

Arranging award ceremonies and conducting of conferences, congresses, symposiums, training courses, classes, lectures, workshop and seminars of self awareness, Entertainment; Radio & TV Programming; Education and training; Conducting of Events
4135785 03/04/2019
UJWALA BHASKAR BHANDARKAR
trading as : INSTITUTION FOR INNOVATION INDUSTRIAL ENGINEERING AND ENTREPRENEURSHIP
FLAT NO A-10-3 VYANKATESH NAGAR, KDK COLLEGE, NANDANWAN, NAGPUR (MUNICIPAL CORPORATION.) NAGPUR (URBAN), NAGPUR-440009
Proposed to be Used
MUMBAI
SERVICES OF ALL KINDS AND DESCRIPTION RELATING TO EDUCATION AND TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES INCLUDING PROVIDING EDUCATION AND TRAINING THROUGH ACADEMIES, SCHOOLS, INSTITUTES, EDUCATIONAL CENTERS, UNIVERSITIES, CORRESPONDENCE; INSTRUCTION SERVICES, TEACHING, TUITIONS, LIBRARIES, PUBLICATION OF TEXT BOOKS AND MAGAZINES, BOOKMOBILE SERVICES, ARRANGING AND CONDUCTING COLLOQUIUMS, CONFERENCES, CONGRESSES, SEMINARS, SYMPOSIAHS WORKSHOPS, ORGANIZING COMPETITIONS (EDUCATION AND ENTERTAINMENT), EXHIBITIONS INCLUDED IN CLASS 41.
MS. RIPLE JAGDISH SHARMA
502-A, CAMELLIA, NAHARS AMRIT SHAKTI, CHANDIVALI, POWAI, ANDHERI EAST, MUMBAI 400072

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
4136021  03/04/2019
PARMINDER SAHNI
Govind Niwas, Ward No. 43, Near Guru Nanak Hall, Shyam Nagar, Raipur, Raipur, Chattisgarh-492001
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :15/09/2016
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, PHOTOGRAPHY
4136301   03/04/2019
VIJAY SHANKAR PRASAD
trading as ;MAHAKAVI JAI SHANKAR PRASAD FOUNDATION
A-121, DAYANAND COLONY, LAJPAT NAGAR-IV, NEW DELHI-110024 INDIA
SERVICE PROVIDERS
Proposed to be Used
DELHI
ORGANIZATION OF EDUCATIONAL, CULTURAL AND SOCIAL ACTIVITIES (41)
FLIPKART FLIPSTART DAYS

4136425   03/04/2019

FLIPKART INTERNET PRIVATE LIMITED
Vaishnavi Summit, 7th Main, 80 Feet Road, 3rd Block, Koramangala Industrial Layout, Bangalore – 560034 Karnataka
A Company Incorporated Under The Provisions Of The Indian Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

CHENNAI

Entertainment services; Providing Cultural and sporting Activities; Arranging, planning and conducting conferences, meetings, seminars, training and workshops; Organization of competitions, concerts, exhibitions for cultural and entertainment activities, awards, quizzes, games and recreational activities; Production, and distribution of television and radio programs, Theatre productions, Film production services; Organizing and arranging of sporting, cultural and entertainment events; Electronic publication services; Providing online electronic publications including non-downloadable content; Live entertainment, live show production services, organization of stage shows, providing online videos - not downloadable; Online game services including arranging and conducting contest for sweepstakes;
4136428  03/04/2019
FLIPKART INTERNET PRIVATE LIMITED
Vaishnavi Summit, 7th Main, 80 Feet Road, 3rd Block, Koramangala Industrial Layout, Bangalore – 560034 Karnataka
A Company Incorporated Under The Provisions Of The Indian Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

CHENNAI
Entertainment services; Providing Cultural and sporting Activities; Arranging, planning and conducting conferences, meetings, seminars, training and workshops; Organization of competitions, concerts, exhibitions for cultural and entertainment activities, awards, quizzes, games and recreational activities; Production, and distribution of television and radio programs, Theatre productions, Film production services; Organizing and arranging of sporting, cultural and entertainment events; Electronic publication services; Providing online electronic publications including non-downloadable content; Live entertainment, live show production services, organization of stage shows, providing online videos - not downloadable; Online game services including arranging and conducting contest for sweepstakes;
LEOSTRIDE ENTERTAINMENT PVT LTD
210 Laxmi Plaza, Laxmi Industrial Estate, New Link Road, Andheri (West), Mumbai – 400053, Maharashtra
A Company registered under the provisions of Companies Act, 2013

Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
TELEVISION ENTERTAINMENT SERVICES, TELEVISION SHOW PRODUCTION, TELEVISION SCHEDULING, TELEVISION STUDIO SERVICES, TELEVISION PROGRAMME PRODUCTION
twitout
4136561 03/04/2019
GENII IT SERVICES (P) LTD.
PLOT NO. A-3, ILN 1-19-79/A3, Ground Floor, Ayodhya Nagar, AS Rao Nagar, Hyderabad
A pvt. Limited Company
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
CHENNAI
Entertainment, Organization Of Events Relating to Sports
4136607  03/04/2019  
SUCHITRA SAHU  
C/O MEENA BAZAR, PS- TOWN, PO/DIST- DHENKANAL ODISHA-759001  
Individual  
Address for service in India/Agents address:  
PRIYANKA  
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046  
Proposed to be Used  
KOLKATA  
Conducting of educational seminars relating to medical matters, Arranging and conducting conferences and seminars, Arranging, conducting and organization of seminars
4136766  03/04/2019
ARUN V
NO.1 DEVAR GARDEN, 80 FEET ROAD, SALIGRAMAM, CHENNAI - 600093
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Film production, Education; Providing of training; Entertainment; Sporting and cultural activities
4136769  03/04/2019
SWORKS INFOTECH PRIVATE LIMITED
1F, SRIVARI COMPLEX MATHIGIRI X ROAD HOSUR KRISHNAGIRI 635109
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
academies [education], coaching [training], practical training [demonstration]
4136874    03/04/2019
BALJEET KUMAR S/O ISHWAR CHAND
VILLAGE- SALANI, AMLOH, FATEHGARH SAHIB, PUNJAB- 147203
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD Dhan Mandi, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
education providing of training entertainment, music production, musical activity, sporting and cultural activities in class 41
4137099 04/04/2019
EEMC ECUMENICAL EDUCATION AND MIGRATION CONSULTANCY PVT. LTD.
B-5/246, SECTOR-8, ROHINI, DELHI-110085
SERVICE PROVIDERS
Used Since :05/03/2016
DELHI
EDUCATION PROVIDING TRAINING, ENTERTAINMENT, SPORTING & CULTURAL ACTIVITIES
4137194 03/04/2019
SAMBKULA SAI ABHISHEK
9-1-34/14/57, BAPU NAGAR, J V S SUPER MARKET, LANGER HOUSE, GOLKONDA, HYDERABAD-500008, TELANGANA
owner

Address for service in India/Attorney address:
B SUDARSHANA SETTY
7-1-370/A, 2ND FLOOR, BALKAMPET, HYDERABAD, TELANGANA 500038

Proposed to be Used
CHENNAI
exhibition of Movies and allied activities of entertainments, Movies and short film making and producing, distribution services
4137405  04/04/2019
PRATHAM GUPTA
S-19/132A, Deep Apartment, Flat No. 401, Varuna Pul, Varanasi-221002
SOLE PROPRIETOR

Address for service in India/Agents address:
KAPIL SINGH DANGI
C-107, REIDS LINE, DELHI UNIVERSITY, DELHI-110007.

Proposed to be Used
DELHI
Entertainment services, Still and motion photography, Film editing, Subtitling, Audio and Video Production, Film production, Videotaping, Uploading on-line Videos
4137516  04/04/2019
SHADI BYAH WALE PVT. LTD.
380, Goyal Nagar, Service Road, Near Bank of Baroda, Indore (M.P.) Pin-452001
Company Incorporated under Indian Company Act, through Director
Address for service in India/Axents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Proposed to be Used
MUMBAI
Organisation of dance events and discos, Provision of dance classes, Performances of dancers, Dance events Musical entertainment services, Dancing competitions (Organising of -), Theater entertainment services, Live entertainment services & Entertainment.
Trade Marks Journal No: 1903, 27/05/2019  Class 41

4137558 04/04/2019
MR. HAMDULLA HANEEF SAIT
M/s HALAIS, NEAR SOUTH POLICE STATION, C.S.WARD, ALAPPUZHA-688 001, KERALA
INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA
Used Since: 01/01/2013

CHENNAI
WEDDING CELEBRATIONS, ENTERTAINMENTS, STAGE DECORATIONS, HIRE OF STAGE SCNERY, ORGANISING OF STAGE SHOWS, EVENT MANAGEMENT, CONDUCTING OF CULTURAL EVENTS, PHOTOGRAPHY, AUDIO, VIDEO MULTIMEDIA PRODUCTION AND PHOTOGRAPHY,
4137727  04/04/2019
AJIT SINGH
215/10A, JAWAHAR COLONY, N.I.T. FARIDABAD
PROPRIETOR

Address for service in India/Agents address:
RENU KATHURIA
283/1, JAWAHAR COLONY, N.I.T., FARIDABAD-121005, HARYANA

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND PROVIDING OF CULTURAL ACTIVITIES,
PUBLISHING AND REPORTING, ORGANISATION OF CONFERENCES, EXHIBITIONS AND COMPETITIONS, AUDIO-VIDEO
AND MULTIMEDIA PRODUCTION, AND PHOTOGRAPHY, SPORTS AND FITNESS SERVICES, EDUCATION AND
INSTRUCTION SERVICES, LIBRARY SERVICES AND RENTAL OF MEDIA
ANTHELION FILMS
4137748 04/04/2019
ATMAJA BOPARDIKAR
210, Shivkrupa commercial complex, Samarth bhandar, Naupada, Thane, Mumbai -400099
Individual
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Entertainment, cinema presentations / movie theatre presentations, entertainer services, entertainment services, entertainment information, film production, other than advertising films, film directing, other than advertising films, film distribution, providing films, not downloadable, via video-on-demand services, rental of motion pictures, screenplay writing, scriptwriting, other than for advertising purposes, production of shows, rental of sound recordings, songwriting, television entertainment, providing television programmes, not downloadable, via video-on-demand and theatre productions as covered under Class 41.
4137750  04/04/2019
VN CAREER SOLUTIONS PRIVATE LIMITED
5th Floor, C14, VT Plaza, Beside Sankhya Hospital, Road No.1, KPHB Colony, Hyderabad-500 072, Telangana State India
Private Limited Company

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :17/04/2017

CHENNAI
Arranging and Conducting Educational workshops, Exhibitions, Competitions, Seminars; Correspondence Courses; Educational Services; Education Information; Overseas Educational Consultants; Educational Institutions; Publication Services; Guidance Services to Students & Teaching Services; Practical Training, Tuition; Vocational Guidance; being services included in Class 41
Trade Marks Journal No: 1903, 27/05/2019 Class 41

4138080 04/04/2019
MS. DEEPA SAYAL
E-5/301, STERLING APARTMENT, SURAJKUND, FARIDABAD, HARYANA, 121009
proprietor

Address for service in India/Attorney address:
SHAIKH BAKHTIYAR ADVOCATE
545, 6A, NEAR ISHLAH MASJID ZAKHIR NAGAR, OKHLA NEW DELHI-110025
Used Since: 02/04/2014

DELHI
“Online Education services, providing information about online Education, Provision of information relating to physical education via an online web site, coaching [training], Online Education, electronic desktop publishing, providing on-line electronic publications, presentation of live performances, Provision of information relating to physical education via an online site.”
4138144  05/04/2019
EVER FOREVER EXECUTIVE SOLUTION OF HEALTH
21A, SMS COLONY, NEAR SHIPRA PATH, SECTOR 153, MANSAROVAR, JAIPUR (RAJASTHAN) INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/02/2019
AHMEDABAD
PROVIDE TRAINING AND EDUCATION ABOUT SPORTS AND FITNESS AND TO ESTABLISH AND RUN GYM AND FITNESS CENTERS WHICH ARE INCLUDED IN CLASS 41
ROOFTOP FITNESS

4138145  05/04/2019

EVER FOREVER EXECUTIVE SOLUTION OF HEALTH
21A, SMS COLONY, NEAR SHIPRA PATH, SECTOR 153, MANSAROVAR, JAIPUR (RAJASTHAN) INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/02/2019
AHMEDABAD

PROVIDE TRAINING AND EDUCATION ABOUT SPORTS AND FITNESS AND TO ESTABLISH AND RUN GYM AND FITNESS CENTERS WHICH ARE INCLUDED IN CLASS 41
4138308 04/04/2019
NOBLE ART DOCUMENTATION & DEVELOPMENT FOUNDATION
1899, UDAY CHAND MARG, GROUND FLOOR, KOTLA MOBARAKPUR, NEW DELHI-110003
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since: 01/04/2011
DELHI
EVENT ENTERTAINMENT, PERFORMANCE OF MUSIC PROGRAMME, ORGANISING OF STAGE SHOW AND STAGE SHOW FOR MUSIC INCLUDING IN CLASS 41
4138504  05/04/2019

AJIT SINGH JADON
G-12,MITTAL BHAVAN,SUBHASH CHOWK,LAXMI NAGAR, NEW DELHI-110092

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities.
4138510 04/04/2019
TENCENT HOLDINGS LIMITED
P.O BOX 2681 GT, CENTURY YARD, CRICKET SQUARE, HUTCHINS DRIVE, GEORGE TOWN, GRAND CAYMAN, CAYMAN ISLANDS
A COMPANY INCORPORATED AS PER THE LAWS OF CAYMAN ISLANDS

Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune - 411045, Maharashtra, India

Proposed to be Used
To be associated with:
2499027

MUMBAI
Providing online computer games; Virtual reality game services provided on-line from a computer network; Entertainment information; Organization of competitions for education or entertainment; Online publication of electronic books and journals; Recreation information; Amusement park services; Providing amusement arcade services; Rental of arcade video game machines; Arranging, conducting and organization of conferences; Organization of competitions [education or entertainment]; Editing of written text.
Trade Marks Journal No: 1903 ,  27/05/2019           Class 41

4138595    05/04/2019

VIKRAM SOLAR LIMITED
The Chambers, 8th Floor, 1865, Rajdanga Main Road, Kolkata – 700 107, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :15/12/2018

KOLKATA
Educational and Instruction Services; Academies (Education); Providing of Training; Teaching Services; Educational Examination; Education Information; Correspondence Courses; Practical Training (Demonstration); Vocational Guidance (Education or Training Advice); Vocational Training; Arranging and Conducting of Workshops (Training); Organization of Exhibitions for Cultural or Educational Purposes; Publication of Books; Publication of Educational Materials; Sporting and Cultural Activities.
ANATOMY GURU

4138600  04/04/2019

MERLIN P.B

Anatomy Guru, #4, 3rd Floor, R.C.C. Chambers, 30th Cross, Bannerghatta Main Road, 'T' Block Extension Jayanagar, Bengaluru, Karnataka - 560041

SOLE PROPRIETORSHIP

Address for service in India/Attorney address:

INTEPAT IP SERVICES PVT LTD

NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Used Since : 13/07/2013

To be associated with:

2815365

CHENNAI

Educational services, namely, coaching classes, tutorials.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD “ANATOMY”
4138760    05/04/2019
ESTEE COMMODITIES PVT. LTD.
trading as ;ESTEE COMMODITIES PVT. LTD.
7TH FLOOR, BLOCK-I, VATIKA BUSINESS PARK, SOHNA ROAD, SECTOR-49, GURGAON-122001.
SERVICE PROVIDERS
Address for service in India/Attorney address:
CORPORATE LAWS PRACTICE

Proposed to be Used
To be associated with:
4103961
DELHI
EDUCATION AND PROVIDING TRAINING OF ALL FORMS TO PERSONS; PROVIDING ONLINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE, ONLINE PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS.
4138784  05/04/2019
AAMS CREATIVE EDUCATION PRIVATE LIMITED
Old No. 38/6, Perumal Kovil North Mada Street (P.K.N.M.S), Villivakkam, Chennai, Tamilnadu, India. Pincode – 600 049
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since :14/01/2019

CHENNAI
Education and instruction services, Education and training consultancy, Education services, Educational consultancy
4138840    05/04/2019
DHARMENDER
22A/9, UGF, FLAT NO.-4, AAKHORA WALI GALLI KISHAN GARH, VASANT KUNJ, DELHI-110070
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI

Education; Providing of training; Entertainment; Sporting and cultural activities
4139288  05/04/2019

NASIR MASOOD
BF-02, HM Gladiolus Apartments, Aga Abbas Ali Road, Ulsoor, Bengaluru - 560042
Sole-Proprietor

Address for service in India/Attorney address:
ANUPAMA HEBBAR
Keystone Partners, 2nd floor, 35/2, Chaman, Cunningham Road, Bangalore 560052

Proposed to be Used
CHENNAI

Education; providing of training; entertainment; sporting and cultural activities.
VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used

To be associated with:
3901363, 3901365, 4139547

KOLKATA

Entertainment services, educational services, providing a portal for entertainment and education purposes, providing of training, sporting and cultural activities, online entertainment and education services.
4139644    06/04/2019
SHARP COM LLP
44, ANAND VIHAR COLONY, NEW DESH BHARTI SCHOOL, SHEIKPUR, LUCKNOW - 226017, UTTAR PRADESH, INDIA
Limited Liability Partnership(LLP)
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, PHOTOGRAPHY SERVICES, PORTRAIT PHOTOGRAPHY, AERIAL PHOTOGRAPHY, PHOTOGRAPHY INSTRUCTION, VIDEO PRODUCTION, PRODUCTION OF VIDEO FILMS, AUDIO AND VIDEO PRODUCTION, AND PHOTOGRAPHY, ORGANISATION OF ENTERTAINMENT EVENTS, CONDUCTING OF CULTURAL EVENTS
4140034  06/04/2019
M/S TATHASTU WALFARE FOUNDATION SOCIETY
170/1 Taraganj, Near Shyam Bal Niketan Higher Secondary School, Lashkar, Gwalior-474001 (M.P.)
a registered society

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
Education & Providing of training; Computer programming; Entertainment & Recreation and other Instruction services; Guidance, Training & Distance education (Vocational & Regular).
4140191 06/04/2019

MR. ADITYA MAHESHWARI
475-VYANKTESH VIHAR, BIJASAN ROAD, INDORE-452005

No.

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI

Education & Entertainment Education; providing of training; entertainment; sporting and cultural activities.
LAIK MEHKMA RECORDS

4140209   06/04/2019

SH. SUKHPREET SINGH GREWAL PROPRIETOR OF M/S LAIK MEHKMA RECORDS
VILLAGE KHWAJKE, POST OFFICE BASTI JODHEWAL, RAHON ROAD, LUDHIANA-141007, PUNJAB.

INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2019

DELHI

ENTERTAINMENT AND AMUSEMENT SERVICES, MUSIC & FILM PRODUCTION, COMPOSITION OF MUSIC, VIDEO PRODUCTION, CINEMA PRESENTATIONS, MOVIE THEATER PRESENTATIONS, RECORDING STUDIO SERVICES,
RENTAL OF VIDEOTAPES, RENTAL OF VIDEO CASSETTES, RENTAL OF AUDIO CASSETTES, SOUND RECORDING SERVICES, RENTAL OF CINE-FILMS, RENTAL OF MOTION PICTURES, DUBBING SERVICES AND DUBBING OF MOVIES.
4140433  08/04/2019
HARSHITA SHARMA (INDIAN NATIONAL, PROPRIETOR), TRADING AS BRAINSTORM INTERNATIONAL
Plot No.1, Sangam Co-Operative HSG Society Ltd., Bibwewadi, Pune - 411037, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Education, entertainment, sporting and cultural activities
4140573 08/04/2019
SAKAL PAPERS PRIVATE LIMITED
595, BUDHWAR PETH, PUNE - 411002.
Body Incorporate
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
To be associated with:
1971161

MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities.
MEPRONTO

304, Neptune Tower, Suncity CHS., Near Gandhinagar Bridge, Adi Shankaracharya Road, Powai, Mumbai – 400 072, Maharashtra, India

A Partnership Firm

Address for service in India/Agents address:
YATI VIJAYKUMAR
A /202, Shanrunjay Darshan, Love Lane, Opp. Jain Temple, Byculla, Mumbai – 400027

Proposed to be Used
MUMBAI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; COACHING CLASSES
THE LYCAEUM

4141843   09/04/2019
ASIF E T V
E T V HOUSE, NEAR G M U SCHOOL, VADAKKUMBAD PO, RAMANTHALI, KANNUR, KERALA, 670308
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
PROVIDING ACADEMIC EDUCATION AND TRAINING, RUNNING EDUCATIONAL INSTITUTIONS AND COACHING CENTRES
4142104  09/04/2019
VELAMMAL GLOBAL SCHOOL
trading as ;VELAMMAL GLOBAL SCHOOL
NO. 21 A, ARUDHRA STREET, T.S. KRISHNA NAGAR, MUGAPPAIR, CHENNAI-37, TAMIL NADU
SERVICE PROVIDER
TRUST
Address for service in India/Attorney address:
R.PRABHAKARAN & A.ARFAT MOHAMMED
NAVINS APARTMENT, II FLOOR, NO.5, NANDANAM EXTENSION IV STREET, CHENNAI-600035.
Used Since :24/12/2014
CHENNAI
EDUCATION, ACADEMICS, ENGINEERING COLLEGE, ARTS AND SCIENCE COLLEGE, UNIVERSITY, MEDICAL COLLEGE
AND HOSPITAL, PLAY GROUPS , NURSERY SCHOOL, SCHOOL, PLAY SCHOOL, K12 SCHOOL, PRIMARY SCHOOL,
MIDDLE SCHOOL, SECONDARY SCHOOL, SENIOR SECONDARY SCHOOL, COLLEGE, ARRANGING AND CONDUCTING
CONFERENCES, TRAINING AND SEMINARS, WORKSHOPS CORRESPONDENCE COURSES AND TEACHING ALL FORMS
OF EDUCATIONAL SERVICES, SPORTING AND CULTURAL ACTIVITIES AND INFORMATION, EXHIBITIONS FOR
CULTURAL AND EDUCATIONAL PURPOSES, ORGANIZATION OF COMPETITIONS, EDUCATION OR ENTERTAINMENT ,
HOBBY HUT, ACTIVITY SCHOOLING AND SUMMER CAMP
4142859  10/04/2019
DIPANKAR MAITY, S/O OF TAPAN KUMAR MAITY
Village p.o- Ranichak , p.s- Daspur, dist- paschim medinipur, west Bengal-721212
individuals
Address for service in India/Attorney address:
RAGHAVENDRA KATARA
76, Garhsani, Malpura Agra

Proposed to be Used
KOLKATA
Education and Entertainment
BossBabe
4142927  10/04/2019
CONTAGIOUS ONLINE MEDIA NETWORK PRIVATE LIMITED
UNIT NO.204, WING B, 2ND FLOOR, NEW INDIA CHAMBERS, CROSS ROAD A, MIDC, ANDHERI (EAST), MUMBAI-400093
MAHARASHTRA INDIA
SERVICE PROVIDER
Proposed to be Used
MUMBAI
PROVISION OF ENTERTAINMENT RELATED SERVICES MORE SPECIFICALLY RENTAL OF CINE-FILMS/RENTAL OF MOTION PICTURES, CINEMA PRESENTATIONS/MOVIE THEATRE PRESENTATIONS, DUBBING, ENTERTAINMENT/AMUSEMENTS, ENTERTAINMENT INFORMATION, FILM PRODUCTION, OTHER THAN ADVERTISING FILMS, LENDING LIBRARIES, PROVIDING ONLINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE, PROVIDING ONLINE MUSIC, NOT DOWNLOADABLE, PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE, ORGANISATION OF SHOWS, PRESENTATION OF LIVE PERFORMANCES, PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, RADIO ENTERTAINMENT, PRODUCTION OF SHOWS, TELEVISION ENTERTAINMENT, MOVIE STUDIOS, MUSIC COMPOSITION SERVICES, ACADEMIES (EDUCATION), ARRANGING AND CONDUCTING OF CONFERENCES, PRODUCTION OF MUSIC, SUBTITLING, WRITING OF TEXTS OTHER THAN PUBLICITY TEXTS, ORGANISATION OF COMPETITIONS, THEATRE PRODUCTIONS, ALL INCLUDED IN CLASS 41
NU, BI & TUGBY

4143055  10/04/2019

THE CARTOON NETWORK, INC.,
1050 Techwood Drive, NW, Atlanta, Georgia 30318, USA
A Delaware corporation

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

CHENNAI

Entertainment services, namely providing entertainment programs and content via television, satellite, the internet, wireless networks and other electronic communication networks; providing non-downloadable online publications; providing a website featuring audio visual content, entertainment information and online games; providing on-line music, not downloadable, providing on-line videos, not downloadable, presenting live entertainment performances; amusement park services; production of films, television and digital entertainment content.
NEW BUDDIES

4143056  10/04/2019

THE CARTOON NETWORK, INC.,
1050 Techwood Drive, NW, Atlanta, Georgia 30318, USA
A Delaware corporation

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

CHENNAI

Entertainment services, namely providing entertainment programs and content via television, satellite, the internet, wireless networks and other electronic communication networks; providing non-downloadable online publications; providing a website featuring audio visual content, entertainment information and online games; providing on-line music, not downloadable, providing on-line videos, not downloadable, presenting live entertainment performances; amusement park services; production of films, television and digital entertainment content.
4144519   11/04/2019
INDIEFLIX MEDIA PRIVATE LIMITED
OFFICE NO. 304, 3RD FLOOR, H- 28, OM COMPLEX, NEAR SAI BABA MANDIR, LAXMI NAGAR, DELHI- 110092
BODY INCORPORATE
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Rental of video recordings, Rental of pre-recorded videotapes, Rental of digital video disks, Rental of portable multimedia viewing terminals, Provision of audio and visual media via communications networks, Education; Providing of training; Entertainment; Sporting and cultural activities.
TALK TO HT

1846234   31/07/2009

M/S. HT MEDIA LIMITED
HINDUSTAN TIMES HOUSE, 18-20, KASTURBA GANDHI MARG, N. DELHI - 110 001.
SERVICE PROVIDER
AN INDIAN LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956,

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :13/07/2009

DELHI

EVENT MANAGEMENT AND ORGANISATION, COMPUTER PROGRAMMING, INTERNET & WEBSITE RELATED SERVICES, SOFTWARE RELATED SERVICES.
2483745  23/02/2013
AGON IT SOLUTIONS PRIVATE LIMITED
8-2-120-110-1-3/A, Nandi Nagar, Road No.14 Banjara Hills, Hyderabad - 500034, Andhra Pradesh, INDIA
Development of Software and Software technologies, BPO, information technology solutions, E-Commerce, web design and development, and other ancillary services for the development of Software.

Address for service in India/Attorney address:
NARESH KUMAR PUTREVU
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, A.P.
Used Since :01/01/2013

CHENNAI
Development of Software, Software Technologies Development, Mobile Applications and Hardware Technologies.
SMART LEARN CLASS

2792958   19/08/2014
EXTRAMARKS EDUCATION INDIA PVT. LTD
D-180 SEC-63 NOIDA U.P-201301
MANUFACTURE & MERCHANTS
AN INCORPORATED COMPANY

Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001
Used Since :01/06/2008

DELHI
"SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO;
INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE; DESIGN AND MAINTENANCE OF WEBSITES AND ONLINE TOOLS AND APPLICATIONS"
2838581  05/11/2014
SIMRANJIT SINGH
trading as ;BULL18
4131, DURGA PURI, HAIBOWAL KALAN, LUDHIANA (PB.)
SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/06/2011

DELHI
Providing Internet related Services; Providing Access to Non-downloadable Software to enable Uploading, Downloading, Capturing, Posting, Editing, Streaming, Viewing, Displaying, Tagging, Blogging, Sharing, Distributing or otherwise Providing Electronic Multimedia Content, Videos, Movies, Pictures, Images, Text, Photos & Games. Providing Information via Internet & Communications Network. Providing Promotional Services on behalf of others, Promotional Services in the form of Sharing of Multimedia Content via the Internet, other Computer & Communication networks.
Prop Panda

2858923  09/12/2014
STAKKON INFOTECH PVT. LTD.
T-11/003, NRI CITY GH1, SECTOR OMEGA2, GREATER NOIDA 201308 DIST G.B. NAGAR U.P
SERVICE PORVIDERS

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092
Used Since :31/10/2014

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
RELATING TO PROPERTIES IN CLASS 42.
NOTIONCHORD

2875356  02/01/2015
NOTIONCHORD SOFTWARES PVT LTD
16, SUNDARAM CHS, NANEPADA ROAD, MULUND (E), MUMBAI - 400081
SERVICE PROVIDERS
Address for service in India/Attorney address:
ESHA SALUNKE
Rakshalekha Society, Koregaon Park, Lane No. 5, Pune - 411001
Used Since :01/12/2014

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
2889999  24/01/2015
RAJNISH KUMAR VATSAL
trading as ;JOLLY CREATIONS
MAHAVIR JI INDUSTRIAL ESTATE, BAWA COLONY, BAHADUR KE ROAD, NEAR OLD OCTROI, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/06/2011
DELHI
Hosting & Maintenance of Website for Online Sale of Goods.
SOCIAL COPS

2942331 16/04/2015
PEEPLY PRIVATE LIMITED
237, ALEXANDRA ROAD, #04-11, THE ALEXCIER, SINGAPORE 159929
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE LAWS OF SINGAPORE
Address for service in India/Attorney address:
ATTICUS LAW PARTNERS
E-150, LOWER GROUND FLOOR, GREATER KAILASH-II, NEW DELHI-110048
Used Since :09/09/2012
To be associated with:
2942325
DELHI
RESEARCH AND DEVELOPMENT FOR COMPUTER SOFTWARE, HARDWARE AND NETWORKS; SOFTWARE PROGRAMMING AND MAINTENANCE; DATA ENCRYPTION; DATA STORAGE; DATABASE DESIGN AND DEVELOPMENT; PROVIDING INFORMATION INCLUDING TEXT, ELECTRONIC DOCUMENTS, DATABASES, GRAPHICS, PHOTOGRAPHIC IMAGES AND AUDIO-VISUAL INFORMATION ON COMPUTER AND COMMUNICATION NETWORKS; PROVIDING ONLINE FACILITIES THAT GIVE USERS THE ABILITY TO UPLOAD, MODIFY AND SHARE AUDIO, VIDEO, PHOTOGRAPHIC IMAGES, TEXT, GRAPHICS AND DATA.
3045572 02/09/2015
GXT GREEN PRODUCTS PVT.LTD.
J-1939 IST FLOOR, CHITTRANJAN PARK NEW DELHI 110019
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN LAWS.
Address for service in India/Attorney address:
KALE LAW OFFICES
E-45, LOWER GROUND FLOOR, LAJPAT NAGAR-I, NEW DELHI 110024, INDIA
Used Since: 05/09/2013
To be associated with:
3045567
DELHI
TESTING, ANALYSIS AND EVALUATION OF THE GOODS AND SERVICES OF OTHERS FOR THE PURPOSE OF CERTIFICATION.
Be associated with 2468955,3045567. No right over the word Certified.
3051176 09/09/2015
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
SERVICE PROVIDER
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since: 03/09/2015
DELHI
DESIGN OF RESTAURANTS, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
3051535  09/09/2015
AARDE TECHNOSOFT PRIVATE LIMITED
D - 12, Sector - 3, Noida - 201301, (U.P.)
Service Providers
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
PODDAR NURSING HOME PVT. LTD.
J-62 PATEL NAGAR-I OPP. OLD BUS STAND, GHAZIABAD-201001 U.P

SERVICE PROVIDERS
A COMPANY DULY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420 ARTHALA MOHAN NAGAR GHAZIABAD 201007 UP

Used Since: 01/05/1991

DELHI

SCIENTIFIC RESEARCH AND DEVELOPMENT SERVICES FOR MEDICAL OR VETERINARY PURPOSES, FOR DIAGNOSIS, SURGICAL AND NON SURGICAL TREATMENT OF HUMAN BEINGS AND ANIMALS; ALL KINDS OF TECHNICAL MEDICAL, SURGICAL AND DENTAL APPARATUS, EQUIPMENT AND INSTRUMENTS; IMPLANTS, INCLUDING VARIOUS METALLIC, NON METALLIC, WITH OR WITHOUT COMPUTER ASSISTED, PLASTIC OR MIXED MATERIAL, DISPOSABLE OR RE-USABLE INSTRUMENTS USED FOR IN ALL KIND OF MEDICAL FIELDS LIKE BIO-TECHNOLOGY, MINIMAL ACCESS OR LAPAROSCOPIC SURGERY, GENERAL SURGERY, ABDOMINAL, GASTRO-INTESTINAL, ENDO-VASCULAR, GYNECOLOGICAL, ORTHOPEDIC, ENT, PEDIATRIC, UROLOGICAL, NEPHROLOGY, NEUROLOGY, CARDIAC, VASCULAR, THORASIC, PULMONARY, COSMETIC, NEURO-SURGICAL, BARIATRIC, NATURAL ORIFICE, SINGLE HOLE SURGERY OPHTHALMOLOGY DISEASES; NUCLEAR MEDICINE, PATHOLOGICAL, BIOCHEMICAL, MICROBIOLOGICAL SERVICES; ALL HOSPITAL, ALL LABORATORY RELATED EQUIPMENTS OR FURNITURE OF WOODEN, PLASTIC, METALLIC, NON METALLIC AND APPARATUS AND FOR ALL KIND OF SERVICES RELATED TO TREATMENT, DIAGNOSIS OF HUMAN BEINGS AND ANIMALS AND DEVELOPMENT OF COMPUTER HARDWARE, SOFTWARE AND THE SERVICES OF ENGINEERS, MEDICAL PROFESSIONALS WHO UNDERTAKE EVALUATIONS, ESTIMATES, RESEARCH AND REPORTS IN THE MEDICAL, SCIENTIFIC BIO-TECHNICAL AND TECHNOLOGICAL FIELDS INCLUDED IN CLASS 42
SPICE MONEY

3057282  17/09/2015
SPICE DIGITAL LIMITED
S GLOBAL KNOWLEDGE PARK, PLOT NO 19A &19B,SECTOR-125 NOIDA-201301, UttarPradesh,
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBALLEX LEGAL
J-1102, NEEALPADAMKUNJ, SEC-1 VAISHALI GAZIABAD -201010
Used Since :09/06/2015
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
3057993  18/09/2015
SAKAL PAPERS PVT. LTD.
595, BUDHWAR PETH, NEAR SHANIWAR WADA, PUNE-411002, MAHARASHTRA STATE, INDIA
SERVICE PROVIDER
PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
RAHUL EKNATH MARAL.
Unique Consultans, Flat No. 1, Shivprasad Apartment, 535-536, Kashwa Peth, Pune 411 011, Maharashtra.
Used Since :01/01/2011
To be associated with:
3057992
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:3057992.
3077561    13/10/2015
GAGAN VERMANI
Plot PI/06 Tower-2 Silver City 2, Sector PI 2, Greater Noida, Uttar Pradesh-201308
Services

Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092
Used Since :12/07/2015

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
THE NEW YORKER PRESENTS

3077816  14/10/2015
ADVANCE MAGAZINE PUBLISHERS INC.
ONE WORLD TRADE CENTER NEW YORK, NEW YORK 10007
SERVICE PROVIDER

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI

ENTERTAINMENT IN THE FORM OF ONGOING DIGITAL VIDEO SERIES FEATURING LIFESTYLES, SOCIAL ISSUES, POLITICS, FOREIGN AFFAIRS, BUSINESS, TECHNOLOGY, POPULAR CULTURE AND THE ARTS, HUMOR, FICTION AND LITERATURE

Mark shall be used as a whole.
3086190  26/10/2015
FLIPKART INTERNET PRIVATE LIMITED
I-2 / 16, 2nd Floor, Ansari Road, Daryaganj, New Delhi 110 002. Also at: Vaishnavi Summit, Ground Floor, 7th Main, 80 Feet Road, 3rd Block, Koramangala Industrial Layout, Bangalore 560 034, Karnataka
Service Providers
An Indian Company Incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :08/05/2015
DELHI
Computer programming and services that cannot be classified in other classes, namely, providing an online, interactive bulletin board for the posting, promotion, sale and resale of items via global computer network, and for the collection and dissemination of statistical, quantitative and qualitative information regarding the sale and resale of items via a global computer network; website hosting; Developing and hosting a server on a global computer network for the purpose of facilitating e-commerce via such a server;
3098083  16/11/2015
GSD (CORPORATE) LIMITED
1 THE SQUARE STOCKLEY PARK UXBRIDGE MIDDLESEX UB11 ITD
MERCHANTS & MANUFACTURERS
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED KINGDOM

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
To be associated with:
3039123

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; ENGINEERING SERVICES; DESIGN SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE FOR LOGISTICS, SUPPLY CHAIN MANAGEMENT AND E-BUSINESS PORTALS; DESIGN OF MANUFACTURING METHODS; COMPUTER AIDED DESIGN FOR MANUFACTURING OPERATIONS; INDUSTRIAL ENGINEERING; QUALITY CONTROL; QUALITY TESTING; PRODUCT QUALITY TESTING; PROCESS MONITORING FOR QUALITY ASSURANCE; ADVISORY, CONSULTANCY AND INFORMATION SERVICES RELATING TO ALL OF THE AFOREMENTIONED SERVICES.
3098359  17/11/2015
NOVA GAMING VENTURES PRIVATE LIMITED
1003, LVORY COURT 1, ESSEL TOWERS, MG ROAD, GURGAON-122002.
SERVICE PROVIDERS
Address for service in India/Attorney address:
THE LAW OFFICES OF JAFA & JAVALI
S-316, PANCHSHEEL PARK, NEW DELHI 110017
Used Since: 28/05/2015
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
EMERGENT PAYMENTS
Priority claimed from 20/05/2015; Application No. : 86636162 ;United States of America
3100887  19/11/2015
EMERGENT PAYMENTS, INC.
580 COLLEGE AVENUE, 2ND FLOOE PALO ALTO, CALIFORNIA 94306 UNITED STATES.
SERVICE PROVIDERS
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Proposed to be Used
DELHI
PROVIDING A WEB-BASED SYSTEM AND ONLINE PORTALS FEATURING TECHNOLOGY FOR ACCEPTING, PROCESSING, AND RECONCILING FINANCIAL AND PAYMENT TRANSACTIONS; PROVIDING A WEB-BASED SYSTEM AND ONLINE PORTALS FEATURING TECHNOLOGY FOR FACILITATING FINANCIAL TRANSACTION SERVICES, NAMELY, PROVIDING SECURE COMMERCIAL TRANSACTIONS AND PAYMENT AND FUNDS TRANSFER OPTIONS; CUSTOMER SUPPORT; PROVIDING A WEB-BASED SYSTEM AND ONLINE PORTALS FEATURING TECHNOLOGY FOR TAX CALCULATION, COLLECTION, REMITTANCE AND PAYMENT; COMPUTER TECHNOLOGY SUPPORT SERVICES, NAMELY, HELP DESK SERVICES.
Trade Marks Journal No: 1903, 27/05/2019 Class 42

Priority claimed from 20/05/2015; Application No.: 86636177; United States of America

3100889 19/11/2015

EMERGENT PAYMENTS, INC.
580 COLLEGE AVENUE, 2ND FLOOR PALO ALTO, CALIFORNIA 94306 UNITED STATES.

SERVICE PROVIDERS

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used

To be associated with:
3100887

DELHI

PROVIDING A WEB-BASED SYSTEM AND ONLINE PORTALS FEATURING TECHNOLOGY FOR ACCEPTING, PROCESSING, AND RECONCILING FINANCIAL AND PAYMENT TRANSACTIONS; PROVIDING A WEB-BASED SYSTEM AND ONLINE PORTALS FEATURING TECHNOLOGY FOR FACILITATING FINANCIAL TRANSACTION SERVICES, NAMELY, PROVIDING SECURE COMMERCIAL TRANSACTIONS AND PAYMENT AND FUNDS TRANSFER OPTIONS; CUSTOMER SUPPORT; PROVIDING A WEB-BASED SYSTEM AND ONLINE PORTALS FEATURING TECHNOLOGY FOR TAX CALCULATION, COLLECTION, REMITTANCE AND PAYMENT; COMPUTER TECHNOLOGY SUPPORT SERVICES, NAMELY, HELP DESK SERVICES.
3101089    19/11/2015
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :29/10/2015
DELHI
DESIGN OF RESTAURANTS, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.KHAR.
3101942 20/11/2015
INFO EDGE (INDIA) LTD.
B-8 SEC-132 NOIDA 201304
SERVICE PROVIDER
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Used Since: 18/11/2015
DELHI
CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA, DATA CONVERSION OF
COMPUTER PROGRAMS AND DATA (NOT PHYSICAL CONVERSION), HOSTING COMPUTER SITES (WEB SITES).
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1606167, 1606166.
3112068 02/12/2015
K.K.TECHNOCRATS (P) LTD
207, 2ND FLOOR, US COMPLEX, 120, MATHURA ROAD, OPP. APOLLO HOSPITAL, JASOLA, NEW DELHI 110076
SERVICE PROVIDERS
Address for service in India/Attorney address:
VISHAL GARG ADV.,
823, LAWYERS CHAMBER, DWARKA COURT, SEC-10, DWARKA, NEW DELHI 110075
Used Since :01/11/2011

DELHI
TURNKEY INTERIOR WORKS OF OFFICES/RESIDENCES INCLUDED IN CLASS 42
YETI

Priority claimed from 20/12/2015; Application No. : 86854939 ;United States of America

3165131 21/01/2016

YETI TECHNOLOGIES, LLC,
trading as ;("DBA") as Yeti, LLC.
730 Clementina Street, San Francisco, California 94103, USA

Service Providers
A Limited Liability Company incorporated under the laws of California, USA

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Application service provider, namely, hosting, managing, developing, analyzing, and maintaining applications, software and web sites of others; Computer software development in the field of mobile applications; Website design and development for others; Web publishing, namely, creating a website and uploading it onto an Internet server; mobile publishing, namely, creating an application and uploading it onto a server; Website design consultancy; application design consultancy
3183401    11/02/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; design and development of computer hardware and software; providing services relating to programming on customized web pages featuring user defined information; hosting web sites; updating internet pages; programming of data processing programs & software for internet portals; conversion of data or documents or images from physical to electronic media; design and development of systems for data input, output, processing, display and storage design and graphic arts
3218707 23/03/2016
SANJAY JUNEJA
312, The Landmark, Plot No - 26 A, Near Royal Tulip Hotel, Sector - 7, Kharghar, Navi Mumbai - 410210, Maharashtra
SERVICE PROVIDER
INDIVIDUAL
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
JAASOOSEE

3270201  25/05/2016
UNIT I PRODUCTIONS PVT LTD
SHIVA- GROUND FLOOR, 77/6, NANDIDURGA ROAD, BANGALORE-560046
Service Provider
A company incorporated under the Laws of India

Address for service in India/Attorney address:
AMARJEET KUMAR
ARTLO, #714, SECTOR 15, PART-II, GURGOAN-122001

Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
M/S. PLAYIN APP TECHNOLOGIES PVT. LTD.
trading as ;M/s. PLAYIN APP TECHNOLOGIES PVT. LTD.
Plot No.5, 3rd Cross Chikka Kaverappa Layout, Church Street, K. Channasandra, Kalkeri Main Road, Horamavu, Bangalore - 560 043 (Karnataka)
Service Providers
Body Incorporate
Address for service in India/Attorney address:
S.P.SINGH ADVOCATE
iPLECTUALS, D-322, THIRD FLOOR, RAJNIGANDHA APARTMENT, MAIN G. T. ROAD, SAHIBABAD, GHAZIABAD-201005 (U. P.)
Used Since :08/07/2016
CHENNAI
Software Authoring; Computer Hardware and Software Design, Research and Development;Computer Software Technical Support Services; Development of Computer Software Application Solutions; Consultancy in the field of Cloud Computing Networks and Applications; Design and Development of Computer Hardware and Software for Industrial Applications NIL.
The mark should be used as a whole.
3355680  07/09/2016

GREAT PLACE RESEARCH AND CONSULTANCY PVT. LTD.
THE EMPIRE BUSINESS CENTRE, EMPIRE INDUSTRIES LIMITED, 414, S.B. MARG, LOWER PAREL (WEST), MUMBAI 400013, MAHARASHTRA.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE–8
Used Since :01/09/2016
MUMBAI
HOSTING DIGITAL CONTENTS
Xpresso

3470468  30/01/2017
ABZOoba indiA inFoTech priVate limited
trading as ;Xpresso
Infinity benchmark building, 10th floor. Plot G1, block - EP &GP, sector - V, salt lake city, sector - V, Kolkata - 700091, west Bengal.
Service Provider
Private Limited Company

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/08/2012

KOLKATA

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

IN USE.

This is subject to filing of TM-M to amend the goods/services for sale/conduct in the states of for providing service in the states of "West Bengal." Only..
3479012  09/02/2017
BRANDTOUCH & ANALYTICS PRIVATE LIMITED
trading as ;Brandtouch & Analytics Private Limited
107, Sun Mill Compound, N. M. Joshi Marg, Lower Parel (W), Mumbai 400013
Service Provider
Incorporated Company
Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Used Since :12/04/2016
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
ITALICA

3496469  02/03/2017
ITALICA FLOOR TILES LTD
8-A, NATIONAL HIGHWAY, AT : MAKANSAR (BANDHU NAGAR), MORBI - 363642. GUJARAT - INDIA

SERVICE PROVIDER

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, 2ND FLOOR, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KANKARIA, AHMEDABAD - 380022.
GUJARAT - INDIA.

Proposed to be Used

AHMEDABAD

SERVICES RELATED TO SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INSUTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE INCLUDED IN CLASS - 42.
Trade Marks Journal No: 1903, 27/05/2019 Class 42

SIDDHARTHA BHATTACHARYA
BISWAJIT MUKHERJEE
SOUMEN BANERJEE
SHIPRA BHATTACHARYA

trading as; SBS TECHNOLOGIES

45 DHARAMTALA ROAD, P.O.BALLY, HOWRAH-711201

SERVICE PROVIDER
PARTNERS

Address for service in India/Attorney address:

S. CHATTERJEE & ASSOCIATES
349/3, INDIRA GANDHI ROAD, KONNAGAR, HOOGHLY, PIN 712 235, WEST BENGAL, INDIA.

Used Since: 01/01/2017

KOLKATA

BROCHURE DESIGNING AND DEVELOPMENT, WEBSITE DEVELOPMENT, ONLINE PROMOTIONS, LOGO DESIGNING AND SOFTWARE DEVELOPMENT.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS "INDIA SOLUTION" EXCEPT AS DEPICTED.

FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
3508155  15/03/2017

MINNIE BHATT

trading as ;MINNIE BHATT DESIGN

G2, TRADE WORLD A, KAMALA MILLS, LOWER PAREL, MUMBAI-400 013, MAHARASHTRA, INDIA

SERVICE PROVIDER

INDIAN NATIONAL

Address for service in India/Agents address:

HETAL SHAH & ASSOCIATES.

5, NAVSWROOP SOCIETY, NEAR PARLE COLLEGE, VILE PARLE (E), MUMBAI-400 057.

Used Since :01/04/2007

MUMBAI

ARCHITECTURAL SERVICES; DESIGN SERVICES; GRAPHIC DESIGN SERVICES; DESIGN AND DEVELOPMENT OF REAL ESTATE; DESIGN AND DEVELOPMENT OF BUILDINGS, COMMERCIAL PREMISES AND HOUSES; LANDSCAPE DESIGN SERVICES; FURNITURE AND HOUSEHOLD ITEM DESIGN SERVICES; PROVISION OF CONSULTANCY, INFORMATION AND ADVISORY SERVICES IN RELATION TO ALL OF THE AFORESAID
FIELDMASTER

3511525  21/03/2017

PRIYA MANISH PATEL
PLOT NO. 128, ROAD NO. 5, KATHWADA GIDC, AHMEDABAD 382430, GUJARAT STATE, INDIA
Sole Proprietor

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
3528064  18/04/2017
RAJESH KUMAR GOYAL
trading as ;RAJESH KUMAR GOYAL
FLAT 1 E,BLOCK 9,SPACE TOWN,VIP ROAD,KOLKATA - 700052.
SERVICE, MERCHANT, TRADER
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
Startup Sherpa

**3528065**  18/04/2017

RAJESH KUMAR GOYAL

trading as ;RAJESH KUMAR GOYAL

FLAT NO.1E,BLOCK 9,SPACE TOWN,VIP ROAD,KOLKATA 700052

SERVICE, MERCHANT, TRADER

Address for service in India/Attorney address:

BHARATIYA TRADE PROTECT BUREAU

DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used

KOLKATA

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
TRUESIGHT
3533558   25/04/2017

BMC SOFTWARE, INC.
2103 CityWest Blvd, Houston, Texas 77042 USA
a Delaware corporation

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since :31/03/2012

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; Software as a service (SAAS) services featuring enterprise software used to track, analyze and improve the performance and availability of applications, infrastructure and business services.
3556955  25/05/2017

PUSHPENDR SINGH GAUR
1, ANAND DHAAM, OPP. KUKRAIL PICNIC SPOT GATE, FARIDI NAGAR, LUCKNOW
SERVICE PROVIDER

Address for service in India/Attorney address:
AJAY KUMAR TIWARI
209, Second Floor, Murali Bhawan, Ashok Marg, Hazarat Ganj, Lucknow, Uttar Pradesh-226001
Used Since :01/01/2001

DELHI

PROVIDING CERTIFICATION SERVICES NAMELY ISSUANCE OF CERTIFICATES AND INSPECTION SERVICES.
3571156  15/06/2017

OFFICUS INFRASTRUCTURE PRIVATE LIMITED
8, Ho-Chi-Minh Sarani, Harrington Mansion, G-12, Ground Floor, Kolkata - 700071, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Proposed to be Used
KOLKATA
Architectural and engineering services; Research & design services; Construction drafting; Land surveying; Calibration services; Design of building interiors & exteriors; Research on building construction; Industrial and graphic art design; Hosting computer sites [websites]; Providing search engines for the internet; Hosting web portals; Hosting e-commerce platforms on the Internet; Computer programming; Software as a service [SaaS]; Server hosting; Material testing; Quality control; Surveying.
3621735  28/08/2017

SHUBHAM BHARTIYA
D-603, BUILDING NO.-2/3/4, MANISH NAGAR, 4-BUNGALOWS, J.P. ROAD, ANDHERI ( WEST ), MUMBAI, MAHARASHTRA 400058

INDIVIDUAL

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
SOFTWARE REPAIR, SOFTWARE RENTAL, SOFTWARE CONSULTANCY, SOFTWARE INSTALLATION, SOFTWARE CREATION, SOFTWARE DEVELOPMENT, SOFTWARE RESEARCH, SOFTWARE ENGINEERING, SOFTWARE DESIGN & SOFTWARE AUTHORING.
3626907  04/09/2017
INSTELLAR TECH PRIVATE LIMITED
trading as ;INSTELLAR TECH PRIVATE LIMITED
HARIRAM, 4TH FLOOR, NEW NO. 37-9, OLD NO. 16-9, COLLEGE ROAD, CHENNAI - 600 006, TAMIL NADU, INDIA.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
JANNAVI RAGHURAMAN
6D, BLOCK II, RAMANIYAM ABBOTSBURY, NO.74, CP RAMASWAMY ROAD, ALWARPET, CHENNAI-600018.
Used Since :05/03/2015
To be associated with:
3626906
CHENNAI
INFORMATION TECHNOLOGY, WEBSITE DEVELOPMENT, MOBILE APPLICATION DEVELOPMENT, WEBSITE AND MOBILE USER INTERFACE (UI), DESIGN AND USER EXPERIENCE (UX) DESIGN, S-A-A-S (IT/SOFTWARE) PRODUCT DEVELOPMENT, ONLINE STRATEGY CONSULTING, INTERNET OF THINGS (IOT), ARTIFICIAL INTELLIGENCE (AI).
Priority claimed from 05/06/2017; Application No. : 87475491 ;United States of America
3695607  05/12/2017
AMERICAN AXLE & MANUFACTURING, INC.
One Dauch Drive, Detroit Michigan 48211-1198, United States of America
Body Incorporate
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Engineering services in the field of land vehicle parts.
3708053  21/12/2017
M/S. ENVIRO GREENS
222, OFFICERS COLONY, DHARAMPURA, NEW AIRPORT ROAD, RAIPUR (C.G.)
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :07/11/2016

MUMBAI
Environmental engineering services, environmental consulting services and solutions, consultancy and services related to environmental business practices, greenbiz, climate change, corporate environment practices

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
ANJALI RAWAT TRADING AS ANJALI RAWAT ARCHITECTS
620 AVIOR, NIRMAL GALAXY, L.B.S MARG, MULUND (W) -400080, MAHARASHTRA, INDIA
Proprietorship
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proposed to be Used
MUMBAI
ARCHITECTURAL & DESIGN CONSULTANCY
3732147   19/01/2018
INDUSIND BANK LIMITED
2401 GEN THIMMAYYA ROAD, CANTONMENT, PUNE-411001
SERVICE PROVIDER
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
3734254  22/01/2018
CITYLABS URBAN PLANNING & DESIGN PVT LTD
Unit FOF- B-10A , 4th floor, Art Guild House, Phoenix Market city, Kurla ( west) Mumbai 400 070
A company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
3734253

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; engineering services; architecture services

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3734253.
CITYLABS
3734255  22/01/2018
CITYLABS URBAN PLANNING & DESIGN PVT LTD
Unit FOF- B-10A , 4th floor, Art Guild House, Phoenix Market city, Kurla ( west) Mumbai 400 070
A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
3734253, 3734254

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; engineering services; architecture services

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:APP.NO.3734253.
3740326  30/01/2018
RELSAFE PRA CONSULTING PRIVATE LIMITED
FLAT NO 1903/04, TRIBECA, HIRANANDANI ESTATE, GHODBUNDER ROAD, THANE WEST - 400607
SERVICE PROVIDER
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used
Mumbai
Conducting Technical Project Studies; Technological Consultancy in respect of Risk Management and Safety Assessment
COLOURVISTA

3762789  23/02/2018

JSW PAINTS PRIVATE LIMITED
JSW Centre, Bandra Kurla Complex, Bandra (East), Mumbai -400051
A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; and the aforesaid services rendered in relation to steelmaking, metal making, painting, cementing, home improvement, coating, construction, repair and maintenance, chemicals, and industries thereto; analysis of paints; information services relating to the combination of colours, paints and furnishings; providing customized colour combination through electronic communication networks whereby users are able to pick a colour from the various colours inbuilt in the system; interior designing services.
3769603  05/03/2018
SHILPA H S
2205, 4th Main Road, 5th Cross Road, 2nd block, JP Nagar 8th Phase, Bengaluru – 560076
Sole Proprietor

Address for service in India/Attorney address:
AGRAA LEGAL
2nd Floor, Shivshankar Plaza, #19, Lal Bagh Road, Richmond Circle, Bangalore - 560 027
Used Since :09/03/2015

CHENNAI
Design of interior décor; engineering; industrial design; technological consultancy; interior design;
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS INTERIOR DESIGN DESK EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
3772698  08/03/2018
PNG BROTHERS
693, Narayan Peth, Kunte Chowk, Laxmi Rd, Pune 411030, Maharashtra, India
Partnership Firm
Address for service in India/Agents address:
SHAILENDRATHATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Used Since :21/09/2017
To be associated with:
3772687, 3772690, 3772693, 3772696
MUMBAI
Designing and development services including jewellery designing.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3772692.
3772701  08/03/2018
PNG BROTHERS
693, Narayan Peth, Kunte Chowk, Laxmi Rd, Pune 411030, Maharashtra, India
Partnership Firm
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Used Since  :21/09/2017
To be associated with:
3772689, 3772692, 3772695, 3772698
MUMBAI
Designing and development services including jewellery designing.
VCREATICK
3808108  17/04/2018
SACHIN VISHRAM NERURKAR
A-305, 3RD FLOOR, SHREE GANESH LEELA CO. OP. HOUSING SOCIETY, OPP. ITC HOTEL, DR. SHIRODKAR ROAD,
PAREL, MUMBAI-400012
SERVICE PROVIDER
PROPRIETARY FIRM
Proposed to be Used
MUMBAI
ADVISORY SERVICES RELATING TO INTERIOR DESIGN, ARCHITECTURAL DESIGN FOR INTERIOR DECORATION,
COMMERCIAL INTERIOR DESIGN, CONSULTANCY RELATING TO SELECTION OF FURNISHING FABRICS [INTERIOR
DESIGN], CONSULTANCY RELATING TO SELECTION OF CURTAINING [INTERIOR DESIGN], CONSULTANCY RELATING
TO SELECTION OF LOOSE COVERS FOR FURNITURE [INTERIOR DESIGN], CONSULTANCY SERVICES RELATING TO
INTERIOR DESIGN, DECOR (DESIGN OF INTERIOR-), DESIGN OF BUILDING INTERIORS, DESIGN OF INTERIOR DECOR
FOR SHOPS, DESIGN OF INTERIOR DECORATION, DESIGN SERVICES FOR BUILDING INTERIORS, DESIGN SERVICES
FOR THE INTERIOR OF BUILDINGS, DESIGN SERVICES RELATING TO INTERIOR DECORATING FOR HOMES, DESIGN
SERVICES RELATING TO INTERIOR DECORATING FOR OFFICES, DESIGN SERVICES RELATING TO SHOP INTERIORS,
DESIGN SERVICES RELATING TO INTERIOR DECORATION, FURNISHING DESIGN SERVICES FOR THE INTERIORS OF
SHIPS, FURNISHING DESIGN SERVICES FOR THE INTERIORS OF AIRCRAFT, FURNISHING DESIGN SERVICES FOR THE
INTERIORS OF BUILDINGS, FURNISHING DESIGN SERVICES FOR THE INTERIORS OF AUTOMOBILES, INFORMATION
SERVICES RELATING TO THE HARMONISATION OF COLOURS, PAINTS AND FURNISHINGS FOR INTERIOR DESIGN,
INFORMATION SERVICES RELATING TO THE COMBINATION OF COLOURS, PAINTS AND FURNISHINGS FOR INTERIOR
DESIGN, THE SERVICES OF ENGINEERS AND SCIENTISTS WHO UNDERTAKE EVALUATIONS, ESTIMATES, RESEARCH
AND REPORTS IN THE SCIENTIFIC AND TECHNOLOGICAL FIELDS (INCLUDING TECHNOLOGICAL CONSULTANCY);
COMPUTER AND TECHNOLOGY SERVICES FOR SECURING COMPUTER DATA AND PERSONAL AND FINANCIAL
INFORMATION AND FOR THE DETECTION OF UNAUTHORIZED ACCESS TO DATA AND INFORMATION; SERVICES
PROVIDED BY PERSONS, INDIVIDUALLY OR COLLECTIVELY, IN RELATION TO THE THEORETICAL AND PRACTICAL
ASPECTS OF COMPLEX FIELDS OF ACTIVITIES; SUCH SERVICES ARE PROVIDED BY MEMBERS OF PROFESSIONS
SUCH AS CHEMISTS, PHYSICISTS, ENGINEERS, COMPUTER PROGRAMMERS
3825697    07/05/2018
SELVAM.N
trading as ;NKS MARRIAGE DECORATORS
NO.5, KAMARAJAR STREET, SEVILIMEDU, KANCHIPURAM-631 502, TAMILNADU, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
K.P.PADMANABHAN,BA,BL.
NO:90, J.J.COMPLEX, THIRUMANGALAM, ANNA NAGAR, CHENNAI - 600040.
Used Since :01/04/2010

CHENNAI
DESIGN SERVICES RELATING TO INTERIOR DECORATION.
4072153   30/01/2019
STUDIO FIORE
H.No. 672/1, Chaw Mandi, Near Malviya Chowk, Roorkee
Service Providers
Partner

Proposed to be Used
DELHI

Studio Fiore is a interior design studio which provides interior design, furniture design, interior decoration.
FAVEO TRACK

4074961  02/02/2019

M/S FAVEO MANAGEMENT SERVICES PRIVATE LIMITED
112, NAVJEEVAN COMPLEX, STATIONROAD, JAIPUR-302006
BODY INCORPORATE

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

scientific and technological services and research and design relating thereto industrial analysis and research services
design and development of computer hardware and software in class 42
4080117  07/02/2019
TYA BUSINESS SOLUTIONS PRIVATE LIMITED
R.K COMPLEX, 2nd FLOOR NO. 152 K.H.B COLONY, 5th BLOCK, KORAMANGLA BANGALORE Bangalore KA 560095 IN
Accounting outsourcing and various business advisory services
Private Limited Company
Used Since :05/12/2013
CHENNAI
DEVELOPMENT OF END TO END ACCOUNTING SOFTWARE AND ERP
4100287  26/02/2019
TECHINDUSTAN SOLUTIONS PRIVATE LIMITED
trading as ;TECHINDUSTAN SOLUTIONS PRIVATE LIMITED
1122/12, RAM NAGAR COLONY, THANESAR, HARYANA, 136118
BODY INCORPORATED UNDER INDIAN COMPANY ACT 2013

Proposed to be Used
DELHI

Scientific and Technological Services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
QFIX INFOCOMM PRIVATE LIMITED
709/710, CORPORATE ANNEXE, NEAR UDYOG BHUVAN, SONAWALA ROAD, GOREGAON (EAST), MUMBAI- 400063,
MAHARASHTRA, INDIA
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI
HOSTING E-COMMERCE PLATFORMS ON THE INTERNET, WEB SITE, WEBSITE DESIGNING, SOFTWARE AND
SOFTWARE DEVELOPMENT SERVICES
4111237  08/03/2019
AMALGUS INDIA LIMITED
16TH Floor, Tower-A, Dlf Building No 9, Dlf Cyber City Gurgaon Gurgaon Hr 122002
Body Incorporate

Address for service in India/Attorney address:
PRINCE
B-2/58 SECTOR –18 ROHINI DELHI 110085

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
MR. VINOD KUMAR A P TRADING AS MEDIA MILLS
No 15, 7th CROSS, 5th MAIN, KEB LAYOUT, SANJAY NAGAR MAIN ROAD, BANGALORE-560054, KARNATAKA, INDIA
Sole Proprietor

Address for service in India/Agents address:
PRADEESH P.L
TRUMARX, 1ST FLOOR, NO.2, 5TH CROSS,, 80 FEET ROAD, INDIRA NAGAR, 1ST STAGE(NEXT CV RAMAN GENERAL HOSPITAL), MICHELPALOYA, BANGALORE-560038.

Used Since : 20/09/2012

CHENNAI

Interior design; Interior decorating; Interior decoration consultancy; Commercial interior design; Interior design services; Interior decor design; Interior decorating design; Interior design of stores; Interior design of shops; Interior decor design services; Design of building interiors; Interior and exterior design services; Architectural design for interior decoration; Space planning [design] of interiors; Design of building interiors and exteriors; Design services relating to interior decorating for offices; Furnishing design services for the interiors of buildings; Providing information in the field of interior design via a website; Information services relating to the combination of colours, paints and furnishings for interior design
INCREMENTAL
4118042 15/03/2019
XELPMOC DESIGN AND TECH LIMITED
#17, 4th Floor, Agies Building, 1st 'A' Cross, 5th Block, Koramangala, Bengaluru - 560034
Public Company
Address for service in India/Attorney address:
QUASAR LEGAL
565/1, 7TH B MAIN, HAL II STAGE, BANGALORE - 560 008.
Proposed to be Used
CHENNAI
Design and development of computer hardware and software, including cloud computing; computer programming; computer software design; computer system analysis; computer system design; computer software consultancy; computer virus protection services; computer technology consultancy; computer security consultancy; conversion of data or documents from physical to electronic media; conversion of computer programs and data, other than physical conversion; creating and maintaining web sites for others; creating and designing website-based indexes of information for others [information technology services]; data security consultancy; data encryption services; duplication of computer programs; electronic data storage; providing information on computer technology and programming via a web site; installation of computer software; internet security consultancy; maintenance of computer software; monitoring of computer systems by remote access; monitoring of computer systems to detect breakdowns; off-site data backup; outsource service providers in the field of information technology; platform as a service [PaaS]; recovery of computer data; server hosting; software as a service [SaaS]; software development in the framework of software publishing; technical research; technological consultancy; updating of computer software.
4118427  15/03/2019
BALAJI TELEFILMS LIMITED
C-13, Balaji House, Dalia Industrial Estate, New Link Road, Andheri (West), Mumbai-400053
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
CADEM
4118937    15/03/2019
M/S CADEM TECHNOLOGIES PVT LTD.,
No.264/75, 36th Cross, 8th Block, Jayanagar, Bangalore - 560070
Private Limited Company
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :01/01/1988
CHENNAI
Computer Programming, Computer Software Design, Computer System Analysis
4119797  16/03/2019
MR BHAVIN Y. THAKKAR
RAM, 2- KRUSHNAKUNJ SOCIETY, OPP SHIVAJI PARK, RAIYA ROAD, RAJKOT 360007
SOLE PROPRIETOR
Address for service in India/Agents address:
SAMPAT DHURUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
GRAPHIC DESIGNING, LOGO DESIGNING, CUSTOMIZED SOFTWARE DEVELOPMENT SERVICES, DEVELOPMENT AND CREATION OF COMPUTER PROGRAMME HOSTING AN ONLINE WEBSITE FEATURING SERVICES, SEARCH ENGINE OPTIMIZATION, APPLICATION SERVICE PROVIDER, PROVIDING, HOSTING, MANAGING, DEVELOPING, AND MAINTAINING APPLICATIONS, SOFTWARE, WEB SITES, AND DATABASES, PROVIDING A WEB-BASED SYSTEM AND ONLINE PORTAL, E-MAIL SYSTEM DESIGN AND IMPLEMENTATION
4121670    18/03/2019
ADITYA DHANIRAM DUBEY
OFFICE NO 22, 3rd FLOOR, BGTA NARMADA, BUILDING NO B6, WADALA TRUCK TERMINAL, OPPOSITE MARUTI SUZUKI SHOWROOM, MUMBAI - 400037
Trading as HOME DCOR

Address for service in India/Attorney address:
MANSI GAWDE
401,1/A,HEMAPARK,V.S.MARG,BHANDUP(EAST),MUMBAI-400042

Proposed to be Used
MUMBAI
INTERIOR DESIGN, INTERIOR DECORATING SERVICES, DESIGN SERVICES, IMPROVEMENTS, CONSTRUCTION, REPAIRS AND MAINTENANCE AND CONSULTATION SERVICES FOR HOMES /COMMERCIAL/ INDUSTRIAL PROPERTIES
Proposed to be Used

To be associated with:

2378717

DELHI

Services for providing temporary use of online software to consumers of mobile devices which allow users to remotely view, monitor, scan and track user account activity for facilitating telecommunications cost controls, and administrator controls, including providing capabilities such as bill shock prevention, usage management, locking and wiping devices, location tracking with geo-fencing alerts, blacklist/whitelist phone calling controls, content monitoring, device usage policy enforcement based on usage, location, time of day and other administrator-defined restrictions, messaging, notification lists, emergency alerts and location tracking, in addition to other monitoring, analysis, alerting and control features; providing temporary use of online non-downloadable software, namely, software for providing enhanced connectivity between individuals by determining the availability and activity of individuals or groups of individuals at different communication mediums, namely, voice, SMS, e-mail, social media and/or instant messaging; providing temporary use of online non-downloadable software, namely, software for tracking, auditing and/or providing reports on communication usage and activity, namely, voice, SMS, e-mail, social media and/or instant messaging; providing temporary use of online non-downloadable software, namely, software for implementing communication controls based on an individual's location, relationship, calendar schedule, voice usage, SMS usage, e-mail usage, social media usage and/or instant messaging usage; providing temporary use of online non-downloadable software, namely, software for tracking an individual's location, availability, schedule, voice usage, data usage and/or SMS usage to provide for enhanced connectivity between users; providing temporary use of online non-downloadable software, namely, software for providing information, auditing and/or reporting about an individual's location, availability, activity, schedule, voice usage, data usage and/or SMS usage; providing temporary use of online non-downloadable software, namely, software for tracking an individual's location, availability, activity, schedule, voice usage, data usage, SMS usage to audit and/or score an individual's effectiveness in communicating with others; providing temporary use of online non-downloadable software, namely, software for directing communications between individuals based on an individual's location, communication history, communication activity, communication patterns, and communication preferences or controls; providing temporary use of online non-downloadable software, namely, software for monitoring, auditing, reporting on and/or comparing expenditures of one company, group or individual to one or more companies, groups or individuals, namely, monitoring, auditing reporting and/or comparing resource usage, performance and/or expense; providing temporary use of online non-downloadable software, namely, software for monitoring, auditing, reporting and/or comparing usage, performance, expense, license and subscriptions associated with hosted services and software, cloud services and software, hosted infrastructure and platforms, internet of things (IOT) devices and services, SaaS, PaaS and IaaS; software as a service (SAAS), namely, software for use in managing and monitoring wireless communication device inventory, managing employee and company wireless communications plans, procuring wireless communications plans and devices, account billing and invoice processing, monitoring and obtaining reports regarding mobile device usage and inventory, obtaining information regarding wireless devices and related accessories, and obtaining information regarding wireless plans and carrier options; computer technology support services, namely, help desk services in the field of wireless telecommunications devices; specialized wireless device services, namely, pre-loading customer phone books, loading company specific information and literature on devices, and testing of wireless devices with wireless carriers; software as a service (SAAS) featuring robotic process automation software for automating the sales process, allowing access to an interactive web browser chat, automating transactions between carriers, managing automated communications, and automating billing to consumers in the field of wireless mobile communications; computer technology support services, namely, help desk services; specialized wireless device services, namely, pre-loading customer phone books, loading company specific information and literature on devices, and testing of wireless devices with wireless carriers; computer software development services; providing on-line non-downloadable computer software programs for use in preparing split billing and invoice applications; reporting and optimization tools in the nature of on-line non-downloadable computer software for preparing business reports; on-line non-downloadable computer software that provides web-based access to applications and services through a custom portal interface for managing wireless phones and wireless data connectivity devices in the nature of smart phones and laptop computers.
Trade Marks Journal No: 1903, 27/05/2019 Class 42

4127398 25/03/2019
MIRSHAD C
#9,MIG 707 CHS 4TH PHASE YELAHANKA NEW TOWN BANGALORE, KARNATAKA - 560064
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Interior design, Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4127631  25/03/2019
KIRUTHIKA ARUMUGAM
No.9/26-A, Subrabath Flats, TNGO Colony 4th Street, Nanganallur (P.O), Chennai, Tamil Nadu -600 061
Individual

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4127934  25/03/2019
MAXXMANN COMMUNICATIONS PVT LTD
SCO NO. 341-342, 1ST FLOOR, SECTOR-34A, CHANDIGARH
MY TRADEMARK CLASS IS 42
PVT LTD
Used Since :04/06/2018
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4128032  26/03/2019
SHENZHEN TRANSCHAN TECHNOLOGY LIMITED
Room 03, 23/F, Unit B Building, No 9, Shenzhen Bay Eco- Technology Park, Yuehai Street, Nanshan District, Shenzhen City, China

Company

Address for service in India/Attorney address:
KIPG
K-2/5 (OPP. CENTRAL ARCADE), DLF PHASE-II, GURGAON, NATIONAL CAPITAL REGION, HARYANA, INDIA

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
DYNAMAX

4128435  26/03/2019
TEGA INDUSTRIES LIMITED
147, Block-G, New Alipore Kolkata-700 053, West Bengal, India

Body Incorporate

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Proposed to be Used
KOLKATA
Design Of Industrial Products; Engineering Design; Industrial Engineering Design Services; Mechanical Engineering Services (Design)
SARTHI DIGITAL SOFTWARE SOLUTIONS PVT. LTD.
CA-118B, JANTA FLATS, HARI NAGAR, NEW DELHI

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used

DELHI

Computer programming services, Scientific computer programming services, Computer software programming services, Advisory services relating to computer programming, Computer software design, development and programming services and related service information service activities included in class 42
4128887   26/03/2019
SHIVA KUMAR GUDLAWAR
H.NO181,SILENT AVENUE,DAMMAIGUDA, ROAD NO.01,HYDERABAD 500083
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Research in the field of pharmaceuticals, Providing information about medical and scientific research in the field of pharmaceuticals, Laboratory research services relating to pharmaceuticals, Testing, inspection and research services in the fields of pharmaceuticals.
WEBONIX

4128909    26/03/2019
SIDDHARTH UJWAL DOSHI
Flat No 4, Laxmi Mahal Apartment, 2163, Sadashiv Peth, Near Nilayam Cinema, Pune, Maharashtra - 411030
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Software development.
MAHAVIR CONSULTANTS LLP
3 BLDG NO C2, SHREE MAHAVIR JAIN CHS LTD, KANDIVALI (W), MUMBAI-400067

Address for service in India/Agents address:
VIRAJ TAKSANDE
BLOCK NO.2, UNIVERSAL REGENCY APARTMENT, SOMALWAD

Proposed to be Used
MUMBAI

COMPUTER PROGRAMMING; COMPUTER SERVICES; DESIGNING/CREATION/MAINTENANCE OF WEBSITE; PLANNING/DESIGNING/INTRODUCTION AND MAINTENANCE OF COMPUTER SOFTWARE, HARDWARE AND CONSULTANCY THEREOF; UPDATING OF COMPUTER PROGRAM; CONSULTANCY IN THE FIELD OF INSTALLATION/EXPANSION/CONFIGURATION/UPDATE OF COMPUTER PROGRAM; ARCHITECTURE, SURVEYING, DESIGNING OF MACHINES/ APPARATUS/INSTRUMENTS (INCLUDING THEIR PARTS) OR SYSTEMS COMPOSED OF SUCH MACHINES/APPARATUS/INSTRUMENTS; CONSULTANCY IN THE FIELD OF DESIGN/DEVELOPMENT OF COMPUTER NETWORK; INTRODUCTION AND EXPLANATION RELATING TO PERFORMANCE, OPERATION, OF COMPUTERS, AND ALLIED MACHINES THAT REQUIRE HIGH OF THE OPERATORS TO MEET THE PURPOSED ACCURACY IN OPERATING THEM; TECHNICAL PROJECT RESEARCH; DEVELOPMENT AND RESEARCH SERVICES FOR THIRD PARTIES RELATED TO NEW PRODUCTS; TECHNICAL PROJECT MANAGEMENT IN THE FIELD OF INFORMATION TECHNOLOGY; ENGINEERING SERVICES, TECHNICAL RESEARCH; INTERNET SERVICES AND COMPUTER ASSISTED RESEARCH; DEVELOPMENT AND DESIGN OF COMPUTER PROGRAMS RELATED TO E-COMMERCE; MANagements OF INTERNET WEBSITE CONTENTS; RENTAL OF ACCESS TIME TO ELECTRONIC COMMERCE PLATFORMS.

Trade Marks Journal No: 1903 , 27/05/2019

Class 42

4129488 27/03/2019
MAHAVIR CONSULTANTS LLP
3 BLDG NO C2, SHREE MAHAVIR JAIN CHS LTD, KANDIVALI (W), MUMBAI-400067

Address for service in India/Agents address:
VIRAJ TAKSANDE
BLOCK NO.2, UNIVERSAL REGENCY APARTMENT, SOMALWAD

Proposed to be Used
MUMBAI

COMPUTER PROGRAMMING; COMPUTER SERVICES; DESIGNING/CREATION/MAINTENANCE OF WEBSITE; PLANNING/DESIGNING/INTRODUCTION AND MAINTENANCE OF COMPUTER SOFTWARE, HARDWARE AND CONSULTANCY THEREOF; UPDATING OF COMPUTER PROGRAM; CONSULTANCY IN THE FIELD OF INSTALLATION/EXPANSION/CONFIGURATION/UPDATE OF COMPUTER PROGRAM; ARCHITECTURE, SURVEYING, DESIGNING OF MACHINES/ APPARATUS/INSTRUMENTS (INCLUDING THEIR PARTS) OR SYSTEMS COMPOSED OF SUCH MACHINES/APPARATUS/INSTRUMENTS; CONSULTANCY IN THE FIELD OF DESIGN/DEVELOPMENT OF COMPUTER NETWORK; INTRODUCTION AND EXPLANATION RELATING TO PERFORMANCE, OPERATION, OF COMPUTERS, AND ALLIED MACHINES THAT REQUIRE HIGH OF THE OPERATORS TO MEET THE PURPOSED ACCURACY IN OPERATING THEM; TECHNICAL PROJECT RESEARCH; DEVELOPMENT AND RESEARCH SERVICES FOR THIRD PARTIES RELATED TO NEW PRODUCTS; TECHNICAL PROJECT MANAGEMENT IN THE FIELD OF INFORMATION TECHNOLOGY; ENGINEERING SERVICES, TECHNICAL RESEARCH; INTERNET SERVICES AND COMPUTER ASSISTED RESEARCH; DEVELOPMENT AND DESIGN OF COMPUTER PROGRAMS RELATED TO E-COMMERCE; MANagements OF INTERNET WEBSITE CONTENTS; RENTAL OF ACCESS TIME TO ELECTRONIC COMMERCE PLATFORMS.
4130209  27/03/2019
SPY SECURA TECHNOLOGIES PRIVATE LIMITED
F-805, TITANIUM CITY CENTRE, NEAR SACHIN TOWER, ANAND NAGAR ROAD AHMEDABAD-380015
MANUFACTURER
PRIVATE LIMITED COMPANY
Used Since: 22/02/2019

AHMEDABAD

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4130612  27/03/2019
S.HARI HARA SHANMUGAN TRADING AS TRUELIFE NETWORKS
NO.2(2)55, S.N.V.S.LAYOUT 4TH STREET, KONGU MAIN ROAD, TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI

DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
WOODFLAKE BUSINESS SOLUTIONS AND RETAIL PRIVATE LIMITED
E.G.-18, SHCEME NO.-54, VIJAY NAGAR, INDORE, MADHYA PRADESH - 452010
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.

Used Since :04/03/2018

MUMBAI

Information technology [IT] consultancy; IT programming services; Computer graphics design services; Design services including Graphic and visual design ; Fashion design; Web design; Product design and development including New product design and development; Research and development for others with regard to new products; Industrial design; Brand design services; Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software included in Class 42.
4131581  29/03/2019
PRATHYUSHA IT SOLUTIONS PRIVATE LIMITED
55-4-76/1, OLD VENKOJI PALEM, VISAKHAPATNAM - 530022
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
PIWIK

4131858    29/03/2019

PIWIK PRO SP. Z O.O.
Sw. Antoniego 2/4, 50-073 Wroclaw Poland
A company incorporated under the laws of Poland

Address for service in India/Attorney address:
ACE INDIA LEGAL CONSULTANTS LLP
F-83, Ground Floor, Green Park (Main), New Delhi – 110016

Used Since :28/12/2015

DELI

Computer system analysis; Computer software design; Computer software consultancy.
4131942   29/03/2019
INFOCREDIT SERVICES PRIVATE LIMITED
6th Floor, 601, Empresa, 2nd Road, Khar (W), Mumbai – 400 052
INDIAN INHABITANT

Address for service in India/Agents address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601

Proposed to be Used
MUMBAI
MyBy
4132039   29/03/2019
PRECEPT LABS PRIVATE LIMITED
304, Elegance Opal, Bellandur Outer Ring Road, Next to Domino's Pizza, Karnataka - 560103
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :05/03/2019
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THEREO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE
4132169  29/03/2019
SALESMAST TECHSYSTEMS PRIVATE LIMITED
101, 2 RADHIKA PALACE, INDORE Indore MP 452010
SOFTWARE COMPANY
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
WEB BASED SERVICE (SOFTWARE); E-LEARNING SOFTWARE; E-LEARNING PORTAL SERVICE; SOFTWARE MAINTAINANCE SERVICE
4132178    29/03/2019
SUN PLUS SOFTWARE TECHNOLOGIES PVT. LTD
# 8/1, Lalbagh Road, Richmond Circle, Bangaluru-560025

Address for service in India/Attorney address:
BINDU SHARMA
ORIGIN IP SOLUTIONS LLP 213, SOBHA AQUAMARINE SARJAPUR OUTER RING ROAD BANGALORE - 560103

Proposed to be Used
CHENNAI
Software as a Service (SaaS); Platform as a service (PAAS) featuring computer software platforms for conducting feedback surveys based on scenario-based questionnaires
Trade Marks Journal No: 1903,  27/05/2019  Class 42

4132268    29/03/2019
SABIR ALI
DARURAHMA, OPPOSITE PAZHASSI QUARTERS, KANNUR DISTRICT, KERALA, INDIA, PIN-670006
INDIVIDUAL

Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT.TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4132328   29/03/2019
VINIL VINCENT
VAZHAPPILLY HOUSE, KALLOOR POST, THRISSUR DISTRICT, KERALA – 679 562
Registered
Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software.
PLANT.WORKS

4132514  29/03/2019
ERONKAN TECHNOLOGIES PVT. LTD.
4TH FLOOR, PUSHPAK, PANCHWATI CROSS ROADS, ELLISBRIDGE, AHMEDABAD – 380 006, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Proposed to be Used

AHMEDABAD
INFORMATION TECHNOLOGY SERVICES, INFORMATION TECHNOLOGY [IT] CONSULTING; CONSULTANCY RELATING TO THE DESIGN AND DEVELOPMENT OF COMPUTER PROGRAMMES AND SOFTWARE, SOFTWARE DESIGN, MAINTAINANCE OF SOFTWARE, SOFTWARE CONSULTANCY, WEB PAGE DESIGN SERVICES, COMPUTER GAME SOFTWARE DESIGN, PROGRAMMING OF COMPUTER GAMES, SOFTWARE DEVELOPMENT IN THE FRAMEWORK OF SOFTWARE PUBLISHING.
4132580 29/03/2019
FLOTOMATE TECHNOLOGIES PRIVATE LIMITED
6, Aryan Corporate Park, Thaltej-Shilaj Road, Near Shilaj Railway Crossing, Thaltej, Ahmedabad 380059, Gujarat, India.
A Company Incorporated under the Indian Company's Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since: 17/04/2017

AHMEDABAD
Software as a service [SaaS]
KNOWARTH

4132640   29/03/2019

KNOWARTH TECHNOLOGIES PRIVATE LIMITED
6, Aryan Corporate Park, Thaltej-Shilaj Road, Near Shilaj Railway Crossing, Thaltej, Ahmedabad 380059, Gujarat, India.
A Company Incorporated under the Indian Company’s Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since : 30/01/2014

AHMEDABAD

Software as a service [SaaS]
KNOWARTH TECHNOLOGIES PRIVATE LIMITED
6, Aryan Corporate Park, Thaltej-Shilaj Road, Near Shilaj Railway Crossing, Thaltej, Ahmedabad 380059, Gujarat, India.
A Company Incorporated under the Indian Company's Act.
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since : 30/01/2014
AHMEDABAD
Software as a service [SaaS]
4132693    29/03/2019
SMARTPADDLE TECHNOLOGY PRIVATE LIMITED
3rd Floor, Krislon House, Off. Saki Vihar Road, Sakinaka, Andheri (East) Mumbai-400072
Private Limited
Address for service in India/Attorney address:
ESHA AUNDHIYA
Flat No. 302, Nav Samaj Society, Near K.E.S. School, CST Road, Kalina, Sntacruz (East), Mumbai-400098
Used Since :19/12/2018
MUMBAI
packaging design
ACTALYA

4132742   29/03/2019

NOVARTIS AG
4002 Basel, Switzerland
A Swiss Corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Providing on-line non-downloadable software for use in the field of customer relationship management in the medical field.
Proposed to be Used

To be associated with:

MUMBAI

Computer software design; Computer software consultancy; Rental of computer software; Updating of computer software; Maintenance of computer software; Installation of computer software; Software development in the framework of software publishing; Software as a service [SaaS]; Research and development of new products for others; Consultancy in the design and development of computer hardware; Electronic data storage; Data encryption services; Data security consultancy; Recovery of computer data; Off-site data backup; Conversion of data or documents from physical to electronic media; Conversion of computer programs and data, other than physical conversion; Monitoring of computer systems for detecting unauthorized access or data breach; Computer technology consultancy; Telecommunications technology consultancy; Information technology [IT] consultancy; Outsource service providers in the field of information technology; Providing information on computer technology and programming via a web site; Creating and designing website-based indexes of information for others [information technology services].
4132755    29/03/2019

ECFY CONSULTING PRIVATE LIMITED
501/ 502 Abhar Plot No 46, 5th Road, Near Jain Temple, Khar West, Mumbai – 400052, India.
A Company Incorporated under the laws of India.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

Proposed to be Used

MUMBAI

Computer software design; Computer software consultancy; Rental of computer software; Updating of computer software; Maintenance of computer software; Installation of computer software; Software development in the framework of software publishing; Software as a service [SaaS]; Research and development of new products for others; Consultancy in the design and development of computer hardware; Electronic data storage; Data encryption services; Data security consultancy; Recovery of computer data; Off-site data backup; Conversion of data or documents from physical to electronic media; Conversion of computer programs and data, other than physical conversion; Monitoring of computer systems for detecting unauthorized access or data breach; Computer technology consultancy; Telecommunications technology consultancy; Information technology [IT] consultancy; Outsource service providers in the field of information technology; Providing information on computer technology and programming via a web site; Creating and designing website-based indexes of information for others [information technology services].
4132777  29/03/2019
INDIABULLS CONSUMER FINANCE LIMITED
M-62 & 63, First Floor, Connaught Place, New Delhi- 110001
A company duly incorporated under the companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
Trade Marks Journal No: 1903, 27/05/2019

4132825 29/03/2019
ASHEESH YADAV
H.No-22, Gopal Nagar, Kanpur road Lucknow 226023
INDIVIDUAL

Address for service in India/Attorney address:
RAHUL RAJPUT
206 Agarwal Chamber O & P Pocket Dilshad Garden Delhi -110095

Proposed to be Used
DELHI

Computer services, information services, creating indexes of information, websites and indexes of other information sources in connection with global computer networks
KRITHI INTERIORS

4132856   29/03/2019
KRITHIKA JAIN
Farooq Complex, 3-E, Jones Street, First Floor, Mannady, Chennai -60001
SOLE PROPRIETOR TRADING UNDER THE NAME AND STYLE OF "KRITHI INTERIORS"
Address for service in India/Attorney address:
JACOB KURIAN
NEW NO 21 (OLD NO 11), 2ND AVENUE, HARRINGTON ROAD, CHETPET, CHENNAI- 600031.

Proposed to be Used
CHENNAI

Interior Design Services and Interior Decorating Services Being Services included in Class 42
4133037  30/03/2019
CLOUDSTUFF TECHNOLOGY PVT LTD.
E-43/1, Okhla Phase-II, New Delhi - 110020
Private Limited Company

Address for service in India/Attorney address:
ANKUR RAHEJA ADV.,
1-C BLOCK B-2, OPP, HEALTHWAYS GYM, LAWRENCE ROAD DELHI 110035
Used Since :01/03/2019

DELHI
4133238   30/03/2019
MR.ramesh sharma trading as m/s. open eye news
26, crystal ideal city, awadhpuri, bhopal (m.p)
Proprietroy concern

Address for service in india/agents address:
sangeeta sandeep pal
301/b, devendra sadan, chs ltd., nr. rane hospital, majas road, jogeshwari(east), mumbai-400060.

proposed to be used
mumbai
consultancy services relating to research in the field of environmental protection
4133923  31/03/2019
PINGCUBE SOFTWARE PRIVATE LIMITED
C/O TWINKLE SAMUEL NO- 60/1, MANASABA PALACE, FLAT - G1, ATMANANDA COLONY, SULTANPALLY, RT NAGAR, BANGALORE - 560032
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Software development, Computer software development, Software development services, Software design and development, Research in the field of information technology.
SMARTER BIZ TECHNOLOGIES PRIVATE LIMITED
trading as ; SMARTER BIZ TECHNOLOGIES PRIVATE LIMITED
GROUND FLOOR, INDIQUBE-ORION, KATHA NO.1802/55/13/55/11B, (SY NO.55/13 AND 55/11B) HARALUKUNTE VILLAGE,
24TH MAIN ROAD, 2ND SECTOR, HSR LAYOUT, BANGALORE-560 102
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Used Since :12/02/2014

CHENNAI
DEVELOPMENT, CREATION, RESEARCH AND DESIGNING, IMPLEMENTATION AND DEALING IN SYSTEMS AND
APPLICATION SOFTWARE FOR MICROPROCESSOR BASED INFORMATION SYSTEMS MAINLY MOBILE DEVICES,
TABLETS ETC INCLUDING INFORMATION TECHNOLOGY ASSIGNMENTS AND LEASING, PURCHASING SELLING OR
IMPORTING OF HARDWARE OR SOFTWARE OR ELECTRONIC COMPONENTS IN ORDER TO FACILITATE
SOFTWARE RESEARCH DEVELOPMENT AND TESTING AND INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH
SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4134436  02/04/2019
VISHAL INAMDAR
F4 202, Happy Home Heights, Poonam Gardens, Mira Road East-401107
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :01/10/2018

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
UNAIS MUSTAFA
PROPRIETOR, M/s PAGE 3 STUDIO, FATHIMAS, VELAPURAM BRIDGE, PAPPINISSERI P O, KANNUR DISTRICT, KERALA
STATE, PIN-670561,INDIA

Single Firm

Address for service in India/Attorney address:

ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-
682 018

Used Since :24/04/2012

CHENNAI

FASHION DESIGN SERVICES OR DESIGN CONSULTANCY SERVICES, FASHION ACCESSORY DESIGN SERVICES,
PROVIDING INFORMATION ABOUT FASHION DESIGN SERVICES BEING INCLUDED IN CLASS 42.
4134906  02/04/2019
ADIVID TECHNOLOGIES PVT LTD
267, RAJEV GANDHI NAGAR, KOTA - 324005
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
SOLE HEAD

4135015  01/04/2019

KITTENS (INDIA) PRIVATE LIMITED
9, Dhanshree Building, P. G. Solanki Path, Lamington Road, Grant Road, Mumbai – 400 007
Private Limited Company

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI

Dress Designing Services Included In Class 42.
ASTERIA AEROSPACE PVT LTD.
No. 248, 3rd Floor, Samhitha Plaza, Indiranagar 80 Ft Road, Bangalore 560038, India
A company organised under the laws of India

Address for service in India/Attorney address:
NITIN MASILAMANI
Masilamani Law Partners, B-25, Sector 92, NOIDA, Uttar Pradesh, 201304, India

Used Since: 15/05/2018

CHENNAI

Providing on-line non-downloadable software or software as a service (SAAS) services featuring: (i) software for receiving or accessing aerial, terrestrial, and satellite imagery, photographic data, site data, map data and geospatial data, and for data management and analysis; software for viewing, analysing or sharing aerial, terrestrial, and satellite imagery, photographic data, site data, map data and geospatial data received from aerial vehicles, unmanned aerial vehicles or drones; software for viewing, processing, storing and retrieving aerial, terrestrial, and satellite imagery, photographic data, site data, map data and geospatial data relating to work site operations or industrial operations, that has been captured by an aerial vehicle; (ii) software for operating, controlling, maintaining, monitoring, logging, or navigating unmanned aerial vehicles, drones, autonomous aircraft or autonomous vehicles; software for receiving and transmitting real-time or post-flight data to or from unmanned aerial vehicles, drones, autonomous aircraft or autonomous aerial vehicles; software for receiving or transmitting videos, images, sensor data, flight telemetry, flight control, flight plan, flight health and flight log data to and from unmanned aerial vehicles, drones, or autonomous aircraft or autonomous aerial vehicles; (iii) software for storage, management, retrieval, remote access or remote distribution of flight data, videos, images, sensor data, flight telemetry, flight control, flight plan, flight health or flight log data received at or from unmanned aerial vehicles, drones, or autonomous aircraft or autonomous aerial vehicles; and (iv) software for monitoring or generating alerts based on data received at or from unmanned aerial vehicles, drones, or autonomous aircraft or autonomous aerial vehicles; or for sending alerts from sensors or applications to unmanned aerial vehicles, drones, or autonomous aircraft or autonomous aerial vehicles
Warrzy
4135176  02/04/2019
M/S.DSGN INC
109/B Wing , Harmony, Raheja Vihar, Chandiwali, Andheri – (E) Mumbai - 400072
Proprietorship
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
MUMBAI
Computer project management services
TRADE MARKS JOURNAL NO: 1903, 27/05/2019 Class 42

4135891 03/04/2019
ANBARASAN SUBRAMANIAN
trading as: LA TECHNOLOGY SOLUTIONS
4-2-20, NADAR PETTAI, SINGAMPUNARI-630502, INDIA
SERVICES PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
D.GANESH RAJ
NO.16, KAMARAJAR STREET, SRI RAM NAGAR, PHASE-3, SATHUVACHARI, VELLORE-632 009

Proposed to be Used
CHENNAI
COMPUTER SOFTWARE AND HARDWARE BASED SERVICES INCLUDING CONSULTANCY, DESIGN, DEVELOPMENT, MAINTENANCE, LICENSING AND SUPPORT SERVICES
4135892  03/04/2019
ANBARASAN SUBRAMANIAN
trading as ;LA TECHNOLOGY SOLUTIONS
4-2-20, NADAR PETTAI, SINGAMPUNARI-630502, INDIA
SERVICES PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
D.GANESH RAJ
NO.16, KAMARAJAR STREET, SRI RAM NAGAR, PHASE-3, SATHUVACHARI, VELLORE-632 009

Proposed to be Used
CHENNAI
COMPUTER SOFTWARE AND HARDWARE BASED SERVICES INCLUDING CONSULTANCY, DESIGN, DEVELOPMENT, MAINTENANCE, LICENSING AND SUPPORT SERVICES
COLORSTRIAЕ

4135923    02/04/2019
MANISHA MALIK
#394, SEC 7, BLOCK B, SAVITRI BAI MARG FARIDABAD 121006
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Graphic design, Graphic design services, Graphic art design, Graphic illustration design, Graphic design services for creating graphic elements of logos, Graphic design services for creating graphic elements of corporate logos, Design and graphic arts design for the creation of websites, Computer graphics design services
LEADERPODS TECHNO SERVICES PRIVATE LIMITED
Ground Floor, New No. 2, Jagannatha Nagar, 2nd Main Road, Arumbakkam, Chennai 600 106, Tamilnadu, India

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/10/2018

CHENNAI
Information technology services, Information technology [IT] consultancy, Information technology consulting services, Design and Development of Software, Consultancy and information services in the field of information technology architecture and infrastructure, Technical advice and consultancy services in the field of information technology, Data storage via blockchain, Data authentication via blockchain, Certification of data via blockchain, Design and development of computer software for logistics, supply chain management and e-business portals, Information technology services for the pharmaceutical and healthcare industries, Telecommunications engineering.
4136457   03/04/2019
LEOSTRIDE ENTERTAINMENT PVT LTD
210 Laxmi Plaza, Laxmi Industrial Estate, New Link Road, Andheri (West), Mumbai – 400053, Maharashtra
A Company registered under the provisions of Companies Act, 2013

Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
Design and Development of software for electronic television programme guides, Hosting of mobile applications, Development and design of mobile applications
YELAB
4136751  04/04/2019
RAVI KUMAR GUPTA
chhitauni, chitouni, Ballia Uttar pradesh 221712
proprietor
Proposed to be Used
DELHI
Scientific, design and technological services; industrial analysis and research services; design and development of computer hardware and software.
4136758 03/04/2019

NAVITA PINTO
506, 9TH AVENUE, 9TH STREET, BANK AVENUE LAYOUT, OPPOSITE V V CONVENTION HALL,
BAPUSAPALYA, BANGALORE-560043

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research
services; Design and development of computer hardware and software
Priority claimed from 09/10/2018; Application No. : 54626 ; Trinidad and Tobago

4136784 03/04/2019

SLACK TECHNOLOGIES, INC.
500 Howard Street, San Francisco, California 94105, United States of America
A Corporation organized under the State of Delaware

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since : 16/01/2019

DELHI
Platform as a service (PAAS) featuring computer software platforms for use in group communication, namely, postings, memoranda and instant messaging, file sharing, calendar synchronization, and automated integrations with external service providers.
CLICBRICS
4136972  03/04/2019
REDBRICS ITES INDIA PRIVATE LIMITED
H. No.66, 3 Floor, Vasant Marg, Vasant Vihar-I New Delhi -110057
Body incorporate
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since :26/04/2017
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4137016   04/04/2019
TORACABS TECHNOLOGY SERVICES PRIVATE LIMITED
DSM-361-362, DLF TOWERS, SHIVAJI MARG NEW DELHI-110015 INDIA
SERVICE PROVIDERS
Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; TO
PROVIDE SOFTWARE SERVICES IN THE FIELD OF TRANSPORTATION.
4137046  03/04/2019
SACHIN BHAUSAHEB CHAVANKE
Flat no 5, Umap building, near Hanuman vyayam shala, chandan Nagar, Pune- 411014
Single Firm
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra

Proposed to be Used
MUMBAI
Software development, Computer software consulting, Software design services, Software research, Design and development of computer hardware and software
4137075 04/04/2019
MINDGLOW SOLUTIONS PRIVATE LIMITED
72, MUNITHAYAPPA LAYOUT LINGARAJAPURAM BENGALURU Bangalore KA 560084 IN
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4137176  04/04/2019
TECH MAHINDRA LTD
CORPORATE BLOCK, PLOT NO. 1, PHASE III, RAJIV GANDHI INFOTECH PARK, HINJEWADI, PUNE 411057 INDIA.

Proposed to be Used

MUMBAI

PLATFORM AS A SERVICE (PAAS) FEATURING COMPUTER SOFTWARE PLATFORMS FOR MONITORING, INFORMING, ANALYSING, EVALUATING, CORRECTING, TRANSFORMING, OPERATING, REPORTING, TESTING, TRACKING AND CHECKING OF SERVICE OPERATIONS AND MANAGING PERFORMANCES, HANDLING ERRORS, EXCEPTIONS AND CHANGES, DATA PROCESSING, IMPROVING QUALITY AND PROVIDING CONSULTANCY, TECHNICAL SUPPORT AND PERFORMANCE MANAGEMENT; RESEARCH AND DEVELOPMENT OF NEW PRODUCTS, TECHNOLOGY AND METHODS OF OPERATION IN INFORMATION TECHNOLOGY; COMPUTER NETWORK MANAGEMENT; COMPUTER SERVER HOSTING AND MANAGEMENT
4137419  04/04/2019
MOHAMED SALMAN ATTARWALA
trading as ; FREEDOOM FRAGRANCES
234/A, NAGREE COMPOUND, MAULANA A ZAD ROAD, MADANPURA, MUMBAI-400008 MAHARASHTRA, INDIA
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
COMPUTER SOFTWARE DESIGN AND WEB DESIGN CONSULTANCY SERVICES INCLUDED IN CLASS 42
4137780 04/04/2019
ADNAC BUSINESS SOLUTIONS LLP
UNIT 113, ATLANTA ESTATE, DR. AMBEDKAR CHOWK, GOREGAON (EAST), MUMBAI -63, MAHARASHTRA, INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
MAKHJIA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
DEVELOPMENT & DESIGN OF SOFTWARE.
CYBITROCK

4138423    05/04/2019

AYUSH GUPTA
Sri Guru Sadan, A-24, Mahendra Park, Pankha Road, Delhi-110059
INDIVIDUAL

Address for service in India/Attorney address:
HEENA KHURANA
WZ-86,Om Vihar,Phase-2,Uttam Nagar,New Delhi-110059

Proposed to be Used
DELHI
Information Technology Services
Trade Marks Journal No: 1903, 27/05/2019 Class 42

4138509 04/04/2019
TENCENT HOLDINGS LIMITED
P.O BOX 2681 GT, CENTURY YARD, CRICKET SQUARE, HUTCHINS DRIVE, GEORGE TOWN, GRAND CAYMAN, CAYMAN ISLANDS
A COMPANY INCORPORATED AS PER THE LAWS OF CAYMAN ISLANDS

Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune - 411045,
Maharashtra, India

Proposed to be Used
To be associated with:
2499027

MUMBAI
Computer software design; Updating of computer software; Computer programming for data processing; Rental of memory space on servers for hosting electronic bulletin boards; Providing search engines for the internet; Creating and maintaining web sites for others; Design, creation and programming of web pages; Rental of computer hardware; Design services for computer hardware; Industrial design; Design and graphic arts designing for the creation of web sites; Providing information about fashion design services; Provide service for temporary use of non-downloadable computer software; Rental of web servers; Computer security services for protection against illegal network access; Computer and Internet security consultancy and data encryption services; Cloud computing; Mapping services.
4138761 05/04/2019
ESTEE COMMODITIES PVT. LTD.
7TH FLOOR, BLOCK-I, VATIKA BUSINESS PARK, SOHNA ROAD, SECTOR-49, GURGAON-122001.
SERVICE PROVIDERS
Address for service in India/Attorney address:
CORPORATE LAWS PRACTICE

Proposed to be Used
To be associated with:
4103962
DELHI
SERVICES PROVIDED BY PERSONS, INDIVIDUALLY OR COLLECTIVELY IN RELATION COMPUTER AND TECHNOLOGY SERVICES FOR SECURING COMPUTER DATA AND PERSONAL AND FINANCIAL INFORMATION AND FOR THE DETECTION OF UNAUTHORIZED ACCESS TO DATA AND INFORMATION, ELECTRONIC MONITORING OF PERSONALLY IDENTIFYING INFORMATION TO DETECT IDENTITY THEFT VIA THE INTERNET, ELECTRONIC MONITORING OF CREDIT CARD ACTIVITY TO DETECT FRAUD VIA THE INTERNET; MONITORING OF COMPUTER SYSTEMS FOR DETECTING UNAUTHORIZED ACCESS OR DATA BREACH.
4139072  05/04/2019
LUXERRA TECHNOPHILE PRIVATE LIMITED
S. No. 129, Wadgaon KD, Nr Sanas School, Opp Talathi Office, Pune, 411041, Maharashtra, India
Private Limited Company
Used Since :06/08/2018

MUMBAI
Computer software development services; Hosting websites on the Internet; Computer network design; Information technology [IT] engineering; Information technology [IT] consultancy services; Website development; Website maintenance; Website design; Development of computer software application solutions; Design and development of software in the field of mobile applications; Design and development of computer software for cloud computing.
4139485  05/04/2019
JANGPHAI SOLUTIONS PRIVATE LIMITED
FLAT NO 207, KRISTAL HALITE-1 APARTMENTS 79/6 AMBALIPURA, BELLANDUR BANGALORE Bangalore KA 560103 IN
Body Incorporate

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used

CHENNAI

Providing an internet based software platform providing commercial information to users, Software design, cross platform conversion of digital content into other forms of digital content, Providing temporary use of web-based applications.
4139543   06/04/2019

VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, india
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA

Computer-Related Services, Internet-Related Services, Application Provider Services (Asp), Providing Access To Non-Downloadable Software, Providing Access To Non-Downloadable Software To Enable Uploading, Downloading, Capturing, Posting, Showing, Editing, Playing, Streaming, Viewing, Previewing, Displaying, Tagging, Blogging, Sharing, Manipulating, Distributing, Publishing, Reproducing Or Otherwise Providing Electronic Media, Multimedia Content, Videos, Movies, Pictures, Images, Text, Photos, Games, User-Generated Content, Audio Content, And Information Via The Internet And Other Computer And Communications Networks, Providing Access To Non-Downloadable Software To Enable Sharing Of Multimedia Content And Comments Among Users, Providing Access To Non-Downloadable Software To Enable Content Providers To Track Multimedia Content, Sharing Of Multimedia Content Via The Internet And Other Computer And Communications Networks, Online Digital Publishing Services, Hosting Multimedia Content; design and development of computer hardware and software.
4139801    06/04/2019
YENDIGITAL TECHNOLOGIES PRIVATE LIMITED.
FLAT NO.-1003, TOWER NO.-6, UNIWORLD GARDEN, SOHNA ROAD, SECTOR-47, GURGAON-122001, HARYANA.

Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 13/02/2019

DELHI
Information Technology Services, Information Technology Programming Services, Information Technology Consultancy, Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software.
RAKESH KUMAR
310, Ruheri, Hathras, Uttar Pradesh, 204101, India
A Citizen of India

Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India

Proposed to be Used
DELHI
Hosting Computer Sites [Web Sites], Rental Of Web Servers, Web Site Design Consultancy, Creating And Maintaining Web Sites For Others, Providing Information On Computer Technology And Programming Via A Web Site.
4140349    08/04/2019
NAresh KUMAR
trading as ;TRADE 2 LINKS
B-26/B, 1ST FLOOR, SANWAL NAGAR, NEAR SADIQ NAGAR, ANDREWGANJ, NEW DELHI-110049 INDIA
SERVICE PROVIDERS
Proposed to be Used
DELHI
COMPUTING, DESIGN, DEVELOPMENT, RENTAL & CONSULTANCY OF COMPUTER HARDWARE & SOFTWARE, DATA STORAGE, WEB HOSTING, IT CONSULTANCY, PROVIDING INFORMATION ON COMPUTER TECHNOLOGY SERVICES, PROGRAMMING.
4141240  08/04/2019
TEKONSYS CONSULTING LLP
IIFL TOWERS, LEVEL 7, NO. 143 DR. MGR MAIN ROAD, KANDANCHAVIDI, PERUNG UDHI CHENNAI - 600096
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
ADV GLOBAL CONSULTING (PROPRIETOR: HITEN VALIA)
A 404, Serenity Complex, Tower A, Oshiwara, Jogeshwari West, Mumbai - 400102, Maharashtra
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 25/03/2019

MUMBAI
INFORMATION TECHNOLOGY AND COMPUTER SERVICE ACTIVITIES, LIKE; PROJECT PLANNING, DELIVERY MANAGEMENT; PROGRAM MANAGEMENT; PORTAL MANAGEMENT; SYSTEM REQUIREMENT STUDY
RED AYN LIMITED
Craigmuir Chambers, Road Town, Tortola, VG 1110, British Virgin Islands
a limited liability company incorporated under the laws of The British Virgin Islands

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

technical research; technical project studies; packaging design; research and development of new products for others;
computer programming; computer software design; updating of computer software; consultancy in the design and
development of computer hardware; maintenance of computer software; providing information on computer technology
and programming via a web site
THE LUXURY COLLECTION

2001757 30/07/2010
SHERATON INTERNATIONAL IP, LLC
ONE STARPOINT, STAMFORD, CONNECTICUT 06902, UNITED STATE OF AMERICA
SERVICE PROVIDER
A DELAWARE CORPORATION

Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
2490484  06/03/2013
MAKEMYTRIP (INDIA) PVT. LTD.
Tower A, S P Infocity, Plot No.243, Udyog Vihar Phase 1, Gurgaon - 122016
Service Providers
(A company registered under the Indian Companies Act, 1956)
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON 122003, NATIONAL CAPITAL REGION, HARYANA
Used Since :06/11/2012
DELHI
Services for providing food and drink; temporary accommodation including, hotel and resort reservation.
PUKHTAAN

2557002 01/07/2013
SMT. TSHERING DOMA QURESHI
SHRI MOHAMMED IRFAN QURESHI
trading as ;M/s PUKHTAAN
B-2, 2299, Green Glade Apartments, Vasant Kunj, New Delhi- 110070, India
SERVICE PROVIDER
A partnership firm duly registered under Indian Partnership Act, 1932.

Address for service in India/Attorney address:
MOHAMMAD YUNUS
604 NILGIRI APARTMENTS 9 BARAKHAMBA ROAD NEW DELHI 110001

Proposed to be Used
DELHI
RESTAURANT SERVICES
GOLDIEE
2777101  19/07/2014
M/S SHUBHAM GOLDIEE MASALE PVT.LTD.,
Goldiee House, 51/40, Nayaganj, Kanpur 01, (U.P).
Service Providers
A company incorporated under the Indian Companies Act
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since: 01/01/1980
DELHI
Services for providing food, drink, restaurant & catering services.
2843975  14/11/2014
VXPLOR ADVENTURES PRIVATE LIMITED
126, MANDIR LANE, SOUTH VANASTHALI, BALLUPUR, DEHRADUN, UTTARAKHAND
THE SERVICE PROVIDER
Body Incorporate
Address for service in India/Attorney address:
LOKESH KUMAR AGGARWAL
B-101, B.G.S. Block, Tis Hazari, Delhi-110054
Used Since: 14/06/2011
DELHI
HOTEL, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD SERVICES, CATERERS, CAFETERIAS, RESORT, REST HOMES, TOURIST HOMES, MOTELS, PROVIDING FOOD AND DRINK
2856539  05/12/2014
LAVA BURGER W.L.L.,
P.O BOX 1027, KINGDOM OF BAHRAIN
SERVICE PROVIDER
A LIMITED LIABILITY COMPANY IN BAHRAIN
Address for service in India/Attorney address:
ZAHRA VANA
3RD FLOOR HL ARCADE ABOVE AXIS BANK PLOT NO-14 SECTOR-5 DWARKA NEW DELHI-110075
Proposed to be Used
DELHI
BARS, CAFES, CAFETERIAS, CANTEENS AND CATERING (FOOD AND DRINK)
ROCK ROYALTY

2856545  05/12/2014

HARD ROCK LIMITED
13-14 ESPLANADE, ST. HELIER JE1 1BD, JERSEY, CHANNEL ISLANDS

SERVICE PROVIDER

Address for service in India/Attorney address:
ZAHRA VANA
3RD FLOOR HL ARCADE ABOVE AXIS BANK PLOT NO-14 SECTOR-5 DWARKA NEW DELHI-110075

Proposed to be Used
DELHI
HOTEL SERVICES
2868944    24/12/2014

SH. VINOD GUPTA
trading as ;SONA SWEETS AND SRI UDIPU RESTAURANT
G-1, SARASWATI HOUSE, 27, NEHRU PLACE, NEW DELHI 110019
SERVICES
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/1984
DELHI
PROVIDING FOOD AND DRINK, FOOD OUTLETS, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLOURS AND CATERING SERVICES INCLUDED IN CLASS 43.
2888013  23/01/2015
INFUSION HOSPITALITY PVT.LTD.
SF 64 GALLERIA MARKET, DLF PHASE 4 GURGAON 122009 HARYANA
SERVICE PROVIDERS
AN INDIAN COMPANY INCORPORATED UNDER THE LAWS OF COMPANY ACT, 1956

Address for service in India/Agents address:
ATUL KUMAR JAIN
68,SHIVA KHAND, VIVEK VIHAR-II, DELHI-95
Used Since :01/11/2013

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK USED FOR HUMAN CONSUMPTION AS STAPLE DIET INCLUDED IN
CLASS - 43
SADHU RAM KACHORI WALA

2956035  01/05/2015

COL. SUKHDEV SINGH

trading as ; M/S SADHU RAM KACHORI WALA

BOOKS MARKET, KACHA PATIALA, PATIALA, PUNJAB.

SERVICES

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

SHARMA & ASSOCIATES.

8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since : 01/04/1913

To be associated with:

2646439

DELHI

SERVICES FOR PROVIDING OF FOOD AND DRINK, KACHORI AND SWEETS.

This is condition of registration that no exclusive right to use the word KACHORI WALA.
3047951  04/09/2015
MR. MANISH GUPTA
trading as ;NARAIN DAS & SONS
MADHURIMA, 2, VIDHUTI KHAND, NEAR CO CO PETROL PUMP, GOMTI NAGAR, LUCKNOW 226010, UP
SERVICE PROVIDER
Address for service in India/Attorney address:
SANJEEV KUMAR SINGH
LEGAL VIBES, Advocates & Solicitors, I-5, Ground Floor, Jangpura Extension, New Delhi-110014, India

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3051177  09/09/2015
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUS KHAS VILLAGE, NEW DELHI 110016
SERVICE PROVIDER

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since: 03/09/2015

DELHI
RESTAURANTS, RESTAURANT SERVICES, SALAD BAR RESTAURANT SERVICES, SELF SERVICE RESTAURANTS,
RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD
GRAND GODWIN

3051792 08/09/2015
HOTEL GRAND GODWIN
VINOD SAREEN
UMA SAREEN
8502/41 ARAKASHAN ROAD PAHARGANJ NEW DELHI 110055
SERVICES
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since: 26/04/2004

DELHI
HOTELS, BOARDING HOUSES, HOTEL RESERVATIONS, RENTAL AND RESERVATIONS OF TEMPORARY ACCOMMODATION, HOLIDAY CAMP SERVICES [LODGING], MOTELS; RESTAURANTS, CAFÉS, CAFETERIAS, BAR SERVICES, SELF-SERVICE RESTAURANTS, SNACK-BARS, CANTEENS, FOOD AND DRINK CATERING, FOOD SCULPTING, BOARDING HOUSES; BOARDING HOUSE BOOKINGS; BOARDING FOR ANIMALS; PROVIDING CAMPGROUND FACILITIES; RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE, COOKING APPARATUS; DAY-NURSERIES [CRECHES], RENTAL OF LIGHTING APPARATUS, MEETING ROOMS, RETIREMENT HOMES, RENTAL OF TENTS, TOURIST HOMES.
GODWIN DELUX
3051794 08/09/2015
BALAKNATH HOTELS PRIVATE LIMITED
8501/15 ARAKASHAN ROAD PAHARGANJ NEW DELHI 110055
SERVICES
PVT LTD COMPANY
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since :03/12/1996
To be associated with:
3051793
DELHI
HOTELS, BOARDING HOUSES, HOTEL RESERVATIONS, RENTAL AND RESERVATIONS OF TEMPORARY ACCOMMODATION, HOLIDAY CAMP SERVICES [LODGING], MOTELS; RESTAURANTS, CAFÉS, CAFETERIAS, BAR SERVICES, SELF-SERVICE RESTAURANTS, SNACK-BARS, CANTEENS, FOOD AND DRINK CATERING, FOOD SCULPTING, BOARDING HOUSES; BOARDING HOUSE BOOKINGS; BOARDING FOR ANIMALS; PROVIDING CAMPGROUND FACILITIES; RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE, COOKING APPARATUS; DAY-NURSERIES [CRÈCHES], RENTAL OF LIGHTING APPARATUS, MEETING ROOMS, RETIREMENT HOMES, RENTAL OF TENTS, TOURIST HOMES.
GODWIN LODGE

3051795  08/09/2015
BALAKNATH HOTELS PRIVATE LIMITED
8501/15 ARAKASHAN ROAD PAHARGANJ NEW DELHI 110055
SERVICES
PVT LTD COMPANY

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Used Since :23/12/1996

To be associated with:
3051793, 3051794

DELHI
HOTELS, BOARDING HOUSES, HOTEL RESERVATIONS, RENTAL AND RESERVATIONS OF TEMPORARY
ACCOMMODATION, HOLIDAY CAMP SERVICES [LODGING], MOTELS; RESTAURANTS, CAFÉS, CAFETERIAS, BAR
SERVICES, SELF-SERVICE RESTAURANTS, SNACK-BARS; CANTEENS , FOOD AND DRINK CATERING, FOOD
SCULPTING, BOARDING HOUSES; BOARDING HOUSE BOOKINGS; BOARDING FOR ANIMALS; PROVIDING
CAMPGROUND FACILITIES; RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE, COOKING APPARATUS; DAY-
NURSERIES [CRÈCHES], RENTAL OF LIGHTING APPARATUS, MEETING ROOMS, RETIREMENT HOMES, RENTAL OF
TENTS, TOURIST HOMES.
3051796  08/09/2015
BALAKNATH HOTELS PRIVATE LIMITED
8501/15 ARAKASHAN ROAD PAHARGANJ NEW DELHI 110055
SERVICES
PVT LTD COMPANY
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since :01/04/2006
To be associated with:
3051793
DELHI
HOTELS, BOARDING HOUSES, HOTEL RESERVATIONS, RENTAL AND RESERVATIONS OF TEMPORARY ACCOMMODATION, HOLIDAY CAMP SERVICES [LODGING], MOTELS; RESTAURANTS, CAFÉS, CAFETERIAS, BAR SERVICES, SELF-SERVICE RESTAURANTS, SNACK-BARS, CANTEENS , FOOD AND DRINK CATERING, FOOD SCULPTING, BOARDING HOUSES; BOARDING HOUSE BOOKINGS; BOARDING FOR ANIMALS; PROVIDING CAMPGROUND FACILITIES; RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE, COOKING APPARATUS; DAY-NURSERIES [CRÈCHES], RENTAL OF LIGHTING APPARATUS, MEETING ROOMS, RETIREMENT HOMES, RENTAL OF TENTS, TOURIST HOMES.
BARSHALA

3053402  11/09/2015

INDOSPIRIT BARS PRIVATE LIMITED.
B-230, POCKET B, OKHLA I,OKHLA INDUSTRIAL AREA, NEW DELHI -110020.
SERVICES PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN LAWS

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025
Used Since :01/09/2015

DELHI

PROVISION OF FOOD AND DRINKS RESTAURANTS FAST FOOD RESTAURANTS HOTELS SNACK BARS TAKE AWAY FOOD OUTLETS FOOD CATERING AND BANQUET SERVICES TEMPORARY ACCOMMODATION CAFES CAFETERIAS AND ICE CREAM PARLORS
3058575  18/09/2015
RAHUL KAPOOR
A-2 TAGORE GARDEN EXTENSION BEHIND VISHAL ENCLAVE SECOND FLOOR NEW DELHI 110027
SERVICES PROVIDERS
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since : 16/09/2015
To be associated with:
3057323
DELHI
RESTAURANTS, FOOD & DRINK SERVICES, FOOD OUTLETS SERVICES AS INCLUDED IN CLASS 43.
3062309  22/09/2015
AIRCRUISE TRAVEL PRIVATE LIMITED
trading as ;AIRCRUISE TRAVEL PRIVATE LIMITED
S-434, GREATER KAILASH - 1, NEW DELHI - 110 048
SERVICE PROVIDERS
A PRIVATE LIMITED COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
LEGAL ARC LAW FIRM
NO. 3, BLOCK - I, STREET NO. 1, WEST SAGARPUR, NEW DELHI - 110 046
Used Since :20/09/2015
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS; HOTELS; BARS; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
3063829  25/09/2015
JASPREET SINGH SANDHU
trading as ;MITHU GRILLED
GALAXY MALL, SECTOR-7, AMBALA CITY (HARYANA)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2011
To be associated with:
3032152
DELHI
Provision of Food and Drinks, Restaurants, Self Service Restaurants, Fast Food Restaurants, Snack Bars, Food Catering and Banquet Services, Cafes, Cafeterias and Ice Cream Parlours.
3066993  27/09/2015
DHRUV RELAN
trading as ;proprietor
b1/427, 3rd floor, janakpuri, new delhi-110058
Restaurant and food and beverage services
individual
Address for service in India/Attorney address:
ANSHUMAN
220,Second Floor, Vardhman Star City Mall, Sector-7, Dwarka, New Delhi-110077
Used Since :01/12/2014
DELHI
Q bistro straight from the heart is a restaurant running since 01/12/2014 in Delhi serving quality food and beverages.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
FIVE ELEMENTS
3069128  01/10/2015
VIJAY GLOBAL PVT. LTD.
trading as ;VIJAY GLOBAL PVT. LTD.
1702, IV FLOOR, ARYA SAMAJ ROAD, KAROL BAGH, NEW DELHI-110005
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/2012
DELHI
Provision of Food and Drinks, Restaurants, Self Service Restaurants, Fine Dining, Lounge, Fast Food Restaurants, Bars, Snack Bars, Food Catering and Banquet Services, Cafes, Shake Parlours, Cafeterias & Ice Cream Parlours.
3069287  01/10/2015
MR. KAMAL DEV KHURANA, DR. JOG JATIN & MRS. SUSHMA RANI KHURANA
Mr. Kamal Dev Khurana
Dr. Jog Jatin
Mrs. Sushma Rani Khurana
trading as ;K.D.M & JOGI FOOD CONCEPTS
Adj. MBD Mall, Ferozepur Road, Ludhiana-141012. (Pb.)
Services
partnership
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :28/09/2015
DELHI
Services for Providing Food & Drink, Catering Services and Temporary Accommodations.
HIRA'S SWEETS AND NAMKEEN

3071232  06/10/2015

BRIJESH SHARMA

trading as : HIRA'S SWEETS AND NAMKEEN

1/6657, 1/6658 EAST ROHTAS NAGAR, SHAHDARA, DELHI-110032.

SERVICES

Used Since : 15/09/2015

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION

This is condition of registration that no exclusive right to use the word SWEETS AND NAMKEEN.
TANDOORI NIGHT'S

3074843  08/10/2015
TANDOORI NIGHTS GRAND CATERING SERVICES PRIVATE LIMITED
Khasra No. 173 , Chandan Holla , Chattarpur , New Delhi – 110074
Service Provider
Private Limited Company

Address for service in India/Attorney address:
ALETHEIAA LEGAL
GH-6, 2B, Orchid Garden, Sun City, Gurgaon Sector 54, 122002
Used Since :26/04/2001

DELHI

"Arranging of venue,food and drink; Provisions of catering of food and beverages; Restaurant, Consultancy services in the field of food and drink catering"

No exclusive right to the use of the word “TANDOORI”. Mark shall be used as whole..
3074953  12/10/2015
GLOBAL ASSETS AND INFRASTRUCTURE ALLIANCE PVT.LTD.
H-32 B, 1ST FLOOR, KALKAJI NEW DELHI 110019
SERVICE PROVIDERS
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :10/09/2013
DELHI
RESORTS
M/S. SOCIETE DES HOTELS MERIDIEN
TOUR MAINE MONTPARNASSE 33 AVENUE DU MAINE 14E ETAGE 75015 PARIS FRANCE.
SERVICES PROVIDER
A CORPORATION OF FRANCE

Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013

Used Since :14/03/1988

To be associated with:
2002974, 2002975, 2136137

DELHI

'TEMPORARY ACCOMMODATION SERVICES; HOTEL AND RESORT SERVICES; PROVIDING FOOD AND BEVERAGE SERVICES; RESTAURANT SERVICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1526279.
3079467  15/10/2015
PLAZA PREMIUM LOUNGE MANAGEMENT LTD
UNIT 10-12, 2/F., AIRPORT WORLD TRADE CENTRE 1 SKY PLAZA ROAD HONG KONG INTERNATIONAL AIRPORT,
LANTAU HONG KONG
Service Provider
A LIMITED LIABILITY COMPANY INCORPORATED UNDER THE LAWS OF HONG KONG,
Address for service in India/Attorney address:
S. KUMAR & CO
FLAT NO 59, DDA SFS FLATS, POCKET-1, SEC-4, DWARKA, NEW DELHI 110078
Proposed to be Used
DELHI
Accommodation bureaux; Bar services; Catering (food and drink); Rental of meeting rooms; Rental of temporary accommodation; Reservations (temporary accommodation); Self-serve restaurants; Snack Bars; Tourist Homes; Services for providing food and drink; temporary accommodation.
SPECTRUM GROUP

3079857    16/10/2015

MANOJ KUMAR RAY
FLAT NO 604, TOWER 34, CWG VILLAGE, NEAR AKSHARDHAM TEMPLE, NEW DELHI 110092
SERVICES

Address for service in India/Attorney address:
AMS CONSULTANTS
291-298 AMS HOUSE BHOLANATH NAGAR MAIN ROAD NEAR SHAHDARA METRO STATION SHAHDARA DELHI 110032
Used Since : 17/05/2010
To be associated with:
3079852
DELHI

SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD GROUP.
SOCIAL SELFIE

3082317  20/10/2015
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
SERVICE PROVIDER

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI
RESTAURANTS, RESTAURANT SERVICES, SALAD BAR RESTAURANT SERVICES, SELF SERVICE RESTAURANTS,
RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD
3090879  02/11/2015
VINOD THAKUR  
trading as ;HOTEL HEERA HEIGHTS  
OPP. CIRCUIT HOUSE, HEERA NAGAR HAMIRPUR 177001 H.P  
SERVICE PROVIDER  
Address for service in India/Agents address:  
PURI TRADE MARK CO.  
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).  
Used Since :08/03/2004  
DELHI  
MOTELS, BANQUET HALLS, MARRIAGE PALACE, ENTERTAINMENT PARK, PROVIDING OF FOOD, DRINKS AND 
TEMPORARY ACCOMMODATION, RESTAURANTS (INCLUDING SELF SERVICE AND FAST FOOD RESTAURANTS), CAFE 
SHOPS, FAST FOOD JUNCTIONS & ICE CREAM PARLOURS INCLUDED IN CLASS 43.  
No exclusive right on the descriptive matters appearing on the label..
3095385  07/11/2015
LALITA SHARMA
trading as :QUICK ON GRABS
SHOP NO. UG-13, AMRAPALI SAPPHIRE, COMMERCIAL PHASE-I, SECTOR-45, NOIDA (U.P.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2012
DELHI
Provision of Food and Drinks, Restaurants, Self Service Restaurants, Fast Food Restaurants, Snack Bars, Food Catering and Banquet Services, Cafes, Shake Parlours, Cafeterias and Ice Cream Parlours.
ROCK AND STORM HOSPITALITY
SH. ARUNDEEP SINGLA
SH. SEHAJ BIR SINGH SIDHU
SH. MANMOHAN SINGH
SH. SANDEEP KUMAR MITTAL
trading as : ROCK AND STORM HOSPITALITY
GROUND FLOOR, SCO- 25, SECTOR 26 CHANDIGARH
Service Provider
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since : 17/08/2015
DELHI
Cafes; Cafeterias; Canteens; Catering; Hotel reservations; Hotels; Motels; Restaurants; Self Service Restaurants; Snack-bars; Tourist homes; Bar services; Accommodation bureaux ; Accommodation reservations; Boarding house bookings
3098302  16/11/2015
BRINDCO SALES LTD.
S-53 OKHLA INDUSTRIAL AREA PHASE-II NEW DELHI 110020
MANUFACTURERS AND TRADERS
A COMPANY UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
LALL & SETHI
D - 17, SOUTH EXTENSION PART - II, NEW DELHI - 110 049.
Used Since :07/09/2015

DELHI
SERVICES FOR ALCOHOLIC BEVERAGES INCLUDING WINES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS OF DESCRIPTIVE NATURE.
3099989   18/11/2015
MILAN CATERERS (P) LTD.
S 20/52, A-K, NEPALI KOTHI, VARUNA BRIDGE, CANTONMENT, VARANASI-221002 (UTTAR PRADESH).
SERVICE PROVIDER
Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011
Used Since :28/05/2013
DELHI
PROVIDING OF FOOD & DRINK, CATERING SERVICES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,1593238.
RRALA’S HABIBI
3100228  18/11/2015
ARABIAN HOSPITALITY PRIVATE LIMITED
Zamrudpur, Kailash Colony Extension, New Delhi - 110048
Manufacturers, Merchants and Service Providers
An Indian company existing under the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :01/03/2014
DELHI
Services for providing food and drink; temporary accommodation, bar services, cafés, catering, snack-bars, tourist homes, canteens, hotel reservations, hotels
3101090   19/11/2015
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :29/10/2015
DELHI
RESTAURANTS, RESTAURANT SERVICES, SALAD BAR RESTAURANT SERVICES, SELF SERVICE RESTAURANTS,
RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KHAR.
Trade Marks Journal No: 1903 , 27/05/2019          Class 43

3102007    20/11/2015
TARUN KEDAR
H.NO. 1/149, 1ST FLOOR, SUBHASH NAGAR, NEW DELHI-110027.
SERVICE PROVIDER

Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026

Proposed to be Used
To be associated with:

3088117

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
HIRA CONFECTIONERY

3102086   20/11/2015
SH. PARAS SHARMA
SH. VIPIN SHARMA
trading as ;HIRA SWEETS & RESTAURANTS
E-60 VIKAS MARG LAXMI NAGAR NEW DELHI 110092
SERVICE PROVIDERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/1960
DELHI
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, FOOD OUTLETS, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLOURS AND CATERING SERVICES INCLUDED IN CLASS 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (CONFECTIONERY).
ROYAL TULIP
3114411 02/12/2015
GT LICENSING LUX S.À.R.L.
15, boulevard F.W. Raiffeisen, L-2411 Luxembourg
Service Providers
a société à responsabilité limitée organized and existing under the laws of Luxembourg

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :25/11/2010
DELHI
Hotel services; restaurant and bar services, providing of food and drink, catering services; hotel reservation services, hotel accommodation and resort reservation services; provision of temporary accommodation; information, advisory and consultancy services relating to all the aforesaid services, provided by electronic media and non-electronic media
NOVELTY TEA HOUSE

3122889    10/12/2015
RUSHIT.J.SHAH
OLD.NO. 175, NEW.NO. 355, MINT STREET, PARK TOWN, CHENNAI - 600 003.
SERVICE PROVIDER

Address for service in India/Attorney address:
KARTHIKEYAN. N

Used Since :16/05/1958

To be associated with:
2411970, 3122888

CHENNAI
Providing food and Drink, Cafes, Cafeterias, Catering (Food and drink), Canteens, Holiday camp services, Motels, Providing campground facilities, Rental of meeting room, Eateries, Reservations, Restaurants, Self-service restaurants, Snack-bars.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2411970, 3122888...
WWW.KOOKBOOK.COM

3126798  15/12/2015
CHETAN BHADKAMKAR
316, ORION BUSINESS PARK, NEXT TO CINE WONDER MALL, GHODBUNDER ROAD, THANE - 400601, MAHARASHTRA, INDIA
SERVICE PROVIDERS
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
To be associated with:
3003080
MUMBAI
WEB BASED SERVICES OF PROVIDING INFORMATION OF BANQUET, FOOD & DRINKS, BOOKING OF RESTAURANT & HOTELS
3170168  28/01/2016
SATYA SAI HOSPITALITY PVT. LTD.
SHOP NO. R3A, 3RD FLOOR, MGF METROPOLITAN MALL, MG ROAD, GURGAON-122002 (HR).
SERVICE PROVIDER
Used Since :01/04/2015
DELI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION. BAR, LOUNGE AND CLUB SERVICES.
ALOFT HOTEL

3190097    18/02/2016
STARWOOD HOTELS & RESORTS WORLDWIDE, LLC
10400 Fernwood Road, Dept. 955.23, Bethesda, Maryland 20817 USA

Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013

Used Since :02/08/2010

Hotel and resort services; restaurant and bar services
3196839  27/02/2016
VIDYA SAGAR DUBEY
trading as; MOVING RESTAURANT PRIVATE LIMITED
D 28/14, PANDEY HAWELI, SONARPURA, VARANASI, UTTAR PRADESH, PIN - 221010
PROVISION OF CUISINE, FOOD, DRINK, RESTAURANT, RESTAURANT CHAIN AS IN CLASS 43
DIRECTOR

Address for service in India/Attorney address:
MANOJ KUMAR SRIVASTWA
TRADESAFE IP, Ground Floor, Shyam Kishori Homes, Behind: JTC, Fraser Road, Patna, Bihar, PIN - 800001 India www.tradesafe.in
+91 9693498580

Proposed to be Used
To be associated with:
3000184, 3011572

DELHI
PROVISION OF CUISINE, FOOD, DRINK, RESTAURANT, RESTAURANT CHAIN AS IN CLASS 43
Trade Marks Journal No: 1903 ,  27/05/2019   Class 43

AGRA’S RESIDENCY PRIVATE LIMITED
5-9-208, Chirag Ali Lane, Opp to Chapel Road, Abids, Hyderabad – 500 001, Telangana, India
SERVICE PROVIDERS

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :01/07/2014

To be associated with:
2771958

CHENNAI
Hotels, Resort Hotels, Restaurant Services, Reservation Accomadation, Hotels & Motels
3465572  24/01/2017
RAM VILAS MEHRA
trading as ;BALAJI TENT & CATERS
27/3, D-SECTOR, PIPLANI, BHOPAL (M.P.) - 462024
SERVICE PROVIDER
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :01/04/1997
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, CATERING SERVICES, RESTAURANT, HOTEL, TEMPORARY ACCOMODATION, TENT HOUSE SERVICES, RENTAL OF COOKING APPARATUS, RENTAL OF CURTAINS & FURNITURE FOR HOTELS, RENTAL OF KITCHEN WORKTOPS, RENTAL OF LIGHTING APPARATUS, RENTAL OF BED & PILLOWS, RENTAL OF RUGS, RENTAL OF TABLEWARE, RENTAL OF TENTS, RENTAL OF WATER DISPENSERS & DRINK DISPENSING MACHINES, RENTAL OF CHAIRS AND TABLES, RENTAL OF FOOD SERVICE EQUIPMENT, RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE, SILVERWARE, DISHES, AND TABLE ACCESSORIES FOR SPECIAL EVENTS INCLUDED IN CLASS 43.
3479005  09/02/2017
BRANDTOUCH & ANALYTICS PRIVATE LIMITED
trading as ;Brandtouch & Analytics Private Limited
107, Sun Mill Compound, N. M. Joshi Marg, Lower Parel (W), Mumbai 400013
Service Provider
Incorporated Company
Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Used Since :15/01/2017
MUMBAI
Services for providing food and drink; Temporary accommodation
CITIUS HOLIDAYS PRIVATE LIMITED

trading as ;CITIUS HOLIDAYS PRIVATE LIMITED

125, Rashbehari Avenue, Anurag Apartments, 2nd Floor, Kolkata – 700 029, West Bengal

Service Provider(s),

Address for service in India/Attorney address:

GOLDFINN TECHNOLOGIES

GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL

Email - legal@goldfinn.com Mobile - 9874710123

Used Since :09/11/2016

KOLKATA

Travel agency services for making hotel reservations; Reservation of rooms for travellers; Reservation and booking services for hotels, restaurants and holiday accommodation; Temporary accommodation reservations; Providing campground facilities; Catering of food and drink; Reservation of temporary accommodation in the nature of holiday homes; Provision of temporary lodging at holiday camps; Providing on-line information relating to hotel reservations,
3498664  02/03/2017
MEHAI HERITAGE RESORT LLP
C-84, SEWARD HOUSE, PRITHVIRAJ ROAD, C-SCHEME, JAIPUR- RAJASTHAN
Service provider as

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :15/12/2015

AHMEDABAD
Restaurant & Bars services.
3498952  03/03/2017
PRAGNESH M PATEL
trading as ;KRAFT HOSPITALITY
501, 5th FLOOR, DEVASHISH BUSINESS PARK, B/H. POPULAR DOMAIN, OPP. RAJPATH CLUB, BODAKDEV,
AHMEDABAD-380054, GUJARAT, INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
MUKESH H. JANI
3/25, NIDHI APARTMENT, PRAGATINAGAR, NARANPURA, AHMEDABAD 380 013
Used Since :07/02/2015
AHMEDABAD
RESTAURANT SERVICE, CATERING SERVICES, SELF SERVICE RESTAURANTS, SNACK BARS, HOTLES, CAFES,
CAFETERIAS, BANQUET SERVICES, SERVICES RELATING TO PORVIDNG OF FOOD AND DRINK, PROVIDING OF FOOD
COUNTERS AND HOSPITALITY SERVICES.
3502920 03/03/2017
SETU JOY PRIVATE LIMITED
trading as ;SETU JOY PRIVATE LIMITED
R.S.N.64/p1/p2,NH8-A,Nr. Chotila, Town: MAGHRIKHADA, Ta.: CHOTILA, Dist.: SURENDRANAGAR-363520,(Gujarat) India.
SERVICE PROVIDER
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since :14/09/2016

AHMEDABAD
SERVICES RELATING TO PROVIDING OF FOOD AND DRINK,CATERING;SERVICES,RESTAURANTS, REST HOMES,PROVIDING OF FOOD COUNTERS,SNACK BARS,BAR SERVICES,HOTELS,CAFETERIAS, LOUNGE,TEA ROOMS,CANTEENS;BANQUET SERVICES;TEMPORARY ACCOMMODATION IN HOTEL, MOTEL,RESORT;PROVIDING OF BOARDING AND LODGING SERVICES;HOSPITALITY SERVICES INCLUDED IN CLASS 43.
3509626   18/03/2017
YESHA EMERGING CREATIONS LLP
32, 32A, SUNDER NAGAR, GIRDHAR MARG, MALVIYA NAGAR, JAIPUR-302017 (RAJASTHAN)
Limited Liability Partnership (LLP)

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :13/02/2017

AHMEDABAD
HOTEL, RESTAURANT, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3516130  28/03/2017
MR. JAGDISH SHYAMAL KUSHVA
SHOP NO. 29, ASHMI SHOPS, OPP. MEMNAGAR TUBE WELL STATION, NAVRANGPURA, AHMEDABAD – 380 009,
GUJARAT STATE, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
KEDAR G. DAVE.
C/1, AISHWARYA FLATS, SWATI SOCIETY, ISHWARBHUVAN, NAVJIVAN, AHMEDABAD-380 014.
Used Since :01/06/1982
AHMEDABAD
RESTAURANT SELLING WATER BALLS AND CHAT PAKODI
SUBJECT TO RESTRICTION OF SERVICE IN THE STATE OF GUJARAT ONLY.

Transliteration : JAGDISH CHAT PAKODI CENTER
3557279  25/05/2017
NASA ESTABLISHMENT
Nasa Tourist Home, Chalakuzhy Road, Medical College PO, Trivandrum - 695011
Registered Partnership Firm
Address for service in India/Attorney address:
REMYA THANKAM U
791 (45/2173), Unity Lane, 22 Kollam West, Kollam, Kerala -691013
Used Since :20/02/2010

CHENNAI
Services for providing food and drink; Temporary accommodation.
3570877    14/06/2017
KAPIL SHRIVASTAVA TRADING AS SHRIKRIPA RESTAURANT
4, Patnipura Square, Indore (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Hotel and restaurant services, catering services, restaurant, café-restaurant and bar services.
3649372 04/10/2017

SUDHAKAR SUNIL KUMAR
Rd.No.10/A, Jubilee Hills, Plot No.77/79, Devi Shree Castle, Hyderabad-500033, Telangana, India
Individual

Address for service in India/Attorney address:

MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :30/09/2017

CHENNAI

Services for providing food and drink; Restaurant, Eating Houses, Hotels and Snack bars; Bakers and Caterers; Fast Food Centers; Cafeterias; food and drink catering.

The mark should be used as a whole.
3697387  07/12/2017
SANTOSH V. SHINDE
SHOP NO. 3, AJINKYA PRESS BUILDING, PUWAINAKA, SATARA-415001, MAHARASHTRA
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Restaurant and hotel services
PARUL SHAH
110, CENTRAL KOTWALI ROAD, UJJAIN (M.P.) - 456006
AN INDIAN NATIONAL APPLICANT
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since: 08/11/2017

MUMBAI
RESTAURANT, CAFE, HOTEL, CATERING SERVICES, FOOD CONSULTANCY, FOOD AND DRINK CONSULTANCY, FOOD AND CATERING SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION INCLUDED IN CLASS 43.

THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MADHYA PRADESH..
MASALA AFFAIR
3709974  22/12/2017
SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
a company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS
(SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS;
TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
3713771  28/12/2017
HOGGERS' PARADISE PRIVATE LIMITED
1305/06, MAYURESH COSMOS, PLOT NO. 37, SECTOR 11, CBD BELAPUR, NAVI MUMBAI - 400614, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
RESTAURANT HOTEL/SERVICES
LEBU

3724598   11/01/2018
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS
(SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS;
TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
3725071    11/01/2018
ABDUL HAFIZ CHAWDHARY TRADING AS ARAZA HOSPITALITY
101, 286B, Aziz Estate, S. G. Barve Marg, Kurla (West), MUMBAI-400 070
SINGLE FIRM

Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
MUMBAI
PROVIDING FOOD & DRINKS, FAST FOODS PARLOUR.
3726726  13/01/2018
HARSHAL PRAMOD PATIL
53, VISANAJI NAGAR, JALGAON, DIST.-JALGAON, 425 003, MAHARASHTRA,
SOLE PROPRIETOR OF RIYANSH HOSPITALITY
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK, RESTAURANTS, HOTEL, RESTAURANT.
3728052 16/01/2018
LEORUS HOSPITALITY LLP
12/A, Vijaylakshmi, Madhavbaug Chs, Paud Road, Shivtirth Nagar, Kothrud, Pune 411038
limited liability partnership
Address for service in India/Attorney address:
ADVOCATE ARCHANA D KAKADE
B-6, Shakun, Shahaji Raje Road, VileParle East, Mumbai 400057 email- kakadearchanad@hotmail.com
Used Since: 24/07/2017
Mumbai
Hotels and Restaurants, Self service restaurants, snack bars, cafeterias, Catering for take-away food, Fast food, Diet food; Salad Bar; Outdoor catering services; Bakery services; Provision of food and beverages for Theatre Restaurants; Inn keeping (bar, restaurant and accommodation)
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3728543    16/01/2018
NILESH VIJAY PHADNIS
1077/A, BUILDING NO. 3, SARMISHTHA SOCIETY, OFF SENAPATI BAPAT ROAD, SHIVAJI NAGAR, PUNE - 411 016,
MAHARASHTRA
SOLE APPLICANT
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
RESTAURANT, BAR LOUNGE, PUB & FOOD SERVICES
3732148   19/01/2018
INDUSIND BANK LIMITED
2401 GEN THIMMAYYA ROAD, CANTONMENT, PUNE-411001
SERVICE PROVIDER
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
3735694  24/01/2018
PLATINUM HOSPITALITY AND MANAGEMENT
Shop No-2, Sadguru Apartment, Near Vithal Mandir, Opp ICICI Bank, L T Road, Dahisar (W), Mumbai, Maharashtra- 400068
Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Hotel services, restaurant
Q-SHOTS
3743733  03/02/2018
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 14th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
SLIDER STOP

3771786 07/03/2018
SPECIALITY RESTAURANTS LTD
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
SLIDER ON THE ROCKS

3771787  07/03/2018

SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3782055  19/03/2018
RESHA KAMATH TRADING AS : Q-MINS FOOD SERVICES
904, SPECTRA, PRATHAMESH COMPLEX, VEERA DESAI ROAD, ANDHERI (W), MUMBAI 400 053

service provider

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
PROVIDING OF FOOD AND DRINK, RESTAURANTS, TEMPORARY ACCOMMODATION.
GoFoodiee

3790309   28/03/2018

Aabis Tejani
B-4 , 501 , Mangal Orchid , Yari Road , Versova , Opp. Dmart , Andheri West , Mumbai - 400061

Service Provider

Address for service in India/Attorney address:
PARKAR & PARKAR
333 NARSI NATHA STREET,GROUND FLOOR,ROOM NO.12,KATHA BAZAR,MUMBAI 400 009,INDIA.

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation
AVINS
3803788  12/04/2018
AVINS INDUSTRIES PVT. LTD.
A501, 5th Floor, Near Air Cargo Complex, Sahar Int. Airport, Andheri (East), Mumbai 400099, Maharashtra, India
Private Limited Company
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPET NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Used Since :17/10/2016
MUMBAI
Providing of food and drink, restaurants, self-service restaurants, snack-bars, catering (food and drink), temporary accommodations, providing campground facilities, rental of meeting rooms, rental of tents, retirement homes, tourist homes, hotel reservations, lodging and boarding, hotels.
BABBU'S GALAXY RESTAURANT
634/A, Opp Moil Office, Katol Road, Chhaoni Nagpur 440013
A proprietary Concern
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V. Road, Goregaon west, Mumbai - 400062
Used Since: 24/07/2011
MUMBAI
Providing the Services of Foods & Drink
4034201  21/12/2018
CHAHAT SHARMA
HOUSE NO 71, GALI NO 5, SHEETLA COLONY, PHASE 2, GURGAON, HARYANA-122001
INDIVIDUAL

Address for service in India/Attorney address:
VIJAY JAIN
ABHISHEK BUSINESS CENTRE, 307, 3RD FLOOR, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used

DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMMODATION; BOOKING OF HOTELS; ONLINE BOOKING OF HOTELS WITH WELL-APPOINTED ROOMS & FACILITIES FOR TEMPORARY ACCOMMODATION.
4106194 04/03/2019
HOTEL SUBASH PVT. LTD.
trading as ;HOTEL SUBASH PVT. LTD.
SEA BEACH, PURI, ODISHA - 752 001, ODISHA, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
ODISHA TRADE MARK ASSOCIATION
SRIMAA LANE, MADHUPATNA, KALYANI NAGAR, CUTTACK-753013
Used Since :28/11/1994
KOLKATA
HOTEL & RESTAURANTS INCLUDED IN CLASS-43.
4111843 08/03/2019
ALOK JAIN
48, D.D.A FLATS, NEAR-CHIRAG DELHI FLYOVER MASJID MOTH PHASE-1, NEW DELHI-110048
NEW APPLICATION
Address for service in India/Attorney address:
SATYAM SINGH
S-193,SCHOOL BLOCK, SHAKARPUR, DELHI,110092
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
4114944  12/03/2019
SIMAR KAUR
B-1/636, Janakpuri, Delhi-110058
INDIVIDUAL
Used Since :09/03/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATIONS.
Trade Marks Journal No: 1903 , 27/05/2019     Class 43

4125796   22/03/2019
CROSS BORDER KITCHENS PVT. LTD
2299, GREEN GLADE APARTMENTS, B-2, VASANT KUNJ, NEW DELHI-110070
DIRECTOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
Description: Services for providing food and drink; temporary accommodation
4126486  23/03/2019
MR. SANJAY KUMAR
D-151, EAST OF KAILASH, SRINIWASPURI S.O. SOUTH DELHI-110065
INDIVIDUAL
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
PROVIDING OF FOODS & DRINKS, CATERING SERVICES, HOTEL, RESTAURANT & TEMPORARY ACCOMMODATION.
4126815  25/03/2019
PRAYUM FOODS PRIVATE LIMITED
C-9, GROUND FLOOR, PRASAD NAGAR, NEW DELHI-110005.
SERVICE PROVIDERS
Address for service in India/Attorney address:
ABHISHEK CHAUHAN
C-9, GROUND FLOOR, PRASAD NAGAR, NEW DELHI-110005.
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK
ANUKA
4127351  25/03/2019
Taj SATS Air Catering Limited
Mandlik House, Mandlik Road, Mumbai 400001.
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
 Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
4127838  25/03/2019
PRANAY RAJAN TRADING AS M/S. KAFFEINATED MUGS
28, LAL BAGH, MAIN ROAD, GARGI GIRLS HOSTEL, INDORE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Cafes, restaurants, services for providing food and Drink
4128053  26/03/2019
V SRI HARISH KUMAR
NO-16,SESHAPURAM,TENNUR, TRICHY - 620017
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Hotel services, Services for providing food and drink; Temporary accommodation
4128609  26/03/2019
CHINTANKUMAR VIRSANGBHAI CHAUDHARI AN INDIAN NATIONAL SOLE PROPRIETOR OF BETHAK
AT-POST : VANJAR, TAL : BHILODA, DIST : ARVALLI - 383250, GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :02/12/2017
AHMEDABAD
SERVICES RELATED TO PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION INCLUDED IN CLASS – 43
4128884 26/03/2019
SUGAMA FOODS LLP
D202, SALARPURIA SANCTITY, SARJAPUR ROAD, KAIKONDRAHALLI, BANGALORE-560035

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
SAUKHYAM BUILDERS PRIVATE LIMITED
829 A, Ashirwad Complex, Near Shirke Cottage, Shivaji Nagar, Ratnagiri - 415639, Maharashtra

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since: 19/02/2014

MUMBAI
Services for providing food and drink; Temporary accommodation.
4129012  26/03/2019
KULDIP MAITY
F-6, Geentanjali Park, 18/3A, Kumud Ghoshal Road, Near Kalachand High School, Ariadaha, North 24 Parganas, Kolkata - 700057, West Bengal, India.
Individual

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
KOLKATA
Services for providing food and drink; temporary accommodation.
STAYCO

4129019  26/03/2019
RAHUL RAJENDRA AGARWAL
DONEAR HOUSE, 8th FLOOR, PLOT No. A-50, ROAD No. 1, M.I.D.C., ANDHERI (E), MUMBAI - 400093
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation; services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation.
YUSTRENGTH

4129260    26/03/2019
MR. YUSUF NALWALA
67, Al Bait Waroda Road, Bandra West, Mumbai-400050, Maharashtra India,
Individual

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W),MUMBAI-400078.

Proposed to be Used
MUMBAI
Hotel restaurant services; Restaurants; Restaurant services; Restaurant reservation services; Restaurant information services; Providing restaurant services; Fast food restaurants; Reservation of restaurants; Carry-out restaurants; Self-service restaurants; Restaurants (Self-service -); Catering; Catering services; Mobile catering; Outside catering; Providing food and beverages; Providing of food and drink; Services for providing food and drink; Services for the provision of food and drink; Provision of food and beverages; Provision of food and drink; Providing food and drink
MUNCHERY

4129261 26/03/2019

MR. MUSTAFA NALWALLA
67/a, Al bait building, Ground floor, Waroda road, Bandra west, Mumbai, Maharashtra-400050, India

Individual

Address for service in India/Agents address:

HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W),MUMBAI-400078.

Proposed to be Used

Mumbai

Hotel restaurant services; Restaurants; Restaurant services; Restaurant reservation services; Restaurant information services; Providing restaurant services; Fast food restaurants; Reservation of restaurants; Carry-out restaurants; Self-service restaurants; Restaurants (Self-service -); Catering; Catering services; Mobile catering; Outside catering; Providing food and beverages; Providing of food and drink; Services for providing food and drink; Services for the provision of food and drink; Provision of food and beverages; Provision of food and drink; Providing food and drink
Proprietor

Address for service in India/Attorney address:

Proposed to be Used

Mumbai

Providing services related to food and drink, restaurant services and temporary accommodation
4129732  27/03/2019
SHADAN SHAMSJAD
trading as PARILLA
MAYUR VIHAR RAJIV NAGAR TATLI KANDOLI DEHRADUN-248001 UTTRAKHAND
SERVICE PROVIDERS
Address for service in India/Attorney address:
SHARMA & ASSOCIATES
149, IST FLOOR, KILOKARI, MAHARANI BAGH, ASHRAM, NEW DELHI 110014

Proposed to be Used
DELHI
PROVIDING SERVICES IN RESPECT OF BUSINESS OF RUNNING RESTAURANTS, GUEST HOUSES, TOURIST RESORTS, HOLIDAY RESORTS, GROUP OF HOTELS, BANQUET HALLS, MARRIAGE HALLS, INNS HOUSE, FAST FOOD RESTAURANT, SERVICES PROVIDING OF FOOD & DRINK, TEMPORARY ACCOMMODATION, DRINK CATERING - TABLES, INDOOR, OUTDOOR CATERING, HOTEL SERVICES & CONSULTANCY PROVIDER, MOVABLE FOOD VAN, FOOD CART OTHER SERVICES INCLUDED IN CLASS -43
SANJAY M CHALKE trading as RATNALAKSHMI ENTERPRISES
SAI- MAHAL CO-OP. HSG. SOC E/12/10, SEC 48, SEAWOOD NERUL NAVI MUMBAI - 400 706

Proposed to be Used

To be associated with:

MUMBAI SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT, BARS, SNACKS, LOUNGE SERVICES, HOTELS, CAFES, CANTEENS, CATERING SERVICES, PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS
4129849   27/03/2019
SANGEETA DODDAMANI
C201 Deep Niketan Bhandarwada Near Mittal College, Malad West, Mumbai MUMBAI SUBURBAN-400064,MAHARASHTRA
ACTIVE

Address for service in India/Agents address:
RAHUL DAHAPUTE
CORP AID CONSULTANCY SERVICES PRIVATE LIMITED

Proposed to be Used
MUMBAI

Restaurant services included in class 43
4130472   27/03/2019
BEST WESTERN INTERNATIONAL, INC.
6201 NORTH 24TH PARKWAY, PHOENIX, ARIZONA, 85016-2023, UNITED STATES OF AMERICA
A corporation organized and existing under the laws of the state of Arizona, U.S.A.
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Hotel services
CHARMI DAVE
BLK-3, Parijatak Society, Karelibaug, Vadodara
Sole proprietor

Address for service in India/Attorney address:
NISHIT RAJ, ADVOCATE
B-702, VRUNDALAYA GREENS, ATLDRA PADRA ROAD, VADODARA 390015 GUJARAT

Proposed to be Used
AHMEDABAD

SERVICES FOR PROVIDING FOOD AND DRINK.
BhowChow

4131022   28/03/2019
RAJEEV SOUNDER RAJAN
IC-1/1105, Ivory Court, Essel Towers, MG Road, Gurugram-122001, Haryana
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :04/03/2019
DELI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4131085  28/03/2019
VIKRAMADITYA SHARMA
B-3/ 3258, Vasant Kunj, Delhi-110070
Individual
Address for service in India/Attorney address:
ABHILASHA JINDEL
A-1/24, SRI AGRASEN APARTMENTS, PLOT NO. 10 DWARKA SECTOR-7, DELHI-110075
Used Since :14/11/2017
DELHI
Services by persons and establishments to prepare and serve food and drinks for consumption, bar, restaurant, food sculpting, snack-bar, café, cafeteria
4131492    28/03/2019
AALAVANDHAN PRIVATE LIMITED
PLOT NO. 12, 1ST MAIN ROAD, KRISHNA NAGAR, CHROMPET, CHENNAI - 600044
PRIVATE LIMITED

Address for service in India/Attorney address:
THYAGARAJAN K
NO.6/18, 2ND FLOOR, AJ BLOCK, 5TH STREET, SHANThI COLONY, ANNA NAGAR (W), CHENNAI - 600 040

Used Since :01/12/2018

CHENNAI
RUNNING HOTELS, RESTAURANTS, CAFES AND OTHER TYPES OF OUTLETS, PROVIDING ONLINE FOOD ORDERING SERVICES AND ALL OTHER HOTEL AND RESTAURANT RELATED SERVICES
MAHFOOZ KHAN
117/M-03, DOUBLE PULIA KAKADEO, KANPUR 208019, UTTAR PRADESH
ALIBABA FOODS, A Sole Proprietorship Firm

Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Used Since : 04/03/2019

DELI
RESTAURANT AND HOTEL
SANJAY KUMAR BHARDWAJ.
FLAT NO. G-4, C BLOCK, EXPRESS GREENS APARTMENT, SECTOR-1, OPP. MAHAGUN METRO MALL, VAISHALI,
GHAZIABAD, U.P.-201010, INDIA.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Dhaba,
Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Chaat Corner,
Ice Cream Parlours and Catering Services included in class 43.
CAFTAURANT
4131544  28/03/2019
HOGARENO RESTAURANTS PRIVATE LIMITED
101, Ground Floor, Jaipuriya Building, Kohlapur Road, New Delhi 110007, Delhi, India.
An Indian company
Address for service in India/Agents address:
VUTTS & ASSOCIATES
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation; Restaurant chains, Cafeterias, Hotels, canteen services, Café-restaurant, coffeeshop services, bar and bistro services.
R.GURUPRAKASH
trading as; RESTAURANT
NO.9/2, NEW COLONY 2ND STREET, THIRU NAGAR EXTN, VELLORE TAMILNADU-632 006
SERVICE PROVIDER
SOLE PROPIETOR
Address for service in India/Attorney address:
M.NIRMALKUMAR
NO.12/76A, G-BLOCK 12TH STREET, 1ST LANE, ANNA NAGAR, EAST, CHENNAI-600102
Used Since :01/04/2016
CHENNAI
RESTAURANT , PROVISION OF FOOD AND BEVERAGES SERVICES , THEME RESTAURANTS, BRAND CONSULTING FOR RESTAURANTS.
4131958  28/03/2019
RITEISH VISHWANATH DOGRA
503, SHREEJI PINNACLE, TAPOVAN LINK SQUARE, OPP INOX THEATRE, OPP JANTA SCHOOL, NEAR METRO WHOLESALE MALL, NASHIK PUNE ROAD, NASHIK - 422006.

INDIVIDUAL

Address for service in India/Agents address:
ABHIJEET KRISHNA YERUKAR
9, Aishwariya Vihar, Near Shubham Park, Amabad Link Road, Cidco, Nashik-422010.

Used Since : 11/03/2019

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK IN CLASS 43.
4132227  29/03/2019
MR. YASH CHAWAN
681/B, Vinayak Tower, First Floor, Behind Prabhat Theatre Karalewadi Landmark, Near Saraswati Book Shop ABC, Pune-411002.
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
PROVIDING FOOD AND SNACKS
4132235  29/03/2019
VINICUS FERNANDES TRADING AS CASA DE VILLAGE
H. No. 1/194 D, Gaura-Vaddo, Calangute, Bardez Goa- 403516
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
PROVIDING FOOD, DRINK & TEMPORARY ACCOMMODATION
4132256   29/03/2019

VIVA GLOBIZE
NO.42/4, KALAS BAGARGUNDA STREET, VELLORE - 632001, TAMIL NADU, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :07/11/2018

CHENNAI
HOTELS, PROVIDING FOOD AND DRINK, CATERING OF FOOD AND DRINKS, CAFES, CAFETERIAS, FAST FOOD
RESTAURANT, RESTAURANT SERVICES, PROVIDING OF TEMPORARY ACCOMMODATION
SHREE MARUTINANDAN INN
TMG HOTEL, N.H.8, UPLI ODEN, NATHDWARA, DIST – RAJSAMAND, RAJASTHAN STATE, INDIA.
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :15/02/2019

AHMEDABAD
SERVICES RELATING TO PROVIDING OF FOOD, DRINK, TEMPORARY ACCOMMODATION IN HOTEL, DINNING HALL, BANQUET SERVICES, CATERING & RESTAURANT SERVICES AND RESORT SERVICES. PROCURING LODGINGS, ROOMS, MEALS BY HOTELS, BOARDING HOUSES, TOURIST CAMPS, TOURIST HOUSES, SELF SERVICE RESTAURANTS, SNACK BARS, RESTAURANTS, LOUNGE SERVICES, HOTEL AND HOTEL RESERVATIONS AND INFORMATIONS, BANQUET SERVICES
ETHNIC CORIANDER'S MINT
4132626    29/03/2019
KULJEET KAUR
B-19, Shalimar Enclave, K-Aera, Dhakoli, Near Gurudwara Bauli Sahib, Dhakauli, SAS Nagar, Mohali-160104, Punjab
Individual
Address for service in India/Agents address:
BHANDARI DINESH
1102, 1ST FLOOR, SECTOR 19-B, CHANDIGAR - 160 019
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
BEU
4132835   29/03/2019
LVYUE HOTEL MANAGEMENT (INDIA) PRIVATE LIMITED
7th Floor, Tower B, DLF Building No.9, Phase III, DLF Cyber City
Private Limited Company
Address for service in India/Agents address:
NEELAM AGARWAL
PLOT NO.400P SECTOR 38, GURGAON,HARYANA
Used Since :22/03/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS ; TEMPORARY ACCOMODATION ; BOOKING OF HOTELS ; ONLINE BOOKING OF HOTELS WITH WELL APPOINTED ROOMS ; PLATFORM FOR OTHER MARKET SERVICES INCLUDED IN CLASS 43
4133518    30/03/2019
MUJEEB AHMAD
169/132, KHAYALI GANJ, AMINABAD, LUCKNOW - 226088, UTTAR PRADESH, INDIA
Individual
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
HOTEL, RESTAURANT, DHABA, CAFES, CLUB, RESORT, BAR AND CATERING SERVICES, FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
MR. SANGRAM DEVIDAS TUPE TRADING AS: HOTEL MAVALA
SR. NO- 266, DP ROAD, ORIENT VILLA, MALWADI, HADAPSAR, HAVELI, PUNE- 411028, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :10/01/2019

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, SNACK CENTER, CAFE, HOTEL, RESTAURANT SERVICES
4133647  30/03/2019
ZALT HOSPITALITY
6, Floor-Grd, Plot No. 116, Govardhandas Building, Jagannath Shankarsheth Marg, Ambewadi, Girgaon, Mumbai - 400 004
A Partnership Firm
Address for service in India/Agents address:
YATI VIJAYKUMAR
A /202, Shantrunjay Darshan, Love Lane, Opp. Jain Temple, Byculla, Mumbai – 400027

Proposed to be Used
Mumbai
SERVICES OF PROVIDING FOOD AND BEVERAGES, RESTAURANTS, FAST FOOD OUTLETS; CATERING; FOOD COURTS
4133783  30/03/2019

Eathos Group
EVOK 2606, Runwal Elegante, P Tandon Marg, Lokhandwala, Andheri West, Mumbai – 400 053.
Partnership Firm

Address for service in India/Attorney address:
SUNNY SABLOK
801 PALAZZO OPULENCE SANTACRUZ WEST

Proposed to be Used
MUMBAI

Services for providing food & drink, cafes, bars, restaurants & hotels.
4134007    31/03/2019
TRI-PEPPER FOODS PRIVATE LIMITED
A-1601, FLOOR-16, PLOT-1870, 3., UNITED CHSL, FAROOK SOOMERBHOY ROAD, AGRIPADA, MUMBAI, Mumbai City, Maharashtra, India, 400011
restaurants serving
PRIVATE LIMITED COMPANY
Used Since :01/01/2019

MUMBAI
RESTAURANT, HOTELS, SERVICES FOR PROVIDING FOOD AND DRINK
4134164 01/04/2019
YOUNG TURK BUILDWELL PVT.LTD.
K-1/122 CHITTARANJAN PARK, NEW DELHI-110019 NEW DELHI INDIA
SERVICE PROVIDERS
Address for service in India/Attorney address:
DIVYA LAL
D-4 FRONT SIDE, MAHARANI BAGH, NEW DELHI-110065, INDIA
Proposed to be Used
To be associated with:
3940697
DELHI
PROVIDING FOOD AND DRINKS IN RESTAURANTS AND BARS, FAST FOOD RESTAURANTS, CAFES
4134325    01/04/2019
MADHU T.S
trading as ;MAX FUN
MAX FUN MULTI CUISINE RESTAURANT, IRUMPANAM P.O, PUTHIYA ROAD, PIN-682309
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJESHKUMAR T.K. & BINDU.T.NS
SOORYODAYAM, PE-9, OPP.POLICE CAMP COCHIN PALACE PO.TRIUNITHURA KOCHI - 682 301, KERALA,
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK
ANJALI JAIN, PROPRIETOR OF M/S., PRABHANJALI
309, Indrasan Apartment, 1, Jaora Compound, Indore (M.P.) Pin-452001
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Used Since: 01/10/2009

MUMBAI
Hotel and restaurant services, Hotel, restaurant, café-restaurant and bar services., Hospitality services [food and drink], Providing food and beverage, Food and drink catering, Catering (Food and drink -), Fast-food restaurant services, Takeaway food services, Bar and restaurant services, Resort hotels.
4134646 02/04/2019
BHANU DEEPTHI BHUPATHI RAJU
4095 Birchwood Dr, Boca Raton, Florida-33487
individual

Address for service in India/Attorney address:
ESHWAR SHARMA YELLAPRAGADA
10-380/4 SATYA RAGAVENDRA NAGAR MALKAJGIRI HYDERABAD 500047 TS INDIA

Proposed to be Used
CHENNAI
Service For Providing Food And Drink, Hotel, Restaurant And Resort Services
BEU INNS

4134738   02/04/2019

LVYUE HOTEL MANAGEMENT (INDIA) PRIVATE LIMITED
7th Floor, Tower B, DLF Building No.9, Phase III, DLF Cyber City
Private Limited Company

Address for service in India/Agents address:
NEELAM AGARWAL
PLOT NO.400P SECTOR 38, GURGAON,HARYANA
Used Since :22/03/2019

DELHI

SERVICES FOR PROVIDING FOOD AND DRINKS ; TEMPORARY ACCOMODATION ; BOOKING OF HOTELS ; ONLINE
BOOKING OF HOTELS WITH WELL APPOINTED ROOMS ; PLATFORM FOR OTHER MARKET SERVICES INCLUDED IN
CLASS 43
4134742   02/04/2019
LVYUE HOTEL MANAGEMENT (INDIA) PRIVATE LIMITED
7th Floor, Tower B, DLF Building No.9, Phase III, DLF Cyber City
Private Limited Company
Address for service in India/Agents address:
NEELAM AGARWAL
PLOT NO.400P SECTOR 38, GURGAON,HARYANA
Used Since :22/03/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS ; TEMPORARY ACCOMODATION ; BOOKING OF HOTELS ; ONLINE BOOKING OF HOTELS WITH WELL APPOINTED ROOMS ; PLATFORM FOR OTHER MARKET SERVICES INCLUDED IN CLASS 43
Trade Marks Journal No: 1903 , 27/05/2019   Class 43

4134755 02/04/2019
LVYUE HOTEL MANAGEMENT (INDIA) PRIVATE LIMITED
7th Floor, Tower B, DLF Building No.9, Phase III, DLF Cyber City
Private Limited Company
Address for service in India/Agents address:
NEELAM AGARWAL
PLOT NO.400P SECTOR 38, GURGAON, HARYANA
Used Since :22/03/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMODATION; BOOKING OF HOTELS; ONLINE
BOOKING OF HOTELS WITH WELL APPOINTED ROOMS; PLATFORM FOR OTHER MARKET SERVICES INCLUDED IN
CLASS 43
Trade Marks Journal No: 1903, 27/05/2019  Class 43

4135312  01/04/2019
ZOOM NIRMAN PRIVATE LIMITED
ASHRAM BUSTY, GIDHHAPAHAR, KURSEONG – 734203, DARJEELING, WEST BENGAL
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
HOTEL, RESTAURANTS, FOOD ACCOMMODATION
4135605  01/04/2019
MR. ISHJYOT SINGH SURI
14, VIRAL APARTMENT, OPP. SHOPPERS STOP, S.V. ROAD, ANDHERI (WEST), MUMBAI – 400 058.
Individual
Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4135606 01/04/2019
MR. ISHJYOT SINGH SURI
14, VIRAL APARTMENT, OPP. SHOPPERS STOP, S.V. ROAD, ANDHERI (WEST), MUMBAI – 400 058.
Individual
Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098
Proposed to be Used
To be associated with:
3919915
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4135607  01/04/2019
MR. ISHJYOT SINGH SURI
14, VIRAL APARTMENT, OPP. SHOPPERS STOP, S.V. ROAD, ANDHERI (WEST), MUMBAI – 400 058.
Individual
Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Proposed to be Used
To be associated with:
3844670

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4135653 01/04/2019
NISHA BABU
NUTSHELL, TC 34/1383(3), LENA ROAD, SANGUMUGHAM, VALLAKKADAVU.P.O, TRIVANDRUM, KERALA-695008
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.
4136101 03/04/2019
SHISHIR CHATURVEDI
trading as ;VIBGYOR HOTEL AND RESORTS
FLAT NO-1201, TOWER-24, ORCHID PETALS, SOHNA ROAD, SECTOR-49, GURGOAN, HARYANA 122018
SERVICE PROVIDERS
Proposed to be Used
DELHI
HOTEL TOURISM
4136718  04/04/2019
VENUMADHAV C D
FLAT NO :- C3, 3RD FLOOR NOVA ALTIMA, V G N KRONA NAGAR, GERUGAMBKKAM, CHENNAI, KANCHEEPURAM, TAMIL NADU - 600122
INDIVIDUAL OR SOLE PROPRIETOR

Address for service in India/Agents address:
SACHIN VIJAY TORASKAR
B/601, MILAP CHS LTD, NEW VERSOVA LINK ROAD, NEAR HDFC BANK, ANDHERI (WEST), MUMBAI-400053.

Proposed to be Used
CHENNAI
RESTAURANT, CAFE, CAFETERIA, SNACK BAR, COFFEE BAR, COFFEE HOUSE, TEA BAR, TEA HOUSE AND CARRY OUT RESTAURANT, AND SERVICES FOR PROVIDING FOOD AND DRINK, TAKE OUT RESTAURANT SERVICES; FAST FOOD RESTAURANT SERVICES, CATERING SERVICES; COFFEE AND TEA SUPPLY SERVICES FOR OFFICES; CONTRACT FOOD SERVICES; FOOD PREPARATION; PREPARATION AND SALE OF CARRY OUT FOODS; PREPARATION AND SALE OF HOT AND COLD BEVERAGES, FOOD AND DRINK CATERING.
4136761   03/04/2019
NANGAI HOME MADE FOOD (OPC) PRIVATE LIMITED
#5, F2 FIRST FLOOR PERIYAR STREET, GANDHI NAGAR, PERUMATTUNALLUR GUDUVANCHERY KANCHIPURAM
KANCHEEPURAM TN 603202 IN
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Hotel and restaurant services.

Transliteration : NANGAI ; VEETU UNAVU
4136944   03/04/2019
LVYUE HOTEL MANAGEMENT (INDIA) PRIVATE LIMITED
7th Floor, Tower B, DLF Building No.9, Phase III, DLF Cyber City
Private Limited Company
Address for service in India/Agents address:
NEELAM AGARWAL
PLOT NO.400P SECTOR 38, GURGAON, HARYANA
Used Since :22/03/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMODATION; BOOKING OF HOTELS; ONLINE BOOKING OF HOTELS WITH WELL APPOINTED ROOMS; PLATFORM FOR OTHER MARKET SERVICES INCLUDED IN CLASS 43
LVYUE HOTEL MANAGEMENT (INDIA) PRIVATE LIMITED
7th Floor, Tower B, DLF Building No.9, Phase III, DLF Cyber City
Private Limited Company

Address for service in India/Agents address:
NEELAM AGARWAL
PLOT NO.400P SECTOR 38, GURGAON, HARYANA
Used Since: 22/03/2019

DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMODATION; BOOKING OF HOTELS; ONLINE BOOKING OF HOTELS WITH WELL APPOINTED ROOMS; PLATFORM FOR OTHER MARKET SERVICES INCLUDED IN CLASS 43
4136946  03/04/2019
LVYUE HOTEL MANAGEMENT (INDIA) PRIVATE LIMITED
7th Floor, Tower B, DLF Building No.9, Phase III, DLF Cyber City
Private Limited Company
Address for service in India/Agents address:
NEELAM AGARWAL
PLOT NO.400P SECTOR 38, GURGAON, HARYANA
Used Since : 22/03/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMODATION; BOOKING OF HOTELS; ONLINE BOOKING OF HOTELS WITH WELL APPOINTED ROOMS; PLATFORM FOR OTHER MARKET SERVICES INCLUDED IN CLASS 43
4136947  03/04/2019
LVYUE HOTEL MANAGEMENT (INDIA) PRIVATE LIMITED
7th Floor, Tower B, DLF Building No.9, Phase III, DLF Cyber City
Private Limited Company
Address for service in India/Agents address:
NEELAM AGARWAL
PLOT NO.400P SECTOR 38, GURGAON,HARYANA
Used Since :22/03/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS ; TEMPORARY ACCOMODATION ; BOOKING OF HOTELS ; ONLINE BOOKING OF HOTELS WITH WELL APPOINTED ROOMS ; PLATFORM FOR OTHER MARKET SERVICES INCLUDED IN CLASS 43
4136948  03/04/2019
LVYUE HOTEL MANAGEMENT (INDIA) PRIVATE LIMITED
7th Floor, Tower B, DLF Building No.9, Phase III, DLF Cyber City
Private Limited Company
Address for service in India/Agents address:
NEELAM AGARWAL
PLOT NO.400P SECTOR 38, GURGAON,HARYANA
Used Since :22/03/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS ; TEMPORARY ACCOMODATION ; BOOKING OF HOTELS ; ONLINE BOOKING OF HOTELS WITH WELL APPOINTED ROOMS ; PLATFORM FOR OTHER MARKET SERVICES INCLUDED IN CLASS 43
4137162    04/04/2019
ASHA KHANNA,
A-43, PRASHANT VIHAR, ROHINI SECTOR-7, DELHI-110085.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts,
Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in
class 43.
Trade Marks Journal No: 1903, 27/05/2019   Class 43

4137207   04/04/2019
SIDDHARTH BHATTACHARYA
DB-1, FLAT NO. 4A, KAMALJYOTI APARTMENT, RAILPUKUR RD. P.O.: DESHBANDHU NAGAR, BAGUIATI, KOLKATA, WEST BENGAL-700059
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation
RAHUL MAKKAR, SOLE PROPRIETOR OF M/S. A A & N HOSPITALITY
K-1851/1, Surya Plaza, Complex New Friends Colony, New Delhi-110 025.

Proposed to be Used
DELHI
Services for providing food and drinks.
GetZo

4137537  04/04/2019
DYNOBOG TECH PRIVATE LIMITED
A-37 U/G/F PANDAV NAGAR DELHI-110092
E-COMMERCE RESTAURANT
Private Limited Company

Proposed to be Used
DELHI
Services for providing food and drink
OSCOLIVE STREET FOOD CAFE

4137710  04/04/2019
MUZAMMIL
Baithul Noor, Kovvalpalli, Hosdurg, Kasaragod, Kerala-671531
Individual

Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, Ramanathapuram, Coimbatore-45.

Proposed to be Used
CHENNAI
RESTAURANT, HOTELS, RESORTS, CANTEENS, FOOD COURTS, MOBILE FOOD COUNTERS, EATING HOUSES, KIOSKS, OUTLETS, CAFETERIAS, DINE IN FACILITY, TAKE AWAY, CATERERS, CAFES, REFRESHMENT ROOMS.
4137842  04/04/2019
MR. ANAND BAJRANGLAL AGRAWAL TRADING AS ANnapurna FOOD PRODUCTS
PLOT NO.10, CHIKHLI LAYOUT, KALAMNA ROAD, NAGPUR - 440008, MAHARASHTRA, INDIA.
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proposed to be Used
MUMBAI
RESTAURANT SERVICES.
4137904  04/04/2019
KISHAN SINGH
KH NO-91 GROUND FLOOR GALLI NO-6, VILLAGE WAZIRABAD EXTN LANDMARK NEAR BHARAT GHR DELHI 110084
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Restaurant services
VIKTOR

4137999  04/04/2019

BRAHMIN FOODS INDIA PRIVATE LIMITED
MANAKKAD P.O., THODUPUZHA, IDUKKI-685 608, KERALA STATE, INDIA

Body Incorporate

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used

CHENNAI

providing of food and drinks, restaurants, cafes, cafeterias, canteen, catering (food and drinks), self services restaurants, fast food restaurants and snack bars, ice cream parlour, hotel services; restaurant, tea shop, juice shop, Services for providing food and drink, temporary accommodation, providing food and drink in internet cafes.
CAFE VIKTOR

4138001  04/04/2019

BRAHMIN FOODS INDIA PRIVATE LIMITED
MANAKKAD P.O., THODUPUZHA, IDUKKI 685 608, KERALA STATE, INDIA

Body Incorporate

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

PROVIDING OF FOOD AND DRINKS, RESTAURANTS, CAFES, CAFETERIAS, Canteen, Catering (Food and Drinks),
Self Services Restaurants, Fast Food Restaurants and Snack Bars, Ice Creams Parlour, Hotel
Services; Restaurant, Food Restaurants, Tea Shop, Juice Shop.
4138146  05/04/2019
EVER FOREVER EXECUTIVE SOLUTION OF HEALTH
21A, SMS COLONY, NEAR SHIPRA PATH, SECTOR 153, MANSAROVAR, JAIPUR (RAJASTHAN) INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/03/2019

AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESORTS, HOTEL, HOSTEL, MOTEL, RESTAURANT,
COFFEE HOUSE, BAR, TAVERN AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43
VAYU CAFE-N-LOUNGE

4138147  05/04/2019
EVER FOREVER EXECUTIVE SOLUTION OF HEALTH
21A, SMS COLONY, NEAR SHIPRA PATH, SECTOR 153, MANSAROVAR, JAIPUR (RAJASTHAN) INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/03/2019
AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESORTS, HOTEL, HOSTEL, MOTEL, RESTAURANT, COFFEE HOUSE, BAR, TAVERN AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43
SAAGAR BHAVAN
4138151  05/04/2019
KHUSHIL GROVER
MOHAN VISANDI VILLA 8A FAIZABAD ROAD, NEAR CENTRAL BANK, OPP CHURCH, LUCKNOW, UTTAR PRADESH (INDIA) - 226006
PROPRIETOR

Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used
To be associated with:
4138151
DELHI
CAFETERIAS, RESTAURANTS, FOOD AND DRING CATERING, FOOD SCULPTING, FOOD OUTLETS, SELF SERVICE RESTAURANTS.
SAAGARBHAVAN

4138152  05/04/2019

KHUSHIL GROVER

MOHAN VISANDI VILLA 8A FAIZABAD ROAD, NEAR CENTRAL BANK, OPP CHURCH, LUCKNOW, UTTAR PRADESH (INDIA) - 226006

PROPRIETOR

Address for service in India/Attorney address:

HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIKA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used

DELHI

CAFETERIAS, RESTAURANTS, FOOD AND DRINK CATERING, FOOD SCULPTING, FOOD OUTLETS, SELF SERVICE RESTAURANTS.
HAZIB BASHEER SOLE PROPRIETOR OF BEAN HUB
BYPASS JUNCTION MUNDUPARAMBA ,MALAPPURAM ,KERALA,676509
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee shop services
4138508    04/04/2019
TENCENT HOLDINGS LIMITED
P.O BOX 2681 GT, CENTURY YARD, CRICKET SQUARE, HUTCHINS DRIVE, GEORGE TOWN, GRAND CAYMAN, CAYMAN ISLANDS
A COMPANY INCORPORATED AS PER THE LAWS OF CAYMAN ISLANDS

Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune - 411045,
Maharashtra, India

Proposed to be Used
To be associated with:
2682635

MUMBAI
Food and drink catering; Hotel reservations; Rental of meeting rooms; Rental of furniture for hotels; Booking of campground accommodation; Boarding for animals; Child minding services; Respite care services in the nature of adult day care.
4138941  05/04/2019

GURVIR INDER SINGH
H.NO.309, ADVOCATE SOCIETY,SECTOR 49-A,CHANDIGARH
PROPRIETOR

Address for service in India/Attorney address:
NITIN BHASIN
3320 SECTOR 27/D CHANDIGARH

Proposed to be Used
DELHI

Services for providing food and drink; Temporary accommodation
Bonova
4139003  05/04/2019
SEASHELL
Shri. Girish Arora, SeaShell, Marine Hill, Port Blair - 744101, Andaman & Nicobar Islands
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :22/09/2017
To be associated with:
3633217
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4139013  05/04/2019
STORY ENTERPRISES
R3 ZEN BUILDING, PLOT 237&238, KAVURI HILLS, MADHAPUR, HYDERABAD - 500033
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Cafe services, Food and drink catering, Restaurant services, Snack-bar services, Services for providing food and drink; Temporary accommodation
Sweet Story by GreenPark

4139112  05/04/2019

GreenPark Hotels and Resorts Limited
4th Floor, Hotel GreenPark, 7-1-26, Greenlands, Begumpet, Hyderabad – 500016
 a Limited Company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

To be associated with:
2016318

CHENNAI
Providing food & beverages.
4139280  05/04/2019
SUGAM DOGRA
NANGAL ROAD, PO KATRA, KUN DAROORIAN, KATRA, REASI, UDHAMPUR, JAMMU AND KASHMIR-182301
Individual

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI

Cafeteria services, Restaurant services
4139377  05/04/2019
VSTAY SOLUTIONS PRIVATE LIMITED
959, SECTOR-40, GURGAON
BODY CORPORATE
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
To be associated with:
3720535, 4064258

DELHI
Services for providing food and drinks; temporary accommodation; booking of hotels; online booking of hotels with well-appointed premium rooms & facilities for temporary accommodation
4139425  05/04/2019
SHRI. SYED JAFFAR
No.38 ‘B’ Robertson Road, Frazer Town, Bangalore - 560005, Karnataka, India.
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :02/11/2016
CHENNAI
Hotel Services, Restaurant, Catering, Cafes, Cafeterias, Canteens, Catering, Bar Services, Accommodation Services, Bar
And Cocktail Lounge Services; Resort, Lodging, Conferences And Exhibitions, Reservation Services For Hotel
Accommodations For Others
Rust

4139554   06/04/2019
VIR VIKAS BANSAL
37, Shakespeare Sarani, P.O. Shakespeare Sarani P.S. Shakespeare Sarani, Dist. Kolkata, 700017, West bengal
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Providing food and drink, food outlets, cafes, cafeterias, snack bars, hotels, night clubs, bars, motels, resorts, restaurants, self service restaurants, fast food restaurants, canteens, coffee shops, ice cream parlours and catering services, temporary accommodation services, included in class 43.
Koko Monk
4139557  06/04/2019
VIR VIKAS BANSAL
37, Shakespeare Sarani, P.O. Shakespeare Sarani P.S. Shakespeare Sarani, Dist. Kolkata, 700017, West bengal
Citizen of India
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Providing food and drink, food outlets, cafes, cafeterias, snack bars, hotels, night clubs, bars, motels, resorts, restaurants, self service restaurants, fast food restaurants, canteens, coffee shops, ice cream parlours and catering services, temporary accommodation services, included in class 43.
CHAATELICIOUS

4139678    06/04/2019

HIMANI SETH

UNIT NO- 16, BESTEEH CHAMBERS, SUSHANT LOK- I, BLOCK- B, SECTOR- 43, GURGAON, HARYANA- 122009

individual

Address for service in India/Agents address:

KHUSHI TRADE MARK CO.

BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084

Proposed to be Used

DELHI

RESTAURANT AND CATERER
4139786 06/04/2019
KAY PEE HOSPITALITY.
PILLOR NO.-54, NEAR UCO BANK, RED LIGHT CHOWK, PANIPAT-132103, HARYANA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
# CAFE XOXO

4140176  06/04/2019

SUDHIR SINGH SIKARWAR

TOPAZ 99, SILVER SPRINGS, PHASE 2, BYPASS, INDORE

RESTAURANT AND FOOD RELATED SERVICES

INDIVIDUAL

Proposed to be Used

MUMBAI

RESTAURANT SERVICE, RESTAURANT AND BAR SERVICES, SELF SERVICE RESTAURANT, FAST-FOOD RESTAURANT, FOOD CANTEEN, TAKE AWAY RESTAURANT, CARRY-OUT RESTAURANT
4140358   08/04/2019
GIASK TRADERS PRIVATE LIMITED
BUILDING NO. 23, 2ND FLOOR, NEHRU PLACE, NEW DELHI-110019
SERVICE PROVIDERS

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK INCLUDING DELIVERY THEREOF.
4140360  08/04/2019
GUNJAN DHARITKUMAR PATEL
SHREEJI KUNJ MAHADEV ARIA NEAR BAVISHGAM SCHOOL ANAND VAHABH VIDHYANAGAR
RESTAURANT BUSINESS
INDIVIDUAL
Proposed to be Used
AHMEDABAD
RESTAURANT SERVICES FOR PROVIDING FOOD AND DRINK
4140522  08/04/2019
QBARA FOODS PRIVATE LIMITED
Shop No. 8, Shivanjali Chs, Ambedkar Road, Khar West, Mumbai – 400052, Maharashtra
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4140666 08/04/2019
HEALTHY JUNK
32, Samrudhi Nilaya, 15th Main Road, HAL 2nd Stage, Indiranagar 100ft Road, Bangalore-560038, Karnataka
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.RESTAURANT SERVICES
MADHAI RIVERSIDE LODGE

4141023 08/04/2019
PRASHANT DUBEY TRADING AS M/S. MADHAI RIVERSIDE LODGE
F-9, SURENDRAGARDEN, BAGHMUGHALIYA ROAD, BHOPAL-462043 (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2006

MUMBAI
Services for providing food and drink; temporary accommodation
4141572  08/04/2019
MS SUNALI SINGH
RASHMI VILLA, ROW HOUSE NO.06, CINEMAX ROAD, MIRA ROAD (EAST) THANE -401107.
SOLE PROPRIETORSHIP
Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
PRESCHOOLER AND DAY CARE SERVICES, INFANT CARE SERVICES
4141743  09/04/2019
PUSHP LATA TALWAR PROP. OF M/S LAS ESPECIAS POTLI
39, Second Floor, CHITRAKUT APARTMENT, EAST ARJUN NAGAR, SHAHDRA, Delhi, 110032
SOLE PROPRIETOR

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO-9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866, 8800368866

Proposed to be Used
DELHI
RESTAURANT, PROVIDING OF FOOD AND DRINKS.
4143353    10/04/2019
MR. RAJESH HEMRAJ SAHU SOLE PROPRIETOR OF SAHUJI'S DHABA & CATERER'S
Kharkar Complex, Sahuji's Dhaba, Near Railway station Square, Amravati - 444 601
Sole Proprietor
Address for service in India/Attorney address:
ADV.MAHADEV A CHAVAN
QUICK LAW ADVISORY,D-18,Room no 2,Tiranga CHS,Sector-25,Next to Amrutha School,Juinagar Navi Mumbai-400 706,
Used Since :01/04/2003
MUMBAI
Providing of Food & Drink, Catering Services
PAPA PUNJAB
249 – A, INDRA NAGAR, LINK ROAD, GOREGAON (W), INDIRA NAGAR AUTO GARAGE, MUMBAI-400104
A Partnership Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Hotel; Restaurant
NSURE GROUP

2626222    12/11/2013

MS. SHEFALI MUNJAL
1-A, Friends Colony (West), New Delhi-110065
Merchant & Service Provider

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI

Medical, veterinary services, hygienic and beauty care for human beings and animals, agriculture, horticulture and forestry services, artificial insemination services, pharmacy advise, hospitals, medical & beauty clinics, psychologist, pharmacists, beauty salons, health spa services, public baths, rehabilitation, sauna services, animal breeding and grooming, gardening, horticulture, lawn care, flower arranging.

MARK SHOULD BE READ AND USE AS A WHOLE.
2692446  05/03/2014

DR. SHYAM. L
MRS. SANGEETHA SHYAM
MR. R. SUNDARAM

trading as : RAKSHA HOSPITALS

PLOT NO.130, ANNA NAGAR, ALAMARAM BUS STOP, MADURAI-525020

SERVICE PROVIDER

Address for service in India/Agents address:

SENTHIL KUMAR N
INTEPAT IP SERVICES PVT. LTD., 176, INDRA COMPLEX, SARAKKI MAIN ROAD, SARAKKI, JP NAGAR 1ST PHASE, BANGALORE - 560 078, KARNATAKA

Used Since : 23/11/2010

CHENNAI
Hospitals
SCRATCH

2854365 02/12/2014
HEADMASTERS SALON PRIVATE LIMITED
SCO 18 19, GROUND FLOOR, SECTOR 8 C, CHANDIGARH 160017
SERVICES
Address for service in India/Attorney address:
DIVA ARORA MENON ADVOCATE
D 10, BASEMENT, NIZAMUDDIN EAST, NEW DELHI-110013
Used Since :01/10/2010
DELHI
REAIITV SALON SERVICES, BEAUTY PARLOR, PROVIDING OF SERVICES IN THE FIELD OF SPA, HEALTH CLUB
SERVICES, SPA, WELLNESS AND BEAUTY, HYGIENE AND BEAUTY CARE OF HUMAN BEING, HEALTH CARE AND
SLIMMING SERVICES
MIMANSA
2918388  09/03/2015
CHINMAYANAND S/O., RAMSWAROOP
trading as ;Chinmayanand S/o., Ramswaroop
H.No. -79 , Bhagirath Nagar , Ganga Vihar , Shekhpur , Haridwar ( U.P.)
Service Providers and Merchants
Indian Individual
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :20/10/2014
DELHI
Health , Medical services, Veterinary services, Spa , Panchkarm , Ayurvedic , Herbal clinic , Hospital ,Hygienic and beauty
care for human beings or animals , agriculture, horticulture and forestry services.
2983084  09/06/2015
SUNNY DASHRATHLAL VAVADIA
trading as: ALIGN ORTHODONTIC CENTER & MULTISPECIALITY DENTAL CLINIC
ALIGN ORTHODONTIC CENTER & MULTISPECIALITY DENTAL CLINIC, 3,AAKRUTI COMPLEX,OPP AADITYA
PLAZA,JODHPUR VILLAGE ROAD,SATELLITE,AHMEDABAD-380015
SERVICE PROVIDER
PROPRIETOR
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI,MYNXY IP HOUSE, IIND FLOOR, SANGHMIRTA,OPP. POOJA PARTY PLOT,KESAV BAGH,ASOPALOV
LANE,SHIVARANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380 015.
Used Since :09/11/2014
AHMEDABAD
ORTHODONTIC CENTER AND MULTISPECIALITY DENTAL CLINIC INCLUDED CLASS 44
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALIGN..
3049284 07/09/2015
TEHRUNA C. MERESH
F-14, TOP FLOOR, RIGHT SIDE, EAST OF KAILASH, NEW DELHI-110065
SERVICE PROVIDER
AN INDIVIDUAL

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since: 15/07/2015

To be associated with:
3049281

DELHI
Meditation services; Psychological counselling; Relaxation And Healing For Spiritual And Alternate Healing Development Services
3057006  16/09/2015
MR. AMIT KUMAR
trading as ;AMIT MAKEOVERS
505-L, 2nd Floor, Orange Square Building, Near Woodland Showroom Model Town, Jalandhar. (Pb.)
Services
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :08/09/2015
DELHI
Beauty Salons.
LANARK
3069686  05/10/2015
MR. RAJIV MUKUL
trading as ;ZEE LABORATORIES
UCHANI, GT ROAD, KARNAL - 132001, HARYANA
SERVICE PROVIDER
Address for service in India/Agents address:
SIDDHARTH BAMBHA ADV.
28/44, PUNJABI BAGH, (W) NEW DELHI-26
Proposed to be Used
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Trade Marks Journal No: 1903, 27/05/2019

KAIRALI AYURVEDIC CENTRE PRIVATE LIMITED
trading as: KAIRALI AYURVEDIC CENTRE PRIVATE LIMITED
D-120, Ambedkar Colony, Andheria Mode, Mehrauli, New Delhi - 110074, India
Service Provider
Private Limited Company

Address for service in India/Attorney address:
BRIJESHWAR DAYAL MATHUR
63/12 IST FLOOR MAIN RAMA ROAD, NEW DELHI
Used Since: 19/05/1989

DELHI

SPA; BEAUTY CLINICS; FITNESS CENTRES; WELNESS CENTRES; AYURVEDIC SERVICES; MASSAGE SERVICES;
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; INCLUDED IN CLASS 44

The Trade Mark shall be used as a whole with no exclusive right on the descriptive matters appearing on the label.
3078864  15/10/2015
DEEPANSHU TEBAK
trading as ;TENDER TOUCH
BLOCK C-5A, HOUSE NO. 11, JANAKPURI, NEW DELHI 110058
SERVICE PROVIDER
Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
PHYSIOHEAL
3082415 20/10/2015
DR.DIVYA GAUR
trading as; PHYSIOHEAL PHYSIOTHERAPY CLINIC
A-3/63, SECTOR -5, ROHINI, DELHI-110085.
SERVICE PROVIDER
Used Since: 01/01/2009
DELHI
SERVICE PROVIDER OF MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
3092697 04/11/2015
RAJIV BHATIA
ROHIT TANDON
MRS. SUDHA MAINI
DR. VIKRAM KALRA
DR. ANIL SINGH

trading as ;U K NURSING HOME
M-1 VIKAS PURI NEW DELHI 110018

SERVICES

Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :01/01/1986

DELHI

HOSPITAL, MEDICAL SERVICES AND CONSULTANCY.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., NURSING HOME and MARK TO BE USED AS A WHOLE.
3105282  22/11/2015
SIDDHARTHA K GARG
trading as ;individual
C-703, Taj Apartments, Gazipur Crossing, Delhi 110096, India
NGO for stray animal in Delhi
individual
Used Since :28/08/2015

To be associated with:
3105172

DELHI
Medical services; Charitable services namely providing medical services; Veterinary services; Hygienic care for animals.
Mark shall be used as a device as represented and filed with no right over the word TRUST.
3170190  28/01/2016
DINESH KUMAR
trading as ;GLAM UNISEX SALON
24, 1ST FLOOR, DEEP MARKET, PHASE-I, ASHOK VIHAR, DELHI-110052.
SERVICE PROVIDER
Address for service in India/Attorney address:
AMIT TOMAR
Tomar & Associates, 9, Community Centre, 3rd Floor, Opposite Satyawati College, Ashok Vihar Phase-II, Delhi-110052
Used Since :01/04/2014
DELHI
SALON AND BEAUTY CARE SERVICES
3170726   28/01/2016
DR. HENU SINGHAL
trading as ;M/S SINGHAL STARS HOSPITAL
OPP. GAGAN DHARAM KANDA, NEAR ARVIND NAGAR, N. M. COLLEGE ROAD, MANSA, PUNJAB.
SERVICES
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/10/2015
DELHI
HOSPITAL AND CLINIC SERVICES INCLUDED IN CLASS-44.
MARK SHOULD BE READ AND USE AS A WHOLE..
PODDAR FOUNDATION

3254690  06/05/2016
PODDAR FOUNDATION
RASHMI PODDAR
DIPAK KUMAR PODDAR
ROHITASHWA PODDAR
PRAKRITI PODDAR
Poddar Group of Companies, Neeru Skills Mills, Mathuradas Mills Compound, Lower Parel West, Mumbai-400013, Maharashtra
Service Provider

Address for service in India/Attorney address:
DIPAK G PARMAR
Dipak Girdharlal Parmar Cyber-IPR 13/A, Bhaijivanji Lane, Thakurdwar Road, Mumbai 400 002.
Used Since :04/03/2016

MUMBAI
Providing mental health information via a website, electronic means, the internet, by telephone.
CONVENIENT HOSPITALS

3380305  04/10/2016

M/S. CONVENIENT HOSPITALS LTD.
OPP. ANOOP NAGAR, NEAR LIG SQUARE, A.B. ROAD, INDORE, M.P.

SERVICE PROVIDER

Address for service in India/Attorney address:

S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since : 30/04/1993

MUMBAI

Hospital and medical services
3456994  12/01/2017
RHEA SPECIALITY CLINIC
1st Floor, Tritan Dreams Building, Service Road, Panchpakhadi, Thane (West) – 400 602, Maharashtra, India
Service Providers
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAP NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Used Since :07/10/2016
To be associated with:
3456993

MUMBAI
Medical and healthcare clinics; medical treatment services provided by clinics and hospitals; medical consultation, counselling and evaluation; medical assistance consultancy provided by doctors and other specialized medical personnel; nursing; medical diagnostic, examination and analysis; medical testing; medical and surgical services.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3456993..
NEURAL IT
3492008   24/02/2017
NEURAL IT PVT LTD
Suite 3, Floor 8, Building -3, Mindspace SEZ, Airoli, Navi Mumbai - 400708, Maharashtra
SERVICE PROVIDER
A Private Limited Company Registered under The Companies Act 1956
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :16/09/2006
MUMBAI
Medical services
3498252 03/03/2017
ASHOK AKHIL SEN
trading as ;7 ORANGE HEALTH CARE ORGANISATION
PLOT NO-74, SURVEY NO 2, CTS NO: 1931, PAWANA NAGAR, CHINCHWAD, PUNE-411033
SERVICE PROVIDERS
A PARTNERSHIP CONCERN REGISTERED UNDER LIMITED LIABILITY PARTNERSHIP ACT, 2008(LLP)
Address for service in India/Agents address:
ANIL KUMAR GIRI
FLAT NO: B/13 PLEASANT AVENUE NEAR NICO GARDEN, VIMAN NAGAR, PUNE- 411014.
Used Since :28/10/2016
MUMBAI
MEDICAL SERVICES HOSPITAL
3502893 03/03/2017
DR. HANUMAN SAHAI BARALA S/O. SHRI RAGHUNATH BARALA
SHRI RAGHUNATH BARALA S/o. SHRI DHANNA BARALA
DR. GYARI LAL JAT S/o. SHRI RAGHUNATH BARALA
DR. BABU LAL BARALA S/o. SHRI RAGHUNATH BARALA
DR. SHARWAN KUMAR BARALA S/o. SHRI RAGHUNATH BARALA

trading as ;BARALA HOSPITAL AND RESEARCH CENTRE (INDIAN PARTNERSHIP FIRM)

KHASRA NO. 7093/1, 7100, 7098/1, N.H. 11, JAIPUR ROAD, CHOMU-303702 JAIPUR- RAJASTHAN

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :01/10/2010

AHMEDABAD

Medical treatment services provided by clinics and hospitals, Medical services; Veterinary services; Hygienic and human beings or animals in class 44.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
ARTEM HEALTH

3528099  18/04/2017
EXPRESS DIAGNOSTICS PRIVATE LIMITED
LIFECARE EMERGENCY CENTRE, NR. JAIN DERASAR, KHANPUR, AHMEDABAD - 380001, GUJARAT, INDIA
A company incorporated under the Companies Act

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used

AHMEDABAD
MEDICAL SERVICES; HOSPITALS, MEDICAL CLINIC AND HEALTHCARE SERVICES; MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS; PHARMACY ADVICE; MEDICAL ASSISTANCE; MOBILE CLINIC AND HEALTHCARE SERVICES; MEDICAL IMAGING SERVICES; THERAPEUTIC AND MEDICAL DIAGNOSTIC SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word HEALTH.
3547359    12/05/2017
DR. S. A. RAZA Trading As PATNA POSITIVE HEALTH
West Boring Canal Road, Patna, 800001, Bihar
Sole Proprietorship Firm

Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Used Since :01/04/1980

KOLKATA
Medical services including Homeopathic Clinic; hygienic and beauty care for human beings; included in class 44
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS “Patna Positive Health” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF “BIHAR” ONLY..
EXPRESS DIAGNOSTICS PRIVATE LIMITED
LIFECARE EMERGENCY CENTRE, NR. JAIN DERASAR, KHANPUR, AHMEDABAD -380001, GUJARAT, INDIA
A company incorporated under the Companies Act

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
To be associated with:

AHMEDABAD

MEDICAL SERVICES; HOSPITALS, MEDICAL CLINIC AND HEALTHCARE SERVICES; MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS; PHARMACY ADVICE; MEDICAL ASSISTANCE; MOBILE CLINIC AND HEALTHCARE SERVICES; MEDICAL IMAGING SERVICES; THERAPEUTIC AND MEDICAL DIAGNOSTIC SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
Amore Health
3561533  01/06/2017
AMORE HEALTH ESSENTIALS PVT.LTD.
12, 1ST FLOOR, LAHAR BROS. MANSION OPP. KEM HOSPITAL, DR.E.BORGES MARG, PAREL, MUMBAI - 400012,
MAHARASHTRA, INDIA
MANUFACTURER, RETAILER, DISTRIBUTOR, TRADER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ARJUN T.BHAGAT & CO.
6/B, SHAHEEN APARTMENTS,132/1, MODY STREET, 1ST FLOOR, P.B.NO.1865, FORT MUMBAI-400 001

Proposed to be Used
MUMBAI
HUMAN HEALTHCARE SERVICES, HEALTH COUNSELLING, HEALTHCARE CENTERS, HUMAN HYGIENE AND BEAUTY
CARE, CLINICS AND DIAGNOSTIC CENTRES; MEDICAL HEALTH CARE CONSULTANCY SERVICES, ADVISORY
SERVICES RELATING TO COSMETICS AND BEAUTY TREATMENT, SALON AND SPA SERVICES; BEAUTY COUNSELLING
AND CONSULTATION; COUNSELLING AND CONSULTATION FOR BEAUTY CARE, SKIN CARE, COSMETICS, MEDICINES,
HEALTHCARE AND NUTRITION
3564644 06/06/2017
KUSUM KANTI CHOWDHURY
trading as; KAMALA POLYCLINIC
GORKHARA E, A.P. NAGAR,WARD NO.11,HOLDING NO.2625,OPP.ATUL KRISHNA VIDYAAYATAN,SONARPUR,SOUTH 24 PARGANAS,KOLKATA 700150,LAND MARK BUILDING APARNA PHASE II, WEST BENGAL,INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3,OLABIBITALA 1ST BYE LANE, HOWRAH 711 104, WEST BENGAL, INDIA.
Used Since :15/04/2014
KOLKATA
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KAMALA POLYCLINIC.

Transliteration : KAMALA POLYCLINIC IN BENGALI LANGUAGE
CHARAKA AYURVEDIC HOSPITAL

3696702  07/12/2017

B. BHASKAR NAIK
FLAT NO. 115, KUBERA TOWERS, NARAYANAGUDA, HIMAYAT NAGAR, HYDERABAD-500029.
ACTIVE

Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOOR, MAULA ALI, SECUNDERABAD - 500 040.
Used Since :06/11/2017

CHENNAI
Hospital Services.
3703414  15/12/2017
RASHMI RATHORE SOLANKI
201, 2nd Floor, Krishna Tower, Above Meera Chemist, 2/1, New Palasia, Indore - 452001, Madhya Pradesh
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Medical services
Dermalsure
3706713   19/12/2017
DR. AMARENDRA PANDEY
499, Beohar Bagh, Jabalpur (M.P.)
Indian Individual
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Proposed to be Used
MUMBAI
Medical services & Healthcare & Hospitals Services, Cosmetic and plastic surgery services, Cosmetic body treatment services & Cosmetic surgery.
PLUSH LADIES SALON AND NAIL BAR

3711818  26/12/2017
SAPNA SANJAY SINGH (INDIAN NATIONAL, PROPRIETOR), TRADING AS PLUSH LADIES SALON AND NAIL BAR
Shop No-4, Galaxy Carina CHS, Plot No-10, Sector-15, Near D-Mart Auto Stand, Kharghar, Navi Mumbai - 410210, Maharashtra

Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :23/10/2016

MUMBAI

Beauty services, Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LADIES SALON AND NAIL BAR..
3758522 20/02/2018

DILSHAD PATEL
Baxter Cottage,22 Saint Martins Road,Bandra -(West), Mumbai - 400050
Proprietor

Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING , CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used
MUMBAI
Medical Services, Veterinary Services, Hygienic And Beauty Care For Human Beings.
3776236  13/03/2018

VASANT KUNJAR
trading as : GIRIJA WELFARE ASSOCIATION
GIRIJA BALGRUHA, G-82, BEHIND MINI MARKET, SECTOR-12, NEAR SHIVAJI CHOWK, KHARGHAR, NAVI MUMBAI - 410 210.
SERVICE PROVIDER
TRUST

Proposed to be Used
MUMBAI

MEDICAL SERVICES AND MEDICAL ASSISTANCE; MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TIME MACHINE
3793794    31/03/2018
TIME MACHINE BEAUTY SOLUTIONS PRIVATE LIMITED
SHOP NO. 35, BOMBAY ANNEXE CO-OP, HSG. SOC.LTD, SECTOR-17, VASHI, NAVI MUMBAI-400 703, MAHARASHTRA.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :23/07/2013

MUMBAI
BEAUTY TREATMENT; BEAUTY THERAPY; BEAUTY CONSULTANCY; BEAUTY CARE SERVICES; PROVIDING INFORMATION ABOUT BEAUTY; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; HEALTH SPA SERVICES; MASSAGE; SAUNA SERVICES; BEAUTY SALON SERVICES; AROMATHERAPY SERVICES; MEDICAL SERVICES; MEDICAL ASSISTANCE; HOSPITALS; MEDICAL CLINIC SERVICES; NURSING, MEDICAL; MEDICAL EQUIPMENT RENTAL; HEALTH COUNSELLING; HEALTH CENTRES; HEALTH CARE; THERAPY SERVICES; CONSULTATION SERVICES RELATING TO SKIN CARE; COSMETIC LASER TREATMENT OF SKIN; LASER SKIN REJUVENATION SERVICES; LASER SKIN TIGHTENING SERVICES; SKIN CARE SALON SERVICES; HAIR CARE SERVICES; ADVICE RELATING TO HAIR CARE; HEALTH AND BEAUTY CARE SERVICES PROVIDED BY SAUNAS, BEAUTY SALONS, SANATORIUMS, HAIRDRESSING SALONS AND MASSAGE PARLOURS; COUNSELLING IN THE FIELD OF MENTAL HEALTH AND WELLNESS; PROVIDING INFORMATION IN THE FIELDS OF HEALTH AND WELLNESS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APPLICATION NO.3051408..
THE MALE SPARROW

3809147   18/04/2018

NIMISH GULABDAS THAKKAR
B/108,109 AND 111, KANARA BUSINESS CENTRE, NEAR EVEREST GARDEN, LAXMI NAGAR, GHATKOPAR (EAST), MUMBAI-400075
SERVICE PROVIDER
INDIVIDUAL

Proposed to be Used

MUMBAI

MEDICAL SERVICES AND MEDICAL ASSISTANCE; MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS
KJ CT SCAN CENTER
New Doctor House, Opp. Rajdhani Hotel, S T Road, Veraval, Gujarat.
Partnership Firm
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Used Since :17/08/2017
AHMEDABAD
Analysis of human serum for medical treatment, Medical services for the diagnosis of conditions of the human body, Providing medical support in the monitoring of patients receiving medical treatments services
4085285  12/02/2019
DR.M PTE. LTD
22 MALACCA STREET, #04-03 RB CAPITAL BUILDING, SINGAPORE (048980)
Body Incorporate
Address for service in India/Attorney address:
GLOBALLEXLEGAL- ADVOCATES & LEGAL CONSULTANTS
A1-1804, CHERRY COUNTY, GH-5B, TECH ZONE-4, GREATER NOIDA WEST-NOIDA 201307 U.P.
Proposed to be Used
DELHI
Beauty Saloons; Spa Services; Stem Cell Storage; Physical therapy; Medical and Health Care Services
4092507  19/02/2019  
PRASHANTI MEDICAL SERVICES AND RESEARCH FOUNDATION  
trading as ;SHRI SATHYA SAI HEART HOSPITAL  
SRI SATHYASAI MARG, OFF. KALAWAD ROAD, RAJKOT - 360005.  
Address for service in India/Attorney address:  
DHRUTI A. TRIVEDI  
6TH FLOOR, 65, MADHUBAN BUILDING, NR MADALPUR UNDER BRIDGE, ELLISBRIDGE, AHMEDABAD - 380006  
Used Since :29/08/1994  
AHMEDABAD  
MEDICAL SERVICES FOR HEART (HOSPITAL).
4098436    25/02/2019
MEENA SURESH LOTLIKAR
904, Dhawaigin Co.op Society, Baner, Near Green Park Hotel, Baner, Pune 411006
Individual
Address for service in India/Attorney address:
SHUKLA ABHAY KUMAR KANHYALAL
D-5-14, Ganga Heights, Pingle Vasti, Mundhwa Road, Pune-411036
 Proposed to be Used
MUMBAI
HAIR AND BEAUTY RELATED SERVICES AND HAIRCUT COVER UNDER CLASS 44.
4114957    12/03/2019
SENTHIL KUMAR ELAVAZHAGAN
F1, VR HOMES, #107, 2 ND MAIN ROAD, BHELL NAGAR, MEDAVAKKAM-600100
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
MR. SUJEET SINGH RAJPUT TRADING AS: LUBSS WELLNESS
FLAT NO. 23, 2ND FLOOR, JAVED MANZIL KISHORE KUMAR GANGULY MARG, JUHU TARA ROAD, JUHU, MUMBAI-400049, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :20/08/2017
MUMBAI
WELLNESS AND HEALTH CARE SERVICES, BEAUTY SALON AND SPA SERVICES
4127791  25/03/2019
SHALOM VENTURES
B12, 11th Cross, Thillai Nagar, Trichy – 620018
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MADHUMITHA. J
No.11, Rivera Park Apartments, Office no.2A, 4th Main Extension, Off River View Road, Kottur Garden, Kotturpuram, Chennai - 600085

Proposed to be Used
CHENNAI
Beauty salon services, hair dressing salons, hygienic and beauty care services, bridal make up and spa for humans
4129013 26/03/2019
ELEMENT LOOKS
Near Panchmukhi Hanuman Mandir Chauraha, West Boring Canal Road, Patna-800001, Bihar, India
An Indian Partnership firm

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
KOLKATA
Beauty care for human beings, beauty salons, salon services and beauty treatment services.
MEDAKIVA

4129172  26/03/2019
AKIVA HOSPITALITY PRIVATE LIMITED
B-73, POLICE COLONY, ANISHABAD, PHULWARI, PATNA- 800002, BIHAR, INDIA

Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.

Used Since :28/03/2018

KOLKATA
MEDICAL CONSULTANCY, MEDICAL INFORMATION, MEDICAL COUNSELING, MEDICAL CONSULTATIONS, MEDICAL SERVICES, MEDICAL ASSISTANCE, EMERGENCY MEDICAL ASSISTANCE, AMBULANT MEDICAL CARE, MEDICAL INFORMATION SERVICES, MEDICAL EQUIPMENT RENTAL
SUVIDACARE

4129640  27/03/2019

MS. NEIHARIKA RAJIV
946, IFFCO COLONY, GURUGRAM-122001, INDIA.

SERVICE PROVIDERS

Address for service in India/Attorney address:
ASHUTOSH KUMAR
A-10, SEC-61, NOIDA-201301 U.P

Used Since : 26/11/2018

DELHI

MEDICAL SERVICES INCLUDING CONCIERGE SERVICES FOR THE ELDERLY PERSONS AND OTHER HEALTHCARE SERVICES.
AYUAESTHETICS

4129758  27/03/2019
AYUAESTHETICS PVT.LTD
FLAT NO-06, 1ST FLOOR, SAI SQUARE, MARUTI MANDIR CHOWK, ABOVE COTTON KING SHOWROOM, TALEGAON-DABHADE, PUNE-410506.

Proposed to be Used
MUMBAI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORITCULTURE AND FORESTRY SERVICES
4130023  27/03/2019
SHIB SANKAR BAGCHI
CF-327 Saltlake Sector -1 Bidhannagar CC Block Kolkata , West Bengal - 700064
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
DIA-MATE
4130344    27/03/2019

NOVARTIS AG
4002 Basel, Switzerland
A Swiss Corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Medical services including medical consultancy and medical counselling relating to medical disorder/condition and management of the same.
BIRSA POLY

4131293    28/03/2019

SHAILENDRA KUMAR
House No-7, Road No-2, Janpath, Shukla Colony, Hinoo, Ranchi, Jharkhand - 834002

Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA

Medical clinic services.
OCCURA
4132517   29/03/2019
ASTRON PACKAGING LIMITED
22-23-24, MAHA GUJARAT INDUSTRIAL ESTATE, SARKHEJ – BAVLA HIGHWAY, VILLAGE MORAIYA, TAL. SANAND,
AHMEDABAD – 382 213, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNA JYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :24/03/2019
AHMEDABAD
MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS; MEDICAL SERVICES; MEDICAL
CONSULTANCY SERVICES; OPHTHALMOLOGY SERVICES; OPHTHALMOLOGICAL SERVICES; VISION SCREENING
SERVICES; LASER VISION SURGERY SERVICES;
4132518   29/03/2019
ASTRON PACKAGING LIMITED
22-23-24, MAHA GUJARAT INDUSTRIAL ESTATE, SARKHEJ – BAVLA HIGHWAY, VILLAGE MORAIYA, TAL. SANAND,
AHMEDABAD – 382 213, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :24/03/2019
AHMEDABAD
MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS; MEDICAL SERVICES; MEDICAL
CONSULTANCY SERVICES; OPHTHALMOLOGY SERVICES; OPHTHAL MOLOGICAL SERVICES; VISION SCREENING
SERVICES; LASER VISION SURGERY SERVICES;
ACTALYA
4132743  29/03/2019

NOVARTIS AG
4002 Basel, Switzerland
A Swiss Corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Medical services namely providing healthcare information.
NEITHAL
4132785  29/03/2019
DR. N. SATHIYARAJ
No.8/36, Navarkulam Main Road, Navarkulam, Lawspet, Puducherry - 605008
Individual
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Proposed to be Used
CHENNAI
Medical clinic services, Medical and healthcare clinics, Clinical medical practice consultation services, Medical treatment services provided by clinics and hospitals, Ayurveda and ayurvedic therapy, Ayurvedic massage, Panchkarma (Ayurvedic Treatment).
JAN SHUVIDHA PATHOLOGY
LABORATORY
4132868    29/03/2019
DHARMESH MANOJKUMAR SHAH
FLAT NO. 810, TAKSHASHILA APPARTMENT, BESIDE SHRI RAM PETROL PUMP ANAND MAHAL ROAD, ADAJAN,
SURAT - 395009
INDIVIDUAL
Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.
Proposed to be Used
AHMEDABAD
Medical services, Medical laboratory services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4133492  30/03/2019

DR. RITA DEVI

FLAT NO.401, TOWER 1, ACME EDAN COURT, SECTOR 91, MOHALI, PUNJAB-160062

SOLE PROPRIETORSHIP

Address for service in India/Attorney address:

DELKASH ASSOCIATES

Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used

DELHI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
ANUJ ARORA
Flat No. 602 Tower-1 Primrose Apartments, Hapur Road, Opp Anaaj Mandi, Govindpuram, , New Raj Nagar, Ghaziabad, Uttar Pradesh-201002

Address for service in India/Agents address:
SHIVAM RASTOGI
C-39, SECTOR 12, NOIDA-201301, U.P.

Proposed to be Used
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4133739  30/03/2019
INDERJIT K SHARMA
22, PRATIBHA ROW HOUSE, OPP. SARASWATI VIDYALAY, HONEYPARK ROAD, ADAJAN, SURAT-395009
SERVICE
INDIVIDUAL
Proposed to be Used
AHMEDABAD
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
Adapt Healthcare

4133902  31/03/2019
ADAPT HEALTHCARE
614/135, PREETI NAGAR, FAIZULLAGANJ-2, NEAR ANNA MARKET, LUCKNOW 226021
AUTHORISED SIGNATORY DIRECTOR

Address for service in India/Attorney address:
ABBAS QUAISER
LUCKNOW LAW OFFICE, 220 MURLI BHAWAN, 10-A ASHOK MARG, LUCKNOW 226003
Used Since :02/08/2018

DELHI
Medical Services including Medical care, hygienic and beauty care to human being. Medical analysis services relating to the treatment of persons.
4133966    30/03/2019
PLAY THERAPY INTERNATIONAL LTD
The Coach House, Belmont Road, UCKFIELD - TN22 1BP
Body Incorporate
Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080
Used Since :01/12/2018
CHENNAI
speech therapy, therapy services, health counselling, health centre services
Proposed to be Used

MUMBAI

CLINICAL NUTRITIONIST CONSULTANCY SERVICE, DIETARY AND NUTRITIONAL GUIDANCE, NUTRITION AND DIETETIC CONSULTANCY, SERVICES RENDERED BY A DIETITIAN, DIETETIC ADVISORY SERVICES, DIET PLANNING AND SUPERVISION, COUNSELLING RELATING TO DIET
Dr. Mehta’s Hospitals

4135106   02/04/2019
MEHTA MULTISPECIALITY HOSPITALS INDIA PRIVATE LIMITED
Old No.21, New No.2, MC Nichols Road, 3rd Lane, Chetpet, Chennai- 600031
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :31/03/2001

To be associated with:
3507806

CHENNAI
Medical services; Hospitals; Nursing homes; Medical clinic services; Health counselling; Health care; Medical assistance; Nursing, Medical; Blood bank services; Pharmacy advice; Therapy services; Medical treatment management; facilitation of prevention, diagnosis and treatment of persons; Laboratory Services, providing information in relation to prevention, providing pharmacy aggregation, pharmacy information and pharmacy advise; Health Services Comprising Blood Bank Service, Clinics Convalescent Homes Laboratory Services, Pharmacy, Dentistry, Health Spa, Health Care, Nursing, Diagnostic Services, Professional Consultancy (Non-Business), Research, And Clinical Trials
Medical clowner- Therapy to aide in healing of patients especially ailing children at hospitals through humor. Therapy is also provided to adults and old people at different hospitals, old age homes and children's homes and special schools; Counseling on Health and hygiene, Child Abuse, Menstruation. Services provided to hospitals to promote cleanliness and hygiene, immunization schedules, awareness creation, etc.
MEDIGYN
4135451  01/04/2019
SUDHANSHU BAJAJ
H. No. 304, GANGA APARTMENT, KAUSHAMBI, I. E. SAHIBABAD, GHAZIABAD, UTTAR PRADESH-201010
INDIVIDUAL
Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Proposed to be Used
DELHI
HEALTHCARE SERVICES
4135597 01/04/2019
PRABHAGARAN M
PURETONE HEARING AID CENTRE, NO.655E,1ST FLOOR,SRI PATHA AVENUE, SATHY ROAD, GANDHIPURAM, NEAR GP BUS STOP, COIMBATORE - 641012
SOLE PROPREITORSHIP
Address for service in India/Agents address:
PRABHUNARAIN, S
BLOCK 2, B4, SURYA P.R. APARTMENTS, SRIDEVI NAGAR, GANAPATHY, COIMBATORE-641006.
Used Since :14/06/2018
CHENNAI
Description: Hearing aid fitting services, Fitting of hearing aids, Speech and hearing therapy, Hearing tests, Consultancy relating to hearing tests, Medical consultancy relating to hearing loss
4135679   01/04/2019

LISHWA
144, JAI JAWAN COLONY, PATIALA, PUNJAB 147001
sole proprietor

Address for service in India/Attorney address:
ABHISHEK
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE, H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B, PATIALA, PUNJAB 147001

Proposed to be Used

DELHI

MEDICAL SERVICES INCLUDING AYURVEDA TREATMENT CENTRE, HOSPITAL, CLINIC, POORVAKARMA, SPORTS MASSAGE, NORMAL MASSAGE PANCHAKARMA, AYURVEDIC TREATMENT, TRADITIONAL NEURO TREATMENT, YOGA AND MEDITATION, NATUROPATHY, PHYSIOTHERAPY AND TREATMENT OF FRACTURE AND CONTUSIONS, TREATMENT FOR PARALYSIS, ASTHMA, ULCER, ARTHRITIS, ALL KINDS OF SEXUAL DISORDER, PILES, BACK PAIN, JOINT PAIN
Prem Green
4136363  03/04/2019
CHUTRARAM NEMARAM GEHLOT
House No. 292, Bera Bheru Sagar, Pachunda Kala, Bagri, Pali, Rajasthan 306114
Individual
Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT
Proposed to be Used
AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
VAKTR

4137208   04/04/2019
VAKTR MEDITECH PRIVATE LIMITED
101 GANESH VANDANA ENCLAVE AN PATH PATLIPUTRA PATNA Patna BR 800013 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Medical assistance
Trade Marks Journal No: 1903, 27/05/2019 Class 44

KIRAN R KAVI
11/2 2nd, Main 6th Cross, Khm Block, Ganganagar, Bangalore -560032
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI
Medical diagnostic services, Medical services, Medical clinic services.
4138074  04/04/2019
GO NEAR
1st FLOOR, 108, VAISHALI TOWER II, VAISHALI NAGAR, JAIPUR-302006
Partnership Firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since :19/09/2018

AHMEDABAD
Hospitals, Hospital Services, Private Hospital Services, Hospital Nursing Home Services, Medical Treatment Services Provided By Clinics And Hospitals, Medical Services; Veterinary Services; Hygienic And Beauty Care For Human Beings Or Animals; Agriculture, Horticulture And Forestry Services In Class 44.
Trade Marks Journal No: 1903, 27/05/2019  
Class 44

4138489  05/04/2019
SHARYAR DEENYAR JEHANI
49-B, 58, PIPEWALLA BUILDING, 4TH FLOOR, 4TH PASTA LANE, COLABA, MUMBAI 400005

Address for service in India/Attorney address:
KARTIKEYA AND ASSOCIATES
20C, EXAMINER PRESS BLDG., 2ND FLOOR, 35 DALAL STREET, FORT, MUMBAI-400 001.

Proposed to be Used
MUMBAI
PROVIDING ALL SERVICES RELATED AND INCIDENTAL TO SPAS; HEALTH SPA SERVICES; AND SPA MASSAGE PARLOURS, HEALTH SPA SERVICES, SAUNA SERVICES, HAIR AND BEAUTY SALONS, HAIR AND SKIN CARE SERVICES, HYGIENIC CARE FOR HUMAN BEINGS, HEALTH CARE CLINICS, MASSAGE, AND PHYSICAL THERAPY /PHYSIOTHERAPY.
4138541 05/04/2019
SHARDA PRASHANT MAHANDULE
C/O DURVANKUR INFERTILITY & PANCHKARMA CENTER, RENUKA NAGAR, KHEDGAON (DEVI), AHMEDNAGAR-414005
Proprietor
Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048
Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, AYURVEDIC THERAPY
BLUEFLOWER

4138777  05/04/2019

DR. MURALI KRISHNA BHAGAVATULA
No: 18-9-9A, Flat G-1, Devi Castle, Main Road, Kedareswarpet, Vijayawada, Andhra Pradesh – 520 003, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

Hospitals, Clinics, Medical Clinics, Medical Assistance, Health Care & Nursing Homes, Pharmacy Services, Medical diagnostic services, Medical analysis services for diagnostic and treatment purposes provided by medical laboratories
SAHIB BRIDAL MAKE UP STUDIO

4139514   05/04/2019
BALJIT KAUR
OPPOSITE SENIOR SECONDARY SCHOOL VERKA AMRITSAR -143501
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Make-up services
4139638  06/04/2019
SHAMBHVI R SHAH M/S FAB LIFE MEDIA
302, Sadhna, Next To Rane Hospital, Nanda Patkar Road, Vile Parle (E), Mumbai
Individual (Proprietorship Firm)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4140161 07/04/2019
DR. SATINDER SINGH S/O SH. GURNAM SINGH,
H. No. 12, East Durga Nagar, Ambala City 134003 (Haryana),
Individual
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since: 11/11/2010
DELHI
Clinic, Hospitals, Nursing homes, medical clinics, Health clinic services, Homeopathic clinical services, Ayurvedic clinical services,
4140329  08/04/2019
DR. VIDYULATA SWAPNIL NAIK
trading as ;HARBACARE CLINIC
KAVITA CHS LTD, FLAT NO.B-101, YARI ROAD, OPP.SHREE GANESH SAI MANDIR, ANDHERI (WEST)-400061, (INDIA)
Proposed to be Used
MUMBAI
CLINIC, HEALTHCARE CENTER INCLUDED IN CLASS 44
4140392  08/04/2019

MR. KIRAN P. KERKAR TRADING AS: K SALONS PROFESSIONALS
IN BETWEEN LANE OF VIJAY TALKIES (LAXMI ROAD), AND TATHASTU (KUMTHEKAR ROAD), PUNE- 411030,
MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/04/2015

MUMBAI
BEAUTY SALON AND SPA SERVICES, HAIR CUTTING, SAVING, HAIR DRESSING, STYLING, COLORING, FACIAL, MAKE
UP, HAIR CARE SERVICES
4140458  08/04/2019
DR SHAJI S MRI AND MEDICAL RESEARCH CENTRE PVT.LTD
trading as ;DR SHAJI S MRI AND MEDICAL RESEARCH CENTRE PVT.LTD
INDRAPRASTHAM ARTS COLLEGE P.O. MEENCHANDA KOZHIKODE - 673 018 KERALA
SERVICES PROVIDER
BODY INCORPORATE
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMILJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :16/11/1995
CHENNAI
MEDICAL DIAGOSTIC SERVICES, LABORATORY, MEDICAL AND HEALTHCARE SERVICES
RAINDEW
4140517  08/04/2019
R.RAMPRASATH
NO. 1, EZHUMALAI STREET, WEST TAMBARAM, CHENNAI, 600 045
Trading As RAINDEW HOSPITAL WOMEN AND CHILD CARE CENTRE
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Proposed to be Used
CHENNAI
Hospital services, Hospitals
4140680  08/04/2019
SEEMA SINGAL
trading as ;TATTVAM
G-3, HAUZ KHAS, NEW DELHI-110016, INDIA
SERVICE PROVIDERS
Proposed to be Used
DELHI
HEALTH AND WELLNESS SERVICES.
LUPIN SAHAYAK

4141398  08/04/2019

LUPIN LIMITED
Kalpataru Inspire, 3rd Floor, Off Western Express Highway, Santacruz (East), Mumbai 400055
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI

Providing patient information services.
4141409 08/04/2019
MR. VISHAL LIMBACHIYA AND MR. NEHAL LIMBACHIYA
B-100, KASHIVISHWVAR TOWNSHIP, B/H PIZZA BELL, JETALPUR, BARODA- 390007
JOINT APPLICANTS
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :19/04/2016
AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4141410  08/04/2019
MR. VISHAL LIMBACHIYA AND MR. NEHAL LIMBACHIYA
B-100, KASHIVISVESHWAR TOWNSHIP, B/H PIZZA BELL, JETALPUR, BARODA- 390007
JOINT APPLICANTS
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :14/10/2014
AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4142254  09/04/2019
JAYASREE SUTHI
Room No.4, 1st floor, K.R. Vijayan Memorial shopping complex, N.Paravoor, Ernakulam-683513
Nil
Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY,2nd FLOOR,ROMEL MAHAL,N.CHITTOOR ROAD,ERNAKULAM,KERALA,INDIA-682018
Used Since :12/05/2014
CHENNAI
Beauty treatment services, spa services, hair care services, hygienic and beauty care services.
ZPHIN

4143863  10/04/2019
ETECHACES MARKETING AND CONSULTING PRIVATE LIMITED
Plot 119, Sector 44, Gurugram, Haryana- 122001
private limited company incorporated under Indian Company laws

Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India

Proposed to be Used
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
SANJAY GUPTA
trading as ;THE VASTU INTERNATIONAL CONSULTANCY
1, UPKAR NAGAR, NEAR GOVT. PRESS, SIRHIND ROAD, PATIALA, PUNJAB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/04/1999
DELHI
SOCIAL & SPIRITUAL SERVICES; CONSULTANCY SERVICES IN THE FIELD OF VASTU SHAstra.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (ANTI-CLOCKWISE VASTU WALL CLOCK).
2854435 02/12/2014

DSK STUDIOS PRIVATE LIMITED
1187/60, J. M. ROAD, SHIVAJINAGAR, PUNE-411005, MAHARASHTRA, INDIA
SERVICE PROVIDER
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
LEGASIS PARTNERS
38 A/B, JOLLY MAKER II, 3RD FLOOR, 225 NARIMAN POINT, MUMBAI-400 021.

Used Since : 31/05/2014

MUMBAI

FRAUD DETECTION SERVICES IN FIELD OF ONLINE GAMING, LICENSING OF COMPUTER SOFTWARE

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
IP-ANTZ
2915499  04/03/2015
DIPAK KUMAR BANERJEE
LALIT MOHAN AGARWAL
4/B NORTH END ROAD, EAST END PARK, KALIKAPUR, KOLKATA, WEST BENGAL-700099, INDIA
SERVICE PROVIDER.

Address for service in India/Attorney address:
ASHA AGARWAL
Flat No. 3C, Maa Tara Apartment, 56 Golaghata Road, Kolkata - 700048
Used Since 24/07/2014

KOLKATA
INTELLECTUAL PROPERTY CONSULTANCY SERVICES, INTELLECTUAL PROPERTY IDENTIFICATION, REGISTRATION, PROSECUTION, PROTECTION, PORTFOLIO/DATABASE MANAGEMENT, WATCHING, MONITORING, MAPPING, VALUATION, LICENSING AND COMMERCIALISATION SERVICES; SERVICES PERTAINING TO LEGAL RESEARCH, LEGAL COMPLIANCE, DUE DILIGENCE AND COMPLIANCE MANAGEMENT; ALL THE AFORESAID SERVICES PROVIDED FROM AN ONLINE DATABASE OR WEBSITE.
MIMANSA
2918389  09/03/2015
CHINMAYANAND S/O., RAMSWAROOP
trading as ;Chinmayanand S/o., Ramswaroop
H.No. -79 , Bhagirath Nagar , Ganga Vihar , Shekhpur , Haridwar ( U.P.)
Service Providers and Merchants
Indian Individual
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :20/10/2011
DELHI
Religious , Spiritual , Social , Legal services , personal and social services rendered by others to meet the needs of individuals.
3043487  30/08/2015
PAWAN KUMAR
SANJAY KUMAR
trading as ;M/S. JOIN PRODUCT INDIA
VILLAGE-REWAR, TEHSIL-NARWANA-126116, DISTRICT-JIND, HARYANA
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
PDS
3048492  05/09/2015
PRASHANT KUMAR BALODIA
trading as ;SERVICES
A-53, 1st Floor, Gurunanak Pura, Laxmi Nagar, Delhi-110092
SERVICES
Address for service in India/Agents address:
VIJAY KUMAR SHARMA
D-361, GROUND FLOOR, STREET NO.12, LAXMI NAGAR, NEW DELHI-110 092.
Used Since :17/08/2015
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
DIDI
3055696  15/09/2015
BEIJING XIAOJU TECHNOLOGY CO., LTD.
NO. 2, NORTH SECTION, 5F, BUILDING 1, NO. 9 SHANGDI EAST ROAD, HAIDIAN DISTRICT, BEIJING, CHINA
MERCHANTS AND SERVICE PROVIDERS
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF P.R.CHINA
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
PERSONAL BODY GUARDING; GUARD SERVICES; ESCORTING IN SOCIETY [CHAPERONING]; ON-LINE SOCIAL NETWORKING SERVICES; LOST PROPERTY RETURN; RENTAL OF FIRE EXTINGUISHERS; LEGAL RESEARCH.
3057566   16/09/2015
FRONTLINE (NCR) BUSINESS SOLUTIONS PRIVATE LIMITED
trading as ;FRONTLINE (NCR) BUSINESS SOLUTIONS PRIVATE LIMITED, a body incorporate established as per laws of India
B-48, Ground Floor, Frontline House, Naraina Industrial Area, Phase II New Delhi-110028
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY & INDIVIDUAL, PERSONAL & SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUAL, HOUSE KEEPING SERVICES ETC AS INCLUDED IN CLASS 45.
SERVICE PROVIDER
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
R-9, WEST UTTAM NAGAR NEAR WEST UTTAM NAGAR METRO STATION NEW DELHI 110059
Used Since :18/07/2007
DELHI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY & INDIVIDUAL, PERSONAL & SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUAL, HOUSE KEEPING SERVICES ETC AS INCLUDED IN CLASS 45.
CONNECT TO OPPORTUNITY
Priority claimed from 24/03/2015; Application No. : 13873104 ;European Union
3066945  24/09/2015
LinkedIn Corporation
2029 Stierlin Court, Mountain View, California 94043, U.S.A.
Service Providers
A Delaware Corporation
Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region

Proposed to be Used
To be associated with:
3066944

DELHI
Providing personal and social services to meet the needs of individuals; social introduction and networking services; online social networking services, allowing registered users to share information, photos, audio and video content and engage in communication and collaboration between and among themselves, to form groups and to engage in social networking; information, advisory and consultancy services in relation to all of the aforesaid services.
3076386  13/10/2015
SAKAL PAPERS PVT. LTD.
595, BUDHWAR PETH, NEAR SHANIWAR WADA, PUNE 411002, MAHARASHTRA STATE, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
RAHUL EKNATH MARAL.
Unique Consultans, Flat No. 1, Shivprasad Apartment, 535-536, Kasba Peth, Pune 411 011, Maharashtra.
Used Since :01/01/2011
MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, CREATING
SOCIAL AWARENESS, CREATING SOCIAL PLATFORM, HUMAN RIGHTS AWARENESS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3076385..
3098084  16/11/2015
GSD (CORPORATE) LIMITED
1 THE SQUARE STOCKLEY PARK UXBRIDGE MIDDLESEX UB11 ITD
SERVICE PROVIDERS
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED KINGDOM
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Proposed to be Used
To be associated with:
3039125
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; ACCIDENT INVESTIGATION AND REPORTING; ADVISORY SERVICES IN RELATION TO HEALTH AND SAFETY; ADVISORY SERVICES IN RELATION TO REGULATORY AFFAIRS; CONSULTING IN THE FIELD OF WORKPLACE SAFETY; INFORMATION SERVICES RELATING TO HEALTH AND SAFETY; INSPECTION OF BUILDINGS AND PREMISES FOR SAFETY PURPOSES; PREPARATION OF REGULATIONS; CONSULTANCY ON REGULATIONS ON SAFETY AT WORK; SOCIAL COMPLIANCE SERVICES; ADVISORY, CONSULTANCY AND INFORMATION SERVICES RELATING TO EMPLOYMENT RIGHTS; ADVISORY, CONSULTANCY AND INFORMATION SERVICES RELATING TO ALL OF THE AFOREMENTIONED SERVICES
3118193 07/12/2015
SH. SURINDER SHARMA
trading as :M/S SHARMA TRADE MARK CO.
# 8, NEW KITCHLU NAGAR, LANE, HAMBRAN ROAD, LUDHIANA, PUNJAB.
SERVICES
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :24/09/2002
DELHI
LEGAL SERVICES RELATING TO REGISTRATION OF INTELLECTUAL PROPERTY RIGHTS, COMMERCIAL & INDUSTRIAL REGISTRATIONS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., TRADE MARK CO. and MARK TO BE USED AS A WHOLE.
3132438    21/12/2015
KULDEEP SINGH
SANDEEP KUMAR
trading as ;S.K. SECURITY SERVICE
SHOP NO 29 GROUND FLOOR, PAWAN MEGA MALL, SUBHASH CHOWK SONIPAT HARYANA
SERVICE PROVIDER
Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.
Used Since :01/04/2015
DELHI
PROVIDING OF MANPOWER AND SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., SECURITY PRIVATE SECURITY and MARK TO BE USED AS A WHOLE.
3149964  01/01/2016
DEEPAK RAJ SINGH
trading as ;ALL INDIA DIAMOND TRADER ASSOCIATION
2527/7, BEADON PURA, KAROL BAGH, NEW DELHI -110005
SOCIAL SERVICES
SOCIETY
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/12/2015
DELHI
PERSONAL AND SOCIAL SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., ALL INDIA DIAMOND TRADER ASSOCIATION.
3168521  27/01/2016
BIRENDER SINGH
RAHUL DHANKHER
trading as ;SBR LEGAL ADVOCATES & SOLICITORS
A-104, F.F., VIKAS TOWER, PVR COMPLEX, VIKAS PURI, NEW DELHI 110018
SERVICE PROVIDER
Used Since :15/09/2013
DELHI
LEGAL SERVICES INCLUDING SERVICES IN ALL AREAS OF LAW AS LAWYERS, ADVOCATES, ATTORNEYS,
SOLICITORS, LEGAL CONSULTANTS / ADVISORS. ONLINE LEGAL CONSULTATIONS/ ADVICE, LITIGATION, ALTERNATE
DISPUTE RESOLUTION SUPPORT, ARBITRATION. LEGAL TRANSCRIPTION, REGISTRATION OF TRADEMARKS, PATENT.
COPYRIGHT AND OTHER INTELLECTUAL PROPERTY RIGHTS SERVICES, LEGAL OFF SHORING, PARA LEGAL
SERVICES AND LEGAL RESEARCH
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (LEGAL).
JurisM
Advocates & Solicitors

3170048  28/01/2016
VISHAL MITTAL
'VISHAL SADAN', #10, GYAN LOK, HAPUR, DISTRICT HAPUR U.P-INDIA-245101
SERVICE PROVIDER

Proposed to be Used
DELHI
LEGAL SERVICES
3189922   19/02/2016
NEELAM KUSHWAH
trading as ;AAP AUR HUM SAB
HOUSE NO 63 SEC 7 URBAN ESTATE GURGAON 122001 HARYANA
SERVICE PROVIDER
Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.
Used Since :01/01/2016
DELHI
ASTROLOGY, VAASTU SHASHTRA, FENGSHUI.
3458997  16/01/2017
TULSHI PRAKASHANI
trading as ;TULSHI PRAKASHANI
9/7B, Ramanath Majumder Street, Kolkata - 700009, West Bengal
Service Provider(s),
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :31/12/1995

KOLKATA
Licensing of intellectual property; Licensing services; Copyright management; Copyright licensing; On-line social networking services; Legal administration of licences; Licensing of franchising concepts; Licensing authority services; Licensing of computer software,
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA. THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3464359   23/01/2017

JRK FINANCIAL SERVICES PRIVATE LIMITED
trading as ;JRK FINANCIAL SERVICES PRIVATE LIMITED

1, Old Court House Corner, Tobacco House, 5th Floor, Room No. 510, Kolkata – 700 001, West Bengal

Service Provider(s),

Address for service in India/Attorney address:

GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL

Email - legal@goldfinn.com Mobile - 9874710123

Used Since :02/09/2005

KOLKATA

Licensing of intellectual property; Licensing services; Copyright management; Copyright licensing; Licensing of trademarks; On-line social networking services; Legal administration of licences; Licensing of franchising concepts; Licensing authority services; Licensing of computer software; Litigation services; Legal support services,
ADANI INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED
trading as ;Adani Infrastructure & Developers Private Limited
10th Floor, Shikhar Building, Near Adani house, Mithakhali Six Roads, Navrangpura, Ahmedabad – 380 009, Gujarat.
Applicant is a Service Provider.
An Indian Private Limited Company registered under the Companies Act in India
Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7th FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD, BODAKDEV, AHMEDABAD - 380054, GUJARAT
Used Since : 15/09/2016
To be associated with:
AHMEDABAD
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals, rental of fire extinguishers, rental of fire alarms.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word EASE except as substantially shown & device of RIGHT..
L-EASE

3501044    03/03/2017

ADANI INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED

trading as ;Adani Infrastructure & Developers Private Limited

10th Floor, Shikhar Building, Near Adani house, Mithakhali Six Roads, Navrangpura, Ahmedabad – 380 009, Gujarat.

Applicant is a Service Provider.

An Indian Private Limited Company registered under the Companies Act in India

Address for service in India/Attorney address:

NANAVATI & NANAVATI ADVOCATES

7th FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,

BODAKDEV, AHMEDABAD - 380054, GUJARAT

Used Since :15/09/2016

To be associated with:

3501040

AHMEDABAD

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals, rental of fire extinguishers, rental of fire alarms.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word LEASE & EASE except as substantially shown.
3504788 04/03/2017
MR. RAHUL SATISHBHAI CHOKSI
trading as ;MR. RAHUL SATISHBHAI CHOKSI
8/745,501, LADHI APPARTMENT HANUMAN CHAR RASTA SURAT 395001 GJ IN
Service Provider
INDIVIDUAL
Address for service in India/Agents address:
THAKKAR JIGARKUMAR DILIPBHAI
304, HI-SCAN HOUSE, NR. MITHAKHALI UNDER BRIDGE, NAVRANGPURA, AHMEDABAD - 380 009
Used Since :01/04/2012
AHMEDABAD
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals all are capable of being included in Class 45.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SHRI.
3505423 04/03/2017
PRAVEEN AGRAWAL
trading as : j.p.associates 320 TULSI VIHAR BEHIND SBI ZONAL OFF, CITY CENTER GWALIOR
320 TULSI VIHAR BEHIND SBI ZONAL OFF, CITY CENTER GWALIOR
SERVICE PROVIDER
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since : 12/03/1999
MUMBAI
Legal services; personal and social services rendered by others to meet the needs of individuals
Providing legal, investigation, surveillance and security services for the protection of persons, group of individuals, property of entities; organization or enterprise. Social services rendered by others to meet the needs of individuals and society in relation with social events.

Must exclude any and all right from the word TV

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Agra Legal

3742057    01/02/2018

AGRAA LEGAL
2nd Floor, No. 19, Shivshankar Plaza, Richmond Circle, Lalbagh Road, Bangalore - 560 027
Registered Partnership Firm

Address for service in India/Attorney address:
AGRAA LEGAL
2nd Floor, Shivshankar Plaza, #19, Lal Bagh Road, Richmond Circle, Bangalore - 560 027
Used Since :13/09/2011

CHENNAI
LEGAL SERVICES, PROVIDING LEGAL ASSISTANCE, LEGAL OPINION, COURT AND RELATED ASSISTANCE,
LITIGATION, CORPORATE LEGAL SERVICES, LEGAL REPORTS, LEGAL AND CRIMINAL BACKGROUND VERIFICATION
REPORTS, ETC.
3774774    11/03/2018
RAKSHAK FIRE SYSTEMS PRIVATE LIMITED
UNIT NO.3, SUNRISE IND. ESTATE, GOLANI, WALIV, VASAI (E) DIST- PALGHAR, PIN - 401 208, MAHARASHTRA, INDIA
An Indian Private limited company incorporated under the companies act.
Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar, Dahisar(E),
Mumbai-400068, Maharashtra
Used Since :09/10/2003
MUMBAI
Fire fighting; Monitoring fire alarms; Fire-fighting services; Fire prevention consultation; Fire prevention consultancy;
Monitoring of fire alarms; Rental of fire extinguishers; Rental of fire alarms; Provision of information relating to the rental
of fire extinguishers; Provision of information relating to the rental of fire alarms;
3811694    20/04/2018
HELP FOR HUMAN FOUNDATION
ROOM NO. 41., 4TH FLR.SAI GANESH SADAN, SENAPATI BAPAT MARG, NR. MATREPEN, DADAR (W) MUMBAI-400028.
NGO
Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar,Dahisar(E),
Mumbai-400068, Maharashtra

Proposed to be Used
MUMBAI
Providing on-line information in the field of spirituality, self-help, and personal empowerment subject matters; Online social introduction services; Social introduction agency services; Personal and social services rendered by others to meet the needs of individuals; Personal and social services provided by third parties to meet the needs of individuals; Personal and social services regarding individual needs; Social services rendered by others to meet the needs of individuals; On-line social networking services; Internet-based social networking services; On-line social introduction services; Internet-based social introduction services; Online social networking services; Internet-based social introduction and dating services; Internet-based dating and social introduction services; Online social networking services accessible by means of downloadable mobile applications; Legal services; Legal consultation services; Mediation [legal services]; Legal information services; Legal support services; Conveyancing services [legal services]; Promoting the interests of international, real estate and nonprofit companies in the fields of politics, legislation, and
regulation [lobbying services]; Providing information on issues concerning human rights; Preparation of legal reports in the field of human rights; Providing information on issues relating to human rights; Providing shoes to needy persons [charitable services]; Providing clothing to needy persons [charitable services]; Non-therapeutic counselling rendered to meet the needs of individuals; Non-therapeutic counseling rendered to meet the needs of individuals; Personal services rendered by others to meet the needs of individuals; Consultancy services in the field of the safety needs of commercial and industrial companies; Consultation services in the field of the safety needs of commercial and industrial companies; Fraud detection services in the field of health care insurance; Assisting in the locating of lost pets; Legal assistance in the drawing up of contracts; Representation and assistance in legal disputes before arbitration, mediation, and alternative dispute resolution bodies; Advice, representation and assistance in litigation and judicial procedures relating to intellectual property and associated rights; Computer assisted litigation support; Bereavement counselling, other than psychological assistance; Bereavement counseling, other than psychological assistance;
3884928    11/07/2018
TALOJA INDUSTRIES ASSOCIATION
PLOT NO. A - 62, ENGINEERING ZONE, MIDC, TALOJA, DIST. RAIGAD - 410 208
Service Providers
ASSOCIATION
Used Since :07/07/2009

MUMBAI
ALL SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF INDIVIDUALS, ASSOCIATION FOR THE PROGRESS AND WELFARE OF THE ASSOCIATION MEMBERS; ASSOCIATION SERVICES, INCLUDING PROTECTION OF THE INTERESTS AND RIGHTS OF THE ASSOCIATION MEMBERS; ADVOCACY SERVICES IN CONNECTION WITH THE RIGHTS OF THE ASSOCIATION MEMBERS. LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
TEAM VAGAD

4010876  29/11/2018

RIDDHI NAVIN CHHEDA (TRADING AS WOMEN EMPOWERMENT PROGRAM BY SMART LADY)
19, B WING, TUMBADI PARK, SECTOR 3, SHREE NAGAR, WAGLE ESTATE, THANE – 400604, MAHARASHTRA, INDIA
Sole proprietor trading as "WOMEN EMPOWERMENT PROGRAM BY SMART LADY"

Address for service in India/Attorney address:
PARAG MORE

Proposed to be Used

MUMBAI

Security services for the protection of property and individuals; Personal and social services rendered by others to meet the needs of individuals; Investigation and surveillance services relating to the safety of persons and entities; Services provided to individuals in relation with social events, such as social escort services, matrimonial agencies, funeral services; Animal adoption services consisting of arranging homes for dogs, cats and cattles from animal shelters
4050428       08/01/2019
ROHIT BISHT
49-D, Pocket-A1, Mayur Vihar, Phase-III, New Delhi-110096.
(An Indian Inhabitant)
Address for service in India/Attorney address:
ADVOCATE BHIWANI BISHT
TRIOS LEGAL SERVICES, F-303 ALAKNANDA APARTMENT, RAMPURI, SURYA NAGAR, GHAZIABAD, UTTAR PRADESH - 201011.
Used Since :26/11/2018
DELHI
Social Services rendered by others to meet the needs of Individuals.
TATVAMASI
4090780  17/02/2019
S K RAVI
#145, BSK III Stage, 3rd Phase, 4th Block, 3rd Main, Kattriguppa, Bangalore-560085
Service providers
Individual
Proposed to be Used
CHENNAI
Legal Services
VIDYAGYAN

4119467  15/03/2019

(I) MR. SHIV NADAR, MANAGING TRUSTEE OF SHIV NADAR FOUNDATION
44, Friends Colony (East), New Delhi – 110 065

Trust Created under the Indian Trusts Act, 1882 and registered under the Registration Act, 1908

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI, MYLAPORE, CHENNAI-600 004.

Used Since :01/08/2008

To be associated with:
2138456

DELHI

Identify and nurture gifted students from economically underprivileged rural backgrounds and transform them through high-quality residential free of cost education into future leaders, social services to meet the needs of individuals, namely assessing needs of and developing plans, programs and strategies to assist and develop individuals and communities
VRCORP

4123148    19/03/2019
ROOPALI SINGHAL
302 CORBETT TOWER, THE FOREST, SECTOR 92, NOIDA
Limited Liability Partnership

Address for service in India/Attorney address:
ROOPALI SINGHAL
302, Corbett Tower, The Forest, Sector 92, Noida 201301

Proposed to be Used
DELHI

RENDERING LEGAL SERVICES, ADVISORY & CONSULTANCY SERVICES, LITIGATION SERVICES, LEGAL RESEARCH, INTELLECTUAL PROPERTY CONSULTANCY AND INTELLECTUAL PROPERTY (LICENSING)
4128041    26/03/2019
M/S LEGAL NESTORS
H.NO. 3126, SECTOR 21, CHANDIGARH-160022
PARTNER
Address for service in India/Attorney address:
SHAMAN JAIN
3126 SEC 21-D CHANDIGARH
Used Since : 07/04/2014
DELHI
LEGAL SERVICES AND LEGAL CONSULTANCY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "LEGAL".
SHOEVIVAL REVIVE YOUR FOOTWEAR

4128867    26/03/2019
SANDEEP GAJAKAS (INDIAN NATIONAL, PROPRIETOR), TRADING AS THE SHOE LAUNDRY
Gautam Darshan, 2nd Floor, 7 Bunglow, Off J P Road, Andheri (W), Mumbai, Maharashtra- 400053
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :29/12/2010
MUMBAI
Shoe rental
VEBONIX

4128908  26/03/2019

SIDDHARTH UJWAL DOSHI
Flat No 4, Laxmi Mahal Apartment, 2163, Sadashiv Peth, Near Nilayam Cinema, Pune, Maharashtra - 411030

Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Legal services.
Career Consciousness
4132448    29/03/2019
SAROJ DEVI VYAS
II F - 888, Near Dadiya Maharaj Ki Kothi, MDV Colony, Bikaner, Rajasthan-334004
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
AHMEDABAD
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4132648  29/03/2019
PARTHIV DILIPKUMAR SHAH
417, PHOENIX AVENUE, OPP. BRG HERITAGE, SAMA SAVLI MAIN ROAD, VADODARA – 391 740
PROPRIETERSHIP FIRM

Address for service in India/Agents address:
ARPANKUMAR BALMUKUND BHATT
B//5,NILKANTH SOCIETY, MAKARPURA ROAD, VADODARA-390010
Used Since :21/02/2017

AHMEDABAD
online social networking services
BRAND DEFENCE CONSULTING PRIVATE LIMITED

4132700    29/03/2019
BRAND DEFENCE CONSULTING PRIVATE LIMITED
D/65,PIKNIK APARTMENT JEET NAGAR JP ROAD VERSOVA AZAD NAGAR ANDHERI WEST
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
ISHAN MILIND PADHYE
B4/14, SARITA VAIBHAV SOCIETY, PUNE-411030.
Used Since :10/01/2019
MUMBAI
360 Degree Intellectual Property (IP) Portfolio Management Services which includes IP Registrations, IP licensing, IP Valuation, IP Infringement Analysis, Anti-Counterfeiting, Online Monitoring of Counterfeits, Brand Protection & IP Litigation Support, Investigations in relation to Intellectual Property; legal services relating to IPR.
4133239  30/03/2019
MR. RAMESH SHARMA TRADING AS M/S. OPEN EYE NEWS
26, CRYSTAL IDEAL CITY, AWADHPURI, BHOPAL (M.P.)
Proprietroy Concern

Address for service in India/Agents address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.

Proposed to be Used
MUMBAI
ADVISORY SERVICES RELATING TO CONSUMER RIGHTS, CREATING SOCIAL AWARENESS HUMAN RIGHTS AWARENESS
4133294  30/03/2019
KADAM GANESH VITTHAL
BHUSHAN NAGAR, KEDGAON, AHMEDNAGAR, AHMEDNAGAR, MAHARASHTRA, 414001
PROPRIETOR (SERVICE PROVIDER)
Address for service in India/Attorney address:
SAGAR MORE
Jay Ambe Bamboo Marchant, Shevgaon Road, Tal- Newasa, Dist- Ahmednagar

Proposed to be Used
MUMBAI
personal and social services rendered by others to meet the needs of individuals.
Sustainable Environment and Ecological Development Society

4134568    02/04/2019
SUSTAINABLE ENVIRONMENT AND ECOLOGICAL DEVELOPMENT SOCIETY
15-A, Institutional Area R.K. Puram Sector-4 New Delhi -110022
Society
Address for service in India/Attorney address:
NAGPAL & ASSOCIATES
A-5,SUNLIGHT COLONY-II,ASHRAM,NEW DELHI 110 014,INDIA
Used Since :31/01/1994

DELHI
DISASTER RELIEF AND REHABILITATION SERVICES; SOCIAL AND CHARITABLE SERVICES, RENDERING OF SOCIAL WELFARE SERVICES, COMMUNITY SERVICES; SERVICES PROVIDING PSYCHOLOGICAL AND SOCIAL CARE AND SUPPORT; SUPPORT SERVICES FOR VICTIMS AFFECTED BY EARTHQUAKES, FLOODS AND CYCLONES; SUPPORT SERVICES FOR ELDERLY, DISADVANTAGED VICTIMS OF NATURAL AND MANMADE CALAMITIES; TO PROVIDE MEDICAL CARE TO POOR, ELDERLY AND OTHER DISADVANTAGED VICTIMS OF DISASTER
WPP INDIA CORPORATE SOCIAL RESPONSIBILITY FOUNDATION
401, 4th Floor, Peninsula Chambers, Peninsula Corporate Park, G.K. Marg, Lower Parel, Mumbai, Maharashtra 400 013, India
A company existing under the laws of India

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Personal and social services rendered by others to meet the needs of individual.
CONVERGENT ALLIANCE

4135002  01/04/2019
ASHISH MITTAL TRADING AS CONVERGENT ALLIANCE
T-165, STREET NO – 07 SHIVAJI NAGAR, NARELA, DELHI-110040
PROPRIETORSHIP

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Polygraph examination services, Security threat analysis for protecting personal safety, Examination of fingerprints and handwriting for the purpose of forensic scientific intelligence, Security monitoring services, Security marking of documents, Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
4135126  01/04/2019
RESHMABEN VITHALBHAI PATEL
B/38, SAIDHAM TENAMENTS, NR KAMESHWAR PARK, MAHADEVNAGAR TEKRA, VASTRAL, AHMEDABAD, GUJARAT-
(INDIA)
INDIVIDUAL

Address for service in India/Attorney address:
PRIYANKA B NAGAR, ADVOCATE
V S CONSULTANCY, H/203 RADHEY RESIDENCY, NR. LALGEBI CIRCLE, SP RING ROAD, HATHIJAN, AHMEDABAD -
382445 - GUJARAT INDIA

Proposed to be Used
AHMEDABAD
SERVICES OF POLITICAL AND SOCIAL ACTIVITIES INCLUDED IN CLASS -45
4135801  03/04/2019
MS. RIMPLE JAGDISH SHARMA
502-A, CAMELLIA, NAHARS AMRIT SHAKTI, CHANDIVALI, POWAI, ANDHERI EAST, MUMBAI 400072

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
dosth

4135895  02/04/2019
ORYZASAGROTECH SOLUTIONS PVT. LTD
HNO-33/4, 1ST FLOOR, 8TH CROSS, RELIABLE RESIDENCY, HARLUR ROAD, BANGALORE - 560102

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4137448  04/04/2019
NANDAN KUMAR JHA
trading as ;INTERACTIVE FORUM ON INDIAN ECONOMY
K-1/12, LEVEL-1, CHITTARANJAN PARK, NEW DELHI-110019
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FORUM FOR SOCIAL AND ECONOMIC DEVELOPMENT
4137517 04/04/2019
SHADI BYAH WALE PVT. LTD.
380, Goyal Nagar, Service Road, Near Bank of Baroda, Indore (M.P.) Pin-452001
Company Incorporated under Indian Company Act, through Director
Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Matrimonial agencies, Provision of information relating to marriage partner introduction or dating services, Marriage partner introduction or dating services, Conducting civil marriage ceremonies, Marriage guidance counseling, Marriage bureaus, Marriage counselling.
4137843  04/04/2019
MS. DEEPA DIVAKAR
Flat No.8, Platinum Pride, Perandoor Jn., Elamakara, Ernakulam
Individual trading as Baby's Day Out

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used
CHENNAI
Baby sitting, personal and social services rendered to meet the needs of individuals
4138442  04/04/2019

YUVAN FOUNDATION
4B-54/A, 4th Floor, Highland Corporate Park, Kapurbawdi, Thane (W) - 400 607
INDIAN INHABITANT

Address for service in India/Agents address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601

Proposed to be Used

MUMBAI
Security Services For The Protection Of Property And Individuals, Personal And Social Services Rendered By Others To Meet The Needs Of Individuals Industrial Security Services.
4138597  05/04/2019

VIKRAM SOLAR LIMITED
The Chambers, 8th Floor, 1865, Rajdanga Main Road, Kolkata – 700 107, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :15/12/2018

KOLKATA
Licensing of Intellectual Property; Licensing Services; Licensing of Copyright; Legal Administration of Licences; On-Line Social Networking Services; Licensing of Franchising Concepts; Copyright Management; Licensing Authority Services; Licensing of Computer Software.
VFAST

4138912    05/04/2019

AMARJEET SINGH HIRA
3/11 Block No 3 Geeta Colony, East Delhi, Delhi-110031
Individual

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :14/03/2019

DELHI
Investigation and surveillance services, Legal services, security services for the protection of property and individuals, personal and social services rendered by others to meet the needs of individual.
4138928 05/04/2019
MR. ABRAR SAJJAD
MOHALLA TAREEN PHAPHUND POST- PHAPHUND, AURAIYA, UTTARPRADESH 206247
TRADEMARK ACT 1999
Address for service in India/Attorney address:
SASMITA SETHI
NAHARPADA,W.NO- 11,BARIPADA,MAYURBHANJ,ODISHA,PIN-757001
Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
Toss Secura
4139550  06/04/2019
VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, India
Citizen of India
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058
Proposed to be Used
To be associated with:
3831904
KOLKATA
Security services for the protection of property and individuals, providing of armed escorts and security personnel, personal and social services rendered by others to meet the needs of individuals included in class 45
TOSS Intelligence

4139551    06/04/2019

VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used

KOLKATA

Detective services, investigation services included in class 45
NMASTU
4140304  08/04/2019
SHAIFALI VERMA
FLAT NO. 24, PLOT NO. 45, KSHEER SAGAR CGHS, I.P. EXTN., PATPARGANJ, NEW DELHI-110092
SERVICE PROVIDERS
Proposed to be Used
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
KundaN Kishore kant
H/425, behind Rajbari Thari Road, Karnibad, Deoghar, Jharkhnan, Pin 814112
proprietorship
Address for service in India/Attorney address:
Sujit kumar jha
804/2, kalikapur road, Kolkata -700099

Proposed to be used
Kolkata
Wedding chapel services, Providing wedding officiant services, Planning and arranging of wedding ceremonies, Wedding ceremony planning and arranging consultation services, Maintaining lists of wedding presents for selection by others
4141313  08/04/2019
DEV BHUMI SECURITY & DETECTIVE SERVICES PRIVATE LIMITED
106, New Kundan Puri, Civil Lines, Ludhiana-141001 PB
Body Incorporate
Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)
Proposed to be Used
DELHI
PROVIDING SERVICES OF SECURITY GUARDS AND HOUSEKEEPING WITH MEN & MATERIAL INCLUDED IN CLASS-45.
AVYUKTA
4143704  10/04/2019
DEEPAK GARG
H.NO.3 W.NO.7-B PATHSHALA ROAD, DHURI - 148024 (PB.)
TRADE MARK
Address for service in India/Attorney address:
DEEPAK
OFFICE ADDRESS :-Legal Roof Associates, Ward No. 15/248,Pathshalla Road, Dhuri, District SANGRUR.
Proposed to be Used
DELHI
LEGAL SERVICES AND INCLUDING CLASS 45
SNOOPY

2249198   13/12/2011
PEANUTS WORLDWIDE LLC
1450 BROADWAY, 3RD FLOOR, NEW YORK, NEW YORK 10018, U.S.A.
MANUFACTURERS & MERCHANTS
A DELAWARE LIMITED LIABILITY COMPANY

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON 122003, NATIONAL CAPITAL REGION, HARYANA

Proposed to be Used
DELHI

Cl.14; JEWELRY, WATCHES.
Cl.24; BED LINENS, BED SHEETS, BED SPREADS, BED BLANKETS, BLANKET THROWS, COMFORTERS, DUST RUFFLES, DUVET COVERS, MATTRESS PADS, PILLOW CASES, QUILTS, SHAMS; BATH LINEN, TOWELS, HAND WASH CLOTHS; TABLECLOTHS NOT OF PAPER, TEXTILE FABRIC TABLE RUNNERS; TEXTILE NAPKINS; TEXTILE PLACEMATS; TEXTILE WALL HANGINGS; UNFITTED FABRIC FURNITURE COVERS; FABRIC CURTAINS; DRAPERY; SHOWER CURTAINS.
PEANUTS

2249199  13/12/2011
PEANUTS WORLDWIDE LLC
1450 BROADWAY, 3RD FLOOR, NEW YORK, NEW YORK 10018, U.S.A.
MANUFACTURERS & MERCHANTS
A DELAWARE LIMITED LIABILITY COMPANY

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON 122003, NATIONAL CAPITAL REGION, HARYANA

Proposed to be Used
DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2249200.

Cl.16; PENS, PENCILS, HIGHLIGHTING PENS, NOTE BOOKS, NOTE PADS, NOTE CARDS, STATIONERY, LETTER PAPER, FOLDERS, PAPER EXPANDING FILES; BOOKENDS; PHOTO ALBUMS, DIARIES, ADDRESS BOOKS, GUEST BOOKS, JOURNALS, SCRAP BOOKS, THREE-RING BINDERS; BLANK CHECKS; RUBBER STAMPS; DECALS, STICKER, BUMPER STICKERS, CALENDARS, POSTERS, IRON ON HEAT TRANSFERS; PAPER GIFT TAGS, PAPER GIFT BAGS, PAPER SHOPPING BAGS; PAPER NAPKINS, PAPER GUEST TOWELS; CALENDARS; BOOKMARKS; PATTERNS FOR SEWING; GIFT WRAP OF PAPER; GIFT BAGS OF PAPER; GREETING CARDS; COMIC STRIPS; BOOKS FEATURING CARTOON CHARACTERS.

Cl.24; BED LINENS, BED SHEETS, BED SPREADS, BED BLANKETS, BLANKET THROWS, COMFORTERS, DUST RUFFLES, DUVET COVERS, MATTRESS PADS, PILLOW CASES, QUILTS, SHAMS; BATH LINEN, TOWELS, HAND WASH CLOTHS; TABLECLOTHS NOT OF PAPER, TEXTILE FABRIC TABLE RUNNERS; TEXTILE NAPKINS; TEXTILE PLACEMATS; TEXTILE WALL HANGINGS; UNFITTED FABRIC FURNITURE COVERS; FABRIC CURTAINS; DRAPERY; SHOWER CURTAINS.

Cl.25; CLOTHING, FOOTWEAR, HEADWEAR.

Cl.28; TOYS, GAMES AND PLAYTHINGS, NAMELY, DOLLS, TOY FIGURES, STUFFED TOYS, CARD GAMES, BOARD GAMES AND YO YOS; BASKETBALLS, FOOTBALLS, SOCCER BALLS, VOLLEYBALLS, BASEBALLS, FLYING DISCS, GOLF BAGS, GOLF BALLS, GOLF CLUB HEAD COVERS, BASEBALL BATTING GLOVES; ATHLETIC SHIN GUARDS.
CLARENCE

2471559  04/02/2013
THE CARTOON NETWORK, INC.,
1050 TECHWOOD DRIVE NW ATLANTA GEORGIA 30318 USA
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
A DELAWARE CORPORATION

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

DELHI

Cl.9; DVDS FEATURING AUDIOVISUAL CONTENT; COMPACT DISCS FEATURING MUSIC AND OTHER SOUND RECORDINGS; DOWNLOADABLE VIDEO GAME PROGRAMS; DOWNLOADABLE AUDIO, VIDEO, AUDIOVISUAL AND IMAGE FILES; COMPUTERS; COMPUTER SOFTWARE; COMPUTER GAME CARTRIDGES, VIDEO GAME CARTRIDGES, DOWNLOADABLE SOFTWARE FOR MOBILE DEVICES, TABLET COMPUTERS; BAGS FOR CELL PHONES, LAPTOPS TABLET COMPUTERS, DIGITAL CAMERAS, MP3 PLAYERS AND E-READERS; PROTECTIVE SLEEVES FOR LAPTOPS, CELL PHONES, MP3 PLAYERS, DIGITAL CAMERAS, E-READERS AND TABLET COMPUTERS; CASES AND COVERS FOR LAPTOPS, CELL PHONES, MP3 PLAYERS, DIGITAL CAMERAS, E-READERS AND TABLET COMPUTERS; SNORKEL TUBES, SWIM MASKS, SWIM GOGGLES; CAMERAS (PHOTOGRAPHIC); FILM (PHOTOGRAPHIC); EYEGLASSES, SUNGLASSES, ANTI-GLARE GLASSES, FRAMES AND CASES THEREFORE; TELEPHONES; CALCULATORS; RULERS BEING MEASURING INSTRUMENT; MAGNETS, MAGNETIC BOARDS; MOUSE PADS; USB FLASH DRIVES; DIGITAL PHOTO FRAMES; HEADPHONES; DECORATIVE REFRIGERATOR MAGNETS

Cl.41; PROVIDING ENTERTAINMENT PROGRAMS AND CONTENT VIA TELEVISION, RADIO, THE INTERNET AND WIRELESS NETWORKS; PROVIDING NON-DOWNLOADABLE ELECTRONIC PUBLICATIONS; PRODUCTION OF FILMS AND TELEVISION CONTENT; PROVIDING EDUCATION AND ENTERTAINMENT INFORMATION VIA TELEVISION, RADIO, THE INTERNET AND WIRELESS NETWORKS; PRESENTATION OF LIVE ENTERTAINMENT PERFORMANCES; PROVIDING A WEBSITE FEATURING NON-DOWNLOADABLE GAMES
Trade Marks Journal No: 1903, 27/05/2019 Class 99

Priority claimed from 21/09/2012; Application No. : 2635629 ;United Kingdom

2499018 20/03/2013

MOLSON COORS BREWING COMPANY (UK)
137, HIGH STREET, BURTON UPON TRENT, STAFFORDSHIRE, ENGLAND, DE 14 1 JZ
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF UNITED KINGDOM.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

DELHI

Cl.32; BEERS, STOUT, LAGER, PORTER AND ALE; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

Cl.33; ALCOHOLIC BEVERAGES (EXCEPT BEER).
SelaQui

2525801  06/05/2013
THE GURUKUL TRUST
D -251 COUNTRY CLUB ROAD ANUPAM GARDENS NEB SARAI NEW DELHI 110068
MERCHANTS, MANUFACTURERS AND SERVICE PROVIDERS
A TRUST REGISTERED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
AMARJEET KUMAR
FLAT NO 6090 TOWER -6 BLOCK E GH -7 CROSSING REPUBLIC DUNDHERA GHAZIABAD 201009
Used Since :12/05/2000
DELHI
Cl.9; AUDIO VISUAL TEACHING APPARATUS; PROGRAMS (COMPUTER DOWNLOADABLE SOFTWARE); COLLEGE MANAGEMENT SOFTWARE; COMPUTER SOFTWARE; COMPUTER EDUCATION & SOFTWARE DEVELOPMENT; APPLICATIONS AND PROGRAMS RECORDED ON MAGNETIC MEDIA & INSTRUCTION MANUALS; INTERACTIVE CDS, VCDS, DVDS, PRERECORDED COMPACT DISCS (CDS), VIDEO DISCS (VCDS) AND DIGITAL VIDEO DISCS (DVDS) FOR EDUCATIONAL PURPOSES; TEACHING APPARATUS & INSTRUMENTS; RESUSCITATION MANNEQUINS (TEACHING APPARATUS)
Cl.16; ARITHMETICAL TABLES; ANNOUNCEMENT CARD; ATLAS; BLACKBOARDS; BOOKENDS; BOOKLETS; BOOKMARKER; CALENDAR; CHARTS; CATALOGUES; COMPUTER PROGRAMME (PAPER TAPE & CARDS FOR THE RECORD) DIAGRAMS; DOCUMENT FILE; DRAWING PADS; HANDBOOK; (PERIODICALS); NOTE BOOK; PLCARDS OF PAPER OR CARDBOARD; WRITING INSTRUMENT, MATERIALS, PADS & PAPERS, STATIONERY; SCRAPBOOK; PRINTED PUBLICATION; PROSPECTUS; PRINTED MATTER; TEACHING & INSTRUCTIONAL MATERIAL, ADVERTISEMENT & PROMOTIONAL MATERIAL, PAMPHLETS; BROCHURES & PRINTED MATTERS PERTAINING TO TEST SERIES & COACHING CLASSES.
Cl.25; ARTICLES OF CLOTHING, T-SHIRTS, HATS, CAPS, GLOVES, TIES, BELTS, SHOES, BOOTS, HEADSCARVES, SHAWLS, JACKETS, COATS, HEADBANDS; WRISTBANDS; STOCKINGS; LEGGINGS; NECKTIES; PANTS; PULLOVERS; SHIRTS; SOCKS; SWEATERS AND UNIFORMS
Cl.38; EDUCATIONAL BROADCASTING VIA CABLE TELEVISION, DTH, SATELLITE TELEVISION, RADIO, CELLULAR TELEPHONE COMMUNICATION, COMMUNICATIONS BY COMPUTER TERMINALS SUCH AS CHATROOMS, WEB TV, EDUCATIONAL COMMUNICATIONS BY TELEPHONE, ELECTRONIC MAIL, MESSAGE SENDING; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; SATELLITE TRANSMISSION, VIDEOCONFERENCING & TELECONFERENCING SERVICES, VOICE MAIL SERVICES AND TELECOMMUNICATIONS VIDEO MAIL
Cl.41; ACADEMICS (EDUCATION); ARRANGING & CONDUCTING OF COLLOQUIUMS, CONFERENCES, SEMINARS, CONGRESSES, SYMPOSIUMS & WORKSHOP TRAINING; ORGANIZATION OF EDUCATION OR ENTERTAINMENT COMPETITIONS-CORRESPONDENCE COURSES; EDUCATION INFORMATION; EDUCATIONAL EXAMINATION; EDUCATIONAL SERVICES; ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; VOCATIONAL GUIDANCE, EDUCATION OR TRAINING ADVICE; EDUCATION INFORMATION; INSTRUCTION SERVICES; LIBRARY SERVICES; PHYSICAL EDUCATION; PRACTICAL TRAINING (DEMONSTRATION); PROVIDING ON-LINE ELECTRONIC PUBLICATIONS & PUBLICATION OF BOOKS, TEXTS & ELECTRONIC BOOKS & JOURNAL ON-LINE.
Cl.42; COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN SOFTWARE DEVELOPMENT; COMPUTER SYSTEM ANALYSIS PROJECT STUDIES; RESEARCH & DEVELOPMENT; CONSULTANCY SURVEYS; TESTING MATERIAL; WORK OF ART; ON-LINE EDUCATION AND WEB BASED SERVICES
THE GURUKUL TRUST
D -251 COUNTRY CLUB ROAD ANUPAM GARDENS NEB SARAI NEW DELHI 110068
MERCHANTS, MANUFACTURERS AND SERVICE PROVIDERS
A TRUST REGISTERED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
AMARJEET KUMAR
FLAT NO 6090 TOWER -6 BLOCK E GH -7 CROSSING REPUBLIC DUNDHERA GHAZIABAD 201009
Used Since :12/05/2000
DELHI
Cl.9; AUDIO VISUAL TEACHING APPARATUS; PROGRAMS (COMPUTER DOWNLOADABLE SOFTWARE); COLLEGE MANAGEMENT SOFTWARE; COMPUTER SOFTWARE; COMPUTER EDUCATION & SOFTWARE DEVELOPMENT; APPLICATIONS AND PROGRAMS-recorded ON MAGNETIC MEDIA & INSTRUCTION MANUALS; INTERACTIVE CDS, VCDS, DVDS, PRERECORDED COMPACT DISCS (CDS), VIDEO DISCS (VCDS) AND DIGITAL VIDEO DISCS (DVDS) FOR EDUCATIONAL PURPOSES; TEACHING APPARATUS & INSTRUMENTS; RESUSCITATION MANNEQUINS (TEACHING APPARATUS)
Cl.16; ARITHMETICAL TABLES; ANNOUNCEMENT CARD; ATLAS; BLACKBOARDS; BOOKENDS; BOOKLETS; BOOKMARKER; CALENDAR; CHARTS; CATALOGUES; COMPUTER PROGRAMME (PAPER TAPE & CARDS FOR THE RECORD); DIAGRAMS; DOCUMENT FILE; DRAWING PADS; HANDBOOK; (PERIODICALS); NOTE BOOK; PLACARDS OF PAPER OR CARDBOARD; WRITING INSTRUMENT, MATERIALS, PADS & PAPERS; STATIONERY; SCRAPBOOK; PRINTED PUBLICATION; PROSPECTUS; PRINTED MATTER; TEACHING & INSTRUCTIONAL MATERIAL, ADVERTISEMENT & PROMOTIONAL MATERIAL, PAMPHLETS; BROCHURES & PRINTED MATTERS PERTAINING TO TEST SERIES & COACHING CLASSES.
Cl.25; ARTICLES OF CLOTHING, T-SHIRTS, HATS, CAPS, GLOVES, TIES, BELTS, SHOES, BOOTS, HEADSCARVES, SHAWLS, JACKETS, COATS, HEADBANDS; WRISTBANDS; STOCKINGS; LEGGINGS; NECKTIES; PANTS; PULLOVERS; SHIRTS; SOCKS; SWEATERS AND UNIFORMS
Cl.38; EDUCATIONAL BROADCASTING VIA CABLE TELEVISION, DTH, SATELLITE TELEVISION, RADIO, CELLULAR TELEPHONE COMMUNICATION, COMMUNICATIONS BY COMPUTER TERMINALS SUCH AS CHATROOMS, WEB TV, EDUCATIONAL COMMUNICATIONS BY TELEPHONE, ELECTRONIC MAIL, MESSAGE SENDING; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; SATELLITE TRANSMISSION, VIDEOCONFERRING & TELECONFERRING SERVICES, VOICE MAIL SERVICES AND TELECOMMUNICATIONS
VIDEO MAIL

Cl.41; ACADEMICS (EDUCATION); ARRANGING & CONDUCTING OF COLLOQUIUMS, CONFERENCES, SEMINARS, CONGRESSES, SYMPOSIUMS & WORKSHOP TRAINING; ORGANIZATION OF EDUCATION OR ENTERTAINMENT COMPETITIONS- CORRESPONDENCE COURSES; EDUCATION INFORMATION; EDUCATIONAL EXAMINATION; EDUCATIONAL SERVICES; ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; VOCATIONAL GUIDANCE, EDUCATION OR TRAINING ADVICE; EDUCATION INFORMATION; INSTRUCTION SERVICES; LIBRARY SERVICES; PHYSICAL EDUCATION; PRACTICAL TRAINING (DEMONSTRATION); PROVIDING ON-LINE ELECTRONIC PUBLICATIONS & PUBLICATION OF BOOKS, TEXTS & ELECTRONIC BOOKS & JOURNAL ON-LINE.

Cl.42; COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; SOFTWARE DEVELOPMENT; COMPUTER SYSTEM ANALYSIS; PROJECT STUDIES; RESEARCH & DEVELOPMENT; CONSULTANCY; SURVEYS; TESTING MATERIAL; WORK OF ART; ON-LINE EDUCATION AND WEB BASED SERVICES
2566105  17/07/2013
CPK MANAGEMENT COMPANY
12181 BLUFF CREEK DRIVE, 5th FLOOR, PLAYA VISTA, CA 90094, USA
MERCHANTS
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF CALIFORNIA, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI
No exclusive right to the use of the word “CALIFORNIA and PIZZA” separately. Mark shall be used as whole..

Cl.29; MEAT; SHELLFISH; POULTRY AND GAME; CALAMARI; VEGETABLES; FRUITS; SALADS; EGGS AND EGG
PRODUCTS; VEGETABLE SALADS; GARDEN SALADS; SALADS OF MEAT, POULTRY, AND/OR SEAFOODS; LETTUCE
WRAPS WITH CHICKEN AND/OR SHRIMP; SOUPS; HUMMUS; SNACK DIPS; TOMATO CHECCA; GUACAMOLE; COLE
SLAW; AND MILK AND MILK PRODUCTS

Cl.30; PIZZAS; PASTAS; PITA BREAD; PIZZA BREAD; BAKERY GOODS; BREAD; FOCCACIA BREAD; SANDWICHES;
DESSERTS, NAMELY, CAKES, PIES, PAstry; APPLE CRISP; TIRAMISU; BROWNIES; DIPPING SAUCES AND SALAD
DRESSINGS; DUMPLINGS; TORTILLA SPRING ROLLS; SHRIMP ROLLS; TORTILLA CHIPS; SAUCES (EXCEPT SALAD
DRESSINGS); PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY; PROCESSED GRAINS;
CALZONES; ICES; ICE CREAMS; ICE CREAM SUNDAES; COFFEE; ESPRESSO; CAPPUCINO; ICED CAPPUCINO; CAFE
MOCHA; CAFE AU LAIT; CAFE LATTE; HOT CHOCOLATE; TEA; AND ICED TEA

Cl.43; RESTAURANT SERVICES; CARRY-OUT RESTAURANT SERVICES; BEVERAGE SERVICES; CATERING
SERVICES; AND RESTAURANTS FEATURING HOME AND OFFICE DELIVERY SERVICES
HOWARD HUGHES
Priority claimed from 02/07/2013; Application No.: 86/001,373; United States of America

2652086 31/12/2013
THE HOWARD HUGHES COMPANY, LLC
13355 NOEL ROAD, 22ND FLOOR, DALLAS, TEXAS 75240 USA

SERVICE PROVIDERS
A LIMITED LIABILITY COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, USA,

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.35; PROVIDING BUSINESS MANAGEMENT SERVICES; PROMOTIONAL AND ADVERTISING SERVICES FOR LESSEES OF SHOPPING CENTERS; BUSINESS MANAGEMENT SERVICES IN THE FIELD OF SHOPPING CENTERS, NAMELY, OPERATING SHOPPING CENTER SPACE FOR SELLERS AND CONSUMERS OF GOODS AND SERVICES; MANAGEMENT OF SHOPPING CENTERS; BUSINESS MANAGEMENT SERVICES IN THE FIELD OF SHOPPING CENTERS, NAMELY, PROMOTING THE GOODS AND SERVICES OF LESSEES OF SHOPPING CENTERS THROUGH THE DISTRIBUTION OF PRINTED, AUDIO AND VISUAL PROMOTIONAL MATERIALS AND THROUGH A VARIETY OF MEANS AND BY RENDERING SALES PROMOTION ADVICE; BUSINESS MANAGEMENT OF HOMEOWNERS ASSOCIATIONS FOR OTHERS; HOMEOWNER ASSOCIATION SERVICES, NAMELY, PROMOTING THE INTERESTS OF HOMEOWNERS IN A SPECIFIC COMMUNITY AND MARKETING THE COMMUNITY NATIONWIDE TO PROSPECTIVE NEW RESIDENTS AND PROPERTY OWNERS

Cl.36; REAL ESTATE MANAGEMENT SERVICES; REAL ESTATE BROKERAGE; LEASING OF REAL ESTATE; MANAGEMENT OF SHOPPING CENTERS AND OFFICE SPACE; LEASING RETAIL SPACE; LEASING SHOPPING MALL SPACE; SHOPPING CENTER SERVICES; LEASING OF REAL ESTATE; LEASING RETAIL SPACE TO OTHERS; LEASING OR RENTING OF BUILDINGS; REAL ESTATE MANAGEMENT SERVICES; LEASING AND RENTING APARTMENTS TO OTHERS; LEASING AND RENTAL OF OFFICE SPACE; CONDOMINIUM MANAGEMENT SERVICES; REAL ESTATE SERVICES, NAMELY, PROPERTY MANAGEMENT SERVICES FOR CONDOMINIUM ASSOCIATIONS, HOMEOWNER ASSOCIATIONS AND APARTMENT BUILDINGS; LEASING INDUSTRIAL SPACE TO OTHERS; REAL ESTATE SERVICES, NAMELY, RENTAL, BROKERAGE, LEASING AND MANAGEMENT OF COMMERCIAL PROPERTY, OFFICES AND OFFICE SPACE

Cl.37; REAL ESTATE AND LAND DEVELOPMENT SERVICES; REAL ESTATE AND LAND DEVELOPMENT SERVICES, NAMELY, PLANNING AND DEVELOPMENT OF RESIDENTIAL, COMMERCIAL, AND MIXED USE BUILDINGS, PROJECTS, AND COMMUNITIES; DEVELOPING AND RENOVATING RETAIL SHOPPING MALLS; LAND DEVELOPMENT SERVICES, NAMELY, PLANNING AND LAYING OUT OF RESIDENTIAL AND/OR COMMERCIAL COMMUNITIES; COMMERCIAL BUILDING CONSTRUCTION; DEVELOPMENT IN THE NATURE OF PLANNING AND LAYING OUT OF SHOPPING MALLS; LAND DEVELOPMENT SERVICES, NAMELY, PLANNING AND LAYING OUT OF COMMERCIAL BUILDINGS; REAL ESTATE DEVELOPMENT AND CONSTRUCTION OF COMMERCIAL, RESIDENTIAL AND HOTEL PROPERTY; SUBDIVIDING AND DEVELOPING REAL ESTATE PROPERTY TO THE ORDER OF OTHERS

Cl.41; PRODUCTION AND DISTRIBUTION OF MOTION PICTURES

Cl.43; HOTEL SERVICES; RESTAURANT SERVICES, SNACK BAR SERVICES, AND BAR SERVICES
GEORG JENSEN

2665167  23/01/2014
GEORG JENSEN A/S
Søndre Fasanvej 7, 2000 Frederiksberg, Denmark
Manufacturers, Merchants & Service Providers
A company organized and existing under the laws of Denmark

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

MARK SHOULD BE READ AND USE AS A WHOLE.

Cl.3; Soaps for personal use; perfumery, essential oils, cosmetics, hair lotions; skin lotions; cleaning, polishing and scouring preparations; parts and accessories (not included in other classes) for all the aforesaid goods

Cl.6; Common metals and their alloys; ironmongery, small items of metal hardware; pipes and tubes of metal; safes; goods of common metal not included in other classes; ores of metal; clothes hooks of metal; hooks of metal for clothes rails; hooks [metal hardware]; tanks of metal; bottles [metal containers] for compressed gas or liquid air; rings of common metal for keys; parts and accessories (not included in other classes) for all the aforesaid goods

Cl.8; Hand tools and implements (hand-operated); cutlery; knives, forks and spoons, side arms; razors, pallet knives, cheese knives, carving sets, ice scrapers, foil cutters, fire pokers and parts and accessories (not included in other classes) for all the aforesaid goods

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments including spectacles and sunglasses; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images (with the exception of loudspeakers); magnetic data carriers, recording discs; automatic vending machines and mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire-extinguishing apparatus; and parts and accessories (not included in other classes) for all the aforesaid goods

Cl.14; Works of art of precious metal, precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments; and parts and accessories (not included in other classes) for all the aforesaid goods

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks; and parts and accessories (not included in other classes) for all the aforesaid goods

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; briefcases; business card cases; cases, of leather or leather board; attaché cases; handbags; key cases; leather straps; leather suitcases; leather wallets; purses; suitcases; and parts and accessories (not included in other classes) for all the aforesaid goods

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics; and parts and accessories (not included in other classes) for all the aforesaid goods

Cl.21; Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; un-worked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes; parts and accessories (not included in other classes) for all the aforesaid goods

Cl.24; Textiles and textile goods, not included in other classes; bed covers; table covers; bed blankets; bed linen; cotton fabrics; covers for cushions; curtains of textile or plastic; damask; fabrics for textile use; face towels of textile; furniture coverings of textile; handkerchiefs of textile; household linen; kitchen towels; linen cloth; mattress covers;
pillow cases; pillow shams; sheets [textile]; table runners; table cloths, not of paper; table linen, not of paper; table mats, not of paper; table napkins of textile; towels of textile; travelling rugs [lap robes]; wash cloths

Cl.25; Clothing, footwear, headgear; and parts and accessories (not included in other classes) for all the aforesaid goods

Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; belt clasps, ornamental novelty badges [buttons], brooches [clothing accessories], hair ornaments, hair pins, barrettes [hair-slides], buckles for clothing; hat ornaments [not of precious metal]; buckles [clothing accessories], hair bands; decorative articles for personal use

Cl.28; Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees and parts and accessories (not included in other classes) for all the aforesaid goods; Christmas tree candle holders; Christmas tree top stars
POLYMASTER

2674420  07/02/2014

MURATA KIKAI KABUSHIKI KAISHA
3 MINAMI OCHIAI-CHO, KISSHOIN, MINAMI-KU, KYOTO-SHI, KYOTO 601-8326, JAPAN
MANUFACTURERS AND MERCHANTS
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI

Cl.7; TEXTILE MACHINES; SPRAY APPARATUS; AUXILIARY EQUIPMENT FOR AIR JET SPINNING FRAMES PROVIDING CHEMICALS OR CLEANSING AGENT IN THE FORM OF A MIST TO PREVENT THE ADHERENCE OR ACCUMULATION OF GREASE IN THE SPINNING FRAMES; ARTIFICIAL MIST GENERATING MACHINES, INCLUDING MIST AIR PIPES.

Cl.23; YARNS AND THREADS, FOR TEXTILE USE.
ICICI Pru Guaranteed Wealth Protector

2679413 14/02/2014
ICICI PRUDENTIAL LIFE INSURANCE COMPANY LTD
VIDEOCON TOWER E-1 BLOCK 3RD FLOOR RANIJHANSI MARG JHANDEWALAN EXTENSION NEW DELHI 110055
MANUFACTURERS, MERCHANTS & SERVICE PROVIDER
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1276526, 1276527, 1276528, 1276530, 1276532, 1276533, 1276535, 1276538, 1276539, 1276542, 1276544, 1276545, 1276551, 1276553, 1888129, 2679413

DELHI
Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BROCHURES; CATALOGUES; PAMPHLETS; BILL BOOKS; MAGAZINES; LETTERHEADS, ADVERTISEMENTS (PRINTED) BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS’ MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PLAYING CARDS; PRINTERS TYPE; PRINTING BLOCKS.

Cl.36; INSURANCE, FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS.
PAPA MURPHY'S PIZZA

2709099  28/03/2014
PAPA MURPHY’S INTERNATIONAL LLC
8000 NE Parkway Drive, Suite 350, Vancouver, Washington 98662 United States of America
Manufacturers & Traders and Services Providers
Body Incorporate

Address for service in India/Attorney address:
KHURANA & KHURANA
IFAI CENTRE, S/20-22, GREATER NOIDA SHOPPING PLAZA, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA - 201 308,
NATIONAL CAPITAL REGION, DELHI-

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., PIZZA and MARK TO BE USED AS A WHOLE.

Cl.16; Advertising signs of paper or cardboard; paper; paper bags; paper boxes; cardboard boxes; printed matter; printed packaging materials of paper; printed paper labels; printed paper signs; printing paper; printed publications; stationery; paper, cardboard and goods made from these materials, not included in other classes; plastic material for packaging.

Cl.30; Flour and preparations made from cereals; pizzas; pizza bases; pizza dough; pizza sauces; pizza flour; pizza mixes; prepared pizza meals; preparations for making pizza bases; chilled pizzas; frozen pizzas; fresh pizzas; uncooked pizzas; pizza spices; pizza crusts; bakery products and pre-prepared meals, including pizza, namely, unbaked pizza prepared for off-premises baking and consumption; calzones; lasagne; salads; cheese bread; cookie dough; cookies; cinnamon rolls; baked goods, confectionery, chocolate and desserts; dessert pizzas.

Cl.35; Retail services in connection with flour and preparations made from cereals, pizzas, pizza toppings, pizza products, pizza bases, pizza dough, pizza sauces, pizza flour, pizza mixes, prepared pizza meals, preparations for making pizza bases, chilled pizzas, frozen pizzas, fresh pizzas, uncooked pizzas, pizza spices, pizza crusts, calzones, lasagne, salads, cheese bread, cookie dough, cookies and cinnamon rolls, baked goods, confectionery, chocolate, desserts, dessert pizzas, bakery products and pre-prepared meals, including pizza, namely, unbaked pizza prepared for off-premises baking and consumption; administration of the business affairs of franchises; advice in the running of establishments as franchises; advisory services (business -) relating to the establishment of franchises; advisory services (business -) relating to the operation of franchises; advisory services relating to publicity for franchisees; assistance in business management within the framework of a franchise contract; assistance in franchised commercial business management; assistance in product commercialization, within the framework of a franchise contract; business assistance relating to the establishment of franchises; provision of assistance [business] in the establishment of franchises; provision of assistance [business] in the operation of franchises.
IPAAQ Healthcare Conference

2755017  12/06/2014
NEW DELHI TELEVISION LIMITED
207 Okhla Industrial Estate, Phase - III, New Delhi-110020
Manufacturers, Traders and Service Providers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., Healthcare Conference and MARK TO BE USED AS A WHOLE.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.44; Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
Priority claimed from 27/05/2014; Application No. : 302014048428.5/12 ;Germany
2835742    31/10/2014

AUDI AG
85045 Ingolstadt, Germany
Manufacturers, Merchants & Service Providers
A company organized and existing under the laws of Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
To be associated with:
1316647, 1484430, 1487132

DELHI

Cl.12; Vehicles and conveyances, and parts and fittings of all the aforesaid goods, included in the class

Cl.14; Gemstones, pearls and precious metals, and imitations thereof; jewellery; time instruments; other articles of precious metals and precious stones, and imitations thereof; jewellery boxes and watch boxes, and parts and fittings of all the aforesaid goods, included in the class

Cl.18; Sausage skins and imitations thereof; umbrellas and parasols; walking sticks; luggage, bags, wallets and other carriers; leather and imitation leather, pelts and hides, goods made thereof; saddlery, whips and animal apparel, and parts and fittings of all the aforesaid goods, included in the class

Cl.25; Headgear; clothing; footwear, and parts and fittings of all the aforesaid goods, included in the class

Cl.27; Floor coverings and artificial ground coverings; wall and ceiling coverings; and parts and fittings of all the aforesaid goods, included in the class

Cl.28; Sporting articles and equipment; festive decorations and artificial Christmas trees; fairground and playground apparatus, toys, games, playthings and novelties
POD

2837077 05/11/2014

KNOWLEDGE PODIUM SYSTEMS PVT. LTD.
B-4/148C, SAFDARJUNG ENCLAVE NEW DELHI 110029

SERVICE PROVIDERS

Address for service in India/Attorney address:
SWATHI SUKUMAR ADVOCATE
D-10, BASEMENT, NIZAMUDDIN EAST, NEW DELHI-110013

Proposed to be Used

DELHI

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING OF WORKSHOPS, COACHING, EDUCATION INFORMATION, EDUCATIONAL SERVICES, ELECTRONIC DESKTOP PUBLISHING, PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE, PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS;

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; COMPUTER PROGRAMMING
RAASTA
2839361   10/11/2014
GOMTESH SINGH
RAHUL KARAN KUNDA
trading as ;EMINENT ENTERTAINMENT
1ST FLOOR 30- HAUZ KHAS VILLAGE NEW DELHI 110016
SERVICE PROVIDER
Address for service in India/Attorney address:
MR. SIDDHESH KOTWAL
116, BASEMENT, UDAY PARK, NEW DELHI-110049
Used Since :01/04/2012
To be associated with:
2460108, 2519990
DELHI
Cl.41;SERVICE OF PROVIDING ENTERTAINMENT AND CULTURAL ACTIVITIES IN THE FORM OF MUSIC, LIVE BANDS, LIVE PERFORMANCES, DISCOTHEQUE, ETC. AT THE ESTABLISHMENTS RUN BY THE APPLICANT,
Cl.43;PROVIDING FOOD AND DRINKS PREPARED AND SERVED AT THE ESTABLISHMENTS OR FOR HOME DELIVERY.
SPARTAN UP
Priority claimed from 13/05/2014; Application No. : 86279401 ;United States of America
2841827 13/11/2014

SPARTAN RACE, INC.
109, KINGSTON STREET, FLOOR- 4, BOSTON, MASSACHUSETTS 02111, UNITED STATES OF AMERICA
MANUFACTURERS AND MERCHANTS
A CORPORATION LEGALLY ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, USA

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI
Cl.9;DOWNLOADABLE PODCASTS IN THE FIELD OF EXERCISE, PERSONAL TRAINING, HEALTH AND SELF-IMPROVEMENT; DOWNLOADABLE E-BOOKS IN THE FIELD OF EXERCISE, PERSONAL TRAINING, HEALTH AND SELF-IMPROVEMENT.
Cl.16;PUBLICATIONS, NAMELY, BOOKS IN THE FIELDS OF EXERCISE, PERSONAL TRAINING, HEALTH AND SELF-IMPROVEMENT.
OVERTIME ATTEMPTS

2842388    13/11/2014

INDIAVIDUAL LEARNING PVT. LTD.
trading as ;Indiavidual Learning Pvt. Ltd.
Indiavidual Learning Pvt Ltd., H No 53, Sector 2, Panchkula, Haryana, 134109
Manufacturer and Service Provider

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :05/04/2013

DELHI


Cl.41;Training and Development Programs, Counseling and Consultancy Services, Services consisting of all forms of education for various entrance exams and developing Human Resources, Arranging and Conducting of Workshops, Seminars, Symposiums, Conferences, Training Workshops, Educational Information, Education Services, Providing Instructions And Demonstrations, Conducting Examinations and Assessments, Publication of Books and Text Including E-Books and Online Journals, Practical Training and other related services.
CRINA

2849082    24/11/2014
DSM IP ASSETS B.V.
Het Overloon 1, 6411 TE Heerlen, the Netherlands
Manufacturers and Merchants
A Dutch limited liability company
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.1; Chemical products for use in the manufacture of animal foodstuffs
Cl.5; Food supplements for animals; protein supplements for animals
Cl.31; Foodstuffs for animals; flavours and aromatics for animal food
VICTUS

2849083    24/11/2014

DSM IP ASSETS B.V.
Het Overloon 1, 6411 TE Heerlen, the Netherlands
Manufacturers and Merchants
A Dutch limited liability company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.5; Animal feed additives containing enzymes
Cl.31; Foodstuffs for animals
YOUNG GLOBAL LEADERS

2851228   26/11/2014
FORUM OF YOUNG GLOBAL LEADERS
Route de la Capite 91-93, 1223 Cologny, Switzerland
Manufacturers, Merchants & Service Providers
A Swiss Foundation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI

Cl.9; Apparatus and instruments for scientific, nautical, geodetical, photographic, cinematographic, optical, weighing, measuring, signaling, control (inspection), emergency (rescue) and teaching purposes; apparatus and instruments for conducting, distributing, transforming, accumulating, regulating or controlling electric current; apparatus for recording, transmission or reproduction of sound or images; magnetic recording carriers, acoustic discs; compact discs, DVDs and other numerical recording media; mechanisms for prepayment apparatus; cash registers, calculating machines, equipment for information processing, computers; software

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; articles for bookbinding; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office supplies (except furniture); instructional and teaching material (except apparatus) equipment; plastic materials for packaging (not included in other classes); printing types; clichés; brochures; newsletters; newspapers; publications; magazines (periodicals); manuals; research reports

Cl.35; Assessment or collection of statistical data

Cl.41; Education; training; entertainment; sporting and cultural activities; holiday camp services (entertainment); courses by correspondence; organization of exhibitions for cultural or educational purposes; information relating to education; educational services; organization, animation and conduct of colloquiums, conferences, congresses, seminars, symposiums, workshops (training); organization of competitions (education or entertainment); awards of recognition; vocational guidance (advisement in matters concerning education or training); organization of exhibitions for cultural or educational purposes; cultural activities; publication of books; electronic publication of books and journals online; publication of texts other than publicity texts; information relating to entertainment and education provided online from a computer database or the Internet; animation of training courses for third parties; information relating to entertainment or education provided online or via television, broadband and wireless communication media
2858114  05/12/2014
EMARKETER, INC.
11 Times Square, Floor 14, New York, NY 10036, United States of America
Service Providers
a Delaware corporation, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI

Cl.35; On-line computer service offering information in the field of conducting business over a global computer
information network; business information and research services; market research and analysis services; market
intelligence services; analysis of market research data and statistics; conducting business and market research surveys;
consumer research; market reports and studies; computerized market research services and conducting on-line business
research surveys

Cl.41; Education services, namely, providing seminars and workshops, non-downloadable webinars, and online
newsletters, all in the field of demographics, media usage, social media, consumer behavior, mobile technology,
conducting business over the internet, internet trends and business intelligence
VARUN BAHL

2874207    02/01/2015

UMA BAHL
VIVEK BAHL
VISHAL BAHL
VARUN BAHL

trading as; ZEN INC.
178, JOR BAG NEW DELHI 110003
MANUFACTURER & MERCHANTS

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, F-21A, SEC-50, NOIDA-201301 UP
Used Since: 01/08/2001

DELHI

Cl.14; GOODS IN PRECIOUS METALS AND THEIR ALLOYS OR COATED THEREWITH; JEWELLERY, CUFF LINK AND TIE PIN AND OTHER ACCESSORIES MADE OF PRECIOUS METALS AND THEIR ALLOYS OR COATED THEREWITH; HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS.

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS; PHOTOGRAPHS; STATIONERY; BOOKS; CALENDARS; ENVELOPES AND PRINTED MATTER.

Cl.18; LEATHER; LEATHER IMITATIONS; BAGS, TRAVELLING BAGS, WALLETS NOT INCLUDED IN OTHER CLASSES.

Cl.25; CLOTHING, FOOTWEAR, HEADGEAR.
2875741   05/01/2015
MILLENNIUM & COPTHORNE INTERNATIONAL LIMITED
9 Raffles Place, #12-01, Republic Plaza, Singapore 048619
Service Providers
A public company incorporated in Singapore
Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020
Proposed to be Used
To be associated with:
1248341, 1248342
DELHI
Cl.35; Business management of hotels and motels and other temporary accommodation including serviced apartments and apartment hotels; public relations services in relation to temporary accommodation, including hotels and motels, serviced apartments and apartment hotels; marketing of temporary accommodation including hotels and motels, serviced apartments and apartment hotels including the advertising of the aforementioned services via the Internet and other global computer networks
Cl.43; Temporary accommodation services, accommodation (rental of temporary), catering (food and drink), rental of meeting rooms, restaurants, cafes, reservations of temporary accommodation; providing temporary housing accommodation; providing serviced apartments; hotel services
UNLEASH THE CAFFEINE FREE BEAST!

2878738  08/01/2015
MONSTER ENERGY COMPANY (A DELAWARE CORPORATION)
1 Monster Way, Corona, California 92879, United States of America

Manufacturers and Merchants

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
2534192, 2686950

CHENNAI
Cl.5; Nutritional supplements in liquid form.
Cl.32; Non-alcoholic beverages.
2882365  13/01/2015
MS. RAIZY BEDI W/O MR. ARVINDER SINGH BEDI
N 2/29, First Floor, DLF 2, Gurgaon - 122002, Haryana

Service providers
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025
Used Since :01/10/2014

DELHI

Cl.35; E-commerce business related activities, online and physical retail stores, brand promotion, marketing, advertisement related consultancy and services

Cl.41; Organizing events, conferences and exhibitions
2892867   28/01/2015

GUN EI CHEMICAL INDUSTRY CO., LTD
700, SHUKUOORUI-MACHI, TAKASAKI-SHI, GUNMA-KEN, JAPAN

Manufacturers, Merchants & Service Providers
a company organized and existing under the laws of Japan

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

The applicant wishes to claim the colours “dark turquoise green” and “orange” as elements of the mark..

Cl. 1; Chemicals used in industry; resin coated sand; sand for use in foundries; foundry sand and substances; ceramic sand; unprocessed artificial resins; epoxy resins, unprocessed; resins (synthetic -), unprocessed; phenol resin; unprocessed plastics; tempering and soldering preparations; adhesives used in industry; foundry binding substances; foundry molding preparations; binding substances (foundry -); abrasive sand; sand for sandblasting; casting preparations

Cl. 7; Sanding machines; sand cleaning machines; sand sorting machines; machines and machine tools; machining (apparatus for -); machines for resin coated sand; machines for foundry production; molds [parts of machines]; foundry machines; casting machines; crushing machines for industrial purpose; disintegrators; harrows; shredders for industrial use

Cl. 9; Measuring apparatus; sand distribution meter; sand strength testing machines; intensity measuring apparatus; compressive strength measuring apparatus

Cl. 11; Industrial furnaces; furnaces, other than for laboratory use; heating furnaces [for industrial purposes]; soaking pit furnaces [for industrial purposes]

Cl. 40; Sand casting; sand blasting; sand crushing; burning of sand; sand coating; stone crushing; recycling
Trade Marks Journal No: 1903 , 27/05/2019 Class 99

MOCAP

2893286 05/02/2015

MOCAP LLC.
13100 MANCHESTER ROAD, SUITE 150, SAINT LOUIS, MISSOURI 63131, UNITED STATES OF AMERICA
MANUFACTURERS AND MERCHANTS
A LIMITED LIABILITY COMPANY ORGAIZED AND EXISTING UNDER THE LAWS OF THE STATE OF MISSOURI, USA,

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.6; PLASTIC POLYMER CAPS FOR SCREWS.

Cl.8; PLASTIC POLYMER GRIPS FOR HAND TOOLS; NAMELY, PLIERS, CUTTERS, AND CLIPPERS, PLASTIC POLYMER COVERS FOR FINGERNAIL CLIPPERS.

Cl.17; NON-ADHESIVE MASKING TAPE
OPTIMAS SOLUTIONS

2932950  30/03/2015
OPTIMAS OE SOLUTIONS, LLC
2651 Compass Rd., Glenview, IL 60026, USA
MANUFACTURERS AND MERCHANTS
a Delaware, USA Limited Liability Company

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELI

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.

Cl.6; Nuts, bolts, washers, screws, clamps, fasteners, rivets, pins, rings, seals and related C-Class components, all of metal.

Cl.20; Nuts, bolts, washers, screws, clamps, fasteners, rivets, pins, rings, seals and related C-Class components, all made with non-metal materials.
DEEDLOOK

3003934  09/07/2015

MOHAMMAD SALIM
4/1001, BADAUN HOUSE, JAMA MASJID ROAD, JAMALPUR, ALIGARH 202002, UP

MERCHANTS, MANUFACTURERS AND SERVICE PROVIDERS

Address for service in India/Attorney address:
MADAN LAL & TRADEMARK CO
CHAMBER NO-22A, CIVIL WINGS, TIS HAZARI COURTS, DELHI 110054

Proposed to be Used

DELHI

Cl.9; SOFTWARE TO ENABLE UPLOADING, POSTING, SHOWING, DISPLAYING, TAGGING, BLOGGING, SHARING OR OTHERWISE PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK

Cl.35; ADVERTISING SERVICES THROUGH INTERNET AS WELL AS PROVIDING INFORMATION THROUGH A COMPUTER DATABASE AVAILABLE ON INTERNET.

Cl.38; AUDIO AND VIDEO BROADCASTING SERVICES OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK; NAMELY, UPLOADING, POSTING, SHOWING, DISPLAYING, TAGGING AND ELECTRONICALLY TRANSMITTING INFORMATION, AUDIO, AND VIDEO CLIPS; PROVIDING ACCESS TO INFORMATION, AUDIO, AND VIDEO VIA WEBSITES, ONLINE FORUMS, CHAT ROOMS AND BLOGS OVER THE INTERNET; PROVIDING ON-LINE CHAT ROOMS AND ELECTRONIC BULLETIN BOARDS FOR TRANSMISSION OF MESSAGES AMONG USERS IN THE FIELD OF GENERAL INTEREST

Cl.42; APPLICATION SERVICE PROVIDER (ASP) FEATURING SOFTWARE TO ENABLE UPLOADING, POSTING, SHOWING, DISPLAYING, TAGGING, BLOGGING SHARING OR OTHERWISE PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK

Cl.45; ONLINE SOCIAL NETWORKING SERVICES
DIALUX
Priority claimed from 02/06/2015; Application No. : 014 187 868 ;European Union
3045683  01/09/2015
JASON GMBH
Eisenhammerstrasse 9, 92237 Sulzbach-Rosenberg, Germany
Manufacturers and Merchants
a company organized and existing under the laws of Germany
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :11/03/2009
DELHI
Cl.1; Chemicals for making solid polishing pastes
Cl.3; Polishing pastes for silverware and jewellery, preparations for polishing and cleaning of dental prostheses
Priority claimed from 25/06/2015; Application No.: 14292965; European Union
3046827 02/09/2015
THE NIELSEN COMPANY (US), LLC
85 Broad Street, New York, New York 10004, United States of America
Manufacturers and Merchants
a limited liability company organised and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus; electrical and scientific apparatus not for medical use, namely, headsets and wireless headsets for measuring and transmitting electroencephalography (EEG) signals from a wearer; electrical and scientific apparatus not for medical use, namely, headsets and wireless headsets for detecting and transmitting neuro-physiological signals from a wearer; electrical and scientific apparatus not for medical use, namely, electronic devices for measuring and transmitting electroencephalography (EEG) signals from a wearer; computer hardware; apparatus, instruments, devices, equipment, hardware, firmware and software for use in measuring, monitoring, analysing and interacting with cerebral and neurological activity, including such goods for use in connection with market and consumer research; computer hardware, software and firmware for use in medicine, surgery, health, examination and diagnosis; communication, wireless communication and mobile communication apparatus, instruments, equipment and devices; software applications (apps), including apps for installation on telephones, mobile telephones and communications and wireless communication devices; monitoring apparatus and instruments; recordings; digital recordings; sound, audio, visual and audio-visual content and recordings; sound, audio, visual and audio-visual recordings and content provided by downloading and/or streaming from computers and communications networks, including the Internet and the world wide web; apparatus, instruments equipment and devices for use in recording, storing, generating, carrying, transmitting, manipulating, processing, reproducing and playback of sounds, images, signals, data, software, code, information and audio-visual content; parts, fittings and accessories for all the aforesaid

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopaedic articles; suture materials; electrical and scientific apparatus for medical use, namely, headsets and wireless headsets for measuring and transmitting electroencephalography (EEG) signals from a wearer; electrical and scientific apparatus for medical use, namely, headsets and wireless headsets for detecting and transmitting neuro-physiological signals from a wearer; electrical and scientific apparatus for medical use, namely, electronic devices for measuring and transmitting electroencephalography (EEG) signals from a wearer; apparatus, instruments, devices and equipment for use in measuring, monitoring, analysing and interacting with cerebral and neurological activity; medical, surgical, diagnostic, examination and monitoring apparatus, instruments, equipment and devices; parts, fittings and accessories for all the aforesaid
Trade Marks Journal No: 1903 ,  27/05/2019           Class 99

Series trade mark u/s 15 of Trade Marks Act, 1999

3050124    08/09/2015
CAPITALAND LIMITED
168 ROBINSON ROAD# 30-01 CAPITAL TOWER, SINGAPORE-068912
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A COMPANY INCORPORATED AND EXISTING UNDER THE LAWS OF SINGAPORE

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
2243239, 2243240, 2680414, 2680415

DELHI
Cl.9; ELECTRONIC PUBLICATIONS INCLUDING THOSE SOLD AND DISTRIBUTED ONLINE.
Cl.16; BROCHURES, FLYERS AND OTHER PRINTED MATTER.
Cl.35; RETAIL SERVICES; BUSINESS MANAGEMENT AND BUSINESS ADMINISTRATION; BUSINESS RESEARCH;
BUSINESS PROJECT MANAGEMENT; BUSINESS MANAGEMENT AND ADMINISTRATION OF REAL ESTATE,
RESIDENTIAL, INDUSTRIAL AND COMMERCIAL PROPERTIES, OFFICES, BUSINESS CENTERS, DEPARTMENTAL
STORES, SHOPPING CENTERS, SHOPPING MALLS, RETAIL AND WHOLESALE OUTLETS, TEMPORARY
ACCOMMODATION, HOTELS, MOTELS, RESORTS, SERVICE APARTMENTS, BUILDINGS, HOUSES, CONDOMINIUMS,
APARTMENTS, FLATS, WAREHOUSES, FACTORIES AND DEVELOPMENTS; BUSINESS MANAGEMENT IN RELATION TO
COMMERCIAL PROPERTY; THE BRINGING TOGETHER FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS
(EXCLUDING THE TRANSPORT THEREOF), ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE
GOODS FROM DEPARTMENTAL STORES, SHOPPING CENTERS, SHOPPING MALLS, RETAIL AND WHOLESALE
OUTLETS, HOTEL, FOOD AND BEVERAGE OUTLET, FROM A GENERAL MERCHANDISE CATALOGUE BY MAIL ORDER
OR BY MEANS OF TELECOMMUNICATIONS, OR FROM A GENERAL MERCHANDISE WEB SITE IN THE GLOBAL
COMMUNICATIONS NETWORK; ORGANISATION, OPERATION AND SUPERVISION OF INCENTIVE SCHEMES, LOYALTY
SCHEMES AND BONUS SCHEMES, INCLUDING THE PROVISION OF THE AFOREMENTIONED SERVICES VIA THE
GLOBAL COMMUNICATIONS NETWORK; ORGANISATION AND MANAGEMENT OF INCENTIVE AND SALES PROMOTION
PROGRAMMES (FREQUENT BUYER PROGRAMMES); COMPILATION OF MAILING LISTS; DIRECT MAIL ADVERTISING;
ADVERTISING SERVICES; DISPLAY SERVICES FOR MERCHANDISE; PUBLICITY SERVICES; MARKETING AND
PROMOTIONAL SERVICES, MARKET ANALYSIS AND RESEARCH; ORGANIZATION OF BUSINESS COMPETITIONS;
ADVISORY AND CONSULTANCY SERVICES RELATING TO THE AFORESAID.
Cl.36; FINANCIAL AND INSURANCE SERVICES; CREDIT CARD, DEBIT CARD, BANK CARD, CASH CARD AND CHARGE
CARD SERVICES; ADVISORY AND MANAGEMENT SERVICES RELATING TO CREDIT CARDS, DEBIT CARDS, BANK CARDS, CASH CARDS AND CHARGE CARDS; FINANCIAL SERVICES RELATING TO CREDIT CARDS, DEBIT CARDS, BANK CARDS, CASH CARDS AND CHARGE CARDS; PROVISION OF CREDIT CARDS, DEBIT CARDS, BANK CARDS, CASH CARDS AND CHARGE CARDS; PROVISION OF CREDIT FACILITIES IN CONNECTION WITH CREDIT CARDS, DEBIT CARDS, BANK CARDS, CASH CARDS AND CHARGE CARDS.

Cl.42; HOSTING OF WEB SITES.
Trade Marks Journal No: 1903 , 27/05/2019  Class 99

3054005  11/09/2015
AL MAHA FOODS INTERNATIONAL PRIVATE LIMITED
1122, DLF Tower-A, Jasola, New Delhi - 110076, India.
Manufacturers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3054003

DELHI
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter;
bookbinding material; photographs; stationery; adhesives for stationery or household purposes; typewriters and office
requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not
included in other classes); printers’ type; printing blocks.

Cl.30; rice.
3054006  11/09/2015
AL MAHA FOODS INTERNATIONAL PRIVATE LIMITED
1122, DLF Tower-A, Jasola, New Delhi - 110076, India.
Triple Nine 999 (Logo)
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks.
Cl.30; rice.
Widas
3055312  14/09/2015
WIDASCONCEPTS GMBH
Maybachstrasse 2, 71299 Wimsheim, Germany
Manufacturers, Merchants & Service Providers
a limited company organized and existing under the laws of Germany
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.9; Computer software, especially for management of IT architectures, IT modeling and computer development and design
Cl.35; Consulting services
Cl.42; Design and development of computer software, especially for the purpose of the management of IT architecture
Priority claimed from 20/03/2015; Application No. : 86/571,580 ;United States of America

3056745  15/09/2015

MILACRON LLC
3010 Disney Street, Cincinnati, Ohio 45209, United States of America.
Manufacturers and Service Providers
A Limited Liability Company incorporated in the state of Delaware, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.1;Metal working fluids.
Cl.3;Cleaning compound for industrial use.
Cl.4;Industrial lubricants.
Cl.7;Injection molding machines; extrusion machines for plastic; blow molding machines; related accessory equipment therefor, namely robots and conveyors; hot runner systems; injection molding equipment; equipment for use in the manufacture of plastic parts and replacement parts therefor; molds made of metal for the casting and forming of products comprised in whole or in part of polymers; metal mold bases and metal mold plates and parts thereof; feed screws; rotary tables.
Cl.9;Electronic controllers for plastic molding machines and equipment.
Cl.37;Providing customized and on-site installation, maintenance, and repair services for injection molding systems, equipment and parts thereof; rebuilding and repair services for plastics processing machinery.
Cl.40;Custom manufacture of plastics injection molding systems, equipment and parts thereof; design of plastics injection molding systems, equipment and parts thereof; metal coating and brazing services; machining parts for others; part molding; prototype fabrication for others.
Cl.42;Providing technical support services, namely troubleshooting of plastics injection molding systems, equipment, and parts thereof; providing an interactive website facility that allows users to access selected information for presentation to the user and relating to use, operation, maintenance and repair of plastics processing machinery and equipment and to procure repair parts therefor.
LOVING LIFE

3057029   16/09/2015
LOVING LIFE, AN INDIAN TRUST
EG 3/16 Garden Estate, Guru Dronacharya Metro Station, MG Road, DLF, Gurgaon, Haryana, 122002
Service Providers
An Indian Trust

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :31/01/2015

DELHI
Cl.41; To teach courses; organize conferences, exhibitions and seminars; offer training; conduct workshops in India and abroad for healing the Mind and Body, Reiki, Mind Therapies, Crystals, Aura healing, Spiritual counseling, meditation, Trance Therapy, Theta Healing, Life therapy and related subjects for healing the Mind; organize, manage and maintain counseling centers, help lines; organize, conduct, raise sponsorships or sponsor such like activities; Not for profit services relating to assisting Governmental organizations and bodies, educational and other institutions to develop health related policies and initiatives; establishment and maintenance of schools, schools for vocational training; and other related services.

Cl.43; Services for providing food and drink; temporary accommodation, including building and maintaining wellness camps, conducting wellness, spiritual and healing retreats for the expansion of knowledge and betterment of public at large.
HENRY FORD HEALTH SYSTEM
Office of General Counsel, 1 Ford Place, Suite 4B, Detroit, Michigan 48202, United States of America
Manufacturers, Merchants & Service Providers
a non-profit corporation organized under the laws of the State of Michigan, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.16;Printed recipes, cookbooks
Cl.41;Lifestyle programs (providing educational information regarding health and lifestyle)
Cl.43;Restaurants, food courts
Cl.44;Hospitals
CULINARY WELLNESS

3058770  17/09/2015
HENRY FORD HEALTH SYSTEM
Office of General Counsel, 1 Ford Place, Suite 4B, Detroit, Michigan 48202, United States of America
Manufacturers, Merchants & Service Providers
a non-profit corporation organized under the laws of the State of Michigan, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.16; Printed recipes, cookbooks
Cl.41; Lifestyle programs (providing educational information regarding health and lifestyle)
Cl.43; Restaurants, food courts
Cl.44; Hospitals
HENRY FORD HEALTH SYSTEM
Office of General Counsel, 1 Ford Place, Suite 4B, Detroit, Michigan 48202, United States of America
Manufacturers, Merchants & Service Providers
a non-profit corporation organized under the laws of the State of Michigan, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
3058780

DELHI
Cl.16; Printed recipes, cookbooks
Cl.41; Lifestyle programs (providing educational information regarding health and life style)
Cl.43; Restaurants, food courts
Cl.44; Hospitals
SCHLENKERLA
3058788  17/09/2015
SCHLENKERLA "HELLER-BRÄU" TRUM KG
Dominikanerstr. 6, D-96049 Bamberg, Germany
Manufacturers, Merchants & Service Providers
a private limited partnership (established under German law)

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.32; Beers; drinks mixed from beer and non-alcoholic beverages; non-alcoholic beverages; non-alcoholic fruit beverages and fruit juices; syrups and other preparations for making beverages
Cl.33; Alcoholic beverages (except beers)
Cl.43; Services for providing food and drink
DEEPMIND

3059889  20/09/2015
DEEPMIND TECHNOLOGIES LIMITED
5 New Street Square, London, EC4A 3TW, United Kingdom.

Service Providers
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH

Proposed to be Used
DELHI

Cl.35; Promoting collaboration within the scientific and research communities to achieve advances in the field of artificial intelligence.

Cl.41; Arranging, conducting and hosting events in the field of artificial intelligence.

Cl.42; Research and development services in the field of artificial intelligence; computer software development.
3062350    22/09/2015
DAMERIK, S. L.
Pol. Ind. Poligensa, C. Onyar, 75-81, 17457 RIUDELLOTS DE LA SELVA, Spain
Manufacturers, Merchants and Service Providers

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
DELI

Cl.28; Games and toys; gymnastic and sporting articles not included in other classes; decorations for Christmas trees
Cl.35; Retail sales in stores and via telecommunications networks of stationery, printed matter, children’s wear, games, toys, child care products; business advisory and consultancy services relating to franchising
3064020    24/09/2015
RUDER FINN ASIA PTE LTD.
1 Coleman Street, #08-11 The Adelphi, Singapore 179803
Service Providers
A company incorporated under the laws of Singapore

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used
DELHI

Cl.35; Public relations services; consultancy relating to public relations; assistance to management in commercial enterprises in respect of public relations; providing marketing consulting in the field of social media; business strategic planning services; counselling on business matters; preparing corporate communications and providing investor relations services for others; creating corporate and brand identity for others; management of public affairs; management of public communications; business strategic communication consulting services in the fields of media relations, crisis counselling, issue management and social media crisis

Cl.41; Training in public relations; training in communication techniques; business training services, namely, developing customized executive development programs, providing executive coaching services; business training in the field of leadership development; training services, namely, mentoring, coaching and providing workshops in the field of social media crisis and public relations
Nomad

Priority claimed from 17/07/2015; Application No. : 40-2015-0053567 ;Republic of Korea

3065593  28/09/2015

NOMAD GOODS INC.
1187 Coast Village Rd., #368, Santa Barbara, California 93108, United States

Manufacturers and Merchants

A company existing and organized under the laws of UNITED STATES

Address for service in India/Attorney address:

L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP,PLOT NO.11 & 12,SALT LAKE,SECTOR V,KOLKATA 700 091, WEST BENGAL, INDIA

Proposed to be Used

DELHI

Cl.9; Smart phones; Displays for smart phone; Mobile phones; Wearable smart phones; Wireless headsets; Headsets; Wireless headsets for mobile phone; Wireless headsets for smart phone; Digital set top boxes; Leather cases for mobile phone; Leather cases for smart phone; Flip covers for mobile phone; Flip covers for smart phone; Application software; Software for mobile phone; Software for television; Printers for computer; LED Displays; Leather cases for tablet computer; Flip covers for tablet computer; 3D spectacles; Digital cameras; Network monitoring cameras namely for surveillance; Television receivers; Displays for television receiver

Cl.14; Watches; Parts and fittings for watches; Wrist watches; Electronic clocks and watches; Bracelets (jewelry); Watchbands; Control clocks; Watches with the function of wireless communication; Watches that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smart phones and PDAs.
3067217    29/09/2015
DR. OLIVER-SASCHA HARTMANN
Kurfürstendamm 186, 10707 Berlin, Germany
Service provider
A national of Germany

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH

Proposed to be Used
DELHI

Cl.35; Accountancy; internal and external auditing; book-keeping; tax consulting and advisory services; tax investigation, tax advice, preparation of tax returns; management consultancy services including business management, organizational planning and development, project advice, forensic accounting including determination and fraud investigation; business insolvency services; Professional business consultancy; Professional business and/or business organization consultancy relating to the management and organization of businesses, and relating to mergers and acquisitions; business management assistance and advice; secretarial, business efficiency and marketing consultancy services; Office functions, namely supervision and processing of fee payment for industrial property rights, for others; Business research, investigations and enquiries; Relocation services for businesses; Outsourcing services; Commercial information agencies; Market research and market analysis; Opinion polling; Public relation services; Public relations; Advertising by means of product placement; Merchandising; Management of artists, Namely business management of
performing artists; Publication of publicity texts; Organization of exhibitions for commercial or advertising purposes; Bill-posting; Presentation of companies on the Internet and other media; Publication of printed matter, including in electronic form, for advertising purposes; Publicity agencies; Organization of trade fairs for commercial or advertising purposes; Representation of business interests of third parties towards political decision makers and other persons; Rental of advertising time on communication media; Rental of advertising space; Television advertising; Radio advertising; Distribution of samples and advertising material for advertising purposes, in particular leaflets, Prospectuses, Printed matter; Providing of addresses for advertising purposes; Professional business consultancy for franchise concepts; Placement of temporary staff; Arranging of commercial and business contacts; Arranging of commercial transactions, for others, including within the framework of e-commerce; Arranging of contracts, for others, for the buying and selling of goods; Arranging of contracts, for others, for the providing of services; Arranging of advertising and promotion contracts for third parties; Employment agencies; Personnel recruitment; News clipping services; Typing; Including all the aforesaid services in connection with or via telecommunications or the Internet.

Cl.36; Fiscal valuations; Advisory services relating to credit and debit control, investment, grants and financing of loans; real estate and property management; financing of real estate and of property development; Financial services, namely, electronic funds transfer; clearing and reconciling financial transactions; providing purchase protection services for goods and services purchased by others via a global computer network and wireless networks; Real estate affairs; Real estate appraisal; Fund investments; Financial consultancy on matters relating to the participation and remuneration of employees, financial consultancy for commercial enterprises, inventories, property and assets, licenses, real estate and industrial property rights; Financial analysis of economic risks and/or financial consultancy relating to the hedging thereof; Mergers and acquisitions, namely financial consultancy with regard to the purchase or sale of businesses and business investments; Financial management; Fiduciary asset management in connection with the acquisition and holding of capital investments and real estate, and managing bank accounts and cash, for others; Housing agents; Brokerage; Debt collection agencies; Accommodation bureau [apartments]; Customs brokerage; Including all the aforesaid services in connection with or via telecommunications or the Internet (included in class 36).

Cl.42; Information technology consulting and advisory services; environmental consulting and advisory services; developing and implementing practices, and reviewing standards for the purpose of compliance with environmental protection laws, regulations and programmes; providing advisory and consulting services and providing information by means of a global computer network in the fields of arbitration, mediation and alternative dispute resolution services, litigation and dispute support services, information technology consulting and advisory services, and environmental consulting and advisory services; translation and drafting of deeds, legal instruments and legal documents; Preparation of reports relating to scientific research digitization of documents [scanning]; computer programming
SCHOLL VELVET SMOOTH WET & DRY

3068326  01/10/2015

LRC PRODUCTS LIMITED
103-105 Bath Road, Slough, SL1 3UH, England.

MERCHANTS & MANUFACTURERS
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF ENGLAND AND WALES

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used

DELHI

Cl.3;(1) NON-MEDICATED PREPARATIONS FOR TREATMENT, CARE OR ADORNMENT OF THE FEET, HANDS, NAILS, BODY AND SKIN; CREAMS, GELS, LOTIONS, OILS, BALMS, POWDERS, TALCUM POWDERS AND SPRAYS FOR USE ON THE FEET, HANDS, NAILS, BODY AND SKIN; NON-MEDICATED PREPARATIONS FOR BATHING IN SALTS, OILS, SOAKS OR TABLET FORMS; NON-MEDICATED TOILET PREPARATIONS; DEODORANTS AND DEODORIZING CREAMS IN ALL FORMS; DEODORANTS FOR THE FEET OR IMPREGNATED INTO INSOLES; ALL PARTS AND FITTINGS FOR ALL THE AFORESAID GOODS.

Cl.8;(1) HAND OPERATED HOUSEHOLD TOOLS AND IMPLEMENTS FOR MANICURE OR PEDICURE OR FOR EXFOLIATING OR REMOVING HARDENED SKIN; NAIL CLIPPERS, NAIL FILES; FOOT FILES; SCISSORS; TWEEZERS; INSTRUMENTS, EQUIPMENT AND APPARATUS FOR THE CARE OF THE FEET AND SKIN; ELECTRONIC DEVICES USED TO EXFOLIATE OR REMOVE HARDENED SKIN; ELECTRONIC FOOT OR NAIL FILE; ROLLER HEADS OR REFILLS FOR ELECTRONIC FOOT OR NAIL FILE; ALL PARTS AND FITTINGS FOR ALL THE AFORESAID GOODS.

Cl.10;Medical apparatus and instruments; orthopaedic, orthotic, chiropody and foot care apparatus and Instruments; instruments, equipment and apparatus for the treatment and care of the feet and skin; electronic devices used to exfoliate or remove hardened skin; electronic nail file; roller heads and refills for electronic nail file; shoe insoles, orthopaedic insoles, disposable insoles, Compression hosiery; Apparatus for measuring, examining and taking impressions of the feet; body massager;electrically Operated massagers; foot massagers; therapeutic Apparatus and appliances for massaging and/or bathing; parts and fittings for all the aforesaid goods.
3072558  06/10/2015
MRS. GINNIE JAIN AND MR. RAHUL JAIN
Mrs. Ginnie Jain
Mr. Rahul Jain
trading as ;CRAFTED PASSION
F-43 OKHLA INDUSTRIAL AREA, PHASE 1, NEW DELHI – 110 020
Traders
A Partnership Firm
Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016
Used Since :01/04/2015
DELHI
The Applicant claims the colours BLACK, TEAL and PINK as elements of the mark as shown in the representation.

Cl.20;Furniture, glass table, wooden table, stool, chair, wooden bed, cabinets, decorative baskets, storage baskets, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics.

Cl.21;Household or kitchen utensils, containers, jars, bowls, pots, decanters, vases, candle sticks & holders, cake stands, serving platters, trays, tissue boxes & holders, tea sets, flasks, jugs, mugs, cups, butter dishes, plates, bottles, dustbins, baskets; cages for household pets; combs & sponges; brushes (except paint brushes); articles for cleaning purposes; unworked or semi-worked glass (except glass used in building); glassware, porcelain & earthenware not included in other classes.
SIMPLIFY COMMERCE BY MASTERCARD

3077208   12/10/2015

MasterCard International Incorporated
2000 Purchase Street, Purchase, New York 10577, United States of America

Manufacturers, Merchants & Service Providers
A corporation organised and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1248290,842950.

Cl.9: Computer hardware and software platform for facilitating and administering payment, banking, credit card, debit card, payment card, automatic teller machine, stored value, electronic funds transfer, electronic payments, electronic processing and transmission of bill payment data, cash disbursement, transaction authentication, routing, authorization and settlement services, fraud detection and control, disaster recovery and encryption services; scientific apparatus and instruments; magnetic data carriers, recording discs; mechanisms for coin operated apparatus; cash registers; data processing equipment; computers, computer hardware, computer software and computer programs; telecommunication and electrical apparatus and instruments, namely, apparatus for the registration, transmission and reproduction of data including sound and images; accounting machines; apparatus for registration, transmission, reproduction of data including sound and images; magnetic recording supports; apparatus for tracking, management and analysis of financial accounts via a global computer network; computer hardware and software, in particular for the development, maintenance and use of local and wide area computer networks; systems for reading memory cards and systems for reading data in memories including integrated circuit memories and banking card memories; downloadable electronic publications; printing apparatus including printing apparatus for data processing systems and financial transaction systems; automatic tellers and cash machines for banking establishments; encoders and decoders; modems; computer hardware and software for facilitating payment transactions by electronic means; computer hardware and encryption software, encryption keys, digital certificates, digital signatures, software for secure data storage and retrieval and transmission of confidential customer information used by individuals, banking and financial institutions; magnetic encoded cards and card containing an integrated circuit chip ('smart cards'); security encoded cards; cards encoded with security features for authentication purposes; cards encoded with security features for identification purposes; hologram impregnated cards; charge cards, bank cards, credit cards, debit cards, chip cards, stored value cards, electronic data carrier cards, payment cards and payment cards all encoded; banking cards including printed banking cards and banking cards using magnetic memories and integrated circuit memories; card readers; magnetic coded card readers, electronic data carrier cards, magnetic coded card readers, electronic data carrier card readers, electronic encryption units, computer hardware, computer terminals, computer software for use in the financial services, banking and telecommunications industries; computer software designed to enable smart cards to interact with terminals and readers; computer chips embedded in telephones and other communication devices; telecommunications equipment; point of sale transaction terminals and computer software for transmitting, displaying and storing transaction, identification and financial information for use in the financial services, banking and telecommunications industries; radio frequency identification devices (transponders); electronic verification apparatus for verifying authentication of charge cards, bank cards, credit cards, debit cards and payment cards; cash dispensing machines; computer peripheral devices and electronic goods, namely calculating machines, pocket planners, personal digital assistants (PDAs) and alarms

Cl.35: Business management and advisory services; marketing consulting services; market research services; tracking, analyzing, forecasting and reporting cardholder purchase behavior; promoting the sale of the goods and services of others by means of rewards and incentives generated in connection with the use of credit, debit and payment cards; administration of loyalty and rewards programs; advertising; business administration; office functions; commercial, industrial and business management assistance; business appraisals; advisory services for business management; marketing studies; statistical information (business); preparation of statements of accounts; book-keeping; business research; public relations; publication of publicity texts; issuing of publicity leaflets; retail services provided through mobile telecommunications means in connection with the provision of credit cards and debit cards; retail services provided on-line, through networks or other electronic means using electronically digitized information connected with the provision of credit cards and debit cards; computer database management; data processing and data verification services; data storage and retrieval services; promoting concerts and cultural events of others, organization of expositions having commercial or advertising purposes; advertising for transport, travel, hotels, lodging, food and meals, sports, entertainment and sightseeing, for tourist agencies services, and for information relating to tariffs, timetables and

5272
methods of transport and travel arrangement; providing information regarding purchase of goods and services on-line via the Internet and other computer networks; data repository and client profile information services; the provision of information and advisory services relation to all the aforesaid

CI.36; Financial services, namely banking, credit card services, debit card services, pre-paid card services offered through cards with stored value, electronic credit and debit transactions, bill payment and presentment services, cash disbursement, check verification, check cashing, deposit access and automated teller machine services, transaction authorization and settlement services, transaction reconciliation, cash management, consolidated fund holding, consolidated dispute processing, data repository and client profile information services, and related switching, gateway, settlement/reconciliation, and funds movement services in the field of payment cards, electronic payment processing services, payment transaction authentication and verification services, value exchange services, namely, secure electronic cash transactions and electronic cash transmissions, over public computer networks to facilitate electronic commerce, electronic funds transfer, providing financial information, namely credit and debit card data and reports, financial records management, electronic funds transfer and currency exchange services, financial assessment and risk management, financial services for others in the field of consumer credit; dissemination of financial information via a global computer network, financial information rendered by computer means of a secure information computer network and advisory services regarding all of the foregoing services; the provision of financial services for the support of retail services provided through mobile telecommunications means, namely, payment services through wireless devices; the provision of financial services for the support of retail services provided on-line, through electronic networks; financial analysis and consultation; insurance services; financial affairs, monetary affairs; financial services; banking and credit services; providing credit card, debit card, charge card and stored value prepaid card services; banking, payment, credit, debit, charge, cash disbursement, stored valued deposit access services; bill payment services, credit card, debit card, charge card, pre-paid card and stored value card services; cheque verification and cheque cashing services; automated teller machine services; processing of financial transactions both on-line via a computer database or via telecommunications and at point of sale; processing services for financial transactions by card holders via automatic teller machines; the provision of balance details, deposits and withdrawals of money to card holders via automatic teller machines; financial settlement and financial authorization services in connection with the processing of financial payment transactions; travel insurance services; issuing and redemption of travellers cheques and travel vouchers; payer authentication services; verification of financial information; maintenance of financial records; electronic funds transfer and currency exchange services; remote payment services; stored value electronic payment services, providing electronic funds and currency transfer services, electronic payments services, prepaid telephone calling card services, cash disbursement services, and transaction authorization and settlement services; provision of debit and credit services by means of radio frequency identification devices (transponders); provision of debit and credit services by means of communication and telecommunication devices; cheque verification services; issuing and redemption services all relating to travellers cheques and travel vouchers; the provision of financial services for the support of retail services provided through mobile telecommunications means, including payment services through wireless devices; processing of financial transactions both on-line through a telephone or via a global computer network, the provision for payment by telephone and data transmission link; the provision of financial services for the support of retail services provided on-line, through networks or other electronic means using electronically digitized information; value exchange services, namely, the secure exchange of value, including electronic cash, over computer networks accessible by means of smartcards; bill payment services provided through a website; on-line banking; financial services provided over the telephone and by means of a global computer network or the Internet; provision of financial services by means of a global computer network or the Internet; real estate services; real estate property services; real estate valuations; real estate investment management; real estate investment services; real estate insurance services; insurance for property owners; insurance services relating to property; real estate financing; real estate appraisal services; real estate appraisal; real estate appraisal; evaluation of real estate; valuing of real estate; real estate administration; administration of financial affairs relating to real estate; provision of real estate loans; financing services relating to real estate development; financial brokerage services for real estate; financial services relating to real estate property and buildings; financial services for the purchase of real estate; arranging of loan agreements secured on real estate; arranging of shared ownership of real estate; arranging the provision of finance for real estate purchase; assisting in the acquisition of and interests in real estate; capital investment in real estate; commercial property investment services; financial services relating to the acquisition of property; financial services relating to the sale of property; financial valuation of freehold property; financial valuation of leasehold property; arranging letting of real estate; arranging of leases of real estate; leasing of property; leasing of real estate property; leasing of freehold property; estate management services relating to transactions in real estate; valuation of property; property portfolio management; management of property; advisory services relating to real estate ownership; advisory services relating to real estate valuations; corporate real estate advisory services; computerized information services relating to real estate; consultation services relating to real estate; provision of information relating to real estate property; provision of information relating to the property market; research services relating to real estate acquisition; research services relating to real estate selection; mortgage financing and asset securitization; consulting services regarding payment solutions, banking, credit card, debit card, payment card and automatic teller machine services

CI.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; computer hardware and software consulting services; computer programming; support and consultation services for managing computer systems, databases and applications; graphic design for the compilation of web pages on the Internet; information relating to computer hardware or software provided on-line from a global computer network or through the web-sites of others; creation of web pages; the design, creation and hosting of merchant websites; the designing, creation and hosting of bill payment websites; computer and Internet related services namely, providing on-line electronic databases via a global computer network in the field of identity authentication and verification; data encryption and decryption of financial information; technical consultation services in the fields of computer programming, financial computer networks, data processing, secure communications, data encryption and decryption and local area network security; dissemination of information over a global computer network in the fields of computer software, computer hardware, financial computer networks and local area networks
BIOSET

3077521  14/10/2015
RTI SURGICAL, INC.
11621 RESEARCH CIRCLE, ALACHUA, FLORIDA 32615, USA
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
CENTRAL SQUARE, SUITE-328, PLAZA III, 20 MANOHARLAL KHURANA MARG, BARA HINDU RAO (OFF RANI JHANSI ROAD), DELHI 110006

Proposed to be Used

DELHI

Cl.5; BIOLOGICAL BONE TISSUE INTENDED FOR SUBSEQUENT IMPLANTATION; BONE FILLERS CONSISTING OF LIVING MATERIALS.

Cl.10; BIOLOGIC FILLING MATERIALS, NAMELY, PUTTY FOR USE IN THE REPLACEMENT OF BONES.
OCTOPIROX

3077708  13/10/2015

CLARIANT AG
Rothausstrasse 61, 4132 Muttenz, Switzerland
Manufacturers and Merchants
A company organized and existing under the laws of Switzerland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since : 31/01/2010

DELHI

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices
AON CORPORATION
200 East Randolph Street, Chicago, Illinois 60601, United States of America

Service Providers
A Delaware corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 31/07/2012

DELHI

The applicant wishes to claim the colours red and black as elements of the mark..

Cl.35; Business consultation; business research and surveys; business risk management; compilation and provision of trade and business price and statistical information; consulting services in the field of human resources development, namely, for the promotion of employee retention, career growth, and increased productivity for employees and employers; cost containment in the field of insurance; cost management for the health benefit plans of others; data compiling and analyzing in the field of insurance; human resource analysis and consulting services; work analysis to determine worker skill sets and other worker requirements

Cl.36; Actuarial services; administration of employee benefit plans concerning insurance and finance; consulting services in the field of retirement plan administration and fiduciary compliance; financial risk management; insurance administration; insurance brokerage; insurance claims processing; insurance information and consultancy; insurance services in the nature of loss control management for others; insurance underwriting consultation; providing information in the field of employee financial benefit plans
YETI

Priority claimed from 14/04/2015; Application No. : 86597468 ;United States of America
3077884   14/10/2015

YETI COOLERS, LLC,
7601 Southwest Parkway, Austin, Texas 78735, United States of America

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Cl.8; SPORT KNIVES FOR TRAVELING, EXCURSIONS, HUNTING, CAMPING AND TREKKING; FISHING KNIVES; FISH SCALERS; ASHING LINE CUTTERS; FISHING TACKLE PLIERS; HUNTING KNIVES; CAN TAB PULLERS

Cl.14; WATCHES

Cl.21; COOKING UTENSILS, NAMELY, GRILLS; UTENSILS FOR BARBECUES, NAMELY, FORKS, TONGS, TURNERS; FITTED LINERS FOR ICE BUCKETS; KNIFE RESTS; LEATHER COASTERS
TIDDLYTUBBIES

3079694    16/10/2015
DHX WORLDWIDE LIMITED
30 SHORTLANDS LONDON, UNITED KINGDOM W6 8PP
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SWATHI SUKUMAR ADVOCATE
D-10, BASEMENT, NIZAMUDDIN EAST, NEW DELHI-110013

Proposed to be Used
DELHI

Cl.16; PRINTED MATTER AND PUBLICATIONS, AND ALL RELATED GOODS IN THIS CLASS; BOOKS, NAMELY NOVELTY BOOKS, CHAPTER BOOKS, WORK BOOKS, COLORING BOOKS, ACTIVITY BOOKS, STORY BOOKS, MANGA, GRAPHIC NOVELS, COMIC BOOKS, MAGAZINES, JOURNALS, SOUND BOOKS, ELECTRONIC BOOKS, E-BOOKS AVAILABLE ON THE INTERNET, INTERACTIVE BOOKS, BOOKS WITH CASSETTE TAPES SOLD AS A UNIT, BOOKS WITH VIDEO TAPES SOLD AS A UNIT, BOOKS WITH OTHER VALUE-ADDED ITEMS; BATHROOM STICKERS; STATIONERY, NAMELY, JOURNALS, DIARIES, NOTE BOOKS; ARTS AND CRAFTS, CRAFT KITS, NAMELY, ARTS, CRAFT AND ACTIVITY KITS CONSISTING OF PAINT, PAINT SETS, CLAY, FABRIC, YARN, SEQUINS AND/OR BEADS, CARDS, GIFT WRAP STICKERS, TATTOOS, GIFT BOXES, POSTCARDS, NOTE PAPER, WRITING PAPER, STICKER BOOKS, SCRAPBOOKING SUPPLIES, CALENDARS, POSTERS; PARTY PARTY PRODUCTS; PARTY FAVORS; SCHOOL SUPPLIES, NAMELY, PENS, PENCILS, PEN AND PENCIL CASES AND BOXES, PENCIL SHARPENERS AND PAPER FOLDERS; DESK/TABLE TOP ITEMS NAMELY, CALENDAR DESK PADS, CALENDAR DESK STANDS, DESK FILE TRAYS, DESK PADS, DESK SETS, DESK STAND AND HOLDERS FOR PENS, PENCILS AND INK, AND HOLDERS FOR DESK ACCESSORIES.

Cl.25; CLOTHING, HEADWEAR AND FOOTWEAR; APPAREL AND ACCESSORIES, NAMELY, T-SHIRTS, SHIRTS, SWIMWEAR AND SWIMWEAR COVER-UPS, CORDUROY CLOTHING PANTS AND SHIRTS, CLOTHING, GARDENING WEAR, SOCKS, HOSIERY, HATS, CAPS, GLOVES, MITTENS, SCARVES, SLEEPWEAR, UNDERWEAR, FLEECE CLOTHING SETS AND SEPARATES, ACTIVE WEAR, DENIM CLOTHING, GYM/SPORTSWEAR, OUTERWEAR, RAINWEAR; FOOTWEAR, NAMELY, BOOTS SHOES, SANDALS AND SLIPPERS; BELTS AND RELATED GOODS.

Cl.28; TOYS AND PLAYTHINGS; EDUCATIONAL TOYS OF ALL TYPES, SMALL AND LARGE PLAY ENVIRONMENTS, BALL GAMES, ROCKET GAMES, TOY WEAPONS, ELECTRONIC TOYS, ELECTRONIC TOYS THAT LIGHT UP AS NIGHTLIGHTS, RIDE-ON TOYS; GAMES, NAMELY, PART GAME, ROLE PLAYING GAMES, ACTION SKILL GAMES, TARGET GAMES AND FLOOR GAMES, CARD GAMES, BOARD GAMES, TRAVEL GAMES, TOOLED PLASTIC GAMES, PUZZLES, BOARD PUZZLES, FOAM PUZZLES, PLASTIC PUZZLES, COMPUTER GAMES NOT ADAPTED FOR USE WITH TELEVISION RECEIVERS, DOLLS, BALLS, GAMES, TOYS WITH MUSIC, DRESS-UP CLOTHES, PLUSH TOYS, CONSTRUCTION TOYS, ACTION FIGURES; SUMMER TOYS, NAMELY, PAILS, SHOVELS, SAND TOYS; BICYCLES, TRICYCLES, SKATE BOARDS, IN-LINE SKATES, GARDEN TOYS, BACKYARD TOYS, SLIDES, SWING SETS; WINTER TOYS, SHOVELS, SLEDS, TOBOGGANS, MAGIC CARPETS; WATER TOYS, NAMELY, POOL TOYS, FLOATING TOYS, BUBBLE TOYS, SPRAY TOYS, FLOATATION DEVICES AND ACCESSORIES; SPRINKLERS, HOSE NOZZLES, BATH TOYS; BATH TUB TOYS; COOKING/BAKING/KITCHEN KITS, NAMELY, TOY BAKE WARE AND COOKWARE; CHRISTMAS STOCKINGS; CHRISTMAS TREE ORNAMENTS; AND RELATED GOODS.
3083539  20/10/2015
THE A2 MILK COMPANY LIMITED
Level 10, 51 Shortland Street, Auckland 1010, New Zealand
Manufacturers, Merchants & Service Providers
a limited corporation organized and existing under the laws of New Zealand
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1308387. NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “Milk Company” APART FROM THE MARK AS SHOWN...

Cl.5; Infant food; milk and milk powder for infants; dietetic food and beverages
Cl.29; Milk and milk products in this class; other goods in this class which include milk or milk products as ingredients
Cl.30; Ice cream, frozen yoghurt; ices; desserts
RIZE
Priority claimed from 24/04/2015; Application No. : 86/609779 ;United States of America
3083541  20/10/2015
FILE2PART, INC.
4C Gill Street, Woburn, MA 01801, United States of America
Manufacturers and Merchants
a Delaware corporation, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Proposed to be Used
DELHI
Cl.7; Three dimensional (3-D) printers
Cl.9; Computer hardware and software for 3-D printing
RIZE3D
Priority claimed from 24/04/2015; Application No. : 86/609782 ;United States of America
3083542  20/10/2015
FILE2PART, INC.
4C Gill Street, Woburn, MA 01801, United States of America
Manufacturers and Merchants
a Delaware corporation, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
To be associated with:
3083541
DELHI
NO EXCLUSIVE RIGHT OVER THE "3D". MARK SHOULD BE READ AND USE AS A WHOLE.
Cl.7; Three dimensional (3-D) printers
Cl.9; Computer hardware and software for 3-D printing
3083546   20/10/2015
THE A2 MILK COMPANY LIMITED
Level 10, 51 Shortland Street, Auckland 1010, New Zealand
Manufacturers, Merchants & Service Providers
a limited corporation organized and existing under the laws of New Zealand
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.5; Infant food; milk and milk powder for infants; dietetic food and beverages; animal semen; diagnostic preparations for veterinary purposes for detecting genetic predispositions; diagnostic test reagents for veterinary use
Cl.29; Milk and milk products in this class; other goods in this class which include milk or milk products as ingredients
Cl.30; Ice cream, frozen yoghurt; ices; desserts
Cl.44; Veterinary services; animal breeding; providing information relating to animal breeding; genetic testing of animals for breeding purposes; breeding and stud services for animals
TRUE a2

3083547   20/10/2015

THE A2 MILK COMPANY LIMITED
Level 10, 51 Shortland Street, Auckland 1010, New Zealand
Manufacturers, Merchants & Service Providers
a limited corporation organized and existing under the laws of New Zealand

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
3083546

DELHI
Cl.5; Infant food; milk and milk powder for infants; dietetic food and beverages
Cl.29; Milk and milk products in this class; other goods in this class which include milk or milk products as ingredients
3083548    20/10/2015
THE A2 MILK COMPANY LIMITED
Level 10, 51 Shortland Street, Auckland 1010, New Zealand
Manufacturers, Merchants & Service Providers
a limited corporation organized and existing under the laws of New Zealand
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1308387.
Cl.5; Infant food; milk and milk powder for infants; dietetic food and beverages
Cl.29; Milk and milk products in this class; other goods in this class which include milk or milk products as ingredients
Think Tank Launch Pad

3085216  23/10/2015

SHEMAROO THINK TANK ENTERTAINMENT LLP

Shemaroo House, Plot No. 18, Marol Co. Op., Indl. Estate, Off Andheri-Kurla Road, Andheri (E), Mumbai, Maharashtra, - 400059

Manufacturer, Merchant and Service Provider

LLP

Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Used Since :01/02/2011

MUMBAI

Cl.9;Photographic; discs, tapes & records; video magazines, films, cinema-slides, cinematographic films, pictures,
video films & documentaries; television chat shows(recorded); television serials & advertisement films (recorded);
recorded events, programmes, music, computer-aided, digital or electronic graphics, animation, multi-media applications
& audio or video contents; data communication & processing apparatus & instruments; Software;

Cl.41;Education; providing of training; sporting and cultural activities; Television and Entertainment and related
services;
SIMPLY ZEN

3088540  28/10/2015
PANZERI DIFFUSION S.R.L.
Via Brodolini, 30 – 21046 Malnate (VA)- ITALY
Merchant
a limited company incorporated under the laws of Italy

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELI
MARK SHOULD BE READ AND USE AS A WHOLE.

Cl.3; Soap; body soaps; perfumery, essential oils, cosmetics, hair lotions; lotions and hair care products that are sold exclusively in salons for hairdressers; shampoos; conditioners, gels, mousses and sprays hairdressing; anti-wrinkle creams; cold creams; lipsticks; make-up preparations; nail care preparations; massage oils and lotions; perfumed lotions; mineral oils [cosmetic]; cosmetic preparations for body care; body cleaning and beauty care preparations; scented body lotions and creams; perfumed creams; body sprays [non-medicated]; tanning preparations; cosmetic creams; deodorants for human beings or for animals; tints for the hair

Cl.8; Hand tools and implements (hand operated); hand implements for hair curling; depilation appliances; hand-operated hair clippers; beard clippers; electric hair clippers for personal use [hand instruments]; electric hair curling irons; electric beard trimmers; electrolysis apparatus [depilatory]; electric irons for styling hair; electric hair crimper; electric hair straightening irons; eyelash curlers; eyelash separators; side arms, other than firearms; razors; hair cutting scissors; cuticle scissors; hair-removing tweezers; nasal hair trimmers; clippers for personal use [electrical and] of cutlery, forks and spoons

Cl.11; Hair steamers for beauty salon use; infrared drying apparatus for the hair; hair dryers; hair dryers [for household purposes]; travel hair dryers; electrical hair driers; hand-held electric hair dryers; portable electric warm air dryer; stationary hair dryers; hand held hair dryers; hair drying machines for beauty salon use; warm air dryers for use in drying hair

Cl.21; Household or kitchen utensils and containers (not of precious metal nor coated therewith); cosmetic utensils; toilet utensils; brush holders; cases adapted for cosmetic utensils; cosmetic bags [fitted]; shaving dishes; combs and sponges; electric combs; hair combs; eyelash combs; combs for back-combing hair; brushes (except for paint brushes); shaving brushes; lip brushes; brushes for personal hygiene; toilet brushes; nail brushes; cosmetic spatulas; eyebrow brushes; make-up brushes; mascara brushes; make-up sponges
3088842  30/10/2015
TSUI WAH INTERNATIONAL PATENT LIMITED
3RD FLOOR, TSUI WAH GROUP CENTRE 50 LAI YIP STREET, NGAU TAU KOK, KOWLOON HONG KONG
MERCHANTS & MANUFACTURERS
A LIMITED LIABILITY COMPANY INCORPORATED UNDER THE LAWS OF THE BRITISH VIRGIN ISLANDS
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Proposed to be Used

DELHI

Cl.30; BREAD, BISCUITS, BUNS, CHINESE STYLE AND WESTERN STYLE CAKES, CHINESE STYLE AND WESTERN STYLE DUMPLINGS, COOKIES, CRACKERS, CORN MEAL, ICE CREAM, CURRY, COFFEE, COCOA, CONDIMENTS, CONFECTIONERY, CORN FLAKES, CEREAL PREPARATIONS, JELLIES, MACARONI, MAYONNAISE, PIES, MOUSSES, MUESLI, MUSTARD, MOONCAKES, NOODLES, OAT MEALS, PANCAKES, PASTA, PASTRY, RICE, SALAD DRESSINGS, COOKING SALT, CONDIMENT SATFCE, SEASONINGS, SHERBETS, CEREAL-BASED-SNACK FOOD, RICE-BASED-SNACK FOOD, SPAGHETTI, SPICES, SPRING ROLLS, SUSHI, TEA, GREEN TEA, ICE TEA, VERMICELLI, WHEAT FLOUR, YEAST, FROZEN-YOGURT (CONFECTIONERY ICES)

Cl.43; CATERING SERVICES; FOOD AND DRINKS CATERING; RESTAURANT; SELF-SERVICE RESTAURANT; SNACK-BARS; SERVICES FOR PROVIDING FOOD AND DRINKS; CAFES; CAFETERIAS; CANTEENS; DELICATESSEN; BANQUETING SERVICES; TEMPORARY ACCOMMODATION; PROVIDING INFORMATION RELATING TO PREPARATION OF FOODS AND BEVERAGES AND CATERING SERVICES ON-LINE FRO COMPUTER DATABASE OR VIA THE INTERNET OR EXTRANETS; PREPARATION AND PROVISIONS OF FOOD, MEALS AND BEVERAGES FOR DINE-IN, TAKE-AWAY AND/OR HOME DELIVERY; PROVISION OF TAKE-AWAY OR DELIVERY FOOD-ORDERING SERVICES BY TELEPHONE OR FACSIMILE OR THROUGH AN ON-LINE COMPUTER NETWORK; PROVISION OF INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO ALL THE AFORESAID SERVICES
3093214    05/11/2015
YOUSOLAR, INC.
1575 BRUNSWIG LANE, EMERYVILLE, CA 94608, USA
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used

DELHI

Cl.11; SOLAR ENERGY SYSTEMS, INCLUDING PHOTOVOLTAIC AND SOLAR THERMAL COLLECTORS AND PERIPHERAL AND AUXILIARY EQUIPMENT NAMELY WIND TURBINES, GAS GENERATORS, POWER UNITS INCLUDING BATTERY, INVERTER AND ENERGY MANAGEMENT PROCESSOR, AND REMOTE CONTROLLER, RECTIFIER, INVERTERS, AND CONVERTERS AND COMPONENTS THEREOF, INCLUDING INVERTERS, CABLES, CONNECTOR, BATTERIES, PIPES, HEAT EXCHANGERS AND TANKS, AND CONTROL TECHNOLOGY.

Cl.35; SALE AND LEASING OF SOLAR ENERGY SYSTEMS AND PROVIDING OWNERSHIP AND LEASING SYSTEMS TO ENABLE OTHERS TO SELL AND LEASE SOLAR ENERGY SYSTEMS TO THIRD PARTIES.
CRISC

3094578  05/11/2015
INFORMATION SYSTEMS AUDIT AND CONTROL ASSOCIATION, INC.
3701 ALGONQUIN ROAD, ROLLING MEADOWS, ILLINOIS 60008, UNITED STATES OF AMERICA

Manufacturers, Merchants & Service Providers
a corporation organized and existing under the laws of the State of California, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.9; Prerecorded media, namely, downloadable instructional, educational and teaching materials, namely, exams, exam preparation materials, study aids, review manuals, books, articles, newsletters, online training materials, and tutorials in the field of certification focusing on value-driven risk and exposure assessment, risk-aware business decisions, risk evaluation of information systems, risk response and prioritization, control design, implementation and management, and regulatory compliance

Cl.16; Newsletters, journal, manuals and printed examination materials in the field of certification focusing on value-driven risk and exposure assessment, risk-aware business decisions, risk evaluation of information systems, risk response and prioritization, control design, implementation and management, and regulatory compliance

Cl.41; Educational services, namely, providing seminars, coordinating conferences and administering examinations in the field of certification focusing on value-driven risk and exposure assessment, risk-aware business decisions, risk evaluation of information systems, risk response and prioritization, control design, implementation and management, and regulatory compliance
CGEIT

3094579  05/11/2015
INFORMATION SYSTEMS AUDIT AND CONTROL ASSOCIATION, INC.
3701 ALGONQUIN ROAD, ROLLING MEADOWS, ILLINOIS 60008, UNITED STATES OF AMERICA
Manufacturers, Merchants & Service Providers
a corporation organized and existing under the laws of the State of California, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.9; Online downloadable electronic publications featuring instructional, educational and teaching materials relating to IT governance
Cl.16; Newsletters, journals, manuals, printed teaching materials and examinations relating IT governance
Cl.41; Providing seminars, coordinating conferences and administering tests relating to IT governance
Priority claimed from 01/06/2015; Application No.: UK0000311308; United Kingdom
3096973 09/11/2015
ONCAM GLOBAL LIMITED
BUILDING 4, CHISWICK PARK, 566 CHISWICK HIGH ROAD, LONDON W4 5YE.
Manufacturers, Traders and Service Providers
A Company incorporated under the Laws of United Kingdom
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since: 02/03/2015
DELHI
Cl.9; Computer software; computer hardware and firmware; computer hardware, computer software and wearable computing devices for controlling the operation of video and audio devices for viewing, transmitting, playing, receiving and recording data, images, audio, video and multimedia files and content; computer application software for mobile phones and other wireless devices, namely, software for use in recording, viewing, storing, sharing and analysing online audio and video; computer software for monitoring and controlling web-accessible cameras; computer software platform for the remote management, operation, analysis and monitoring of cameras, video cameras, wearable electronic devices, access control systems, and security-related systems, alarms, equipment, software and hardware; computer software platform for the transmissions, analysis, streaming, recording, editing, processing, enhancing and viewing of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras, and presentation of business intelligence information derived from said video footage and other information sources; computer software for the analysis of live or recorded footage from cameras, video cameras and surveillance cameras for the provision of security, marketing, operations and management data; computer software for the analysis of data from point of sale terminals; computer software integrated with cameras, video cameras and wearable electronic devices providing motion detection, target tracking, target identification, or facial recognition capabilities; computer software for facilities management; computer software integrated with cameras, video cameras and surveillance cameras, and providing access and security systems of buildings; computer software that provides web-based access to applications and services through a web operating system or portal interface; computer software development tools for the creation of mobile Internet applications and client interfaces; computer software for use in customer relationship management (CRM); computer software for compiling and organising data for businesses; electronic monitoring, sensing and control equipment and computer systems, all for the automation of lighting, temperature, ventilation, elevators, access, surveillance and the provision of energy and utilities in buildings; building access control equipment and systems; security equipment, alarms and systems; intruder detection systems; alarm monitoring systems; automated self-contained electronic surveillance devices that can be deployed to gather evidence or intelligence in remote locations; electric and electronic video camera and video surveillance systems and installations; electronic video surveillance products, namely, electronic components of security systems; building security systems comprising software and hardware for providing picture, video, alarm status, building plans, and other information to a remote station; closed circuit TV systems for security and surveillance, namely, cameras, switchers, monitors, microphones, and recorders; cameras; video cameras; 360 degree cameras; security cameras; surveillance cameras; photographic and optical apparatus and instruments; wide angle intelligent cameras; camera lenses; security-related computer software and computer software applications for mobile computer systems and smartphones (apps); computer software and apparatus for recording, transmission, processing, reproduction and analysis of audio-visual recordings, live or recorded footage from cameras, video cameras and surveillance cameras for the electronic monitoring of buildings, people and goods; computer software for the de-warping of images from 360 degree cameras and video cameras; apparatus for the remote management and monitoring of security, surveillance, closed circuit TV and video camera systems; home monitoring systems; wearable computers and data processing equipment; wearable computer peripherals and devices; wearable electronic devices comprised primarily of software, display screens, monitors, sensors and transmitters for monitoring, measuring, detecting and transmitting data relating to heart rate, vital signs, blood pressure, glucose levels, biometrics, motion, geographic location, altitude, physical activity and fitness, with connectivity to smart phones, computers, tablet computers and portable computers, and also featuring a wristwatch; wearable electronic devices providing health, medical, fitness and well-being information; wearable electronic heart rate monitors or displays; near field communication (NFC) technology-enabled, GPS-enabled and location-aware wearable electronic devices capable of wireless communication and connectivity with smart phones, computers, tablet computers and portable computers, namely devices worn on the body such as glasses, watches, wristbands, armbands, bands, bracelets, patches, and badges, or devices integrated with footwear, headwear, belts, gloves, and clothing; wearable and portable electronic
devices for capturing, receiving, sensing, monitoring, collecting, recording, remote-controlling, displaying, organizing, editing, manipulating, transmitting, sharing, manipulating and reviewing audio, images, video, data, text, maps, audio-visual recordings and live or recorded footage from cameras and video cameras; wearable computing devices allowing the remote monitoring and control of facilities management systems, building access control equipment and systems, security equipment and systems, intruder detection and alarm systems, building automation equipment and systems, and building environmental control systems; radio-frequency identification (RFID) tags and readers; parts and fittings for all of the aforesaid.

Cl.35; Providing business intelligence services; providing business intelligence analytics and data in the fields of security, surveillance, retailing, entertainment, sales and marketing, health and safety, human resources, monitoring of people and property, wearable technology, and the management and operation of businesses, facilities and buildings; providing business intelligence analytics and data derived from audio-visual recordings and live or recorded footage from cameras, video cameras and wearable electronic devices; providing business management information in connection with consulting and advisory services in the field of strategic planning; business process management services; analysis of business information and statistics; analysis of business management systems; analysis of market research data and statistics; providing business intelligence services to facilitate the management of businesses and buildings; services relating to the recording, compilation and exploitation of business data, all for business purposes; the provision and compilation of databases and commercial information, all for business research and marketing; billing services in the fields of security, surveillance, retailing, entertainment, sales and marketing, health and safety, human resources, monitoring of people and property, wearable technology, and the management and operation of businesses, facilities and buildings; providing business management information, market research data and statistics derived from audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; computerised point-of-sale data collection services for retailers; preparation of business reports; preparation of business reports relating to marketing, sales, energy consumption, staffing and loss prevention; online retail services connected with the sale of computer software, computer hardware, computer software platforms, wearable computers, wearable electronic devices, medical and veterinary devices, monitors, sensors, cameras, video cameras, camera lenses, RFID tags and readers, watches, bracelets, glasses, watches, wristbands, armbands, bands, bracelets, patches, badges, or devices integrated with footwear, headwear, belts, gloves, clothing, audio-visual recordings, and with the provision of monitoring, surveillance, security and medical services including such services provided via the Internet; information, advisory, support and consultancy services relating to the aforesaid.

Cl.38; Telecommunications services, namely, electronic, digital or wireless transmission of sound, audio, images, video, data, audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; computer-aided transmission and streaming of sound, audio, images, video, data, audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras via the Internet, a global computer networks, intranets or extranets; telecommunications gateway services; providing telecommunications access to databases and on-line databases and leasing telecommunications access time to online databases; video transmission over digital networks for surveillance services; providing Internet chat room services related to security, surveillance, retailing, entertainment, sales and marketing, health and safety, human resources, monitoring of people and property, wearable technology, and the management and operation of businesses, facilities and buildings; providing access to a website featuring audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; transmission of sound, audio, images, video, data, audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras to a wearable device; computer transmission of online based services accessed via an RFID tags, smart phones, computers, tablet computers and portable computers; information, advisory, support and consultancy services relating to the aforesaid.

Cl.41; Education; providing of training; providing of training, non-downloadable publications and educational information all in relation to computer hardware, computer software, computer platforms, security, surveillance, cameras, video cameras, surveillance cameras, building automation equipment and systems, building access control equipment and systems, security equipment, alarms and systems, intruder detection systems, facilities management systems, systems to control environmental, automation, access and security of buildings, and business management information and data; providing non-downloadable, audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras via the Internet or video-on-demand services; education services namely monitoring of staff, students and visitors to educational establishments, including through the use of data obtained from wearable electronic devices; information, advisory, support and consultancy services relating to the aforesaid.

Cl.42; Design and development of computer software; design, development, installation and updating of computer software in the fields of security, surveillance, retailing, entertainment, sales and marketing, health and safety, human resources, monitoring of people and property, wearable technology, building access control, intruder detection, building automation, building environmental control, the management and operation of businesses and facilities and buildings, the provision of business or marketing information and data, and recording, transmission and analysis of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; application service provider (ASP), namely, developing, hosting and maintaining software applications and web sites in the fields of security, surveillance, retailing, entertainment, sales and marketing, health and safety, human resources, monitoring of people and property, wearable technology, building access control, intruder detection, building automation, building environmental control, the management and operation of businesses and facilities and buildings, the provision of business or marketing information and data, and recording, transmission and analysis of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; software as a service.
(SaaS) services featuring hosted computer software platforms for use by others as pre-configured and integrated technology platforms to solve specific business problems in the fields of security, surveillance, retailing, entertainment, sales and marketing, health and safety, human resources, monitoring of people and property, wearable technology, building access control, intruder detection, building automation, building environmental control, the management and operation of businesses and facilities and buildings, the provision of business or marketing information and data, and recording, transmission and analysis of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; platform as a service (PaaS) services featuring hosted computer software platforms for use by others as pre-configured and integrated technology platforms to solve specific business problems in the fields of security, surveillance, retailing, entertainment, sales and marketing, health and safety, human resources, monitoring of people and property, wearable technology, building access control, intruder detection, building automation, building environmental control, the management and operation of businesses and facilities and buildings, the provision of business or marketing information and data, and recording, transmission and analysis of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; infrastructure as a service (IaaS) services featuring hosted computer software platforms for use by others as pre-configured and integrated technology platforms to solve specific business problems in the fields of security, surveillance, retailing, entertainment, sales and marketing, health and safety, human resources, monitoring of people and property, wearable technology, building access control, intruder detection, building automation, building environmental control, the management and operation of businesses and facilities and buildings, the provision of business or marketing information and data, and recording, transmission and analysis of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; video surveillance as a service (VSaaS) services, namely providing a hosted computer software platform for the remote management, operation, analysis and surveillance cameras via a secure web site, and for the provision of related alerts; video surveillance as a service (VSaaS) services, namely providing a hosted computer software platform for the remote management, operation, analysis and transmission of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; platform as a service (PaaS) services featuring hosted computer software platforms for use by others as pre-configured and integrated technology platforms to solve specific business problems in the fields of security, surveillance, retailing, entertainment, sales and marketing, health and safety, human resources, monitoring of people and property, wearable technology, building access control, intruder detection, building automation, building environmental control, the management and operation of businesses and facilities and buildings, the provision of business or marketing information and data, and recording, transmission and analysis of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; video surveillance as a service (VSaaS) services, namely providing a hosted computer software platform for the viewing, recording, playback of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; video surveillance as a service (VSaaS) services, namely providing a hosted computer software platform for the viewing, recording, playback of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; technical design and development of cameras, video cameras, 360 degree cameras, surveillance cameras, security cameras, wearable electronic devices, facilities management systems, building access control equipment and systems, security equipment and systems, intrusion detection and alarm systems, building automation equipment and systems, and building environmental control systems; technical research and analysis related to cameras, video cameras, 360 degree cameras, surveillance cameras, security cameras, wearable electronic devices, facilities management systems, building access control equipment and systems, security equipment and systems, intrusion detection and alarm systems, building automation equipment and systems, and building environmental control systems; technical support services, namely technical advice related to the installation, management, maintaining, updating and administration of computer software in the fields of security, surveillance, retailing, entertainment, sales and marketing, health and safety, human resources, monitoring of people and property, wearable technology, building access control, intruder detection, building automation, building environmental control, the management and operation of businesses and facilities and buildings, the provision of business or marketing information and data, and recording, transmission and analysis of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras, and notification of related events and alerts; technical support services, namely, 24/7 technical monitoring of computer software in the fields of security, surveillance, retailing, entertainment, sales and marketing, health and safety, human resources, monitoring of people and property, wearable technology, building access control, intruder detection, building automation, building environmental control, the management and operation of businesses and facilities and buildings, the provision of business or marketing information and data, and recording, transmission and analysis of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; technical support services, namely, 24/7 technical monitoring of computer software in the fields of security, surveillance, retailing, entertainment, sales and marketing, health and safety, human resources, monitoring of people and property, wearable technology, building access control, intruder detection, building automation, building environmental control, the management and operation of businesses and facilities and buildings, the provision of business or marketing information and data, and recording, transmission and analysis of audio-visual recordings and live or recorded footage from cameras, video cameras and surveillance cameras; providing technology information updates for home security systems via the global computer network; testing of security systems; on-line system management services that allow users to remotely view, monitor, program, operate and control large and small appliances, electrical systems and security systems in homes, offices and vehicles; providing an online website for hosting live or recorded footage from surveillance cameras, for security purposes; information, advisory, support and consultancy services relating to the aforesaid. 

CI.45; Security services; security services for the protection of property and individuals; electronic monitoring of people for security purposes, including through the use of data obtained from wearable electronic devices; remote monitoring of cameras, video cameras, surveillance cameras, security cameras, facilities management systems, building security access control equipment and systems, security equipment and systems, intruder detection and alarm systems, building automation equipment and systems, and building environmental control systems for security purposes, and notification
of related events and alerts; control of building surveillance cameras, security cameras, security access control
equipment and systems, security equipment and systems, and intruder detection and alarm systems; home security
monitoring using wireless and wired sensors for glass breakage, motion detectors, pool alarms, water alarms and shutoff
valves, gate, door and window contact sensors, severe weather alarms; monitoring of alarms via remote monitoring
devices, namely, monitoring of alarms and home security systems for security purposes to dispatch notification to third
parties; advisory services in the field of home security systems; computerised security services, namely, electronically
monitoring, detecting and reporting on suspicious and abnormal patterns of point of sale activity indicating theft, fraud, or
other criminal activity; monitoring of security systems used in electronic tracking for use in connection with homeland
security; security services, namely, providing security assessments of physical locations, information systems, and
working environments; identification verification services, namely, providing authentication of personal identification
information via secure storage and transmitting such information via the Internet; surveillance services featuring audio-
visual recordings and live or recorded footage from surveillance cameras, security access control devices, security-
related computer software and hardware, a computer software platform for the analysis of point of sale terminal activity,
all for the purposes of analysing security; surveillance services featuring biometric technology for detecting, tracking and
recognising images and faces, all for security purposes; providing non-downloadable live or recorded footage from
surveillance cameras, for security purposes; remote management and monitoring services related to security systems;
personal services namely providing personal information and profiles using data obtained from wearable electronic
devices; tracking of people for security and personal welfare purposes using data obtained from wearable electronic
devices (including tracking in domestic homes, retirement homes, care homes, hospitals, hotels, construction sites, retail
outlets, industrial facilities, offices, buildings and schools); lie detection services, including through the use of biometric
data obtained from wearable electronic devices; information, advisory, support and consultancy services relating to the
aforesaid.
BACKER

3098252 13/11/2015
NIBE INDUSTRIER AB (PUBL)
Box 14, SE-285 21 Markaryd, Sweden
Manufacturers, Merchants & Service Providers
a limited liability company organized and existing under the laws of Sweden

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since: 29/04/2013

DELHI

Cl.9; Heat regulating apparatus; boiler control instruments; metal ducts [electric]

Cl.11; Heating boilers; heat pumps; stoves for heating; radiators [heating]; fan heaters; apparatus for heating; heat generators; heat accumulators; electric heating cables; electric heating fans; radiators, electric; heating installations [water]; heating apparatus, electric; heat pumps for energy processing; flues for heating boilers; water heaters and boilers; gas heat generators; gas fired heating installations; heaters for vehicles; oil fired boilers; heating installations for industrial use; heat generating apparatus; boilers for use in heating systems; electrical heating elements in the form of foil; thermal radiators for the heating of buildings; solar energy powered heating installations; electrical heating elements in the form of cables; hot water heaters; heat accumulators; aeration apparatus; district heating products; solar thermal collectors [heating]; refrigerators; clothes dryers; electric heaters; tubular heating elements; aluminium heating elements; foil heating elements; thick film heating elements; PTC heating elements; high-performance heating elements; electric heating cables; ceramic heating elements; stoves; heat-regulating products; cassettes for fireplaces; chimney blowers; chimney extractors

Cl.37; Installation of heating systems; cleaning of boilers; installation of boilers; boiler repair services; maintenance and repair of heating; maintenance and repair of solid fuel boilers; advisory services relating to the installation of solid fuel heating systems; HVAC (heating, ventilation and air conditioning) installation, maintenance and repair; installation of heat pumps and stoves (heating apparatus)
CAPRICCI

3099333    16/11/2015
DE BEERS UK LIMITED
20 Carlton House Terrace, London SW1Y 5AN, United Kingdom
Manufacturer and Service Provider
A company organised and existing under the laws of United Kingdom.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH

Proposed to be Used

DELHI

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewelry and imitation jewelry; precious and semi-precious stones; horological and chronometric instruments.

Cl.35; Retail and wholesale services, advertising and marketing services, all in the field of precious metals and their alloys and goods in precious metals or coated therewith, jewelry and imitation jewelry, precious and semi-precious stones, horological and chronometric instruments.
UNCLE SAM

3100274    17/11/2015

UNCLE SAM GMBH
Aachener Strasse 1053-1055, 50858 Koeln, Germany
Manufacturers and Merchants

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used

DELHI

Cl.3; Soaps, perfumery, essential oils, cosmetics, hair lotions

Cl.32; Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3103152  21/11/2015
AIC INC.
No.9, Aly. 19, Ln. 20, Daxing Rd., Luzhu Dist., Taoyuan City 338, Taiwan (R.O.C.)
Manufacturers, Merchants and Service providers

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used
DELHI

Cl.9; Computer Keyboards; Magnetic disks; Computer mouse; Micro processors; Computer servers; Data processors; Disc drivers; Disc storage containers; Floppy disk drive; Card readers; Magnetic hard discs; Processors for microcomputers; Personal computers; Computers for industrial use; Notebook computers; Computer interface cards; Computer motherboards; Computer memory devices; Computer operating programs, recorded; Computer peripheral devices; Computer programmes [programs], recorded; Computer programs [downloadable software]; Computer software, recorded; Computers; Distribution consoles [electricity]; Floppy disks; Processors [central processing units]

Cl.35; Import and export agencies; Agencies for bidding quotation, distribution and providing business information for domestic and foreign corporations; Procurement services for domestic and foreign corporations
PALLADIUM

3103686  20/11/2015

K-SWISS INC.
31248 Oak Crest Drive, Westlake Village, California 91361, United States of America
Manufacturers and Merchants
A company organized and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2292009.

Cl.18; General purpose tote bags, book bags, backpacks, rucksacks, and waist packs

Cl.25; Shoes, boots, sandals, slippers, shirts, t-shirts, pants, short pants, jackets, sweatshirts, sweatpants, skirts, sweaters, vests, jackets, wind-resistant jackets, belts, neckties, caps and visors
Trade Marks Journal No: 1903, 27/05/2019 Class 99

CIMPRESS SCHWEIZ GMBH
Technoparkstrasse 5, 8406 Winterthur, Switzerland
Manufacturers, Merchants & Service Providers
a Swiss Limited Company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 14/07/2015

DELHI

Cl.16: Printed products, namely, business cards, stationery, folders, custom brochures and informational flyers containing information supplied by others, informational rack cards, address labels, envelopes, letterhead, postcards, decals, posters, calendars, note pads, note cards, calling cards, gift tags, bank checks, announcement cards, holiday cards, thank you cards, invitations and signs; business card holders; note pad holders; rubber stamps; stamp ink pads; pens; banners of vinyl; photo albums

Cl.40: Custom printing, engraving, silk screening and embroidering services; custom treatment of products; custom printing, engraving and embroidery on the goods of others; custom imprinting, engraving or embroidering of company names and logos on the goods of others; printing services; printing of images onto paper or merchandise; photographic printing; photographic processing; photographic printing into album form; treatment of photographs, namely manipulation and editing of photographs; processing of materials namely photocomposition, photoengraving; printing; printing photographs and graphic prints, lithographic printing; cuttings paper and cardboard; finishing and paper treating; reproduction of photographic images; transmission of photographic and cinema film onto videotapes; book binding services; providing information, including online, about treatment of materials

Cl.42: Graphic design services; providing temporary use of online non-downloadable software tools for use in designing and ordering electronic and printed products; providing temporary use of on-line non-downloadable software for use in storing, editing, manipulating and printing digital images; providing on-line non-downloadable software for creating websites; computer services, namely, providing subscribers and users hosted non-downloadable application software of others for use in web-based publishing and publication and (for use) in the field of electronic transmission of data, storage of data, image, video and audio file management, (for use) in the field of creation of templates, messages, poetry, mini-essays, project updates, non-fiction and fiction generated, or a combination thereof, submitted, and viewed via the internet, television, video phones, wireless and cellular devices and shared in real-time, live or static mode through computer servers or a network of computers for a global computer network or through a network of interlinked computers or devices; providing online non-downloadable software and non-downloadable software applications for creating and promoting web and social media presence in the nature of building custom pages for use on social networking websites; website hosting services; logo design services; computer graphic design services, including the recreation of business cards; photographic and reprography services, namely, digitizing for photographs, films and videos
bdtronic
3107096   25/11/2015

BDTRONIC GMBH
Ahornweg 4, 97990 Weikersheim / Germany
Manufacturers, Merchants & Service Providers
a company organized and existing under the laws of Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since: 31/10/2012

To be associated with:
2499317

DELHI

Cl.7; Machine tools, automated production machines and assembly machines, machinery plants and systems consisting thereof in the field of mixing and dosing technology, joining technology, heat treatment, plasma irradiation, hot caulking, material processing, preparation of materials, impregnation, machinery for manufacturing and assembly processes, dosing plants, automatic mixing and dosing machines, components and spare parts for the aforesaid goods

Cl.9; Surveying, optical, weighing, measuring, signaling, checking apparatus and instruments; (electronic) equipment and apparatus for the areas of mixing and dosing technology, joining technology, heat treatment, plasma irradiation, hot caulking, material processing, preparation of materials, impregnation, (electronic) equipment and apparatus for manufacturing and assembly processes, mixing and dosing; apparatus for automatic dosing, dosing pumps, (electronic) components for the processing of liquid and pasty materials, electronic components, components and spare parts for the aforesaid goods

Cl.40; Production of components and production lines for third parties

Cl.42; Technological services and research in the field of engineering, services of engineers in the field of engineering, technical consulting, research, development and design in the field of engineering, development and design of production lines, engineering services, technology services, development, design and construction of components, performance of tests
coffee-bike

Priority claimed from 04/06/2015; Application No.: 014 207 302; European Union

3112488   01/12/2015

COFFEE-BIKE GMBH
Adolf-Köhne-Strasse 6, D – 49090 Osnabrück, Germany
Manufacturers, Merchants & Service Providers
a company organized and existing under the laws of Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, coffee-based beverages, liquid and powdered beverage mixes, articles based on cereals and flour, bread, baked delicatessen goods and cakes, chocolate, ice cream, honey, treacle, yeast, baking-powder, salt, mustard, vinegar, sauces (condiments, spices), spices, ice for refreshment, ground coffee and coffee beans, coffee essences and extracts, coffee beverages, ready-to-drink coffee, beverages based on coffee, espresso and espresso beverages, herbal teas, tea beverages, cocoa and cocoa-based preparations, cocoa beverages; pastries, confectionery, cakes, sponges, muffins, scones, cookies, pies and biscuits, and preparations and mixes for making the aforesaid goods; puddings and desserts; chocolate products and non-medicated confectionery; muesli and muesli bars; snack dishes/snacks; syrup, sauces, bread spreads; flavouring; sherbets [sorbets]

Cl.32; Beer; mineral and aerated waters and other non-alcoholic drinks; fruit beverages and fruit juices; syrups and other preparations for making beverages

Cl.43; Providing food and drink in cafés, restaurants, hotels and mobile sales stands; catering for the provision of food and beverages
3113725  02/12/2015
VICTORIA'S SECRET STORES BRAND MANAGEMENT, INC.
Four Limited Parkway, Reynoldsburg Ohio 43068, United States of America
Manufacturers
A Delaware Corporation
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.
Cl.25; Clothing, footwear, headgear.
Priority claimed from 20/08/2015; Application No. : 45-2015-0007676 ;Republic of Korea

3177915 05/02/2016

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 07336, Republic of Korea
Manufacturers, Merchants & Service Providers
A company existing and organized under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.9; Mobile payment application(software) for smart phone; Payment application software for mobile phones; Computer application programs for Mobile; Mobile payment application(software) for smart watch; Smartphones; Display for smart phones; Mobile phones; Wearable smart phones; Bluetooth headsets; Wireless headsets; Headsets; Wireless headset for cellphones; Wireless headsets for smartphones; Digital set top boxes; Leather case for mobile phones; Leather case for smart phones; Flip cover for mobile phones; Flip covers for smart phones; Computer application software; Computer application software for mobile phones; Computer application software for TV; Tablet PC; Monitor for computers; Digital signage; Wearable computers; Computers; Printers for use with computers; Light emitting diode (LED) displays; Leather case for tablet PC; Flip cover for tablet PC; Portable computers; Chargeable batteries; Battery compensation chargers; 3D spectacles; Digital cameras; Network surveillance cameras; Television receivers; Display for television receivers; Audio components system, comprising surround sound speakers, loud speakers, tuners, sound mixers, equalizers, audio recorders, and radios; Apparatus for recording, transmission or reproduction of sound or images; Ear phones; DVD players; Handheld media players

Cl.14; Watches; Parts and fittings for watches; Wristwatches; Electronic clocks and watches; Bracelets with precious metal; Watch bands; Control clocks (master clocks); Watches with the function of wireless communication; Watches that communicate data to personal digital assistants, smart phones, tablet computers, and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers, and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smart phones, tablet computers, and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players and that communicate data to smart phones and PDAs

Cl.36; Transaction authorization and settlement services; Supervision of payment operations and of computer payment systems; Brokerage of mobile and internet payment; Mobile and internet payment services; Integrated services of mobile electronic wallet and mobile payment; Mobile internet payment services; Brokerage of mobile payment; Issuance of commercial electronic coupon via smart phones; Electronic payment for others
3186877    16/02/2016
BEIGENE, LTD.
C/O MOURANT OZANNES CORPORATE SERVICES (CAYMAN) LIMITED, 94 SOLARIS AVENUE, CAMANA BAY, GRAND
CAYMAN KY-1108, CAYMAN ISLANDS.
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
CENTRAL SQUARE, SUITE-328, PLAZA III, 20 MANOHARLAL KHURANA MARG, BARA HINDU RAO (OFF RANI JHANSI
ROAD), DELHI 110006

Proposed to be Used
DELHI

Cl.5;MEDICINES FOR HUMAN PURPOSES. CACHETS FOR PHARMACEUTICAL PURPOSES, CAPSULES FOR
MEDICINES, PHARMACEUTICAL PREPARATIONS, CHEMICO-PHARMACEUTICAL PREPARATIONS, DRUGS FOR
MEDICAL PURPOSES, CHEMICAL PREPARATIONS FOR PHARMACEUTICAL PURPOSES, BIOLOGICAL PREPARATIONS
FOR MEDICAL PURPOSES, CHEMICAL PREPARATIONS FOR MEDICAL PURPOSES, DIAGNOSTIC BIOMARKER
REAGENTS FOR MEDICAL PURPOSES

Cl.35;RETAIL OR WHOLESALE SERVICES FOR PHARMACEUTICAL PREPARATIONS AND MEDICAL SUPPLIES

Cl.40;SERVICES RELATING TO CHEMICAL PROCESSING OR TRANSFORMATION OF INORGANIC OR ORGANIC
SUBSTANCES

Cl.42;TECHNICAL RESEARCH, TECHNICAL PROJECT STUDIES, RESEARCH AND DEVELOPMENT OF NEW
PRODUCTS FOR OTHERS. CHEMICAL ANALYSIS, CHEMISTRY SERVICES, CHEMICAL RESEARCH, CLINICAL TRIALS,
BIOLOGICAL RESEARCH

Cl.44;PHARMACY ADVICE, TELEMEDICINE SERVICES, HEALTH COUNSELING
3186879  16/02/2016
BEIGENE, LTD.
C/O MOURANT OZANNES CORPORATE SERVICES (CAYMAN) LIMITED, 94 SOLARIS AVENUE, CAMANA BAY, GRAND
CAYMAN KY-1108, CAYMAN ISLANDS.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER
Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
CENTRAL SQUARE, SUITE-328, PLAZA III, 20 MANOHARLAL KHURANA MARG, BARA HINDU RAO (OFF RANI JHANSI
ROAD), DELHI 110006

Proposed to be Used
DELHI

Cl.5; MEDICINES FOR HUMAN PURPOSES, CACHETS FOR PHARMACEUTICAL PURPOSES, CAPSULES FOR
MEDICINES, PHARMACEUTICAL PREPARATIONS, CHEMICO-PHARMACEUTICAL PREPARATIONS, DRUGS FOR
MEDICAL PURPOSES, CHEMICAL PREPARATIONS FOR PHARMACEUTICAL PURPOSES, BIOLOGICAL PREPARATIONS
FOR MEDICAL PURPOSES, CHEMICAL PREPARATIONS FOR MEDICAL PURPOSES, DIAGNOSTIC BIOMARKER
REAGENTS FOR MEDICAL PURPOSES

Cl.35; RETAIL OR WHOLESALE SERVICES FOR PHARMACEUTICAL PREPARATIONS AND MEDICAL SUPPLIES

Cl.40; SERVICES RELATING TO CHEMICAL PROCESSING OR TRANSFORMATION OF INORGANIC OR ORGANIC
SUBSTANCES

Cl.42; TECHNICAL RESEARCH, TECHNICAL PROJECT STUDIES, RESEARCH AND DEVELOPMENT OF NEW
PRODUCTS FOR OTHERS, CHEMICAL ANALYSIS, CHEMISTRY SERVICES. CHEMICAL RESEARCH, CLINICAL TRIALS,
BIOLOGICAL RESEARCH

Cl.44; PHARMACY ADVICE, TELEMEDICINE SERVICES, HEALTH COUNSELING
3186880  16/02/2016
BEIGENE, LTD.
C/O MOURANT OZANES CORPORATE SERVICES (CAYMAN) LIMITED, 94 SOLARIS AVENUE, CAMANA BAY, GRAND
CAYMAN KY-1108, CAYMAN ISLANDS.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER
Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
CENTRAL SQUARE, SUITE-328, PLAZA III, 20 MANOHARLAL KHURANA MARG, BARA HINDU RAO (OFF RANI JHANSI
ROAD), DELHI 110006
Proposed to be Used
DELHI
Cl.5;MEDICINES FOR HUMAN PURPOSES, CACHETS FOR PHARMACEUTICAL PURPOSES. CAPSULES FOR
MEDICINES, PHARMACEUTICAL PREPARATIONS, CHEMICO-PHARMACEUTICAL PREPARATIONS, DRUGS FOR
MEDICAL PURPOSES, CHEMICAL PREPARATIONS FOR PHARMACEUTICAL PURPOSES, BIOLOGICAL PREPARATIONS
FOR MEDICAL PURPOSES, CHEMICAL PREPARATIONS FOR MEDICAL PURPOSES, DIAGNOSTIC BIOMARKER
REAGENTS FOR MEDICAL PURPOSES
Cl.35;RETAIL OR WHOLESALE SERVICES FOR PHARMACEUTICAL PREPARATIONS AND MEDICAL SUPPLIES
Cl.40;SERVICES RELATING TO CHEMICAL PROCESSING OR TRANSFORMATION OF INORGANIC OR ORGANIC
SUBSTANCES
Cl.42;TECHNICAL RESEARCH, TECHNICAL PROJECT STUDIES, RESEARCH AND DEVELOPMENT OF NEW
PRODUCTS FOR OTHERS. CHEMICAL ANALYSIS, CHEMISTRY SERVICES, CHEMICAL RESEARCH, CLINICAL TRIALS,
BIological RESEARCH
Cl.44;PHARMACY ADVICE, TELEMEDICINE SERVICES, HEALTH COUNSELING

Transliteration : BAI JI SHEN ZHOU
X Cam

Priority claimed from 20/01/2016; Application No. : 40-2016-0004674 ;Republic of Korea

3196332  25/02/2016

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
Manufacturers, Merchants & Service Providers
A company existing and organized under the laws of Republic of Korea (South Korea)

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.9; 3D spectacles; Television receivers [TV sets]; Earphones; Smart phones; Mobile Phones; Wearable smart phones; Wireless headsets; Headsets; Wireless headset for mobile phones; Wireless headset for smart phones; Digital set top boxes; Leather case for mobile phones; Leather case for smart phones; Flip covers for mobile phones; Flip covers for smart phones; Application software; Tablet computers; Monitor for computers; Commercial monitors; Wearable computers; Computers; Printers for use with computers; LED displays; Leather case for tablet computers; Flip covers for tablet computers; Portable computers; Wireless headsets for tablet computers.

Cl.14; Watches; Parts and fittings for watches; Wrist watches; Electronic clocks and watches; Bracelets (jewelry); Watchbands; Control clocks; Watches with the function of wireless communication; Watches that communicate data to personal digital assistants, smart phones, and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smart phones, and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smart phones and PDA.
SHINE 2
Priority claimed from 31/08/2015; Application No.: 86743006; United States of America
3198419  29/02/2016
FOSSIL GROUP, INC.
901 S. Central Expressway, Richardson, Texas 75080, United States of America
Manufacturers, Merchants and Service Providers
A Delaware corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
DELHI
Cl.9; Multifunctional electronic devices that measure, track, analyze, display, upload and transmit data related to physical activity, fitness and general health; mobile device software applications and computer software applications for measuring, tracking, analyzing, displaying, uploading, and transmitting data transmitted from multifunctional electronic devices worn by users regarding their physical activity, fitness and general health; mobile device communications software applications and computer communications software applications that provide users with information and analysis regarding their physical activity, fitness and general health and provide access to an online community that focuses on physical activity, fitness and general health.
Cl.44; Providing a web site where users can find information and analysis of their physical activity, fitness and general health and connect to an online community that focuses on physical activity, fitness and general health.
Cl.45; Online social networking services in the fields of physical activity, fitness and general health.
METRICS FASHIONS PRIVATE LIMITED
50/11, DODDABASTI MAIN ROAD, OPPOSITE TO ZN FUNCTION HALL, CHICKABASTI, BANGALORE -560110, KARNATAKA
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
Address for service in India/Attorney address:
ASJ LAW ASSOCIATES
NO. 347, BLOCK NO. 7, LEVEL-3, SANSKRITI MULTISTOREY, SECTOR-19B, DWARKA, NEW DELHI-110075
Used Since :16/08/2016
CHENNAI
Cl.9; Sunglasses, spectacles, aesthetic spectacles, protective eyeglasses, eyeglasses for sporting activities; parts and accessories for sunglasses and spectacles namely lenses, frames, cases and covers for sunglasses and spectacles
Cl.14; Horological & chronometric instruments including watches, clocks & chronographs; precious metals & their alloys & goods in precious metals or coated therewith; jewellery including jewellery made from gold, silver, titanium, platinum or from any other alloys, metals or semi-metals studded with or without diamonds; diamond & diamond jewellery; cuff links; figurines; ivory jewellery; jewellery & watch cases; ornamental pins; precious or semi-precious stones, pearls or gems; imitation jewellery
Cl.18; Leathers & imitations of leather and goods made of these materials; trunks & travelling bags; Bags; bag packs; briefcases; attaché; suitcases; umbrellas; bandoliers; handbags; Imitation leather or Leather belts, pouches, purses, boxes, leashes, leads, straps, thongs, straps, twist; Net bags; Noose bags; slings & sling bags; sports bags; Vanity cases
Cl.25; Readymade garments, clothing, footwear, headgear, suits, blazers, shirts, trousers, knits, jackets, under garments, ties, belts, shoes, leather shoes & jackets, leather trousers, leather suits, leather belts, tee shirts, skirts and dresses, frocks, denim jackets, denims (pants), sweaters, tunics, bermuda shorts, shorts, caps (clothing), swim wear,
socks, gloves, scarves, baby bodysuits, infant wear, infants shoes & boots, children's & infants' cloths bibs

Cl.35; Advertising, marketing & promotional services; wholesale, retailing, online marketing, import, export, distributorship services in relation to general consumer merchandise including but not limiting to clothing, footwear, headgear, sunglasses, bags, fashion accessories; e-commerce services; business, commercial & market management, administration, research, consultancy & information services; opinion polling; public relations; organization of exhibitions; business intermediary & auction services
3521889   08/04/2017
PRAKASH SISODIYA, Trading as TRADERS COMBINE
SHOP NO. 9, OSWAL TRADE CENTER, GPT MARKET, DHAR ROAD, INDORE (M.P.)
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :01/04/2017
MUMBAI
Cl.1;ADHESIVES, INDUSTRIAL ADHESIVES AND CHEMICALS USED IN INDUSTRIES INCLUDED IN CLASS 01.
Cl.17;SELF ADHESIVE TAPE, PACKAGING TAPE, MASKING TAPE AND ADHESIVE TAPE INCLUDED IN CLASS 17.
Collective trade mark u/s 18(2)

3525374 12/04/2017
SAAM INFOMEDIA PVT. LTD.
Office No. :-7 +8, A Wing, Akshay PL 2+3, Sr. No. :- 133+134, Pushpak Park, PUNE :-411 007, Maharashtra State, India
Service Provider

Address for service in India/Agents address:
RAHUL EKNATH MARAL.
Unique Consultants, Flat No. 1, Shivprasad Apartment, 535-536, Kasba Peth, Pune 411 011, Maharashtra.

Proposed to be Used
MUMBAI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.35; Advertising, Business Management, Administration, Office Functions related to Television Broadcasting, Channel, Entertainment

Cl.38; Cable Television Broadcasting, Radio Broadcasting, Television Broadcasting, Computer added Transmission of messages & Images, Electronic Mail, Message Sending, News Agencies, Paging Services, Satellite Transmission, Telecommunication, Wire Services

Cl.41; Entertainment, Education, Providing of Training, Sporting & Cultural Activities, Organization of Events & exhibitions, Publication Services including Publication of Books, magazines, Newspapers, Publication of Electronic Book, Movie Studios, Organization & Production of Shows, Video Film, Radio, & Television Programmes

Cl.42; Scientific & Technological Services, Industrial research & Design thereto, Industrial Analysis and research services, Design & development of Computer Hardware & Software
3608575  08/08/2017
M.RAMAKRISHNAN
E2 T1, VGN MINERVA, GURUSAMY STREET, NOLAMBUR, CHENNAI - 600 095 , TAMIL NADU , INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Used Since :11/07/2017

CHENNAI
The mark should be used as a whole.

Cl.35; PROVIDING INTEGRATED MARKETING SOLUTIONS FOR BUSINESS DEVELOPMENT AND BRAND ENHANCEMENT.

Cl.41; PROVIDING EDUCATION AND TRAINING FOR BUSINESS DEVELOPMENT.
3706501 19/12/2017
ALDI GMBH & CO. KG
Burgstr. 37 D-45476 Muelheim an der Ruhr Germany
(A COMPANY INCORPORATED UNDER THE LAWS OF GERMANY)

Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used

MUMBAI
Cl.6; NON-ELECTRIC CABLES AND WIRES OF COMMON METAL
Cl.7; JIGSAW BLADES [PARTS FOR MACHINES]
Cl.8; TOOL BELTS
Cl.9; PROTECTIVE CLOTHING [BODY ARMOUR]; VENTILATION SUITS; SHOES (PROTECTIVE -); BOOTS FOR PROTECTION AGAINST ACCIDENTS; GLOVES FOR PROTECTION AGAINST INJURY; SAFETY GLOVES FOR PROTECTION AGAINST ACCIDENT OR INJURY; DISPOSABLE GLOVES FOR LABORATORY USE; KNEE-PADS FOR WORKERS; WELDING HELMETS; PROTECTIVE GOGGLES; ELECTRIC CABLES AND WIRES
Cl.21; GARDENING GLOVES
Cl.25; WORK CLOTHES; JUMPER SUITS; WORK OVERALLS; COVERALLS; PINAFORES; JOGGING PANTS; WORK SHOES; WORK BOOTS; UNDERWEAR; BODY WARMERS; SOCKS; GLOVES; CAPS WITH VISORS; CAPS [HEADWEAR]
BELAVI

3706538  19/12/2017
ALDI GMBH & CO. KG
Burgstr. 37 D-45476 Muelheim an der Ruhr Germany
(A COMPANY INCORPORATED UNDER THE LAWS OF GERMANY)

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used

MUMBAI

Cl.4; CANDLES AND WICKS FOR LIGHTING

Cl.6; METAL LANDSCAPE EDGINGS; ARCHES OF METALLIC MATERIALS FOR SUPPORTING PLANTS; FIGURINES [STATUETTES] OF COMMON METAL; PAVILIONS MADE OF METAL; STAKES OF METAL FOR PLANTS OR TREES

Cl.9; THERMOMETERS

Cl.11; RADIANT HEATERS; FIREPLACES; FAIRY LIGHTS FOR FESTIVE DECORATION; LANTERNS FOR LIGHTING; STRINGS OF LIGHTS FOR DECORATIVE PURPOSES; PIZZA OVENS; SOLAR LAMPS; ORNAMENTAL FOUNTAINS; STANDING PAPER LANTERNS [ANDON]

Cl.14; FIGURINES [STATUETTES] OF PRECIOUS METAL

Cl.16; CONICAL PAPER BAGS

Cl.17; FIGURINES MADE FROM RUBBER

Cl.18; PATIO UMBRELLAS; PARASOLS

Cl.19; PLASTIC LANDSCAPE EDGINGS; FIGURINES [STATUETTES] OF STONE, CONCRETE OR MARBLE; TILES; WORKS OF ART OF STONE, CONCRETE OR MARBLE; MODULAR ANIMAL HOUSES, NOT OF METAL; ORNAMENTS MADE OF STONE; PAVILIONS MADE OF NON-METALLIC MATERIALS; ARCHES OF NON-METALLIC MATERIALS FOR SUPPORTING PLANTS; AVIARIES [STRUCTURES], NOT OF METAL

Cl.20; TRESTLES [FURNITURE]; BENCHES [FURNITURE]; BEDS; BOXES OF WOOD OR PLASTIC; LETTER BOXES, NON-METALLIC; FIGURINES [STATUETTES] OF WOOD, WAX, PLASTER OR PLASTIC; PORCH SWINGS; TABLES FOR USE IN GARDENS; STOOLS; CONVERTIBLE CHAIRS; BASKETS, NON-METALLIC; EASY CHAIRS; RACKS [FURNITURE]; CONTOUR CHAIRS; PLANT RACKS; PROTECTIVE COVERINGS FOR FURNITURE [SHAPED]; SCREENS; CHAIR PADS; SEATING FURNITURE; SUN LOUNGERS; PARASOL STANDS; BEACH BEDS; SEATS; TABLES; FURNITURE CHESTS; BIRDHOUSES; WIND CHIMES [DECORATION]

Cl.21; HOLDERS FOR FLOWERS AND PLANTS [FLOWER ARRANGING]; WINDOW-BOXES FOR FLOWERS; FLOWER POTS; FIREPROOF DISHES; FIGURINES [STATUETTES] OF PORCELAIN, CERAMIC, EARTHENWARE OR GLASS; INSECT HABITATS; INSULATING SLEEVE HOLDER FOR BEVERAGE CUPS; CANDLE HOLDERS OF PRECIOUS METAL; CANDLE HOLDERS OF NON-PRECIOUS METAL; CANDELABRA [CANDLESTICKS]; CAGES OF METAL FOR DOMESTIC USE; PLANT BASKETS; BOWLS FOR PLANTS; STATUES OF PORCELAIN, CERAMIC, EARTHENWARE, TERRA-COTTA OR GLASS; BIRD BATHS; BIRD FEEDERS

Cl.22; HAMMOCKS; SAILCLOTH STRUCTURES, NAMELY SHADE SAILS; AWNINGS NOT OF METAL

Cl.24; TABLE LINEN

Cl.27; DOOR MATS; IMITATION TURF FOR USE IN COVERING SURFACES FOR RECREATIONAL PURPOSES
MIRAGO

3711699    26/12/2017
ALDI GMBH & CO. KG
Burgstr. 37 D-45476 Muelheim an der Ruhr Germany
(A COMPANY INCORPORATED UNDER THE LAWS OF GERMANY)

Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI

Cl.3; CLEANING AGENTS FOR HOUSEHOLD PURPOSES
Cl.4; BARBECUE BRIQUETTES; FIREFLIGHTERS FOR GRILLS; BARBECUE LIQUID LIGHTERS; WOOD COAL FOR GRILLING; CANDLES AND WICKS FOR LIGHTING
Cl.6; PAVILIONS MADE OF METAL; FOILS OF METAL FOR COOKING
Cl.7; SPICE GRINDERS (ELECTRIC-)
Cl.8; DISPOSABLE TABLEWARE [CUTLERY] MADE OF PLASTIC; TABLE CUTLERY [KNIVES; FORKS AND SPOONS]
Cl.9; MEAT THERMOMETERS; DIGITAL MEAT THERMOMETERS
Cl.11; BARBECUES; BROILING PANS; ROASTING SPITS; ICE BOXES; STOVE BURNER COVERS; BARBECUE STARTERS; ELECTRIC BROILING PANS; SAFETY VALVES FOR GAS APPARATUS; GRILL LIGHTERS; FIRE PITS; ROASTER; PIZZA OVENS
Cl.16; TABLE NAPKINS OF PAPER
Cl.19; PAVILIONS, MADE OF NON-METAL MATERIALS
Cl.21; NON-ELECTRIC GRIDLES; COOLERS [NON-ELECTRIC CONTAINERS]; TABLEWARE, COOKWARE AND CONTAINERS; SPICE GRINDERS (NON- ELECTRIC-); BARBECUE TONGS; BARBECUE FORKS; GRILL SCRAPERS [CLEANING ARTICLES]; CLEANING BRUSHES FOR BARBECUE GRILLS; NON-ELECTRIC GRIDLES; BOWLS [BASINS]; ROASTING DISHES; OVEN MITTS; PIZZA STONES; GRILLS [COOKING UTENSILS]
Cl.22; WATERPROOF COVERING SHEETS [TARPALINS]
Cl.34; MATCHES
Service Provider

Address for service in India/Agents address:

RAHUL EKNATH MARAL.
Unique Consultans, Flat No. 1, Shivprasad Apartment, 535-536, Kasba Peth, Pune 411 011, Maharashtra.

Proposed to be Used

MUMBAI

Cl.16; Paper, Cardboard & goods made from these materials, Book binding materials, Printed matter, Marathi, Hindi & English Literature, Daily Newspaper, Periodicals, Books, photographs, stationery, instructional & teaching material (except apparatus) & printing blocks

Cl.35; Advertising, business management, business administration, office functions related to publication & newspaper, periodical Business

Cl.37; Building construction; repair; installation services

Cl.38; Cable Television Broadcasting, Radio Broadcasting, Television Broadcasting, Computer aided Transmission of Messages and Images, Electronic Mail, Message sending, news agencies, Paging services, Satellite Transmission, Telecommunications, Wire Services
Cl.41; Entertainment, Education, Providing of Training, Sporting & cultural activities, Organization of Event, Exhibitions, Publication Services including Publication of books, magazines, Newspapers, Periodicals, supplements of Newspaper etc., Publication of electronic books, Film Production, Presentation of live performances, Movie studios, Organization & Production Of Shows, video film, Radio & Television programmes

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software

Cl.45; Personal and social services rendered by others to meet the needs of individuals, Creating Social Awareness, Creating Social Platform, Human Rights Awareness, Creating awareness among citizens and farmers
3756757  17/02/2018
TIMESOFMONEY PRIVATE LIMITED
4th Floor, Reliable Tech Park, Thane - Belapur Road, Airoli, Navi Mumbai 400 708, India
An Indian Company within the meaning of Companies Act, 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :29/09/2014
To be associated with:
3756756
MUMBAI
Cl.9;Apparatus for electronic payment processing; data processing equipment; computer software; computer software applications downloadable; downloadable image files, magnetic payment card, credit cards; software for arranging online transactions; Mobile application software; computer e-commerce software to allow users to perform electronic business transactions via a global computer network; encoded cards for use in relation to the electronic transfer of financial transactions; software for the processing of business transactions; software for facilitating secure credit card transactions; secure terminals for electronic transactions.
Cl.36;Processing of financial transactions; monetary transaction services; financial transaction services; online financial transactions; bill payment services provided through a web site; processing of insurance transactions; conducting cashless payment transactions; processing of bank transfer transactions; electronic processing of credit card transactions via a global computer network; payment and credit services; conducting cashless payment transactions; banking services relating to the acceptance of fixed interval installment payments; providing multiple payment options by means of customer-operated electronic terminals available on-site in retail stores.
Cl.38;Telecommunications: Providing access to mobile Internet platforms; Providing electronic transmission of credit card transaction data and electronic payment data via a global computer network; Electronic transmission of computer programmes via the Internet; Transmission of information, including web pages, computer programmes and any other data.
Cl.42;Provision of security services for computer networks; computer access and computerised transactions; Hosting e-commerce platforms on the Internet; Constructing an internet platform for electronic commerce; Hosting e-commerce platforms on the Internet; Maintenance and consultancy services relating to software used in the field of e-commerce.
3801177  10/04/2018
RAHUL MALLAR
3, Silver Cascade, 110AA, Senapati Bapat Marg, Dadar(West), Mumbai-400028
Individual

Address for service in India/Agents address:
MALLAR LAW CONSULTING
3 SILVER CASCADE, 110AA, SENAPATI BAPAT MARG, DADAR WEST, MUMBAI-400028.

Proposed to be Used
MUMBAI
Cl.5; Business of manufacturing, trading or otherwise deal in all kind of pharmaceutical products, surgical products or equivalents.

Cl.10; Business of manufacturing, trading in all kinds of medical products like sutures, cat-guts, whether synthetic or natural, or other medical threads used in the operation theatre or for other medical purposes, including surgical equipments, diagnostic equipments, appliances and components including surgical and medical disposables.
3801178  10/04/2018
RAHUL MALLAR
3, Silver Cascade, 110AA, Senapati Bapat Marg, Dadar(West), Mumbai-400028
Individual

Address for service in India/Agents address:
MALLAR LAW CONSULTING
3 SILVER CASCADE, 110AA, SENAPATI BAPAT MARG, DADAR WEST, MUMBAI-400028.

Proposed to be Used
MUMBAI

Cl.5; Business of manufacturing, trading or otherwise deal in all kind of pharmaceutical products, surgical products or equivalents.

Cl.10; Business of manufacturing, trading in all kinds of medical products like sutures, cat-guts, whether synthetic or natural, or other medical threads used in the operation theatre or for other medical purposes, including surgical equipments, diagnostic equipments, appliances and components including surgical and medical disposables.
VIOOH

Priority claimed from 15/11/2017; Application No. : 4404784 ;France
3805977  14/04/2018

VIOOH LIMITED
991 GREAT WEST ROAD MIDDLESEX, MIDDLESEX TW8 9DN, UNITED KINGDOM
A COMPANY INCORPORATED UNDER THE LAWS OF UNITED KINGDOM

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used

MUMBAI

Cl.9; COMPUTER SOFTWARE AND DATABASES FOR AUTOMATIC MEASUREMENT OF MEDIA VIEWERSHIP; DATA PROCESSING SOFTWARE FOR DIGITAL AND AUDIOVISUAL DISPLAYS; SOFTWARE FOR THE PROMOTION AND ADVERTISING FOR OTHERS ON ADVERTISING SPACES, NAMELY, DISPLAY PANELS, SCREENS, INTERACTIVE TERMINALS, COLUMNS, BUS SHELTERS; SOFTWARE FOR COLLECTING, ANALYZING AND PROCESSING MARKET INFORMATION; COMPUTER SOFTWARE FOR IMPROVING THE AUDIO-VISUAL CAPABILITIES OF MULTIMEDIA APPLICATIONS, NAMELY FOR THE INTEGRATION OF TEXTS, SOUNDS, GRAPHICS, STILL AND MOVING IMAGES; ELECTRONIC COMMERCE SOFTWARE ENABLING USERS TO PERFORM ELECTRONIC BUSINESS TRANSACTIONS VIA A GLOBAL COMPUTER NETWORK; DIGITAL ADVERTISING DISPLAYS; DIGITAL INFORMATION DISPLAYS

Cl.35; ONLINE ADVERTISING SERVICES; COMPUTER DATA PROCESSING AND DATABASES RELATED TO ADVERTISING; UPDATING OF ADVERTISING INFORMATION IN COMPUTER DATABASES; PROMOTING THE GOODS AND SERVICES OF OTHERS ON ADVERTISING SPACES; ADVERTISING SERVICES FOR OTHERS; RENTAL OF ADVERTISING TIME ON ANY MEANS OF COMMUNICATION; DISSEMINATION OF ADVERTISEMENTS; BILL-POSTING; ADVERTISING MANAGEMENT SERVICES; ORGANIZATION OF EVENTS FOR ADVERTISING PURPOSES; SPONSORSHIP OF MEDIA AND ADVERTISING EVENTS; ANALYSIS AND MARKET RESEARCH OF REACTIONS AND RESPONSE TO ADVERTISING; ADVERTISING, PROMOTIONAL AND MARKETING SERVICES RELATING TO THE PROVISION OF DOWNLOADABLE CONTENT VIA COMPUTER NETWORKS OR TELECOMMUNICATIONS NETWORKS; AUTOMATED AUCTIONEERING SERVICES FOR BUYING MEDIA SPACE

Cl.36; PROVIDING FINANCIAL ESTIMATES RELATED TO THE SALE OF ADVERTISING SPACE, PARTICULARLY BASED ON THE AUDIENCE OF THESE ADVERTISING SPACES

Cl.38; TELECOMMUNICATIONS; ELECTRONIC DISPLAY SERVICES; TELECOMMUNICATIONS SERVICES, NAMELY, PROVIDING ACCESS TO A GLOBAL COMPUTER NETWORK; BROADCASTING AND TRANSMITTING ADVERTISING CAMPAIGNS BY MEANS OF FIBER OPTIC NETWORKS, COMPUTER NETWORKS, TELEPHONE, RADIO, INTERNET AND SATELLITE; EXCHANGING AND TRANSMITTING INFORMATION, MESSAGES, DATA, SOUND, AND IMAGES VIA GLOBAL COMPUTER NETWORK FOR DISSEMINATION OF ADVERTISING CAMPAIGNS; PROVIDING DOWNLOADABLE ELECTRONIC PUBLICATIONS ONLINE; INTERNET PORTAL; PROVIDING ACCESS TO DATABASES IN CONNECTION WITH THE PURCHASE AND SALE OF ADVERTISING SPACE

Cl.41; PUBLISHING OF DIGITAL AND ELECTRONIC CONTENT, NAMELY IMAGES, AUDIO AND VIDEO DATA DOWNLOADABLE VIA A WEBSITE; ELECTRONIC PUBLICATIONS PROVIDED ONLINE AND ON DIGITAL MEDIA

Cl.42; TEMPORARY PROVISION OF NON-DOWNLOADABLE COMMERCIAL SOFTWARE, OF NON-DOWNLOADABLE SOFTWARE FOR DATABASE MANAGEMENT, ANALYZING FINANCIAL DATA AND CREATING REPORTS; TEMPORARY PROVISION OF NON-DOWNLOADABLE SOFTWARE APPLICATIONS ENABLING CONTENT PROVIDERS TO TRACK MULTIMEDIA CONTENT AND ALLOWING ACCESS TO AND USE OF A CLOUD COMPUTING NETWORK; SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION SERVICES; COMPUTER DATA ANALYSIS SERVICES; DESIGN, CREATION AND PROGRAMMING OF WEB PAGES; PROJECT MANAGEMENT IN THE FIELD OF INFORMATION TECHNOLOGY; COMPUTER SPECIFICATION DESIGN; DESIGN OF AN INTERNET PLATFORM FOR ELECTRONIC COMMERCE; PROVIDING ON-LINE NON-DOWNLOADABLE SOFTWARE FOR TRACKING, MANAGING, AND OPTIMIZING ADVERTISING AND PROMOTIONAL CAMPAIGNS, AND CALCULATING THE RETURN ON INVESTMENT RELATED THERETO
Priority claimed from 01/11/2017; Application No.: 87667736; United States of America
3816624 25/04/2018
AMAZON TECHNOLOGIES, INC.
410 Terry Ave N, Seattle, Washington 98109, United States of America
Body Incorporate
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..

Cl.9; Computer software for cloud computing; computer software for virtualization; computer software for managing and deploying virtual machines to a cloud computing platform; computer software for use in cloud infrastructure management and automation; computer software for running cloud computing based applications; computer software platforms for cloud computing networks and applications; computer software for monitoring cloud and application performance; computer software for collecting, editing, modifying, organizing, synchronizing, integrating, monitoring, transmitting, storage and sharing of data and information; computer software for data backup, recovery and archiving; computer software for data protection and data security; computer software for database management; computer software for creating, configuring, provisioning and scaling databases; computer software for storing, retrieving, caching, extracting, formatting, structuring, systematizing, organizing, indexing, processing, querying, analyzing, replicating and controlling access to data; computer user authentication software

Cl.35; Database management services; business data analysis; data processing services

Cl.38; Electronic data transmission; streaming of data; streaming of software applications; providing data streaming capacity to others; providing multiple user access to global computer information networks for the transfer and dissemination of a wide range of information; providing user access to computer software in data networks; providing access to remotely hosted operating systems and computer applications through the internet; providing access to cloud based computing resources and storage; providing access to databases; providing virtual private network (VPN) services

Cl.42; Cloud computing services; cloud computing featuring software for use in providing virtual computer environments for software-as-a-service (SAAS), infrastructure-as-a-service (IaaS), platform-as-a-service (PAAS) and desktop-as-a-service (DAAS) functions; cloud computing featuring software for use in providing a virtual desktop environment; computer services, namely, cloud hosting provider services; computer services, namely, providing desktop-as-a-service servers to others; cloud hosting of electronic databases and virtual computing environments; server hosting; providing virtual computer systems and virtual computer environments through cloud computing; computer services, namely, providing virtual application, web, file, database and storage servers of variable capacity to others; administering and maintaining databases and virtual computing environments for others; electronic data storage; rental of a database server (to third parties); rental of web servers; application service provider (ASP), namely, hosting computer software applications and databases of others; computer software rental; consulting and providing information in the fields of information technology, cloud computing, web services, software, software as a service (SaaS), data processing and analytics, data storage, data warehousing, data archiving, data and information security, networking, mobile computing, and the Internet of Things (IoT); design and development of software, databases, web services and cloud computing infrastructure; data and application migration services; data backup and data restoration services; remote online backup of computer data; data encryption and decryption services; technical support services, namely, troubleshooting of computer software problems; technical support services, namely, monitoring of network systems, servers and web and
database applications and notification of related events and alerts; computer services, namely, providing virtual data storage and caching to others; computer services, namely, providing desktop and application streaming; software as a service (SaaS) featuring software for cloud computing; software as a service (SaaS) featuring software for virtualization; software as a service (SaaS) services featuring software for a virtual desktop environment; software as a service (SaaS) featuring software for managing and deploying virtual machines to a cloud computing platform; software as a service (SaaS) featuring software for use in cloud infrastructure management and automation; software as a service (SaaS) featuring software for monitoring cloud and application performance; software as a service (SaaS) featuring software for data, desktop and application streaming; software as a service (SaaS) featuring software for data protection and data security; software as a service (SaaS) featuring database management software; software as a service (SaaS) featuring user authentication software.
Aroma Magic

4041816   31/12/2018

BLOSSOM KOCHHAR BEAUTY PRODUCTS PVT. LTD.

141-B, C. Lal House, Shah Pur Jat, New Delhi-49, India

a company duly registered under the Companies Act, 1956

Address for service in India/Attorney address:

SAGAR CHANDRA & ASSOCIATES

S-227, Panchshila Park, New Delhi - 110017

Used Since :23/05/2012

DELHI

Trade Mark shall be used as a whole.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3649070, 3649071, 3007463..

Cl.3; Cosmetics, hair lotions, hair dye, perfumes, scents and attars, beauty specialties, beauty masks, bleaching preparations for hair, essential oils, cosmetic creams and pomades, eyebrow pencils, hair oil, hair removers and restorers, mouth washes, depilatory ointments, perfumed paper, pumice soap, shampoo and kajal, soap, toilet preparations, serums, fairness creams & gels, sunscreens, powders, bath gel, bath salt, wax preparation, eye gel & cream, exfoliator, scrub

Cl.44; Beauty salon services, massage services, spa services, hair dressing salon services, provision of information and advisory services, all relating to beauty and care, medical, hygienic and beauty care services, beauty parlors, health care services, hospital and nursing home included in class 44
Meister Digital Field Work

Priority claimed from 12/09/2018; Application No. : 2018-114739 ;Japan
4103080    28/02/2019
TOSHIBA DIGITAL SOLUTIONS CORPORATION
72-34, Horikawa-cho, Saiwai-ku, Kawasaki-shi, Kanagawa, Japan
A Japanese corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

To be associated with:
4040137, 4040138, 4040139, 4040141

DELHI

Cl.9; Telecommunication machines and apparatus; computer programs, other electronic machines, apparatus and their parts; downloadable software for cloud computing; computer software; computer software platforms; computer software for data management; computer servers; computer software and computer hardware; downloadable computer software for remote monitoring and analysis; computer software for integrating applications and databases; computer software for processing database; computer software for creating searchable database; artificial intelligence computer programs; computer programs recorded with data analysis and its learning memory; electronic media recorded with artificial intelligence computer programs; remote control telemetering machines and instruments; measuring and testing machines and instruments.

Cl.35; Advertising and publicity services; business management analysis or business consultancy; marketing research or analysis; business consulting; compilation of information into computer databases; consulting in relation to systemization/compilation of information of computer database; management of business for giving others use of database through the Internet; management and compilation of computer databases; updating and maintenance of data in computer databases; marketing by database; providing information concerning commercial sales; business data analysis; collection, systematization, compilation and analysis of business data and information stored in computer databases; providing business assistances to others in the operation of data processing apparatus namely, computers, typewriters, telex machines and others similar office machines; retrieval services via computer databases using artificial intelligence computer programs; management and compilation of artificial intelligence computer databases.

Cl.42; Design, programming, configuration, maintenance, installation, functionality expansion, functionality change, functionality addition and other optimization of computer programs, And research, advice, consulting and providing information thereof; configuration, installation, functionality expansion, functionality change, functionality addition and other optimization of computers, And research, advice, consulting and providing information thereof; fault diagnosis and virus inspection of computer programs, And research, advice, consulting and providing information thereof; copying of computer programs; remote monitoring of computer system and computer programs; design, creation and maintenance of computer system, telecommunication network system and information processing system, And research, advice, consulting and providing information thereof; rental of computers; rental of computer programs; providing computer programs; hosting of web sites; rental of memory space of servers on the Internet; rental of memory space of computers; cloud computing; providing temporary use of on-line non-downloadable software; software as a service [SaaS]; hosting of platforms on the Internet; hosting of computer websites by means of cloud computing; providing on-line non-downloadable computer software for remote monitoring and analysis; design and development of electronic databases; design and development of software for database management; installation and maintenance of database software; computer-aided industrial analysis services; computer system analysis and providing information relating thereto; computer-aided scientific analysis services; design, programming and maintenance of software for information platform on the Internet; design, programming and maintenance of software for e-commerce platforms; design services of artificial intelligence computer program-typed products; providing artificial intelligence computer programs; design, programing and maintenance of artificial intelligence computer programs.
ATP TOUR, INC.
201 ATP Tour Boulevard Ponte Vedra Beach, Florida 32082, U.S.A
a corporation of Delaware

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Used Since :01/01/2019

CHENNAI

Cl.35; Association services, namely, promoting the interests of tennis professionals, the sport of tennis, tennis tournaments, and recreational tennis facilities.

Cl.41; Promulgating, maintaining, and enforcing rules and standards for facilities regarding their use for tennis tournaments and tennis-related events; mathematical sports rating services, namely, calculating the relative ability and performance of tennis players; entertainment in the nature of tennis tournaments and tennis-related events; providing information on the sport of tennis via the Internet; providing online web sites containing tennis information of interest to professional tennis players, tennis tournament directors, tennis media, tennis coaches, other tennis personnel, and tennis fans and spectators; sanction, certification, coordination, scheduling, and approval of tennis tournaments; on-line tennis newsletters; setting standards and rules for tennis tournaments.
4113105  11/03/2019
GETKRRACKIN PRIVATE LIMITED
U 322, 1/1 Raheja Arcade, Koramangala, Bangalore – 560095, Karnataka, India
Manufacturers, Merchants & Traders

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Used Since :24/09/2017

CHENNAI

Cl.29; NUT-BASED SNACK FOODS; SEED-BASED SNACK FOODS; SNACK MIX CONSISTING OF PROCESSED SEEDS, FRUIT AND NUTS; NUT BASED SNACKS BAR FEATURING A CHOCOLATE COATING; SNACK MIX CONSISTING OF DEHYDRATED FRUIT AND PROCESSED NUTS; BLANCHED NUTS; CANDIED NUTS; FLAVOURED NUTS; ROASTED NUTS; PROCESSED FRUITS, FUNGI AND VEGETABLES; NUT BASED SNACK BARS.

Cl.30; MULTIGRAIN BASED SNACK FOODS; COFFEE BASED SNACK FOODS; CORN BASED SNACK FOODS; WHEAT BASED SNACK FOODS; GRAIN BASED SNACK FOODS; CHOCOLATE BASED SNACK FOODS; FLAVOURS AND SEASONINGS FOR SNACK FOODS; SNACK BARS CONTAINING A MIXTURE OF GRAINS, NUTS AND DRIED FRUITS.
Trade Marks Journal No: 1903, 27/05/2019

VINEET KATHURIA
13/3, K.M.Stone, Ferozpur Road, V.P.O, Gahaur, Ludhiana- 141102

Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8

Proposed to be Used

DELHI

CI.3; COSMETICS CREAMS, LOTIONS, POWDERS, NAIL PAINTS, KAJAL, MASCARRA, LIPSTICS, HAIRSPA, SHAMPOO, CONDITIONER, FOUNDATION, EYE SHADOW, LIP GLOSS, EYELINER, BB CREAM, MAKE UP KITS ALL BEING INCLUDED IN CLASS 3

CI.35; TRADING EXPORTING IMPORTING, RETAIL CHAIN STORE, ON-LINE TRADING SERVICES FOR PRODUCTS IN COSMETICS CREAMS, LOTIONS, POWDERS, NAIL, PAINTS, KAJAL, MASCARRA, LIPSTICKS, HAIRSPA, SHAMPOO, CONDITIONER, MAKE UP, MAKE UP KITS, FOUNDATION, EYE SHADOW, LIP GLOSS, EYELINER, BB CREAM AND ALL OTHER KIND OF COSMETICS, READY MADE AND ANY OTHER GARMENTS EXCLUDING EMBROIDERY SUITS, SAREES, LEHNGAS, PRINTED SUITS & TEXTILE PIECE GOODS
4121389  18/03/2019
RAJESH & KANTILAL FOODS
46, SAGAR ROW HOUSE, OPP RAMESHWARAM RESIDENCY. PAL ROAD, ADAJAN, SURAT - 395009, GUJARAT, INDIA
Partnership firm
Address for service in India/Agents address:
NEELAM Dahiya
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.
Proposed to be Used
AHMEDABAD
Cl.30; ICE-CREAM, ALL FLOUR, VEGETABLE MILLING, CAKES, BISCUITS, PASTRIES, RUSKS, MILK CHOCOLATES, SWEETS CANDY'S
Cl.43; CANTEEN SERVICES FOR FOOD AND BEVERAGES
Priority claimed from 14/02/2019; Application No. : TM2019004932, TM2019004937 ;Malaysia

Laura Elena HERRERA CUELLAR
UNIT A-18-8, MONT KIARA MERIDIN 19, JALAN DUTA KIARA, MONT KIARA 50480 KUALA LUMPUR, MALAYSIA.
A MEXICAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

Cl.18; CASUAL BAGS; CARRYING BAGS (OTHER THAN DISPOSABLE CARRIER BAGS); HANDBAGS; LADIES HANDBAGS; LEATHER WALLETS; ALL INCLUDED IN CLASS 18.

Cl.25; APPAREL (CLOTHING, FOOTWEAR, HEADGEAR); BELTS (CLOTHING); CLOTHING; ALL INCLUDED IN CLASS 25.
THE ARYA VAIDYA PHARMACY COIMBATORE LIMITED
trading as ;THE ARYA VAIDYA PHARMACY COIMBATORE LIMITED
42,PERUMAL KOIL STREET RAMANATHAPURAM,COIMBATORE-641045
MANUFACTURER AND MERCHANTS
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
S. SRINIVASAN & CO.
"INDUS CHAMBERS", GROUND FLOOR, NO. 101, GOVT. ARTS COLLEGE ROAD, COIMBATORE - 641 018, TAMILNADU.
Used Since :01/01/2005
CHENNAI
Cl.3;BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE, CLEANING,Polishing, scouring
and abrasive preparations, Soaps, Perfumary, essential oils, cosmetics, hair lotions, dentifrices.
Cl.5;Pharmaceutical and Ayurvedic preparations.
LEAPX

4127957   26/03/2019

SHRIKANT BHIMRAO LOKHANDE
501, SAI NEPHELE, SR No 52/1, PASHAN SUS ROAD, BANER

Sole Proprietor

Address for service in India/Attorney address:
KESHAVA.H.B
old no. 3 new no.5 A4 first floor, Shreyas Apartments, Balakrishna Street, Mylapore, Chennai, Tamil Nadu, 600004

Proposed to be Used

MUMBAI

Cl.9;  Video Game Software • Interactive Game Software • Virtual Reality Game Software • Augmented Reality Game Software • Downloadable Video Game Software • Downloadable Virtual Reality Game Software • Downloadable Augmented Reality Software • Computer Games Programs • Computer Video Game Software • Virtual Reality Game Software • Augmented Reality Game Software

Cl.42;  Design Of Games • Video Game Software Design • Video Game Software Development • Development of Computer Game Software • Virtual Reality Game Software Design • Augmented Reality Software Development • Development of Virtual Reality Game Software • Development of Augmented Reality Game Software • Programming of Video Game Software • Programming of Computer Game Software • Programming of Virtual Reality Game Software • Programming of Augmented Reality Game Software
Wipro Maxkleen

4128350  26/03/2019

Wipro Enterprises Private Limited
C Block, CCLG Division, Doddakannelli, Sarjapur Road, Bangalore, Karnataka, 560035, India
A Company registered under the Companies Act, 1956

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used

To be associated with:
3513292, 3513293

CHENNAI

Cl.3; Cleaning, scouring and abrasive preparations, bleaching preparations, detergents, stain removing preparations, floor cleaning preparations, detergents; limescale removers, rust removers, decalcifying and descaling preparations for household use; soaps; cleaning preparations which prevent the build-up of stains and limescale; varnish removing preparations; preparations in the nature of waxes for use on finished and unfinished surfaces; wax removing preparations; drain openers.

Cl.5; Disinfecting preparations; disinfectants; disinfectant cleaners; antiseptics; antiseptic cleaners; sanitary preparations; air freshening preparations; air purifying preparations; deodorants and deodorizers (other than for personal use); germicides; antiseptic preparations; anti-bacterial preparations; insecticides; insect repellents; preparations for destroying and repelling vermin; miticides.
4128558    26/03/2019
ABP PRIVATE LIMITED
trading as ;ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA - 700 001, WEST BENGAL, INDIA.
SERVICE PROVIDER
AN INDIAN COMPANY.
Address for service in India/Agents address:
SOUMITRA DATTA,ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001,WEST BENGAL,INDIA.

Proposed to be Used
To be associated with:
3758395, 3762091, 3762092, 4128558

KOLKATA
Cl.16;PRINTED MATTER.
Cl.38;CABLE TELEVISION BROADCASTING, TELEVISION BROADCASTING, SATELLITE TRANSMISSION.
Cl.41;ENTERTAINMENT SERVICES RELATING TO BROADCASTING, NEWS REPORTER SERVICES, TELEVISION ENTERTAINMENT.
4129443   27/03/2019
NEER TRIPATHI
House No. 86/B6, Block B, Pocket – 6, Sector – 8, Rohini, New Delhi - 110085
Individual

Address for service in India/Attorney address:
SHIVESH JHA
1/11, SULAHKUL VIHAR, 1st FLOOR, OLD PALAM ROAD, DWARKA, NEW DELHI 110078

Proposed to be Used

DELHI

Cl.5; Cotton for medical purposes, anti-bacterial soap, chemical preparations for pharmaceutical purposes, herbal extracts for medical purposes, eucalyptus for pharmaceutical purposes, medical oils, pharmaceutical preparations, balms for medical purposes, pharmaceuticals

Cl.29; Butter, Cheese, peanut Butter, Cream (dairy products), curd, jams, milk, oils for food
MANGALOX

4129498    27/03/2019
ANKERPOORT N.V.
Op de Bos 300, 6223 EP Maastricht, Netherlands
Manufacturers, Merchants & Traders

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Used Since :01/09/2017

CHENNAI

Cl.1;CHEMICAL PRODUCTS FOR INDUSTRY, SCIENCE AND PHOTOGRAPHY; CHEMICAL PRODUCTS OF MANGANESE AS A RAW MATERIAL FOR THE MANUFACTURE OF PIGMENTS FOR GLASS, GLAZES AND CERAMICS; OXIDANTS MANGANESE-BASED; CHEMICAL COMPOSITIONS OF MANGANESE-BASED IN THE RAW STATE FOR THE MANUFACTURE OF THINNERS; ARTIFICIAL RESINS IN THEIR RAW STATE, UNPROCESSED PLASTICS; FERTILIZER FOR AGRICULTURE; FIRE EXTINGUISHING COMPOSITIONS; PREPARATIONS FOR TEMPERING, WELDING AND SOLDERING; ADDITIVES AND OXIDIZING TO USE IN PREPARATIONS FOR TEMPERING, WELDING AND WELDING; CHEMICAL AND OXIDIZING ADDITIVES ALSO USED TO CHANGE THE CHARACTERISTICS OF FLOW OF CHEMICALS AND CHEMICAL MIXTURES FOR INDUSTRIAL USE; RAW CHEMICAL AGENTS FOR CASTING POWDERS; OXIDIZING AGENTS FOR USE IN THE FOUNDRY INDUSTRY, OXIDIZING AND ADDITIVES FOR PAINTS; CHEMICALS FOR PRIMARY LAYERS OF VITREOUS ENAMEL; CHEMICALS FOR FOOD PRESERVATION; TANNING MATERIALS; ADHESIVES [STICKIES] FOR THE INDUSTRY; DEPOLARIZING INDUSTRY; ALL THE AFORESAID GOODS EXCEPT ALUMINIUM OXIDES, HYDROXIDES OF ALUMINIUM AS WELL AS EXCLUDING CHEMICALS CONTAINING ALUMINIUM OXIDES OR HYDROXIDES OF ALUMINIUM.

Cl.2;PAINTS, VARNISHES, LACQUERS; PRODUCTS AGAINST RUST AND AGAINST DETERIORATION OF WOOD; DYES; COLOURANTS FOR GLASS AND CERAMICS, AS WELL AS FOR THE MANUFACTURE OF BRICKS AND TILES; DYESTUFFS FOR VITREOUS ENAMEL; PIGMENTS OF MANGANESE, INCLUDING IN THE FORM OF POWDER; MORDANTS; NATURAL UNPROCESSED RESINS; METALS IN LEAF AND POWDER FOR PAINTERS, DECORATORS, PRINTERS AND ARTISTS; ALL THE AFORESAID GOODS NOT CONTAINING ALUMINIUM OR HYDROXIDES OF ALUMINIUM OXIDES.
SYNTIZEN

4129874    27/03/2019
SYNTIZEN TECHNOLOGIES PRIVATE LIMITED
408, Manjeera Majestic Commercial, Opp. JNTUH, Kukatpally, Hyderabad-500085, Telangana, India
Startup Certified Company.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :18/02/2014

To be associated with:
3811955

CHENNAI

Cl.38; Broadcasting, telecommunication, broadcasting services, interactive broadcasting and communications services, telematic sending of information, sending of telegrams, message sending, satellite broadcasting, audio broadcasting, digital audio broadcasting, data broadcasting services, internet broadcasting services, sending and receiving of electronic messages, rental of broadcasting equipment, rental of satellite broadcasting sets, telecommunications consultancy, interactive telecommunication services.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4130087    27/03/2019
ROOTTREE NATURES PRIVATE LIMITED
MARTIN BURN I-SPACE, 2ND FLOOR, OFFICE C, DH6/35, NEW TOWN, RAJARHAT, KOLKATA - 700156
Private Limited Company
Address for service in India/Attorney address:  
KARAN B. KHATTRI
25, Sahid Ananta Dutta Sarani, Ground Floor, Kolkata-700081

Proposed to be Used
To be associated with:
3592730, 4130057
KOLKATA
Cl. 3; Soaps, Face Wash, Shampoo, Perfume And Cosmetics
Cl. 32; Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Cl. 35; Retail Store Services through showrooms or offered on the internet
4130282 27/03/2019
SALCIT TECHNOLOGIES PRIVATE LIMITED
Flat 2408, Sai Dream Castle Apartment, Nizampet Road, Hyderabad - 500 090, Telangana
Indian Company incorporated under The Companies Act, 1956
Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India
Used Since :01/02/2019

CHENNAI
Cl.10; Medical devices; Medical devices using respiratory sounds for diagnostics; Portable medical devices used for breathing exercises, namely, portable devices used for endogenous breathing exercises and for respiratory muscle training; Medical devices for monitoring oxymetry, gas analysis, vital signs, blood properties and respiratory events; Medical devices, namely, patient monitors and patient sensors for monitoring and measuring blood properties and respiratory events.
Cl.37; Installation, maintenance and repair of medical devices.
SYBIL

4130333  27/03/2019

RedSky Technologies Private Limited
E1004, Poonam Estate Cluster 1, Shanti Park, Mira Road (E), Mumbai, Maharashtra, 401107 India
A Company registered under the Companies Act, 2013

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used

MUMBAI

Cl.9; Downloadable computer or mobile software applications; supply chain management software; computer software application for use in contactless and cashless transactions with merchants via mobile devices used to process mobile payments; computer hardware, namely, mobile devices; computer software to evaluate customer behaviour; electronic readers; electronic scanners; electronic databases; Computer e-commerce software to allow users to perform electronic business transactions via a global computer network.

Cl.42; Software as a service [SaaS]; platform as a service [PaaS]; data mining; database design; data analysis services; maintenance and backup of databases; design and upgrading of computer software; design and development of computer software for logistics, supply chain management and e-business portals; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems; information, advisory and consultancy services relating to all of the aforesaid.
MAATRUKEY

4130741  28/03/2019

PARESH DASHRATH PATIL
Room No 1928, Dashrath Patil Niwas, Kolshet Road, Azad Nagar, Thane, 400607
Reas Estate Construction, Business Support Service, etc
Proprietor
Used Since: 01/04/2016

MUMBAI

Cl.36; Real Estate Services; Appraisal of Real Estate, Land Acquisition, Real Estate Consultancy, Assessment and Management of Real Estate, Real Estate Valuations, Real Estate Brokerage, Leasing of Real Estate, Real Estate Acquisition Services; Providing Real Estate Listings and Real Estate Information via the Internet

Cl.37; Services relating to Real Estate Affairs, Brokers dealing in Property and Shares, Realty Administration of Buildings, Financial Affairs, Investment Trusts, Credit Institutions, Jewellery Appraisal, Precious and Semi Precious Stone Appraisal, Financial Consultancy, Evolution Information and Investment Services, Provision of Finance Financial Sponsorship, Banking and Insurance Services, Financial Management and Assistance, Loan and Safe Deposit Services
4132232  29/03/2019
MUSTARO TECHNOSERVE PRIVATE LIMITED
201, Phoolbai Manor CHS Ltd, 1st Road, TPS IV, Plot 112-B,NR ICICI Bank Bandra Mumbai Bandra Suburban MH 400050 IN
A company organised and existing under the laws of India
Address for service in India/Agents address:
VUTTS & ASSOCIATES
Proposed to be Used
DELHI
Cl.35; Advertising, business and business management services; business administration; office functions; office/workspace solutions including shared office/workspace, co-working workspace/office, business centre services, office solutions, personal workstations, meeting rooms, meeting space, collaborative working space, collaborative meeting space, conference rooms; to establish, operate, manage, control, wind up or otherwise deal in any manner with fully or partly furnished, staffed and equipped business canters/offices, serviced office and to provide all such services through a web/internet based platform / mobile applications; Development of Concept for business economy, business planning and consultancy for Co-Working spaces, Co-Living spaces, Meetings Space, Cafes, Restaurants, Collaborative Working space, Collaborative Meeting space, Community Building & Engagement Services.
Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs. real estate services, real estate agencies, real estate affair relating to setting of offices and office functions, office/workspace solutions including shared office/workspace, co-working workspace/office, business centre services, office solutions, personal workstations, meeting rooms, conference rooms; to establish, operate, manage, control, wind up or otherwise deal in any manner with fully or partly furnished , staffed and equipped business centres/offices, serviced office; capital investment, fund investment, insurance and monetray affairs; Real-Estate services and solutions to help provide space, rent space, purchase and sell space, Fund raising.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; furnishing design services, interior decorating services, professional services and consultation for interior designing; interior designing for Co-Working spaces, Co-Living spaces, Meetings Space, Cafes, Restaurants, Collaborative Working space, Collaborative Meeting space; technology development
4132392  29/03/2019
TERRAFORE TECHNOLOGIES, LLC
100 South 5th St., Suite 1900, Minneapolis, Minnesota 55402, USA
Limited Liability Company registered in the US

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Proposed to be Used
CHENNAI
Cl.9; Solar batteries
Cl.11; Thermal storage instruments/ apparatus [solar energy] for heating
NEO
Priority claimed from 28/11/2018; Application No. : 88208180 ;United States of America
4132407    29/03/2019
Amazon Technologies, Inc.
410 Terry Avenue North Seattle, Washington 98109, United States of America
A corporation organized under the laws of the State of Nevada, U.S.A
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Cl.9; Computer software development tools for data scientists in the fields of machine learning, deep learning and artificial intelligence; computer software for deploying and optimizing models in the fields of machine learning, deep learning and artificial intelligence.
Cl.42; Software as a service featuring development tools for data scientists in the fields of machine learning, deep learning and artificial intelligence; software as a service featuring software for deploying and optimizing models in the fields of machine learning, deep learning and artificial intelligence.
BIFROST

4133587  30/03/2019
HYDERABAD EYE RESEARCH FOUNDATION
L V Prasad Eye Institute, Road #2, Banjara Hills, Hyderabad – 500034, Telangana
Society registered under The Societies Registration Act, 1860

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Proposed to be Used

CHENNAI

Cl.9; Computer software; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking [supervision], life-saving and teaching apparatus and instruments; data processing equipment, computers; Humanoid robots with artificial intelligence; Medical software; Downloadable computer software for remote monitoring and analysis.

Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software; Clinical research; Biological research, clinical research and medical research; Providing medical and scientific research information in the field of pharmaceuticals and clinical trials; Computer aided scientific analysis services.

Cl.44; Medical services; Ophthalmology services; Medical advisory and analysis services; Medical analysis services relating to the treatment of persons.
4135109  01/04/2019
PSR FASHIONS AND LIFESTYLES PRIVATE LIMITED
9 Ganapathy Layout, 2nd cross street, K.K.Pudur, S B Colony COIMBATORE 641038
Private Company Limited by shares
Address for service in India/Agents address:
P. ESWARAMOORTHY
No. 21, Shree Asvika Residency, 3rd Cross Street, Sripathy Nagar, Nanjunapuram Road, Coimbatore - 641 036.

Proposed to be Used
CHENNAI
Cl.25; Clothing, footwear, readymades, apparels being included in class 25
Cl.35; Retail services, retail outlets, departmental stores and other establishment relating to textiles, fashion jewellery, accessories and all kinds of household items, stationery goods & stores being included in class 35
**Series trade mark u/s 15 of Trade Marks Act, 1999**

**Series trade mark u/s 15 of Trade Marks Act, 1999**

<table>
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<tr>
<th>Application No.</th>
<th>Date of Application</th>
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<td>4135848</td>
<td>03/04/2019</td>
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**ABP PRIVATE LIMITED**

trading as ;ABP PRIVATE LIMITED

6, PRAFULLA SARKAR STREET, KOLKATA - 700 001, WEST BENGAL, INDIA.

SERVICE PROVIDER

AN INDIAN COMPANY.

Address for service in India/Agents address:

SOUMITRA DATTA, ADVOCATE

6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001, WEST BENGAL, INDIA.

**Proposed to be Used**

To be associated with:

2444184

**KOLKATA**

**Cl.16;** PRINTED MATTER.

**Cl.38;** CABLE TELEVISION BROADCASTING, TELEVISION BROADCASTING, SATELLITE TRANSMISSION.

**Cl.41;** ENTERTAINMENT SERVICES RELATING TO BROADCASTING, NEWS REPORTER SERVICES, TELEVISION ENTERTAINMENT.
Trade Marks Journal No: 1903, 27/05/2019 Class 99

4136039 02/04/2019
SHANGHAI POKER CITY NETWORK TECHNOLOGY CO., LTD.
ROOM 2201, BUILDING 10, NO.1628, JINSHAJIANG RD, PU TUO, DISTRICT, SHANGHAI, CHINA
Body Incorporate
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELI

Cl.9; COMPUTER OPERATING PROGRAMS, RECORDED; COMPUTER SOFTWARE, RECORDED; OPTICAL DISCS; ELECTRONIC PUBLICATIONS, DOWNLOADABLE; COMPUTER GAME SOFTWARE, RECORDED; NEON SIGNS; ELECTRONIC NOTICE BOARDS; ANIMATED CARTOONS; COMPUTER PROGRAMS, RECORDED; COMPUTER PROGRAMS, DOWNLOADABLE.

Cl.41; PRACTICAL TRAINING [DEMONSTRATION]; ORGANIZATION OF COMPETITIONS [EDUCATION OR ENTERTAINMENT]; ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; ORGANIZATION OF SPORTS COMPETITIONS; ARRANGING AND CONDUCTING OF SYMPOSIA; LAYOUT SERVICES, OTHER THAN FOR ADVERTISING PURPOSES; GAME SERVICES PROVIDED ONLINE FROM A COMPUTER NETWORK; ORGANIZATION OF LOTTERIES; PROVIDING ONLINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE; PRODUCTION OF SHOWS.

Cl.42; COMPUTER SOFTWARE DESIGN; UPDATING OF COMPUTER SOFTWARE; MAINTENANCE OF COMPUTER SOFTWARE; COMPUTER SYSTEM DESIGN; COMPUTER SOFTWARE CONSULTANCY; CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA; CONDUCTING TECHNICAL PROJECT STUDIES; PACKAGING DESIGN; STYLING [INDUSTRIAL DESIGN]; DRESS DESIGNING.
MULTICHOICE
4136183  03/04/2019
MULTICHOICE AFRICA HOLDINGS B.V.
Taurusavenue 105, 2132 LS Hoofddorp, The Netherlands
A Company duly organized and existing under the laws of Netherlands
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Cl.9; Decoders; photographic, cinematographic and optical apparatus and instruments; apparatus and instruments for the recording, transmission, broadcasting, reception, storage, display or reproduction of sound, images and data; computers, computer programs, computer software, computer software applications for smart phones and tablet devices; computer chips, apparatus and instruments for the encoding and decoding of electrical signals; remote control units; smart cards; encoded cards; aerials; satellite dishes; cables; optical fibres; switches; adapters; connectors; plugs; sockets and outlets; junction boxes; tapes, discs and cartridges all bearing or for the recordal of data, sound or images; cinematographic films prepared for exhibition; audio and/or video recordings; multi-media communication, recording, transmission, broadcasting, storage, display, reception and reproduction devices, data processing equipment; computer software and apparatus and instruments for use in connection with the Internet; electronic publications; parts (and fittings) for all the aforesaid goods.

Cl.38; Voice, data, sound and image communication services; multi-media communication services; telecommunications services; radio, television, satellite and cable broadcasting services; newagency services; transmission, provision and display of information for business or domestic purposes from a computer stored databank; broadcast of live performances and events; hiring, rental and leasing of communication apparatus and instruments; subscription television and Internet broadcasting services; provision of web sites; provision of forums and portals; providing access to and leasing access time to computer data bases; provision and dissemination of information relating to all the aforesaid services.

Cl.41; Production and recordal of radio, television, video, satellite and cable programmes; entertainment and education services; organisation, presentation, production and recording of live performances, shows, events, concerts, theatre productions, competitions, lectures, promotions, seminars, sports activities and events, recitals, debates, public and private gatherings, cultural activities and events, conferences, meetings, rallies and displays; rental of cine-films, video recordings, audio recordings and CD-roms; hiring, rental and leasing of apparatus and instruments; publication of books, manuals, magazines and texts, films, videos, audio visual and sound recordings; advisory services relating to all the aforesaid services; provision and dissemination of information relating to all the aforesaid services.
4136209  02/04/2019
AGNEXT TECHNOLOGIES PRIVATE LTD
4313, Sec-68, Mohali, Punjab -160062
Body Incorporate

Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109

Proposed to be Used
DELHI

Cl.7; Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs; grain separators.

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice; processed grains.

Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; unprocessed grains.

Cl.35; Advertising; business management; business administration; office functions.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software and IT Services.
Trade Marks Journal No: 1903, 27/05/2019 Class 99

4136296 03/04/2019

DLF LIMITED
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

**Cl.35**: Business Centre, consultancy services, business and business management; advertising; business administration; office functions.

**Cl.36**: Leasing/licensing of spaces/immovable properties, co working spaces, Insurance; financial affairs; monetary affairs; real estate affairs; real estate services.

**Cl.37**: Building construction; repair; maintenance and installation services.

**Cl.43**: Cafes; food and beverages; services for providing food and drink; temporary accommodation services.
4136297  03/04/2019

DLF LIMITED
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.35; Business centre, consultancy services, business and business management; advertising, business administration; office functions.

Cl.36; Leasing/licensing of spaces/immovable properties co. working spaces, Insurance; financial affairs; monetary affairs; real estate affairs.

Cl.37; Building constructions; repair; maintenance and installations services.

Cl.43; Cafes; food and beverages; services for providing food and drink; temporary accommodation services.
BONWIT TELLER

4136298   03/04/2019

NBT HOLDINGS LLC
15303 Ventura Blvd., Suite 1505, Sherman Oaks, California 91403, USA
A Delaware limited liability company

Address for service in India/Attorney address:
P S DAVAR
N-220 Greater Kailash-1, New Delhi 110048 India

Proposed to be Used

DELHI

Cl.18; Handbags, wallets, tote bags, purses, briefcases, luggage, umbrellas, satchels, backpacks, hip bags and athletic bags

Cl.25; Clothing, namely, suits, slacks, jackets, vests, blazers, blouses, shirts, dresses, skirts, shorts, knit tops, swimwear, sweaters, camisoles, capris, trousers, pants, coats, sleepwear, robes, gowns, boxers, panties, bras, slips, chemises, hosiery, socks, ties, footwear; accessories, namely, belts, hats, scarves, gloves, shawls, and caps

Cl.35; Retail department stores, online retail department store services, retail store services and mail order catalog services featuring general merchandise
4136300  03/04/2019

DLF LIMITED
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.35; Business centre, consultancy services, business and business management services.

Cl.36; Leasing/licensing of spaces/immovable properties, co working spaces, Insurance; financial affairs; monetary affairs; real estate affairs; real estate.

Cl.37; Building constructions; repair; maintenance and installations services.

Cl.43; Cafes; food and beverages; services for providing food and drink; temporary accommodation services.
MULTICHoice AFRICA HOLDINGS B.V.
Taurus Avenue 105, 2132 LS Hoofddorp, The Netherlands
A Company duly organized and existing under the laws of Netherlands.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

 Proposed to be Used
DELHI

Cl.9: Decoders; photographic, cinematographic and optical apparatus and instruments; apparatus and instruments for the recording, transmission, broadcasting, reception, storage, display or reproduction of sound, images and data; computers, computer programs, computer software, computer software applications for smart phones and tablet devices; computer chips, apparatus and instruments for the encoding and decoding of electrical signals; remote control units; smart cards; encoded cards; aerials; satellite dishes; cables; optical fibres; switches; adapters; connectors; plugs; sockets and outlets; junction boxes; tapes, discs and cartridges all bearing or for the recordal of data, sound or images; cinematographic films prepared for exhibition; audio and/or video recordings; multi-media communication, recording, transmission, broadcasting, storage, display, reception and reproduction devices, data processing equipment; computer software and apparatus and instruments for use in connection with the Internet; electronic publications; parts (and fittings) for all the aforesaid goods.

Cl.38: Voice, data, sound and image communication services; multi-media communication services; telecommunications services; radio, television, satellite and cable broadcasting services; newsagency services; transmission, provision and display of information for business or domestic purposes from a computer stored databank; broadcast of live performances and events; hiring, rental and leasing of communication apparatus and instruments; subscription television and Internet broadcasting services; provision of web sites; provision of forums and portals; providing access to and leasing access time to computer data bases; provision and dissemination of information relating to all the aforesaid services.

Cl.41: Production and recordal of radio, television, video, satellite and cable programmes; entertainment and education services; organisation, presentation, production and recording of live performances, shows, events, concerts, theatre productions, competitions, lectures, promotions, seminars, sports activities and events, recitals, debates, public and private gatherings, cultural activities and events, conferences, meetings, rallies and displays; rental of cine-films, video recordings, audio recordings and CD-roms; hiring, rental and leasing of apparatus and instruments; publication of books, manuals, magazines and texts, films, videos, audio visual and sound recordings; advisory services relating to all the aforesaid services; provision and dissemination of information relating to all the aforesaid services.
Trade Marks Journal No: 1903 , 27/05/2019 Class 99

RILEY CILLIAN HONG KONG LIMITED
SUITE 3705 37/F HOPEWELL CENTRE 183 QUEEN’S ROAD EAST WANCHAI HONG KONG
A Body Incorporated and Existing in Hong Kong

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078

Proposed to be Used
DELHI

Cl.9; Computer Software, Recorded; Computer Programs, Downloadable; Computer Software Applications, Downloadable; Computer Software Platforms, Recorded Or Downloadable; Computer Game Software, Recorded; Downloadable Applications For Use With Mobile Devices; Animated Cartoons; Mobile Phones.

Cl.41; Providing Online Videos, Not Downloadable; Providing Films, Not Downloadable, Via Video-On-Demand Services; Providing Television Programs, Not Downloadable, Via Video-On-Demand Services; Game Services Provided Online From A Computer Network.

Cl.45; Online Social Networking Services; Dating Services.
MULTICHOICE AFRICA HOLDINGS B.V.
Taurusavenue 105, 2132 LS Hoofddorp, The Netherlands
A Company duly organized and existing under the laws of Netherlands.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.9; Decoders; photographic, cinematographic and optical apparatus and instruments; apparatus and instruments for
the recording, transmission, broadcasting, reception, storage, display or reproduction of sound, images and data;
computers, computer programs, computer software, computer software applications for smart phones and tablet devices;
computer chips, apparatus and instruments for the encoding and decoding of electrical signals; remote control units;
smart cards; encoded cards; aerials; satellite dishes; cables; optical fibres; switches; adapters; connectors; plugs;
sockets and outlets; junction boxes; tapes, discs and cartridges all bearing or for the recordal of data, sound or images;
cinematographic films prepared for exhibition; audio and/or video recordings; multi-media communication, recording,
transmission, broadcasting, storage, display, reception and reproduction devices, data processing equipment; computer
software and apparatus and instruments for use in connection with the Internet; electronic publications; parts (and
fittings) for all the aforesaid goods.

Cl.38; Voice, data, sound and image communication services; multi-media communication services;
telecommunications services; radio, television, satellite and cable broadcasting services; newsagency services;
transmission, provision and display of information for business or domestic purposes from a computer stored databank;
broadcast of live performances and events; hiring, rental and leasing of communication apparatus and instruments;
subscription television and Internet broadcasting services; provision of web sites; provision of forums and portals;
providing access to and leasing access time to computer data bases; provision and dissemination of information relating
to all the aforesaid services.

Cl.41; Production and recordal of radio, television, video, satellite and cable programmes; entertainment and education
services; organisation, presentation, production and recording of live performances, shows, events, concerts, theatre
productions, competitions, lectures, promotions, seminars, sports activities and events, recitals, debates, public and
private gatherings, cultural activities and events, conferences, meetings, rallies and displays; rental of cine-films, video
recordings, audio recordings and CD-roms; hiring, rental and leasing of apparatus and instruments; publication of books,
manuals, magazines and texts, films, videos, audio visual and sound recordings; advisory services relating to all the
aforesaid services; provision and dissemination of information relating to all the aforesaid services.
Trade Marks Journal No: 1903, 27/05/2019

Class 99

4137860 04/04/2019

SOCIÉTÉ DES PRODUITS NESTLÉ S.A.
1800 Vevey, Switzerland

A company incorporated under the laws of Switzerland

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
1213530, 4137860

DELHI

Cl.29; Milk, cream, butter, cheese and other food preparations having a base of milk; milk products; milk substitutes; milk-based beverages; powdered milk; evaporated milk; condensed milk; milk-based and cream-based desserts; milk-based beverages containing cereals and/or chocolate; yoghurts; yoghurt-based beverages and products; non-dairy yoghurts; soya-based yoghurts and yoghurt beverages; yoghurts and yoghurt beverages made from plant-based ingredients; yoghurts and yoghurt beverages made from nuts; soya milk (milk substitute); substitutes for dairy products based on plants and nuts, including but not limited to cashew, rice, soya, almond, coconut, hazelnut and walnut; shakes and smoothies made from fruit, vegetable, milk products and/or grains (dairy predominating); dairy-based beverages containing oats, cereals, fruit, fruit juice and/or fruit-flavored juice; protein preparations for human food; protein powder; coffee and/or tea whiteners (cream substitutes); dietary and/or nutritionally fortified dairy-based food products and beverages included in this class; preparations for making dairy-based beverages; processed grains.

Cl.30; Coffee-based preparations and beverages; iced coffee; preparations and beverages based on coffee substitutes; tea, tea extracts, tea-based preparations and beverages, iced tea; malt for human consumption; malt extract for food; malt-based preparations; cocoa and cocoa-based preparations and beverages; chocolate, chocolate products, chocolate-based preparations and beverages; confectionery, sweets; bakery products, pastry; biscuits, cakes, cookies, wafers, toffees, caramels, puddings; ice cream, water ices, sherbets, frozen confections, frozen cakes, soft ices, frozen desserts, frozen yoghurts; binding agents for making ice cream and/or water ices and/or sherbets and/or frozen confections and/or frozen cakes and/or soft ices and/or frozen desserts and/or frozen yoghurts; cereals; breakfast cereals, muesli and muesli preparations, corn flakes, cereal bars, ready-to-eat cereals; cereal preparations; snacks made from cereals; cereal-based food and beverages including in this class; foodstuffs having a base of rice, of flour, of oat or of cereals, also in the form of ready-made dishes; hot cereals; oats; oatmeal; porridge; granola; dietary and/or nutritionally fortified cereal-based food products and beverages included in this class; desserts made from plant-based ingredients and/or nut-based ingredients and/or soya-based ingredients; flavorings for beverages; food flavorings.
HELITRONIC

4137875  04/04/2019
WALTER Maschinenbau GmbH
Jopestrasse 5, 72072 Tübingen, Germany
A Company duly organized and existing under the laws of Germany.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
To be associated with:
595793

DELHI
Cl.7; Machine tools, in particular digitally-controlled machine tools and parts thereof, in particular step motors.
Cl.9; Control devices and parts thereof, in particular for machine tools.
Priority claimed from 24/10/2018; Application No. : 076174 ;Jamaica
4138768  05/04/2019
ENERGIZER BRANDS, LLC
533 Maryville University Drive, St. Louis, Missouri 63141, U.S.A.
Delaware Limited Liability Company
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
530173, 1168912, 1168913, 1217773, 1838590, 1840058, 1840559, 1877120, 1881453, 3994185
DELHI
Cl.9;batteries, battery chargers,
Cl.11;Flashlights, electric lanterns, portable headlamps.
PLUS MINUS ZERO

4139066  05/04/2019
PLUS MINUS ZERO CO.,LTD.
2-1-3 Kyobashi, Chuo-ku, Tokyo, Japan
A Japanese corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.7: Metalworking machines and tools, mining machines and apparatus, construction machines and apparatus, loading-unloading machines and apparatus, industrial fishing machines, chemical processing machines and apparatus, textile machines and apparatus, food or beverage processing machines and apparatus, lumbering, woodworking, or veneer or plywood making machines and apparatus, pulp making, papermaking or paper-working machines and apparatus, printing or bookbinding machines and apparatus, sewing machines, agricultural machines and agricultural implements, other than hand-operated (For example, plowing machines and implements, other than hand-held tools, cultivating machines and implements, harvesting machines and implements, plant fiber processing machines and implements for agricultural purposes, fodder presses, fodder cutting machines [feed cutters], fodder mixing machines [feed mixers], cake-fodder crushing machines [feed mills], milk filtering machines, milking machines, chick brooders, incubators for eggs, sericultural machines and implements), shoe making machines, leather tanning machines, tobacco processing machines, glassware manufacturing machines and apparatus, painting machines and apparatus, packaging or wrapping machines and apparatus, power-operated potters' wheels, plastic processing machines and apparatus, semiconductor manufacturing machines and systems, machines and apparatus for manufacturing rubber goods, stone working machines and apparatus, non-electric prime movers, not for land vehicles, other than water mills and wind mills, parts of non-electric prime movers, other than water mills and wind mills, water mills, wind mills, pneumatic or hydraulic machines and instruments, adhesive tape dispensers machines, automatic stamping machines, vending machines, fuel dispensing machines for service stations, washing machines for industrial purposes [laundry], washing machines for household purposes [laundry], repairing or fixing machines and apparatus, mechanical parking systems, washing installations for vehicles, food mixing machines for commercial use, food peeling machines for commercial use, food cutting, chopping and slicing machines for commercial use, dishwashers for industrial purposes, dishwashers for household purposes, electric wax-polishing machines for industrial purposes, vacuum cleaners for industrial purposes, electric wax-polishing machines for household purposes, vacuum cleaners for household purposes, power sprayers for disinfecting, insecticides and deodorants [not for agricultural purposes], shafts, axles or spindles, machine elements other than land vehicles, bearings, machine elements not for land vehicles, shafts, couplings or connectors, machine elements not for land vehicles, power transmissions and gearing, machine elements not for land vehicles, shock absorbers, machine elements not for land vehicles, springs, machine elements not for land vehicles, brakes, machine elements not for land vehicles, valves, machine elements not for land vehicles, lawnmowers, curtain drawing devices electrically operated, electric door openers, waste compacting machines and apparatus for industrial purposes, waste crushing machines for industrial purposes, 3D printers, starters for motors and engines, AC motors and DC motors [not including those for land vehicles but including parts for any AC motors and DC motors], AC generators [alternators], DC generators, electric food
blenders for household purposes, electric cleaning apparatus for household purposes, electric cleaning apparatus for household purposes, vacuum cleaners powered by rechargeable batteries, vacuum cleaner attachments for disseminating perfumes and disinfectants, nozzles for vacuum cleaners, mills for household purposes, other than hand-operated, knives, electric, whisks, electric, for household purposes, fruit presses, electric, for household purposes, blenders, electric, for household purposes, kitchen grinders, electric, crushers for kitchen use, electric, kitchen machines, electric, can openers, electric, tin openers, electric, dynamo brushes, paper pack for home vacuum cleaners

CL.8; Tweezers, braiders [hand-held ones only], hoes [hand-held], digging forks [spading forks], lawn rakes [hand-held ones only], lasts for shoe-making [hand-held ones only], electric flat irons, electric razors and electric hair clippers, bladed or pointed hand tools and swords (For example, kitchen knives, razors, non-electric, hand-operated hair clippers, edged scoops, planes, drills, hand-operated, saws [hand-operated], chisels [hand-operated], axes, sickles and scythes, hatchets, broadaxes, cutting tools [hand-held ones only], swords, hand tools [other than “carpenters’ inkpots and their accessories, razor stops, sharpening steels and whetstones”], carpenters’ inkpots and their accessories, razor stops [leather stops], sharpening steels, whetstones [sharpening stones], egg slicers, non-electric, non-electric planes for flaking dried bonito blocks [Katsuo-bushi planes], can openers, non-electric, spoons, cheese slicers, non-electric, pizza cutters, non-electric, forks [cutlery], kitchen mandolines, table forks, dressmakers’ chalk sharpeners, fire pans for carrying live charcoal [Junô], fireplace bellows [hand-tools], fire tongs, bludgeons, shaving cases, pedicure sets, eyelash curlers, manicure sets, hair-removing tweezers, pedicure sets, ice axes, diving knives, diving knife holders, palette knives

CL.9; Ear plugs for swimmers, ear plugs for divers, earplugs [ozonizers [ozonators], electrolyzers [electrolytic cells], egg-candlers, blueprint apparatus, cash registers, coin counting or sorting machines, photo-copying machines, mathematical instruments, time and date stamping machines, time clocks [time recording devices], punched card office machines, voting machines, postage stamp checking apparatus, mechanisms for coin-operated car parking gates, life saving apparatus and equipment, fire extinguishers, fireplugs, fire hoses, fire hose nozzles, sprinkler systems for fire protection, fire alarms, gas alarms, anti-theft warning apparatus, protective helmets, railway signal apparatus, luminous or mechanical, vehicle breakdown warning triangles, luminous or mechanical road signs, divers’ apparatus, not for sports, game programs for arcade video game machines, simulators for the steering and control of vehicles, sports training simulators, apparatus for optically finding apparatus and equipment, cameras, Digital cameras, cinematographic machines and apparatus, optical machines and apparatus, measuring or testing machines and instruments, power distribution or control machines and apparatus, rotary converters, phase modifiers, solar batteries, batteries and cells, auxiliary battery pack, electric or magnetic meters and testers, electric wires and cables, electric cords, telecommunication machines and apparatus, CD players, DVD players, DVD recorders, mini disc players, mp3 players, personal digital assistants, personal digital assistants in the shape of a watch, smartphones, cordless telephones, earphones, headphones, electronic machines [not including geiger counters, high frequency apparatus for welding, cyclotrons [not for medical purposes], industrial X-ray machines and apparatus [not for medical use], industrial betatrons [not for medical use], magnetic object detectors, seismic exploration machines and apparatus, hydrophone machines and apparatus, echosounders, ultrasonic flaw detectors, ultrasonic sensors, electronic door closing control systems and electron microscopes, electron tubes, semi-conductor elements, electronic circuits, not including those recorded with computer programs, computer programs, electronic desk calculators, circulators in the nature of electronic components, geiger counters, high frequency apparatus for welding, cyclotrons, not for medical purposes, industrial X-ray machines and apparatus, not for medical use, industrial betatrons, not for medical use, magnetic prospecting machines, magnetic object detectors, seismic exploration machines and apparatus, hydrophone machines and apparatus, echo sounders, ultrasonic flaw detectors, ultrasonic sensors, electronic door closing control systems, electron microscopes, magnetic cores, resistance wires, electrodes, other than welding electrodes or medical electrodes, fire boats, satellites for scientific purposes, fire engines, dust masks, gas masks, welding masks, fireproof garments, disaster prevention hoods, gloves for protection against accidents, spectacles [eyeglasses and goggles], game programs for home video game machines, electronic circuits and CD-ROMs recorded with programs for hand-held games with liquid crystal displays, protective helmets for sports, sports whirlies, weight belts for scuba diving, air tanks for scuba diving, snorkels, regulators for scuba diving, metronomes, electronic circuits and CD-ROMs recorded with automatic performance programs for electronic musical instruments, effects units for electric or electronic musical instruments, phonograph recorders, downloadable music files, downloadable ring tones for mobile phones, downloadable image files, recorded video discs and video tapes, downloadable emoticons for mobile phones, downloadable graphics for mobile phones, compact discs [audio-video], electronic publications, electronic publications, downloadable, exposed cinematographic films, exposed slide films, slide film mounts, electronic kitchen timers

CL.11; Toilet bowls and seats sold as a unit, prefabricated bathrooms sold as a unit, drying apparatus for chemical processing, recuperators for chemical processing, steamers for chemical processing, evaporators for chemical processing, distillers for chemical processing, heat exchangers for chemical processing, drying apparatus for textile manufacture, milk sterilizers, ice-cream making machines for industrial purposes, bread-making machines for industrial purposes, plywood drying machines, industrial furnaces, nuclear reactors [atomic piles], drying apparatus for harvest, forage drying apparatus, boilers, other than parts of non-electric prime movers or engines, air conditioners for industrial purposes, industrial humidifiers, industrial air purifiers, industrial dehumidifiers, air conditioners for vehicles, freezing machines and apparatus for industrial purposes, ice machines for industrial purposes, laundry dryers, electric, for industrial purposes, towel steamers for hairdressing purposes, hair drying machines for beauty salon use, hair steamers for beauty salon use, shampoo basins for barbers’ shop use, cooking apparatus and installations for commercial use, dish drying machines for commercial use, dish disinfectant apparatus for commercial use, kitchen worktops with integrated sinks for commercial use, kitchen sinks for commercial use, tap water faucets, level controlling valves for tanks, pipe line cocks, waste water treatment tanks for industrial purposes, septic tanks for industrial purposes, garbage incinerators, solar water heaters, water purifying apparatus for industrial purposes, tap-water purifying apparatus, electric lamps and other lighting apparatus, household electrothermic appliances (For example, electric fires, fan heaters, electric blankets, electric blankets for household purposes, electric blankets for household purposes, electric blankets, electric, for household purposes, electric humidifiers for household purposes, electric air purifiers for household
purposes, electric dehumidifiers for household purposes, electric fans for household purposes, electric water ionizers for household purposes, electric futon driers for household purposes, electric hot plates for household purposes, electric space cooling apparatus for household purposes, electric range hoods [extractor hoods] for household purposes, water purifiers for household purposes, electric, electric radiant heaters for household purposes, electric footwarmers for personal use, electric air purifiers, electric fans for household purposes, electric toilet seats, electric ovens for household purposes, non-electric, insulators for household purposes, electric air conditioners for household purposes, electric cooking ovens for household purposes, electromagnetic induction cookers for household purposes, microwave ovens [cooking apparatus] for household purposes, electric bath-water purifying apparatus for household purposes, household electrothermic appliances for beauty or sanitary purposes, facial equipment using ultrasonic waves for household purposes, hair dryers for household purposes, electric mixers for household purposes, electric air purifiers, electric fans for household purposes, air humidifiers, filters for air purifiers, air coffee brewers, washers for water taps, gas water heaters for household purposes, non-electric cooking heaters for household purposes, gas cooking ovens for household purposes, Japanese charcoal cooking stoves for household purposes [Shichirin], non-electric barbecue grills for household purposes, kitchen worktops with integrated sinks for household purposes, kitchen sinks for household purposes, household tap-water filters, non-electric, standing paper lanterns [Andon], portable paper lanterns [Chochin], gas lamps, oil lamps, lamp chimneys, warming pans, non-electric, pocket warmers, non-electric, hot water bottles for warming one's feet in bed, disposable heat pack, waste water treatment tanks for household purposes, septic tanks for household purposes, toilet stool units with a washing water squirter, disinfectant dispensers for toilets, toilet bowls, seatings for use with Japanese style toilet bowls, bath fittings, showers, stoves for household purposes, non-electric, gas stoves [space heaters] for household purposes, coal stoves [space heaters] for household purposes, oil stoves [space heaters] for household purposes, wicks for oil stoves, slow-burning stoves [wood stoves] for household purposes, Japanese charcoal heaters for household purposes [Hibachi]

Cl.14;Precious metals, unwrought precious stones, semi-wrought precious stones and their imitations, key rings, split rings of precious metal for keys, key chains [split rings with trinket or decorative fob], charms for key chains, charms for key rings, retractable key chains, retractable key rings, jewellery cases, presentation boxes for jewellery, trophies [prize cups], commemorative shields, personal ornaments, other than cuff links, jewellery, cuff links, shoe ornaments of precious metal, clocks and watches (For example, wristwatches, table clocks, pocket watches, automobile clocks, stopwatches, wall clocks, alarm clocks, watch bands, parts and accessories of clocks and watches)

Cl.16;Pastes and other adhesives for stationery or household purposes, sealing wax, printers' reglets [interline leads], printing type, addressing machines, ink ribbons, automatic stamp affixing machines, electric staplers for offices, envelope sealing machines for offices, stamp obliterator machines, drawing instruments, typewriters, checkwriters, mimeographs, relief duplicators, paper shredders for office use, franking machines, rotary duplicators, marking templates, decorators' paintbrushes, container of paper, for packaging, paperboard boxes, paper bags and sacks, corrugated cardboard boxes, fiberboard boxes, bags [pouches] of plastics, for packaging, plastic bubble packs for wrapping or packaging, food wrapping plastic film for household purposes, coasters of paper, paper coffee filters, place mats of paper, tablemats of paper, stencils for decorating food and beverages, bags for microwave cooking, mats for beer glasses, kitchen paper, garbage bags of paper for household purposes, garbage bags of plastics for household purposes, paper patterns, tailors' chalk, banners of paper, flags of paper, hygienic hand towels of paper, towels of paper, table napkins of paper, hand towels of paper, handkerchiefs of paper, shipping tags, printed paper for lot, other than toy, paper and cardboard, stationery, paper stationery, writing implements [writing instruments], painters' articles, pouches for writing instruments, printed matter (For example, picture postcards, sheet music, song books, catalogues, calendars, magazines [publication], printed tabloids, books, newspapers, geographical maps, diaries, newsletters, pamphlets), paintings and calligraphic works, photographs [printed], photograph stands, passport holders

Cl.18;Handbag frames, purse frames, horseshoes, leathercloth, leather straps, rawhides, raw skins, tanned leather, fur, industrial packaging containers of leather, clothing for domestic pets, folding briefcases, shoulder bags, gladstone bags, briefcases, suitcases, carry-on bags, tote bags, trunks, handbags, boston bags, schoolchildren's backpacks, rucksacks, pouches, purses, key cases, money pouches, wallets, commemuation-ticket holders, business card cases, belts for suitcases, credit card wallets, passport wallets, pouches for holding make-up, keys and other personal items, vanity cases, not fitted, umbrellas and their parts, telescopic umbrellas, Japanese paper umbrellas [Karaka], Japanese oiled-paper umbrellas [Janome-gasa], rainproof parasols, beach umbrellas [beach parasols], parasols [sun umbrellas], umbrellas, walking sticks, canes, metal parts of canes and walking-sticks, handles for canes and walking sticks, saddles

Cl.20;Meerschaum [raw or partly worked material], yellow amber, loading pallets, not of metal, bee hives [hive boxes or honeycombs], hairdresser's chairs, barber's chairs, valves of plastics, not including machine elements, liquid storage tanks or reservoirs, not of metal or masonry, industrial water storage tanks, not of metal or masonry, liquefied gas storage tanks, not of metal or masonry, gas storage tanks, not of metal or masonry, containers for transport, not of metal, curtain fittings, metal-substitute plastic fasteners, nails, wedges, nuts, screws, latches, bolts, rivets and casters, not of metal, washers, not of metal, not of rubber or vulcanized fiber, locks, non-electric, not of metal, cushions [furniture], Japanese floor cushions [Zabuton], pillows, mattresses, industrial packaging containers of wood [not including "cooks nor wooden stoppers, lids and covers"], industrial packaging containers of bamboo, industrial packaging containers of plastics [not including "plastic stoppers, lids, covers and bottles"], corks, plastics and wooden stoppers for industrial packaging containers, plastic and wooden lid and covers for industrial packaging containers, embroidery frames and hoops, nameplates and door nameplates, not of metal, hand-held flagpoles, not of metal, hand-held flat fans, hand-held folding fans, stakes, not of metal, for plants or trees, dog kennels, nesting boxes for small birds, beds for household pets, step ladders and ladders, not of metal, letter boxes [not of metal or masonry], hat hooks, not of metal, shopping baskets for the transport of items, water tanks for household purposes, not of metal or masonry, hanging boards [Japanese style pegboards using positional hooks], tool boxes, not of metal, towel dispensers, not of metal, furniture, wind chimes, oriental single panel standing partition [Tsuitate], oriental folding partition screens [Byobu], benches, advertising balloons, upright signboards of wood or plastics, artificial model food samples, exterior trash box, ritual equipment,
pocket mirrors, pocket mirror bags, shoe dowels, not of metal, shoe pegs, not of metal, hobnails, not of metal, protective members, not of metal, for shoes and boots, cradles, infant walkers, mannequins, costume display stands, picture frames, plaster sculptures, plastic sculptures, wooden sculptures, Japanese food wrapping sheets of wood as materials [KyoGi], ferns [unworked or partly worked material], bamboo [unworked or partly worked material], bamboo skins [unworked or partly worked material], vines, rattan [unworked or partly worked material], tree barks, reeds [raw or partly worked material], rushes [raw or partly worked material], Otis grass hay [raw or partly worked material], sedges [unworked or partly worked material], vegetable aggregate for plaster [Susa], wheat, barley or oat straw, rice straw, tusks [raw or partly worked material], whalebones, shells and crusts, artificial horns, ivory [unworked or partly worked material], animal horns, animal teeth, tortoiseshells [unworked or partly worked material], animal bone [unworked or partly worked material], coral [unworked or partly worked], clothes hangers, coat hangers

Cl.21; Floss for dental purposes, unworked or semi-worked glass, not for building, mangers for animals [toughs for livestock], poultry rings, electric tooth brushes, cosmetic and toilet utensils, other than electric tooth brushes, powder compacts, tooth brushes, non-electric, tub brushes, metal brushes, brushes for pipes, industrial brushes, ship-scrubbing brushes, brushes for hosiery, brushes, rolling pins, domestic, grills [cooking utensils], coolers [ice pails], cleaning tools and washing utensils[For example, dusting or cleaning cloths, cleaners for the kitchen, clothes drying hangers, dustbins], ironing boards, pillows, aprons [clothing], collar protectors for wear, socks and stockings other than special sportswear, puttees and clothing, sport shirts, blouses, polo shirts, shirts for suits, nightwear, underwear [underclothing], swimwear [bathing suits], women's shoes, winter boots, infants' shoes and boots, Japanese style wooden clogs [Geta], Japanese style sandals, suspenders [braces], waistbands, belts for clothing, shoes and boots [other than special footwear for sports], rain boots, ear muffs [clothing], nightcaps, headgear for wear, visors being headwear, hats, caps, garters, sock suspenders, suspenders [braces], waistbands, belts for clothing, shoes and boots [other than special footwear for sports], rain boots, leather shoes, sandals [shoes], sneaker, Japanese split-toed work footwear [Jikatabi], boots, other than boots for sports, women's shoes, winter boots, infants' shoes and boots, Japanese style wooden clogs [Geta], Japanese style sandals [Zori], masquerade costumes, special footwear for sports, other than horse-riding boots and windsurfing shoes, golf shoes, soccer shoes, ski boots, snowboarding shoes, gymnastic shoes, climbing boots [mountaineering boots], bowling shoes, boxing shoes, hockey shoes, baseball shoes, rugby shoes, footwear for track and field athletics, horse-riding boots, windsurfing shoes, clothes for sports [For example, anoraks, Karate suits, sports overuniforms, Kendo outfits, Judo suits, ski suits for competition, headbands [clothing], wind-jackets, uniforms and stockings [special sportwear], wristbands, clothes for water sports]
Cl.26; Shuttles for making fishing nets, hosiery loom needles, electric hair curlers, needles, eyelets for clothing, tapes [haberdashery], ribbons, haberdashery bows, haberdashery ribbons, ribbons and bows, not of paper, for gift wrapping, elastic ribbons, knitted raschel lace fabrics, embroidery lace fabrics, tufts and tassels [semi-finished], braids, knitting sticks, needle-threaders, sewing boxes, dressmakers' impressing blades, sewing thimbles, pin and needle cushions, boxes for needles, artificial garlands and wreaths for ceremonies or funerals, artificial flowers, other than artificial garlands and wreaths, armband for holding sleeves, insignias for wear, not of precious metal, buckles for clothing [clothing buckles], badges for wear, not of precious metal, brooches for clothing, special sash clips for obi [Obi-dome], bonnet pins, not of precious metal, ornamental adhesive patches for jackets, brassards, hair ornaments, buttons and the like, false beards, false moustaches, hair curlers, non-electric, shoe ornaments, not of precious metal, shoe eyelets, shoe laces, metal fasteners for shoes and boots, human hair

Cl.27; Bath mats for wash places, Goza rush mats, weaves of wild rice leaves [Komo mats], tatami mats, surface facings of tatami mats, edging ribbons for tatami mats, bodies of tatami mats, rush mats with floral patterns [Hana-mushiro], Mushiro straw mats, floor coverings, wall hangings, not of textile, door mats, fur rugs, carpets, rugs, carpet underlays, floor mats, oriental non-woven rugs [Mosen], carpets for automobiles, bath mats, artificial turf, gymnastic mats, yoga mats, wallpaper
BrainSphere

4139114 05/04/2019

ALTOS COMPUTING INC.
6F., NO.88, SEC. 1, XINTAI 5TH RD., XIZHI DIST., NEW TAIPEI CITY 22181, TAIWAN (R.O.C.)
a company incorporated under the laws of Taiwan

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.9; Computer Data Storage Device; Random Access Memory; Computer Program; Recorded Computer Programs; Computer Software; Network Firewalls; Network Hardware Devices for telecommunication; Computer Network device; Communication Network device; Internet Devices; Computer Hardware; Software Protection Device; electronic data integrator; communication server; network collector.

Cl.35; Computer file management; computer database management; computer information system database; computer software and hardware retail and wholesale.

Cl.42; Computer Programming; Computer System Design; Computer System Analysis; Remote Monitoring Computer System; Computer Data Processing; Computer Data Recovery; Converting Physical Data to Electronic Carriers; Data Conversion of Electronic Programs and Data; Computer Software Installation; Network Security Management Services; Computer Security Consulting; Computer Data Security Consulting; Cyber Security Consulting; Computer Software Consulting; Computer Software Design Consultant; Computer Virus Protection Service; Antivirus Software System Development, Design, Planning and Maintenance; Computer Software Leasing; Computer Hardware Rental Remote data backup; online data storage services; computer data storage services; information technology consulting; computer technology and programming information provided through the website; cloud computing; cloud storage; computer system monitoring to detect unauthorized Access or data leakage; providing services to identify users of communication networks.
LAFDEBAAZ FUNDEBAAZ

4139669 06/04/2019

NITIN SAHRAWAT
No 69, Mayur Vihar, Ward No 2, Kandoli,Dehradun, Dehradun, Uttarakhand, 248001
An e-commerce OPC specializing in creation of online media content for entertainment and education.
INDIVIDUAL PROPRIETOR, INDIAN CITIZEN

Proposed to be Used
DELHI

Cl.25; READYMADE CLOTHING; FOOTWEAR; HEADGEAR

Cl.41; ENTERTAINMENT AND ELECTRONIC PUBLISHING SERVICES, NAMELY, DIGITAL PUBLICATION OF COMIC BOOKS, MAGAZINES AND GRAPHIC NOVELS FEATURING FICTIONAL STORIES AND CHARACTERS; PRODUCTION, DISTRIBUTION, AND RENTAL OF MOTION PICTURE FILMS; PRODUCTION AND DISTRIBUTION OF TELEVISION AND RADIO PROGRAMS; PRODUCTION AND RENTAL OF SOUND AND VIDEO RECORDINGS; ENTERTAINMENT SERVICES, NAMELY, MULTIMEDIA PRODUCTION OF ENTERTAINMENT, NEWS, AND INFORMATION VIA COMMUNICATION AND COMPUTER NETWORKS; ENTERTAINMENT SERVICES IN THE FIELD OF FILM AND TELEVISION, NAMELY, CREATION, PRODUCTION AND DISTRIBUTION OF COMPUTER GENERATED IMAGES FOR MOTION PICTURE FILMS, ANIMATED MOVIES, VIDEOS, ANIMATED VIDEOS, TELEVISION PROGRAMS; ANIMATION PRODUCTION SERVICES; PROVIDING TELEVISION AND MOTION PICTURE AUDIO AND VISUAL SPECIAL EFFECTS ANIMATION SERVICES FOR FILM, VIDEO AND TELEVISION; ENTERTAINMENT SERVICES; TELEVISION PROGRAMMING; MOVIE THEATRE SERVICES, NAMELY, THE EXHIBITION OF FILMS AND VIDEO TAPES IN THEATRES; ENTERTAINMENT SERVICES, NAMELY, LIVE PERFORMANCE THEATRICAL EXHIBITIONS FEATURING COSTUMED CHARACTERS; PROVIDING ON-LINE INTERACTIVE COMPUTER GAME; PROVIDING WEBSITES IN THE FIELD OF ENTERTAINMENT RELATING TO COMIC BOOKS, MOTION PICTURE FILMS, ANIMATED TELEVISION PROGRAMS AND VIDEO GAMES; AMUSEMENT PARK AND THEME PARK SERVICES; EDUCATIONAL SERVICES, NAMELY DEVELOPING, ARRANGING AND CONDUCTING EDUCATIONAL SEMINARS AND PROGRAMS IN THE FIELD OF ENTERTAINMENT; PUBLICATION OF BOOKS AND RECREATION INFORMATION; PHOTOGRAPHY AND PHOTOGRAPHIC REPORTING; SUBTITLING; TRANSLATION; DUBBING; CLUB SERVICES; HEALTH AND FITNESS TRAINING; ORGANIZATION AND PRODUCTION OF SHOWS INCLUDING FASHION AND COSPLAY ENTERTAINMENT EVENTS
4140450  08/04/2019
SANTHOSH GEORGE KULANGARA
trading as ;SANTHOSH GEORGE KULANGARA
KULANGARA HOUSE, MARANGATTUPILLY, KOTTAYAM - 686 635, KERALA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :01/01/2008
To be associated with:
1822248
CHENNAI
Cl.24;TISSUE PIECE GOODS BED AND TABLE COVERS, TEXTILE ARTICLES
Cl.25;FOOTWEAR AND READYMADE GARMENTS.
Cl.28;GAMES AND PLAYTHINGS, GYMNASITC AND SPORTING ARTICLES EXCEPT CLOTINGS, ORNAMENTS AND DECORATIONS FOR CHRISTMAS TREES
Cl.36;LEATHER AND IMITATIONS OF LEATHER AND ARTICLES MADE FROM THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES, SKINS, HIDES, TRUNKS AND TRAVELLING BAGS, UMBRELLAS, PARASOLS AND WALKING STICKS, WHIPS, HARNESS AND SADDLERY.
Cl.43;RESTAURANT, HOTEL, MOTEL, SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, CAFETERIA.
4140929  08/04/2019
INDIGO PAINTS PVT. LTD.
103, Montreal, Behind Mauli Petrol Pump, Baner Road, Pune- 411045
A company incorporated under the Indian Companies Act 1956.

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India
Used Since :18/07/2012

To be associated with:
2545697

MUMBAI

Cl.1; Chemicals for use in paints; putties and other paste fillers, all for domestic, commercial and industrial use.

Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants for domestic, commercial and industrial use.
4140930  08/04/2019
INDIGO PAINTS PVT. LTD.
103, Montreal, Behind Mauli Petrol Pump, Baner Road, Pune- 411045
A company incorporated under the Indian Companies Act 1956.

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India
Used Since :18/07/2012

To be associated with:
2545697

MUMBAI

Cl.1; Chemicals for use in paints; putties and other paste fillers, all for domestic, commercial and industrial use.
Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants for domestic, commercial and industrial use.
4140934  08/04/2019
INDIGO PAINTS PVT. LTD.
103, Montreal, Behind Mauli Petrol Pump, Baner Road, Pune- 411045
A company incorporated under the Indian Companies Act 1956.

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India
Used Since :18/07/2012

To be associated with:
2545697

MUMBAI

Cl.1; Chemicals for use in paints; putties and other paste fillers, all for domestic, commercial and industrial use.

Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants for domestic, commercial and industrial use.
POWERSIEVE

4141587  08/04/2019
ORICA INTERNATIONAL PTE LTD
78 Shenton Way #06-15 Tower 2, 079120 Singapore
A company incorporated under the laws of Singapore

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

Cl.9; Scientific apparatus including measuring, signalling and checking instruments, data recording apparatus, computers, computer peripheral devices, computer software, data management systems, software for retrieval and storage of information, communications software, software facilitating the delivery of goods and reporting software, electronic apparatus, instruments and equipment; all of the aforementioned goods for use in the mining and excavation industry and to users of explosives

Cl.42; Provision of advisory, consultancy and technical support services to the mining and excavation industry and to users of explosives; design, implementation, assessment, monitoring and recording of blasting applications including supply of explosives and explosives accessories; explosives design; conducting and analysing blast site surveys; engineering project management; engineering risk analysis; all of the aforementioned services provided personally or by means of an information distribution medium and all of the aforementioned services provided to the mining and excavation industry and to users of explosives
INTHEES

4142097    09/04/2019

CHANDRA SEKHAR VANKADARU
11-30-46, Opp.Kothagull, Seshiah Street, Patabasthi, Onetwon, Vijayawada, Krishna, Andhra Pradesh-520001, India
Individual.

Address for service in India/Attorney address:

MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.

Used Since :11/10/2013

CHENNAI

Cl.14; Precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric
instruments.

Cl.35; Online marketing, advertising, distribution, marketing, import, export, wholesale and retail services relating to gift
articles, jewellery, precious and semi-precious stones, cosmetics.
4143052  10/04/2019
ANAND PRAKASH RAI
802, Sapphire, Regency Tower, Off Ghodbander Road, Anand Nagar, Kavesar, Thane West – 400615
Natural Person

Address for service in India/Agents address:
VIKAS RAMCHANDRA CHOMAL
A/B-201, 2ND floor, Manas Building, Near Mahajan Wadi, Kharkar Ali, Thane West, Thane-400601

Proposed to be Used
MUMBAI

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus.

Cl.37; Building construction; repair; installation services.
4175320  13/05/2019
TEAMWORK EDUCATION FOUNDATION
15A, Ring Road, Lajpat Nagar IV, New Delhi-110024
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Used Since :01/04/2006

DELHI

Cl.16; Printed Educational And Instructional Materials Produced In The Course Of Interactive Lectures, Tutorials, Computer Lab, Case Study Workshops, Seminars And Presentation Sessions With Involvement In Research And Publications; Instructional Aids, Namely, Books And Workbooks Featuring Subject Matter; Magazines And Newsletters.

Cl.41; Educational services; providing educational programs in all areas of education; providing training by interactive lectures, tutorials, computer lab, case study workshops, seminars and presentation sessions with involvement in research and publications; career advisory and consultancy services with the help of placement cells and contacts in the industry; extra-curricular activities like sports, art, yoga, corporate communication.
Trade Marks Journal No: 1903 , 27/05/2019 Class 99

YOLICART

4176223 14/05/2019
UCWeb Singapore Pte. Ltd
10 Collyer Quay, #10-01 Ocean Financial Centre, Singapore
A Company organized and existing under the laws of Singapore

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; computer programs; software for processing electronic payments to and from others; authentication software; downloadable software in the nature of a mobile application; computer software supplied on the Internet; recorded computer software; downloadable computer software to enable searching of data; downloadable computer software for the sharing, viewing and editing of information, photos, audio files and videos by users; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable audio, visual, and audiovisual files and recordings, featuring multimedia entertainment programs and content; online electronic publications (downloadable from the Internet or a computer network on a computer database); instant messaging software; file sharing software; communications software for electronically exchanging data, audio, video, images and graphics via computer, mobile, wireless, and telecommunication networks; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; computer software for processing images, graphics, audio, video, and text; downloadable computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the Internet; downloadable computer software which allows users to participate in web-based meetings and classes, with access to data, documents, images and software applications through a web browser; downloadable computer software for accessing, viewing, and controlling remote computers and computer networks; downloadable cloud-computing software; downloadable cloud-based software; downloadable electronic publications in the nature of magazines, articles, brochures, leaflets, datasheets, informational materials, instructional materials in the field of business, e-commerce, information technology, cloud computing, telecommunications, the Internet, business and e-commerce training, business, sales, marketing and financial management; computer peripherals; notebook computers; laptop computers; portable computers; handheld computers; personal digital assistants; personal media players; mobile telephones; smart phones; digital cameras; batteries, battery chargers; computer workstations; computer servers; computer and telecommunications networking hardware; computer network adaptors, switches, routers and hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer hardware and firmware; computer software (including software downloadable from the Internet); automobile navigation system; compact discs; digital music (downloadable from the Internet); data processing apparatus; telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; downloadable games, pictures, motion pictures, movies and music; alarm systems; security cameras; mobile radio and television broadcasting units; television broadcasting equipment; cameras; video cameras; headphones; telephone ear pieces; speakers; Global Positioning System (GPS) apparatus and equipment; computer, electronic and video games programmes and software (including software downloadable from the Internet); liquid crystal displays for telecommunications and electronic equipment; set top box; remote control; data storage programs; spectacles and sunglasses; electronic signboards; encoded or magnetic bank credit, debit, cash and identification cards; automatic teller machines, cash dispensers; electronic book readers; toner cartridges, unfilled, for printers and photocopiers; baby monitors; video baby monitors; lens hoods; tablet computers; encoded key cards; 3D spectacles; memory cards for video game machines; streaming of audio material on the Internet; streaming of video material on the Internet; computer applications for streaming videos, music and images; digital media streaming devices; all included in Class 9.

Cl.35; Advertising; advertisement services; advertisement planning and production services; online advertising on a computer network or the Internet; business management; business administration; office functions; organization, operation and supervision of loyalty and incentive schemes; advertising services provided via the Internet; production of television and radio advertisements; accountancy; auctioneering; organization of trade fairs; opinion polling; data processing; provision of business information; advertising agency services; advertising services provided for others; database management; compilation of information into computer databases; compilation and updating of catalogues of customer files and goods; business consulting services; business consulting services in the field of web based events.
advertising; commercial intermediation services; business management for freelance service providers; negotiation and provision of commercial and business contact information; search engine optimization; search engine optimisation for services relating to sponsorship programmes; accounting services; charitable services, namely business administration providing business information via a web site; providing business information online; consultancy, information and advisory services relating to the aforesaid services; all included in Class 35.

providing business information relating to consumer products and services via global computer and wireless networks; business consulting services in the fields of sales and marketing; business project management services; business project management services relating to development, set up, staging, production, recording, monitoring and follow-up for web based events, conferences, training programs, learning programs, and seminars; market research and business consulting services; business consultancy services relating to facilitating the transaction of business via local and global computer networks by locating and providing referrals for the delivery of a wide variety of business and consumer products and services; dissemination of business information of goods and services of others via local and global computer networks; business consultancy services relating to providing a web site on a global computer network by which third parties can offer and source goods and services, place, determine the status of and fulfill trade leads and orders, enter into contracts and transact business; providing computerized online ordering services; advertising of goods and services of others via local and global computer networks; international import and export agency services; rental of advertising space on communication media; rental of advertising time on communication media; online trading services relating to electronic auctioneering and providing online business evaluation relating thereto; online data processing services; online retail services of consumer products; providing a directory of third party web sites to facilitate business transactions; business consultancy services relating to operating an electronic marketplace for the buyers and sellers of goods and/or services on a global computer network; business assistance relating to facilitating business transaction via local and global computer networks; corporate management consultancy services; marketing and promotion services; publication of publicity materials; marketing of vacant premises; dissemination of advertising materials, updating of advertising materials, compilation of advertisements for use as web pages on the Internet; rental of advertising space; computer data processing; sales, business and promotional information services; telephone answering (for unavailable subscribers); telephone answering (for others); auctioneering provided on the Internet; personnel management; provision of sales, business, advertising and promotional information through a global computer network and via the Internet; provision of goods on commission for the benefit of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise Internet web site and in a wholesale outlet; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise catalogue by mail order or by means of telecommunications; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from retail outlets; rental of worldwide telephones, mobile phone handsets, mobile phone accessories, electronic and telecommunications goods, computer hardware and computer software, software, batteries, battery chargers, apparatus and instruments for recording, receiving, transmitting and/or reproducing data, information, pictures, images and/or sound, precious metals, jewellery, precious stones, printed matter, stationery, magnetically and non-magnetically encoded cards, furniture, picture frames, household and kitchen utensils, glassware, porcelain and earthenware, textiles, clothing, footwear, headgear, laces and embroidery, buttons, pins and needles, artificial flowers, carpets, rugs, games and electronic toys, chemicals used in industry, science, photography and agriculture, paints, varnishes and lacquers, personal hygiene products, soaps, perfumery, cosmetics, hair and body lotions, essential oils, cleaning and bleaching preparations, lubricants, fuels, candles, pharmaceutical, veterinary and sanitary preparations, ironmongery and small items of metal hardware, machines and machine tools, cutlery, razors and hand tools, computers, calculating machines, electrical, photographic, cinematographic and optical apparatus and instruments, spectacles and sun glasses, surgical and medical apparatus and instruments, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, vehicles, firearms, fireworks, silverware, horological and chronometric instruments, musical instruments, magazine, cards, paper and cardboard products, picture, typewriters and office requisites, packaging materials, rubber and plastics for manufacture use, packing and insulating materials, leather and imitations of leather and goods made from these materials, handbags, purses, wallets, leather holder, bags, luggage, umbrellas, mirrors, ropes, string, nets, tents, yarns and threads for textile use, coat hanger, table covers, playing cards and sporting articles, foodstuffs and beverages, meat, fish, poultry, preserved, dried and cooked fruits and vegetables, jams and fruits sauces, eggs, milk and milk products, edible oils and fats, coffee, tea, cocoa, sugar, rice, flour, bread and cakes, condiments, fresh fruit and vegetables, beer, mineral water, fruit juices and other non-alcoholic drinks, alcoholic beverages, floral products, tobacco, smokers’ articles and matches; direct mail advertising; buying and selling agency services for others; selection of goods and procurement of goods for individuals and businesses; ordering services [for others]; department store retailing services; supermarket retailing services; secretarial services; provision of business statistical information; organization of exhibitions for commercial or advertising purposes; business assistance services relating to compilation and rental of mailing lists; business investigation and business appraisals; business administration services for the processing of sales made on the Internet; business referral services and personnel placement; import-export clearance agencies (import-export agency services); agency for newspapers subscriptions; document reproduction; transcription (including stencil-paper writing); rental of office equipment; customer relationship management; business management services relating to electronic commerce; business management and administration services relating to sponsorship programmes; accounting services; charitable services, namely business administration relating to organizing and conducting volunteer programmes and community service projects; rental of sales stands; provision of commercial and business contact information; search engine optimization; search engine optimisation for sales promotion; search engine optimisation for product promotion; web site traffic optimization; pay per click advertising; commercial intermediation services; business management for freelance service providers; negotiation and conclusion of commercial transactions for third parties; updating and maintenance of data in computer databases; business project management services for construction projects; providing business information via a web site; providing business information relating to consumer products and services via global computer and wireless networks; providing business information via a web site; providing business information online; consultancy, information and advisory services relating to the aforesaid services; all included in Class 35.

Cl.38;Telecommunications; telecommunication services, namely, data transmission and reception services via telecommunication networks; providing web-based multimedia teleconferencing, videoconferencing, and online meeting services that allow simultaneous and asynchronous viewing, sharing, editing, and discussion of documents, data, and images by participants via a web browser; providing customers with online access to online reports regarding the
performance, effectiveness, and status of web-based applications, teleconferences, videoconferences, and meetings; providing users with secure remote access via the Internet to private computer networks; providing information in the fields of secured transmission of data and information; consulting services in the fields of secured data and information transmission services; providing online collaboration services (telecommunication services) allowing users to access applications, platforms, jointly-shared documents, data, task lists, and discussion forums; Internet broadcasting services, providing access to an online database of information regarding web-based broadcasting complaint submission platform; provision of telecommunication access and links to computer database and to the Internet; electronic communication services; interactive telecommunications services; telecommunication of information (web pages), computer programs and data; providing telecommunication connections to the Internet or data bases; providing telecommunication connection to a global computer network; providing telecommunications connections to a global computer network via cellular telephones; providing Internet chatrooms; transmission of digital files, data, texts, sound and images; provision of telecommunication access to world-wide web facilities and structures; communication by computer terminals; communication by fibre optic networks; computer aided transmission of messages, information, data, documents and images; facsimile transmission; message sending; paging services; rental of modems; data communication services by electronic means; rental of telecommunication equipment; electronic message sending, receiving and forwarding services; providing telecommunication services for collection, transmission and delivery of data by electronic means; electronic exchange of voice, data, audio, video, text and graphics accessible via computer and telecommunication networks; instant messaging services; mobile phone communication services; providing telecommunication services for collection, transmission and delivery of mail messages, still picture and/or moving picture information such as characters, messages, music and images, telegrams, information and data by mechanical, electronic, telephone, telex, cable, computer and satellite means; transmission, broadcast and reception of audio, video, still and moving images and data whether in compressed or uncompressed form and whether in real or delayed time; electronic messaging, conferencing and order-transmission services; video conferencing services; communication by electronic bulletin board that enables users to perform a real-time interactive talk between a computer terminal and an electronic bulletin board containing still picture and moving picture information and voice information such as characters; providing electronic bulletin boards and message boards for transmission of messages; provision of online discussion forums; streaming of audio material on the Internet; streaming of video material on the Internet; television broadcasting services; pay-per-view television transmission services; video broadcasting services, broadcasting and transmission of radio and television programmes; music broadcasting; transmission of music, films, interactive programmes, videos, electronic computer games; transmission of information relating to online shopping and general retail services; video-on-demand transmission services; news agency services; providing access to computer database on the global communication network for searching and retrieving information, data, web sites and resources available on computer networks; providing user access to a computer database containing electronic publications, bulletin boards, database and information accessible via computer; operation of chat rooms (chat room services); multiple user access to global computer information networks for the transfer and dissemination of a wide range of information; providing access to a website on a global computer network by which third parties can offer goods and services, place and fulfill orders, enter into contracts and transact business; providing access to an interactive website on a global computer network for third parties to post information, respond to requests and place and fulfill orders for products, services and business opportunities; communication services, namely, text and numeric digital messaging services; transmission of information by data communications for assisting decision making; transmission of information through video communication systems; web conferencing services; electronic communication services for establishing virtual chatrooms via text messaging; providing electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business leads and opportunities; providing an online interactive bulletin board for the posting, promotion, sale and resale of items via a global computer network; providing electronic mail and electronic mail forwarding services; audio and video communication via computers and computer networks, and via a global communication network; providing access to online interactive bulletin boards and databases; providing access to electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business opportunities; providing access to electronic calendar, address book and electronic notebook, via local and global computer networks; providing distant video and/or telephone conferencing access and facilities; providing computer links to third party web sites to facilitate e-commerce and real world business transactions; consultancy, information and advisory services relating to the aforesaid services; transmission, broadcasting and streaming of audio and video via computers, computer networks and global communication network; streaming of data; video, audio and television streaming services; providing data streaming capacity to others, namely, providing others with access to remotely stored data and software; all included in Class 38.
relating to sporting or cultural events, current affairs and breaking news provided by satellite television transmission, the Internet or by other electronic means; television programmes, radio and film production; premium or pay television programming services and television programming services; planning of TV entertainment programs; provision of entertainment information, multimedia content, TV entertainment programs and provision of films online; preparation and production of television programmes; production of audio, visual and/or video programmes; provision of information, data, graphics, sound, music, videos, animation and text for entertainment purpose; game services; provision of club recreation, sporting and gymnasium facilities; band performances; club entertainment, discotheque, fashion show and night club services; club services relating to entertainment, education and cultural services; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops in relation to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; organizing and conducting exhibitions for cultural or educational purposes, fashion shows, educational shows and cultural shows and performances; art exhibition and gallery services; art gallery services relating to fine arts leasing; training services in relation to occupation health and safety, and environmental conservation; provision of cigar classes, wine tasting classes; providing education information about research materials and agency thereof; arranging, organizing, planning and management of seminars; animal training; direction in producing broadcasting programs; instructional services relating to operation of machines and equipment, including audiovisual equipment used for the production of broadcasting programs; providing audio and visual studios; providing sports facilities; providing facilities for movies, shows, plays, music or educational training; entertainment booking agencies; rental and leasing of motion pictures; rental and leasing of musical instruments; rental and leasing of television programmes; rental and leasing of television sets; lending libraries; archive library services; subtitling services; sign language interpretation services; providing video games, computer games, sound or images, or movies through telecommunication or computer networks; providing online computer games and contests; rental of pre-recorded video tapes; hiring of photography; hiring of game equipment; lending of pictures; photocopying; translation; language interpretation; educational and training programs in the field of risk management; educational and training programs relating to certification; provision of education and entertainment news; lottery services; providing online videos, not downloadable; tutoring; consultancy, information and advisory services relating to the aforesaid services; provision of on-line electronic publications streaming from the Internet or on a computer network or a computer database; all included in Class 41.

CL.42: Scientific and technological services and research and design relating thereto, industrial analysis and research services; research and development for others; technical project studies; providing a website featuring technology that enables users to share information and advice; design and development of computer hardware and software; software as a service (SaaS); computer services in connection with transmitting information, data, documents, and images over the Internet; computer services in connection with providing an online access to interactive computer database featuring movies programming, previews, trailers, sports, concerts, celebrity and entertainment news and other related information; application service provider (ASP) services; application software for searching and retrieving information from databases and computer networks; application service provider (ASP) services providing software in the fields of web-based conferencing, audio conferencing, electronic messaging, document collaboration, video conferencing, and voice and call processing; providing online non-downloadable software for facilitating the interoperability of multiple software applications; technical support (technical consultancy) services relating to computer software and applications provided online, by email and by telephone; computer services, namely, creating an online community for registered users to participate in discussions, to get feedback from their peers, form virtual communities, to engage in social networking, to exchange information, documents and ideas, and to post photos, texts, videos and image files; development of computer platforms; computer technology advice provided to Internet users by means of a support hotline; computer service relating to creating indexes of information, sites and resources on computer networks; providing internet search engines; design of computers, notebook computers, laptop computers, portable computers and handheld computers; design of personal digital assistants and personal media players; design of mobile telephones and smart phones; design of digital cameras; computer services; computer programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; computer system software services; computer services in relation to providing direct connection services between computer users for exchanging data; computer software design; computer system design; design and development of webpages; hosting webpages for others; hosting computer application software for searching and retrieving information from databases and computer networks; providing technical information at the specific request of end-users by means of telephone or global computer network; consultancy services in relation to computer software; computer services relating to customized searching of computer databases and websites; computer and electronic signal coding and decoding; conversion of physical data and documents into electronic media format; conversion of computer programs and data; product testing and evaluation services; architectural and design services; interior designs of buildings, offices and apartments; computer and computer network information services; provision of computer security risk management programs; computer security information; knowledge and testing services; quality assurance services; computer services relating to the compilation of business transactions and preparation of reports therefor; computer security services for access control to computers, electronic networks and databases; security of data transmission and of transactions via computer networks; consultancy in the field of data security; technological consultancy concerning securing telecommunications; computerized communication network security services; providing information in the fields of Internet, world wide web and computerized communication network security; consulting services in the fields of Internet, world wide web and computerized communication network security services, information security services; authentication services for computer security; computer services in relation to online authentication of electronic signatures; off-site data backup; electronic data storage; providing information on computer technology and programming via a web site; cloud computing; cloud hosting provider services; providing temporary use of non-downloadable cloud-based software and cloud computing software; electronic storage of data; providing virtual computer systems and virtual computer environments through cloud computing; rental of entertainment software; cartography services; consultancy, information and advisory services relating to the aforesaid services; providing on-line non-downloadable computer software and computer applications for streaming videos, music and images; all included in Class 42.
Cl.45; Personal and social services rendered by others to meet the needs of individuals; social work services; dating services; legal services; domain name registration services; leasing of Internet domain names; intellectual property consultancy; legal research; legal document preparation services; legal administration of licenses; licensing of intellectual property; litigation services; alternative dispute resolution services; arbitration services; guard and security services; personal safety services; rental of apparel; providing protection (security) services through electric central stations for intruders, burglar and fire protection systems; intruder and burglar alarms monitoring services, fire and flood detecting device and alarm monitoring services; house keeping services; licensing of digital data, still images, moving images, audio and text; creation, compilation and maintenance of a register of domain names; baggage inspection for security purposes; personal background investigation services; security services for the protection of property and individuals; on-line authentication of electronic signatures; funeral services; on-line social networking services; providing information relating to on-line dating, personal introduction and social networking; dating services; on-line dating services; releasing doves for special occasions; embalming services; escorting in society [chaperoning]; social escort services; consultancy, information and advisory services relating to the aforesaid services; all included in Class 45.
UCWEB SINGAPORE PTE. LTD
10 Collyer Quay, #10-01 Ocean Financial Centre, Singapore
A Company organized and existing under the laws of Singapore

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; computer programs; software for processing electronic payments to and from others; authentication software; downloadable software in the nature of a mobile application; computer software supplied on the Internet; recorded computer software; downloadable computer software to enable searching of data; downloadable computer software for the sharing, viewing and editing of information, photos, audio files and videos by users; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable audio, visual, and audiovisual files and recordings, featuring multimedia entertainment programs and content; online electronic publications (downloadable from the Internet or a computer network or a computer database); instant messaging software; file sharing software; communications software for electronically exchanging
data, audio, video, images and graphics via computer, mobile, wireless, and telecommunication networks; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; computer software for processing images, graphics, audio, video, and text; downloadable computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the Internet; downloadable computer software which allows users to participate in web-based meetings and classes, with access to data, documents, images and software applications through a web browser; downloadable computer software for accessing, viewing, and controlling remote computers and computer networks; downloadable cloud-computing software; downloadable cloud-based software; downloadable electronic publications in the nature of magazines, articles, brochures, leaflets, datasheets, informational materials, instructional materials in the field of business, e-commerce, information technology, cloud computing, telecommunications, the Internet, business and e-commerce training, business, sales, marketing and financial management; computer peripherals; notebook computers; laptop computers; portable computers; handheld computers; personal digital assistants; personal media players; mobile telephones; smartphone; digital cameras; batteries, battery chargers; computer workstations; computer servers; computer and telecommunications networking hardware; computer network adapters, switches, routers and hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer hardware and firmware; computer software (including software downloadable from the Internet); automobile navigation system; compact discs; digital music (downloadable from the Internet); data processing apparatus; telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; downloadable games, pictures, motion pictures, movies and music; alarm systems; security cameras; mobile radio and television broadcasting units; television broadcasting equipment; cameras; video cameras; headphones; telephone ear pieces; speakers; Global Positioning System (GPS) apparatus and equipment; computer, electronic and video games programmes and software (including software downloadable from the Internet); liquid crystal displays for telecommunications and electronic equipment; set top box; remote control; data storage programs; spectacles and sunglasses; electronic signboards; encoded or magnetic bank credit, debit, cash and identification cards; automatic tellers; electronic book readers; toner cartridges; storage programs; spectacles; memory cards for video game machines; streaming of audio material on the Internet; streaming of video content on the Internet; computer applications for streaming videos, music and images; digital media streaming devices; all included in Class 9.

CI.35: Advertising; advertisement services; advertisement planning and production services; online advertising on a computer network or the Internet; business management; business administration; office functions; organization, operation and supervision of loyalty and incentive schemes; advertising services provided via the Internet; production of television and radio advertisements; accountancy; auctioneering; organization of trade fairs; opinion polling; data processing; provision of business information; advertising agency services; advertising services provided for others; database management; compilation of information into computer databases; compilation and updating of catalogues of customer files and goods; business consulting services; business consulting services in the field of web based events, conferences, training programs, learning programs, and seminars; business consulting services in the field of delivering web-based knowledge; business consulting services in the field of online collaboration and collaboration technologies; business consulting services in the fields of sales and marketing; business project management services; business project management services relating to development, set up, staging, production, recording, monitoring and follow-up for web based events, conferences, training programs, learning programs, and seminars; market research and business consulting services; business consultancy services relating to facilitating the transaction of business via local and global computer networks by locating and providing referrals for the delivery of a wide variety of business and consumer products and services; dissemination of business information of goods and services of others via local and global computer networks; business consultancy services relating to providing a web site on a global computer network on which third parties can offer and source goods and services, place, determine the status of and fulfill trade leads and orders, enter into contracts and transact business; providing computerized online ordering services; advertising of goods and services of others via local and global computer networks; international import and export agency services; rental of advertising space on communication media; rental of advertising time on communication media; online trading services relating to electronic auctioneering and providing online business evaluation relating thereto; online data processing services; online retail services of consumer products; providing a directory of third party web sites to facilitate business transactions; business consultancy services relating to operating an electronic marketplace for the buyers and sellers of goods and/or services on a global computer network; business assistance relating to facilitating business transactions via local and global computer networks; corporate management consultancy services; marketing and promotion services; publication of publicity materials; marketing of vacant premises; dissemination of advertising materials, updating of advertising materials, compilation of advertisements for use as web pages on the Internet; rental of advertising space; computer data processing; sales, business and promotional information services; telephone answering (for unavailable subscribers); telephone answering (for others); auctioneering provided on the Internet; personnel management; provision of sales, business, advertising and promotional information through a global computer network and via the Internet; presentation of goods on communication media for all purposes; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise Internet web site and in a wholesale outlet; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise catalogue by mail order or by means of telecommunications; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from retail outlets; retail and wholesale of telephones, mobile phone handsets, mobile phone accessories, electronic and telecommunications goods, computer hardware and computer software, batteries, battery chargers, apparatus and instruments for recording, transmitting and/or reproducing data, information, pictures, images and/or sound, precious metals, jewellery, precious stones, printed matter, stationery, magnetically and non-magnetically encoded cards, furniture, picture frames, household and kitchen utensils, glassware, porcelain and earthenware, textiles, clothing, footwear, headgear, laces and embroidery, buttons, ribbons, pins and needles, artificial flowers, carpets, rugs, games and electronic toys, chemicals used in industry, science, photography and agriculture, paints, varnishes and lacquers, personal hygiene products, soaps, perfumery, cosmetics, hair and body lotions, essential oils, cleaning and bleaching preparations, lubricants, fuels, candles, pharmaceutical, veterinary and...
sanitary preparations, ironmongery and small items of metal hardware, machines and machine tools, cutlery, razors and hand tools, computers, calculating machines, electrical, photographic, cinematographic and optical apparatus and instruments, spectacles and sun glasses, surgical and medical apparatus and instruments, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, vehicles, firearms, fireworks, silverware, horological and chronometric instruments, musical instruments, magazine, cards, paper and cardboard products, picture, typewriters and office requisites, packaging materials, rubber and plastics for manufacture use, packing and insulating materials, leather and imitations of leather and goods made from these materials, handbags, purses, wallets, leather holders, bags, luggage, umbrellas, mirrors, ropes, string, nets, tents, yarns and threads for textile use, coat hangers, place mats, dressmaker's articles, bed and table covers, playthings and sporting articles, foodstuffs and beverages, meat, fish, poultry, preserved, dried and cooked fruits and vegetables, jams and fruits sauces, eggs, milk and milk products, edible oils and fats, coffee, tea, cocoa, sugar, rice, flour, bread and cakes, condiments, fresh fruit and vegetables, beer, mineral water, fruit juices and other non-alcoholic drinks, alcoholic beverages, floral products, tobacco, smokers' articles and matches; direct mail advertising; buying and selling agency services for others; selection of goods and procurement of goods for individuals and businesses; ordering services [for others]; department store retailing services; supermarket retailing services; secretarial services; provision of business statistical information; organization of exhibitions for commercial or advertising purposes; business assistance services relating to compilation and rental of mailing lists; business investigation and business appraisals; business administration services for the processing of sales made on the Internet; business referral services and personnel placement; import-export clearance agencies (import-export agency services); agency for newspapers subscriptions; document reproduction; transcription (including stencil-paper writing); rental of office equipment; customer relationship management; business management services relating to electronic commerce; business management and administration services relating to sponsorship programmes; accounting services; charitable services, namely business administration relating to organizing and conducting volunteer programmes and community service projects; rental of sales stands; producing, processing and business and business contact information for sales promotion; search engine optimisation for product promotion; web site traffic optimisation; pay per click advertising; commercial intermediation services; business management for freelance service providers; negotiation and conclusion of commercial transactions for third parties; updating and maintenance of data in computer databases; business project management services for construction; providing business information via a web site; providing business information relating to consumer products and services via global computer and wireless networks; providing business information via a web site; providing business information online; consultancy, information and advisory services relating to the aforesaid services; all included in Class 35.

Cl.38; Telecommunications; telecommunication services, namely, data transmission and reception services via telecommunication networks; providing web-based multimedia teleconferencing, videoconferencing, and online meeting services that allow simultaneous and asynchronous viewing, sharing, editing, and discussion of documents, data, and images by participants via a web browser; providing customers with online access to online reports regarding the performance, effectiveness, and status of web-based teleconferences, videoconferences, and meetings; providing users with secure remote access via the Internet to private computer networks; providing information in the fields of secured transmission of data and information; consulting services in the fields of secured data and information transmission services; providing online collaboration services (telecommunication services) allowing users to access applications, platforms, jointly-shared documents, data, task lists, and discussion forums; Internet broadcasting services, providing access to an online database of information regarding web-based broadcasting complaint submission platform; provision of telecommunication access and links to computer database and to the Internet; electronic communication services; interactive telecommunication services; telecommunication of information (web pages), computer programs and data; providing telecommunications connections to the Internet or data bases; providing communication connection to a global computer network via cellular telephones; providing Internet chatrooms; transmission of digital files, data, texts, sound and images; provision of telecommunication access to world-wide web facilities and structures; communication by computer terminals; communication by fibre optic networks; computer aided transmission of messages, information, data, documents and images; facsimile transmission; message sending; paging services; rental of modems; data communication services by electronic means; rental of telecommunication equipment; electronic message sending, receiving and forwarding services; providing telecommunication services for collection, transmission and delivery of data by electronic means; electronic exchange of voice, data, audio, video, text and graphics accessible via computer and telecommunication networks; instant messaging services; mobile phone communication services; providing telecommunication services for collection, transmission and delivery of mail messages, still picture and/or moving picture information such as characters, messages, music and images, telegrams, information and data by mechanical, electronic, telephone, telex, cable, computer and satellite means; transmission, broadcast and reception of audio, video, still and moving images and data whether in compressed or uncompRESSED form and whether in real or delayed time; electronic messaging, conferencing and order-transmission services; video conferencing services; communication by electronic bulletin board that enable users to perform transactions through a computer terminal and an electronic bulletin board containing still picture and moving picture information and voice information such as characters; providing electronic bulletin boards and messages for transmission of messages; provision of online discussion forums; streaming of audio material on the Internet; streaming of video material on the Internet; television broadcasting services; pay-per-view television transmission services; video broadcasting services, broadcasting and transmission of radio and television programmes; music broadcasting; transmission of music, films, interactive programmes, videos, electronic computer games; transmission of information relating to online shopping and general retail services; video-on-demand transmission services; news agency services; providing access to computer database on the global computer network for searching and retrieving information, data, web sites and resources available on computer networks; providing user access to a computer database containing electronic publications, bulletin boards, database and information accessible via computer; operation of chat rooms (chat room services); multiple user access to global computer information networks for the transfer and dissemination of a wide range of information; providing access to a website on a global computer network by which third parties can offer goods and services, place and fulfill orders, enter into contracts and transact business; providing access to an interactive website on a global computer network for third parties to post
information, request and place and fulfill orders for products, services and business opportunities; communication services, namely, text and numeric digital messaging services; transmission of information by data communications for assisting decision making; transmission of information through video communication systems; web conferencing services; electronic communication services for establishing virtual chatrooms via text messaging; providing electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business leads and opportunities; providing an online interactive bulletin board for the posting, promotion, sale and resale of items via a global computer network; providing electronic mail and electronic mail forwarding services; audio and video communication via computers and computer networks, and via a global communications network; providing computer access and leasing access time to online interactive bulletin boards and databases; providing access to electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business opportunities; providing access to electronic calendars, address book and electronic notebook, via local and global computer networks; providing distant video and/or telephone conferencing access and facilities; providing computer links to third party web sites to facilitate e-commerce and real world business transactions; consultancy, information and advisory services relating to the aforesaid services; transmission, broadcasting and streaming of audio and video via computers, computer networks and global communication network; streaming of data, video, audio and television streaming services; providing data streaming capacity to others, namely, providing others with access to remotely stored data and software; all included in Class 38.

Cl.41;Education; providing of training; entertainment; sporting and cultural activities; publication of texts, books and journals (others than publicity texts); publication of diagrams, images and photographs; publication of newspapers, magazines and periodicals; education, training and instruction services relating to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; provision of education, recreation, instruction, tuition and training both interactive and non-interactive; design of educational courses, examinations and qualifications; entertainment provided via electronic and digital interactive media; electronic games services provided by means of the Internet; provision of information relating to education, training, entertainment, recreation, sporting, social and cultural activities; providing online electronic publications (not downloadable); arranging, organizing, hosting and conducting singing competitions; arranging, organizing, hosting and conducting concerts; arranging, organizing, hosting and conducting events and competitions for education or entertainment purposes; arranging, organizing, hosting and conducting game shows and quests; entertainment agency services: information relating to entertainment or education, provided online from a computer database or the Internet; providing digital music (not downloadable) from the Internet; providing digital music (not downloadable) from MP3 (Moving Picture Experts Group-1 audio layer 3) Internet web sites; entertainment and education services relating to planning, production and distribution of sound, images, digital music, movies, live or recorded audio, visual or audiovisual material for broadcasting on terrestrial cable, satellite channels, the Internet, wireless or wire-link systems and other means of communications; music entertainment services; rental of sound recordings; preparation of entertainment, educational, documentary, and news programmes for broadcasting; news reporters’ services; information relating to upcoming or cultural events; current affairs, weather, public events, international, the Internet or by other electronic means; television programmes, radio and film production; premium or pay television programmes and television programming services; planning of TV entertainment programs; provision of entertainment information, multimedia content, TV entertainment programs and provision of films online; preparation and production of television programmes; production of audio, visual and/or video programmes; provision of information, data, graphics, sound, music, videos, animation and text for entertainment purpose; game services; provision of club recreation, sporting and gymnasium facilities; band performances; club entertainment, discotheque, fashion show and night club services; club services relating to entertainment, education and cultural services; arranging, conducting and promoting conferences, conventions, congresses, seminars and training workshops; arranging, organizing, and training congresses, conventions, seminars and training workshops in relation to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; organizing and conducting exhibitions for cultural or educational purposes, fashion shows, educational shows and cultural shows and performances; art exhibition and gallery services; art gallery services relating to fine arts leasing; training services in relation to occupation health and safety, and environmental conservation; provision of cigar classes, wine tasting classes; providing education information about research materials and agency thereof; arranging, organizing, planning and management of seminars; animal training; direction in producing television programmes; provision of sports facilities; providing facilities for movies, shows, plays, music or educational training; entertainment booking agencies; rental and leasing of motion pictures; rental and leasing of musical instruments; rental and leasing of television programmes; rental and leasing of television sets; lending libraries; archive library services; subtitling services; sign language interpretation services; providing video games, computer games, sound or images, or movies through telecommunication or computer networks; providing online computer games and contests; rental of pre-recorded video tapes; rental and leasing of game machines; lending of arcade game equipment; lending of pictures; photography; translation; language interpretation; educational and training programs in the field of risk management; educational and training programs relating to certification; provision of education and entertainment news; lottery services; providing online videos, not downloadable; tutoring; consultancy, information and advisory services relating to the aforesaid services; provision of on-line electronic publications streaming from the Internet or on a computer network or a computer database; all included in Class 41.

Cl.42;Scientific and technological services and research and design relating thereto, industrial analysis and research services; research and development for others; technical project studies; providing a website featuring technology that enables users to share information and advice; design and development of computer hardware and software; software as a service (SaaS); computer services in connection with transmitting information, data, documents, and images over the Internet; computer services in connection with providing an online access to interactive computer database featuring movies programming, previews, trailers, sports, concerts, celebrity and entertainment news and other related information; application service provider (ASP) services, namely, hosting computer software applications of others; application
service provider (ASP) services providing software in the fields of web-based conferencing, audio conferencing, electronic messaging, document collaboration, video conferencing, and voice and call processing; providing online non-downloadable software for facilitating the interoperability of multiple software applications; technical support (technical consultancy) services relating to computer software and applications provided online, by email and by telephone; computer services, namely, creating an online community for registered users to participate in discussions, to get feedback from their peers, form virtual communities, to engage in social networking, to exchange information, documents and ideas, and to post photos, texts, videos and image files; development of computer platforms; computer technology advice provided to Internet users by means of a support hotline; computer service relating to creating indexes of information, sites and resources on computer networks; providing internet search engines; design of computers, notebook computers, laptop computers, portable computers and handheld computers; design of personal digital assistants and personal media players; design of mobile telephones and smart phones; design of digital cameras; computer services; computer programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; computer system software services; computer services in relation to providing direct connection services between computer users for exchanging data; computer software design; computer system design; design and development of webpages; hosting webpages for others; hosting computer application software for searching and retrieving information from databases and computer networks; providing technical information at the specific request of end-users by means of telephone or global computer network; consultancy services in relation to computer software; computer services relating to customized searching of computer databases and websites; computer and electronic signal coding and decoding; conversion of physical data and documents into electronic media format; conversion of computer programs and data; product testing and evaluation services; architectural and design services; interior designs of buildings, offices and apartments; computer and computer network information services; provision of computer security risk management programs; computer security information, knowledge, and testing services; quality assurance services; computer services relating to certification of business transactions and preparation of reports therefor; computer security services for access control to computers, electronic networks and databases; security of data transmission and of transactions via computer networks; consultancy in the field of data security; technological consultancy concerning securing telecommunications; computerized communication network security services; providing information in the fields of Internet, world wide web and computerized communication network security; consulting services in the fields of Internet, world wide web and computerized communication network services, information security services; authentication services for computer security; computer services in relation to online authentication of electronic signatures; off-site data backup; electronic data storage; providing information on computer technology and programming via a web site; cloud computing; cloud hosting provider services; providing temporary use of non-downloadable cloud-based software and cloud computing software; electronic storage of data; providing virtual computer systems and virtual computer environments through cloud computing; rental of entertainment software; cartography services; consultancy, information and advisory services relating to the aforesaid services; providing on-line non-downloadable computer software and computer applications for streaming videos, music and images; all included in Class 42.

Cl.45: Personal and social services rendered by others to meet the needs of individuals; social work services; dating services; legal services; domain name registration services; leasing of Internet domain names; intellectual property consultancy; legal research; legal document preparation services; legal administration of licenses; licensing of intellectual property; litigation services; alternative dispute resolution services; arbitration services; guard and security services; personal safety services; rental of apparel; providing protection (security) services through electric central stations for intruders, burglar and fire protection systems; intruder and burglar alarms monitoring services, fire and flood detecting device and alarm monitoring services; house keeping services; licensing of digital data, still images, moving images, audio and text; creation, compilation and maintenance of a register of domain names; baggage inspection for security purposes; personal background investigation services; security services for the protection of property and individuals; on-line authentication of electronic signatures; funeral services; on-line social networking services; providing information relating to on-line dating, personal introduction and social networking; dating services; online dating services; releasing doves for special occasions; embalming services; escorting in society [chaperoning]; social escort services; consultancy, information and advisory services relating to the aforesaid services; all included in Class 45.